Vol. 267
No. *3*

Monday,
03rd February, 2025
14 Magha, 1946 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

CONTENTS

Birthday Greetings (page 1)

Obituary Reference (page 1 - 2)

Opening Remarks by the Chairman (pages 2 - 4)

Panel of Vice-Chairpersons (page 4)

Recommendations of the Business Advisory Committee (pages 4 - 5)

Regarding Notices received under Rule 267 (page 5)

Matters raised with Permission—
- Demand for a comprehensive national farm mechanization policy (pages 5 - 6)
- Demand for provision of escalators and lifts for the old and disabled devotees at pilgrimage sites of Himachal Pradesh (pages 7 - 8)
- Concern over increasing human-animal conflicts in the country (page 8)
- Concern over accidents caused by navigation error of Google Map application (pages 9 - 10)
- Demand for declaration of Shaheed Raja Vijay Singh Memorial, Kunja-Bahadurpur, Uttrakhand as a monument of national importance (pages 10 - 11)

©
RAJYA SABHA SECRETARIAT
NEW DELHI

Need for a Gender-Neutral Law against domestic violence in India (pages 11 - 12)

Need to take more steps for empowerment of rural India by transforming villages into vibrant centres of growth and opportunity (page 12)

Need to address the crisis of Plastic Pollution across the country (pages 13 - 14)

Concern over poor enrolment of girl students in Joint Entrance Examination for admission in Indian Institutes of Technology (page 14)

Demand to operationalize Ashoknagar Oil Field in West Bengal (pages 14 - 15)

Demand for speedy completion of Khongsang-Imphal and Jiribam-Imphal Railway line project in Manipur (pages 16 - 17)

Concern over the problems faced by ASHA workers appointed under National Health Mission (page 17)

Proposed mega power project by China on the Brahamputra river (pages 17 - 18)

Concern over lack of geriatric facilities in the country to deal with old age problems (pages 18 - 19)

Concern over lack of E - filing Centres in the State of Uttar Pradesh (pages 19 - 20)

Demand to include Agricultural Sciences in the Syllabi of Navodaya and Kendriya Vidyalayas (page 20)

Demand for adequate means of transport for the city of Jabalpur, Madhya Pradesh (pages 20 - 21)

Oral Answers to Questions (pages 21 - 69)

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials]

Motion of Thanks on the President's Address- *Discussion not concluded* (pages 69 - 92 and pages 92 - 159 and pages 159 - 186)

Welcome to the Parliamentary Delegation from Russia (pages 92)

Message from Lok Sabha — *Reported* (page 159)

Website : http://rajyasabha.nic.in
https://sansad.in/rs
E-mail: rsedit-e@sansad.nic.in

RAJYA SABHA

Monday, the 3rd February, 2025 /14 Magha, 1946 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN *in the Chair*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, pleased to extend Birthday Greetings to hon. Members of Parliament- Shri Prem Chand Gupta, Shri Naresh Bansal.

Shri Prem Chand Gupta is currently in his fifth term in Rajya Sabha since April, 2020 representing the State of Bihar. He is also the leader of the Rashtriya Janata Dal in the House. Shri Gupta had served as Union Minister of Corporate Affairs under Prime Minister Manmohan Singh. He is widely travelled and has the distinction of representing India at the United Nations General Assembly thrice- 2000, 2002 and 2011.

He is married to Shrimati Sarla Gupta and is blessed with two sons, Mayur Gupta and Gaurav Gupta, and one daughter, Shalini Aggarwal.

Shri Naresh Bansal is a distinguished Member of Rajya Sabha representing the State of Uttarakhand, since November 2020. Shri Bansal had served in various capacities in Uttarakhand before entering national scene. He was General Secretary of Bharatiya Janata Party in the State for seven years from 2002 to 2009 and was also Chairman of Housing Development Council, Uttarakhand from 2009 to 2012.

He is married to Shrimati Kshama Bansal and is blessed with two sons, Kunal Bansal and Siddharth Bansal, and one daughter, Megha Bansal.

Hon. Members, on my own and on behalf of this House, I wish them a happy, long, and healthy life and extend greetings to their family members.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shri Palavalasa Rajasekharam**, a former Member of this House, on the 13th of January, 2025. Shri Rajasekharam served as a Member of this House representing the State of Andhra Pradesh, from April, 1976 to 1982.

Contents Page

Born on 1st of January, 1944, in the district of Srikakulam, in Andhra Pradesh, Shri Rajasekharam dedicated his life to the welfare of farmers, tribal communities and the marginalized sections of our society. His tireless commitment was reflected in his influential roles as Director of Andhra Pradesh Cooperative Central Bank and Chairman of Zila Parishad of Srikakulam. Further, Shri Rajasekharam served with distinction as a Member of the Legislative Assembly of Andhra Pradesh, contributing significantly to the State's legislative governance.

In the passing away of Shri Palavalasa Rajasekharam, the country has lost a dedicated social worker, a champion of the rights of the marginalized and an able parliamentarian.

We deeply mourn the passing away of Shri Palavalasa Rajasekharam.

I request the hon. Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

श्री रामजी लाल सुमन (उत्तर प्रदेश): सभापति जी, ...(**व्यवधान**)...

MR. CHAIRMAN: Please take your seat. I have not even completed the obituary.

Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

OPENING REMARKS BY THE CHAIRMAN

MR. CHAIRMAN: Hon. Members, the 267th Session ...*(Interruptions)*... Let me have the Opening Remarks ...*(Interruptions)*... Nothing is going on record. Let me have the Opening Remarks.

Hon. Members, the 267th Session of the Rajya Sabha is a milestone in the constitutional journey of Bharat, being the first one convened as we march into the last quarter of the Century of adoption of our Constitution on November 26, 1949.

An occasion of expression of profound gratitude to visionary founding fathers, whose wisdom and foresight endowed us with a Constitution that has remarkably shaped the destiny of our Republic ...*(Interruptions)*...

In this journey of 75 years, we have embraced modernity without forsaking our timeless wisdom and heritage.

Our collective dreams and aspirations have enabled strides in digital innovation and sustainable development to space exploration and infrastructure. *...(Interruptions)...*

Guided by the mantra of *Vikas* with *Virasat*, the march forward towards a Viksit Bharat by 2047 must be the North Star that anchors our collective efforts.

It is incumbent upon us, as Members of this august House, to rise to this calling with unwavering resolve. *...(Interruptions)...*

As the Council of States — the House of Elders — we must serve as both guardians of constitutional values and torchbearers of progressive thought.

Let us emulate our founding fathers, and seize the moment in history to leave our indelible footprints upon the sands of time.

Our conduct must be exemplary; our deliberations, wise and constructive; and our actions, driven by the welfare of the 1.4 billion citizens who place their faith in us. *...(Interruptions)...*

A vibrant and functional Parliament is the lifeblood of democracy. In this sacred Chamber, the voices of a pluralistic, dynamic, and aspirational society converge, particularly those of our youth, who represent our nation's boundless energy and dreams.

By empowering youth with education, opportunity, and a sense of responsibility, we can craft a more inclusive and sustainable future. *...(Interruptions)...*

The great Mahakumbh, a resplendent celebration of India's spiritual and cultural essence, offers profound lessons for our journey — unity in diversity, collective well-being, and an abiding commitment to truth, tolerance, and harmony. *...(Interruptions)...*

As we engage with the global community, let these principles remain the touchstones of our actions, ensuring that the well-being of every citizen remains at the heart of our endeavors.

Hon. Members, our task is monumental, so has to be our resolve. Let us pledge to uphold the sanctity and dignity of this House. Let our debates and decisions be guided by the noble aspirations of service to the nation. Let us work together, across all divides, to forge policies that elevate Bharat's standing on the global stage. *...(Interruptions)...*

In the words of Dr. B. R. Ambedkar, the architect of our Constitution, I quote, "Democracy is not merely a form of Government. It is primarily a mode of associated

living, of conjoint communicated experience. It is essentially an attitude of respect and reverence towards our fellow men."

May we be ever mindful of this wisdom. ...*(Interruptions)*...

As we embark upon this Session, let us deliberate with purpose, cooperate with dignity, and legislate with vision—mindful always that we carry the hopes and dreams of a billion hearts.

Together, let us chart a course toward a future that fulfills the promise made in the Constitution.

THE PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: Hon. Members, I have to inform the Members that the panel of Vice-Chairmen has been reconstituted with following Members:

1. Shrimati Sunetra Ajit Pawar
2. Ms. Sushmita Dev
3. Shrimati Kiran Choudhry
4. Shrimati Sangeeta Yadav
5. Shri Ghanshyam Tiwari
6. Dr. Dinesh Sharma
7. Shri P. Wilson
8. Shri Vikramjit Singh Sahney

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held today, that is, on 3rd February, 2025, has allotted time for Government Legislative and other Business, as follows:—

	BUSINESS	**TIME ALLOTTED**
1.	Discussion on the Motion of Thanks on the President's Address.	**Fifteen Hours**
2.	General Discussion on the Union Budget for the year 2025-26.	**Fifteen Hours**

Contents Page

2. The Committee also recommended that the House may dispense with lunch hour on all days, except on Friday, in the First Part of this Session, to complete the above Discussions.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon. Members, I have received nine notices under Rule 267. The notices of Shri Pramod Tiwari ...*(Interruptions)*... If you had cooperated, things would have come to this level otherwise also. For the first time, ...*(Interruptions)*... One minute, Pramod*ji*. For the first time, obituary reference was disturbed. ...*(Interruptions)*...

श्री दिग्विजय सिंह (मध्य प्रदेश): सर, आपका बयान सुनकर हमें बहुत पीड़ा हुई है।

MR. CHAIRMAN: The notices of Shri Pramod Tiwari, Shrimati Sagarika Ghose, Shri Javed Ali Khan, Shri Ramji Lal Suman, Shri Digvijaya Singh and Dr. John Brittas have demanded discussion on the alleged mismanagement at the Mahakumbh Mela in Prayagraj, Uttar Pradesh. The notices of Shri Chandrakant Handore and Shri Randeep Singh Surjewala have demanded discussion on escalating incidents of disrespect towards the Constitution and Dr. B.R. Ambedkar. ...*(Interruptions)*... The notice of Shri Sandosh Kumar P has demanded discussion over discriminatory and casteist statements made by the Union Minister of State for Petroleum and Natural Gas. Hon. Members may recall my detailed ruling giving the total rationale, how issues with respect to Rule 267 have to be dealt with, on 8th December, 2022 and 19th December, 2022. On a number of occasions, for the benefit of the Members of the House, I have reiterated the same. Since these notices do not conform to the directives imparted by the Chair, the same are not admitted. ...*(Interruptions)*...

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with permission of Chair. Shri, Subhas Chandra Bose Pilli- Demand for a Comprehensive National Farm Mechanization Policy.

Contents Page

Demand for a comprehensive national farm mechanization policy

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, a substantial portion of India's workforce relies on agriculture and it remains the lifeblood for most rural communities. ...*(Interruptions)*... In order to inaugurate a new agricultural revolution and boost the productivity, the mechanisation of farming must be prioritised, particularly for small and marginal farmers. ...*(Interruptions)*...Currently, there is no nation-wide survey to assess the level of mechanisation in Indian farming. I urge upon the hon. Minister of Agriculture and Farmers Welfare to conduct such a survey at the earliest opportunity. ...*(Interruptions)*... A national policy for the standardisation of farm equipment is urgently needed to ensure interchange ability at the manufacturing stage. Standardised parts would make production of farm equipment easier and more efficient. ...*(Interruptions)*...The Government has established custom hiring centres and farm machinery banks that allow farmers to share equipment, benefiting around 100-200 farmers per centre.

(MR. DEPUTY CHAIRMAN in the Chair.)

I request the Government to ensure that these centres are established at the Gram Panchayat level, and that such schemes are widely publicised and popularised among the rural masses. ...*(Interruptions)*...

The Sub-Mission on Agricultural Mechanisation has been integrated into the Rashtriya Krishi Vikas Yojana as of September, 2022. The Government should reconsider this decision to make sure that this does not undermine the provision of affordable, high-quality equipment to small and marginal farmers. Along with this, to promote mechanisation, the Government must guarantee access to power for small and marginal farmers. ...*(Interruptions)*...

I urge the Government to consider these concerns and take appropriate steps to formulate a comprehensive National Farm Mechanisation Policy, aiming for 75 per cent mechanisation by 2030.

MR. DEPUTY CHAIRMAN: The next speaker is Dr. Sikander Kumar- Demand for provision of escalators and lifts for old and disabled devotees at pilgrimage sites of Himachal Pradesh.

Contents Page

Demand for provision of escalators and lifts for the old and disabled devotees at pilgrimage sites of Himachal Pradesh

डा. सिकंदर कुमार (हिमाचल प्रदेश): उपसभापति महोदय, आपने बहुत ही महत्वपूर्ण विषय पर बोलने का अवसर दिया। ...(**व्यवधान**)... उसके लिए धन्यवाद। महोदय, मैं आपके माध्यम से सरकार के ध्यान में लाना चाहता हूं कि देशभर से अधिकतर हिंदू तीर्थ स्थलों, विशेषकर हिमाचल प्रदेश में बुजुर्गों, दिव्यांगजनों व शारीरिक रूप से अक्षम श्रद्धालुओं को अनेक प्रकार की समस्याओं का सामना करना पड़ता है। ...(**व्यवधान**)...

श्री उपसभापतिः यह जीरो आवर है।

डा. सिकंदर कुमारः सर, हिमाचल प्रदेश को देव भूमि के नाम से भी जाना जाता है। हर साल लाखों श्रृद्धालु मां ज्वालाजी, माता चिन्तपूर्णी, माता नैनादेवी जी, मां चामुंडा देवी जी, मां बगलामुखी जी, बाबा बालकनाथ जी जैसे अन्य प्रसिद्ध मंदिरों में दर्शन हेतु आते हैं। ...(**व्यवधान**)... चूंकि हिमाचल प्रदेश एक पहाड़ी राज्य है, इसलिए यहां पर अधिकतर मंदिर ऊंचाई पर स्थित होते हैं और उन मंदिरों तक पहुंचने के लिए सैकड़ों सीढ़ियां चढ़नी पड़ती हैं। इन मंदिरों में अन्य प्रदेशों से भी श्रृद्धालु दर्शन के लिए आते हैं, इसलिए इन मंदिरों में अत्यंत भीड़ भी होती है। ...(**व्यवधान**)... ऐसे में विशेषकर बुजुर्गों, दिव्यांगजनों व शारीरिक रूप से अक्षम श्रृद्धालुओं को मंदिर तक पहुंचने और दर्शन करने में बहुत दिक्कतों का सामना करना पड़ता है। ...(**व्यवधान**)...

उपसभापति महोदय, मैं इस सदन के माध्यम से केन्द्र सरकार से अनुरोध करता हूं कि धार्मिक स्थलों पर श्रद्धालुओं की सुविधा के लिए और उनकी यात्रा को सुगम बनाने के लिए एस्केलेटर व लिफ्ट का प्रावधान किया जाए, ताकि शारीरिक रूप से अक्षम व्यक्ति भी मंदिरों में दर्शन का लाभ उठा सकें, धन्यवाद। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Sikander Kumar: Shri Maharaja Sanajaoba Leishemba (Manipur) and Dr. Sumer Singh Solanki (Madhya Pradesh).

Now, Shri A.D. Singh - Concern over High Cancellation and Rescheduling Charges on Airlines Tickets. ...*(Interruptions)*...

SHRI A.D. SINGH (Bihar): Hon. Deputy Chairman, Sir, I don't think that this Zero Hour I want to avail. ...*(Interruptions)*... The situation of ...*(Interruptions)*...

श्री उपसभापतिः चेयरमैन साहब ने आपको इस विषय पर बोलने की अनुमति दी है। आप इसके अलावा किसी और विषय पर नहीं बोलिए। ...(**व्यवधान**)... अगर आप सब्जैक्ट पर बोलेंगे, तो मैं अलाऊ करूंगा as per rules.

श्री ए. डी. सिंह: इस सब्जैक्ट पर बोलने की मेरी कोई इच्छा नहीं है। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Thank you. Now, Concern over increasing human-animal conflicts in the country. Shri A. A. Rahim, please speak. You have to speak on the subject.

Concern over increasing human-animal conflicts in the country

SHRI A. A. RAHIM (Kerala): Sir, I would like to bring the attention of this august House to the most important issue - the human-animal conflict. *...(Interruptions)...* I stand here today for the survival of the people. The people are struggling with the human-animal conflict; without any doubt, I can clearly say that the sole culprit behind this human-wildlife conflict is the Union Government. Sir, before I go into the details *...(Interruptions)...* The Government must prevent this and the Government must listen to us. *...(Interruptions)...* The Government must resolve this matter. This is my demand.

MR. DEPUTY CHAIRMAN: Please speak on the subject. *...(Interruptions)...* This will not go on record. *...(Interruptions)...* You have been allowed to speak on the subject. *...(Interruptions)...*

(At this stage, some hon. Members left the Chamber.)

MR. DEPUTY CHAIRMAN: On this subject, Dr. John Brittas, Shri Sandosh Kumar P, Shrimati Jebi Mather Hisham and Shri Jose K. Mani have associated themselves. *...(Interruptions)...*

And, the following hon. Members associated themselves with the issue raised by the hon. Member, Shri A.A. Rahim: Dr. Ashok Kumar Mittal (Punjab) and Shri Jose K. Mani (Kerala).

MR. DEPUTY CHAIRMAN: Now, Dr. Ajeet Madhavrao Gopchade — Concern over incidents caused by navigation error of Google Map application.

Concern over accidents caused by Navigation error of Google Map application

डा. अजित माधवराव गोपछड़े (महाराष्ट्र): माननीय उपसभापति महोदय, भारत में गूगल मैप के गलत होने के कारण होने वाली दुर्घटनाएं एक गंभीर समस्या बनती जा रही है। भारत के केरल में हाल ही में दो 29 वर्षीय डॉक्टरों की दुखद मौत हुई, जब उनकी कार गूगल मैप्स द्वारा सुझाए गए रास्ते पर चलते हुए पेरियार नदी में गिर गई। यह घटना इस बात का एक और उदाहरण है कि कैसे तकनीकी उपकरणों पर अत्यधिक निर्भरता कभी-कभी खतरनाक परिणाम दे सकती है। उत्तर प्रदेश के बरेली में एक शादी में जा रहे तीन लोग भी इसी तरह की एक घटना का शिकार हुए। वे गूगल मैप्स के निर्देशों का पालन कर रहे थे, जब उनकी कार एक नदी में गिर गई। यह घटना इस को दर्शाती है कि गूगल मैप्स की जानकारी हमेशा सही नहीं होती है और कभी-कभी यह गलत दिशा में ले जा सकता है। बिहार का एक परिवार भी गूगल मैप्स के माध्यम से गोवा का रास्ता पूछने के बाद अंततः कर्नाटक के जंगल में पहुंच गया। यह घटना इस बात का प्रमाण है कि कभी-कभी गूगल मैप्स की जानकारी भ्रामक हो सकती है, आईटी अधिनियम की धारा 43-ए में यह प्रावधान है कि सभी संस्थाओं को अपने उपयोगकर्ताओं के डेटा की सुरक्षा और सटीकता सुनिश्चित करने के लिए उचित उपाय करने की आवश्यकता है। इसका उद्देश्य यह सुनिश्चित करना है कि व्यक्तिगत और संवेदनशील डेटा को सुरक्षित रखा जाए और किसी भी प्रकार की अनधिकृत पहुंच या डेटा के दुरुपयोग से बचा जाए। यदि किसी संस्था, जैसे कि गूगल मैप्स के पास तकनीकी क्षमता है, लेकिन वह जान-बूझकर या लापरवाही से डेटा की सटीकता और सुरक्षा को बनाए रखने में असफल रहती है, तो उसे कानूनी रूप से जिम्मेदार ठहराया जा सकता है। गूगल मानचित्र विश्व स्तर पर नेविगेशन का एक प्रमुख साधन है। भारतीय स्टार्ट-अप्स और कंपनियाँ वर्तमान में तेजी से विकास कर रही हैं। यदि ये स्टार्ट-अप्स और कंपनियाँ भारतीय अंतरिक्ष अनुसंधान संगठन (इसरो) और अन्य संबंधित संस्थाओं के साथ सहयोग करें, तो उन्हें अत्याधुनिक तकनीक और एक व्यापक डेटाबेस प्राप्त होगा। इससे भारत में एक ऐसा प्लेटफॉर्म विकसित हो सकता है, जो गूगल मैप्स जैसी वैश्विक सेवाओं पर निर्भरता को कम करेगा। भारतीय कंपनियों के पास अपने देश के लिए विशेष रूप से डिज़ाइन किए गए मानचित्र और डेटा होंगे, जो स्थानीय जरूरतों और संदर्भों के अनुसार अनुकूलित होंगे। भारत में गलत गूगल मैप के कारण होने वाली दुर्घटनाएं एक गंभीर समस्या बनती जा रही है। तकनीकी विकास के साथ, लोग अपने स्मार्टफोन्स पर गूगल मैप्स का उपयोग करके यात्रा करने लगे हैं। हालांकि, कभी-कभी गूगल मैप्स में गलत जानकारी या गलत दिशा-निर्देशों के कारण दुर्घटनाएं हो सकती हैं। भारत सरकार के इन सभी मुद्दों पर गंभीरता से विचार करके ठोस कदम उठाने चाहिए। मैं भारत सरकार से यह विनती करता हूं कि हमारा जो भारतीय अंतरिक्ष अनुसंधान संगठन (इसरो) और हमारे जो बहुत सारे तरुण भाई, बहन हैं, वे अपने स्टार्ट-अप्स के माध्यम से एक अत्याधुनिक तकनीक और एक व्यापक डेटाबेस के माध्यम से गूगल मैप्स जैसी चीज़ें अपना सकते हैं। ...(**समय की घंटी**)... उपसभापति जी, आपका बहुत-बहुत धन्यवाद।

Contents Page

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. Ajeet Madhavrao Gopchade: Shri Chunnilal Garasiya (Rajasthan), Shri S. Selvaganabathy (Puducherry), Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Banshilal Gurjar (Madhya Pradesh), and Shrimati Geeta *alias* Chandraprabha.

श्री उपसभापति: माननीय श्री मानस रंजन मंगराज, Concern over High Rate of Inflation in India; Not present.

माननीय श्री राघव चड्ढा, 'Concern over Devaluation of Indian Rupee.' माननीय श्री राघव चड्ढा, not present. माननीय श्री नरेश बंसल जी, 'Demand for Declaration of Shaheed Raja Vijay Singh Memorial, Kunja-Bahadurpur, Uttarakhand as a monument of national importance.'

Demand for declaration of Shaheed Raja Vijay Singh Memorial, Kunja-Bahadurpur, Uttrakhand as a monument of national importance

श्री नरेश बंसल (उत्तराखंड): उत्तराखंड के हरिद्वार जिले में कुंजा बहादुरपुर ऐसा स्थान है, जहां पर 1857 की क्रांति से भी तीन दशक पूर्व क्रांति हुई। वहां के राजा विजय बहादुर सिंह और उनके सेनापति कल्याण सिंह ने एक हज़ार युवकों की सेना को इकट्ठा करके अंग्रेजों के साथ लोहा लिया, उनकी मालगुजारी बंद की, उनका खजाना लूटा और सब प्रकार से ब्रिटिश सत्ता को चुनौती दी। फलस्वरूप अंग्रेजों ने कुंजा बहादुरपुर गांव पर अत्याचार किए, क्योंकि उस समय के राजा विजय बहादुर सिंह का साम्राज्य मेरठ, मुजफ्फरनगर, बिजनौर, कुमाऊं, गढ़वाल, सहारनपुर तक फैला हुआ था। उन्होंने साहस का परिचय दिया और जब अंग्रेजों ने आक्रमण किया, तो 40 ब्रिटिश सैनिक भी मारे गए, हमारे सैकड़ों नौजवान मारे गए और अत्याचार भी हुआ। गांव में केवल गर्भवती महिलाएं ही बची थीं, शेष सभी पुरुषों को मार दिया गया। वहां दहशत पैदा करने के लिए सबको पेड़ों पर लटकाया गया। दो सैनिकों को देहरादून जेल के सामने पेड़ पर लटकाया गया। सैकड़ों वीर गुर्जरों ने अपना बलिदान दिया। किले पर कब्जा करके अंग्रेजों ने कत्लेआम मचाया। मैं सोचता हूं कि आज जो हमें मानवाधिकार का पाठ पढ़ा रहे हैं, उनका इतिहास तो क्रूर अत्याचारों से भरा पड़ा है। यह विडम्बना है कि हमारे इतिहास में कुंजापुर, बहादुरपुर जैसी अनेक शौर्य गाथाओं को भुला दिया गया। इन वीरों के शौर्य के बिना हमारा इतिहास अधूरा है और बहुत सीमित है। वास्तव में हम विदेशियों द्वारा लिखित विदेशी दृष्टि से लिखे गए इतिहास को ही पढ़ रहे हैं, जिसमें भारतीयों की मेधा, प्रतिभा, शौर्य और वीरता को गौण कर दिया गया। देश के इतिहास में राष्ट्र के विभिन्न प्रांतों और भागों में ऐसे अनेक संदर्भ हुए, जिनमें स्थानीय जनता ने स्थानीय नायक के नेतृत्व में आततायी आक्रांताओं से अपनी आजादी, अपनी अस्मिता, संस्कृति और संपत्ति को बचाया। दिल्ली के निकटवर्ती क्षेत्रों में ऐसे अनेक विद्रोह

हुए, जिनमें स्थानीय लोगों ने आक्रांताओं से लोहा लिया। यह जरूरी है कि स्वाधीनता के लिए इन संघर्षों को देश के इतिहास में समुचित स्थान मिले। यह हमारे न केवल पाठ्यक्रम का भाग बने, बल्कि स्थानीय मातृभाषा में बच्चों और युवाओं को उससे परिचित कराया जाए। ...(**समय की घंटी**)... तभी हमें अपने इतिहास को

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour Mention made by hon. Member, Shri Naresh Bansal: Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shri Devendra Pratap Singh (Chhattisgarh) and Dr. Kalpana Saini (Uttarakhand).

माननीय डा. दिनेश शर्मा, 'Need for Gender-Neutral Laws against Domestic violence in India.'

Need for a Gender-Neutral Law against domestic violence in India

डा. दिनेश शर्मा (उत्तर प्रदेश): माननीय उपसभापति महोदय, आपने मुझे अत्यंत महत्वपूर्ण विषय - पुरुषों और महिलाओं के लिए कानूनी सुरक्षा में समानता पर बोलने का अवसर दिया, इसके लिए आपका आभार। मैं आज एक ऐसे मुद्दे पर बोलने के लिए खड़ा हुआ हूं, जो हमारे संविधान द्वारा दिए गए समानता के वादे के मूल में है। पुरुषों और महिलाओं दोनों के लिए संतुलित कानूनी सुरक्षा की जरूरत है। राष्ट्रीय अपराध रिकॉर्ड ब्यूरो (एनसीआरबी) के अनुसार वर्ष 2022 में भारत में आत्महत्या करने वालों में 72 प्रतिशत पुरुष थे, जिनमें 1,25,000 से अधिक पुरुषों ने अपनी जान दे दी, जबकि महिलाओं की संख्या लगभग 47,000 थी। वर्ष 2014 से 2021 के बीच पुरुषों और महिलाओं की आत्महत्या के अनुपात में काफी वृद्धि हुई है। इस दौरान 107.5 प्रतिशत अधिक पुरुषों ने पारिवारिक समस्याओं को आत्महत्या का कारण बताया। हमारे कानूनों ने महिलाओं को घरेलू हिंसा और शोषण से बचाने में बड़ी प्रगति की है, लेकिन ऐसे पुरुषों के लिए भी सुरक्षा का अभाव चिंता का विषय है, जो इसी तरह की चुनौतियों का सामना कर रहे हैं। हाल में ही बिहार के निवासी, अतुल सुभाष के मामले ने इस समस्या को उजागर किया है। अतुल सुभाष बेंगलुरु में काम करते थे। उन्होंने यह आरोप लगाया कि उन्हें उनकी पत्नी द्वारा उत्पीड़न के झूठे आरोप में फँसाया गया, जिससे दुखद रूप में उन्होंने अपनी जान दे दी। यह घटना इस बात पर रोशनी डालती है कि झूठे आरोपों का सामना करने वाले पुरुषों के लिए पर्याप्त कानूनी और भावात्मक समर्थन नहीं है। भारतीय न्याय संहिता की धारा 85 जैसे प्रावधानों के दुरुपयोग की समस्या भी बड़ी चिंता का विषय है।

मैं माननीय मंत्री महोदय से अनुरोध करता हूँ कि घरेलू हिंसा और उत्पीड़न से जुड़े कानूनों को जेंडर न्यूट्रल बनाया जाए, ताकि सभी के साथ न्याय हो सके। अगर सिस्टम की कमी के कारण एक भी व्यक्ति अपनी जान दे देता है, तो यह हमारे लिए आत्ममंथन का समय है। इसलिए

झूठे आरोप लगाने वालों पर सख्त कार्रवाई होनी चाहिए, ताकि न्याय प्रणाली की निष्पक्षता और सच्चाई को बनाए रखा जा सके।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Dinesh Sharma: Shri Brij Lal (Uttar Pradesh), Shrimati Ramilaben Becharbhai Bara (Gujarat), Shri Deepak Prakash (Jharkhand), Shri Pradip Kumar Varma (Jharkhand) and Shri Shambhu Sharan Patel (Bihar). Shri Neeraj Dangi — not present. Shrimati Sangeeta Yadav.

Need to take more steps for empowerment of rural India by transforming villages into vibrant centres of growth and opportunity

श्रीमती संगीता यादव (उत्तर प्रदेश): माननीय उपसभापति जी, आपने मुझे ज़ीरो ऑवर में बोलने का अवसर दिया, इसके लिए मैं आपका आभार प्रकट करती हूँ और आपके माध्यम से सदन को प्रणाम करती हूँ। माननीय उपसभापति जी, मैं इस सदन के माध्यम से प्रधान मंत्री, माननीय नरेन्द्र मोदी जी को ग्रामीण भारत महोत्सव कार्यक्रम के शुभारंभ के लिए बहुत-बहुत हार्दिक बधाई देती हूँ। ग्रामीण भारत महोत्सव को राष्ट्रीय कृषि और ग्रामीण विकास बैंक (नाबार्ड) के अंतर्गत वित्त मंत्रालय द्वारा शुरू किया गया है। यह पहल ग्रामीण भारत की समृद्धि को बढ़ावा दे रहा है; साथ ही, 2047 तक विकसित भारत का जो सपना माननीय प्रधान मंत्री जी और हम सभी लोग देख रहे हैं, उसमें भी यह अपनी एक अग्रणी भूमिका निभा रहा है। मोदी सरकार द्वारा जल जीवन मिशन, प्रधान मंत्री आवास योजना, आयुष्मान भारत तथा अन्य योजनाओं के माध्यम से ग्रामीण क्षेत्रों में बुनियादी सुविधाओं के विस्तार के लिए अनेक कदम उठाए गए हैं और उठाए जा रहे हैं। माननीय उपसभापति जी, इन प्रयासों के परिणामस्वरूप ग्रामीण क्षेत्रों में भोजन पर व्यय आजकल 50 परसेंट से भी कम हो गया है और अब ग्रामीण परिवार अन्य आवश्यकताओं और आकांक्षाओं पर खर्च कर रहे हैं, जिससे उनके जीवन की गुणवत्ता में काफी सुधार हो रहा है।

माननीय उपसभापति जी, जब मैं ज़ीरो ऑवर का विषय लगा रही थी, उस समय मुझे बड़ी खुशी हुई, क्योंकि मेरी एक डिमांड पूरी हो गई। मैं माननीया वित्त मंत्री जी के प्रति आभार प्रकट करूँगी कि मुद्रा बैंकिंग की सीमा को बढ़ाने के लिए मुझे जो डिमांड रखनी थी, वह बढ़ा दी गई है। इसके लिए मैं आपके प्रति आभार व्यक्त करती हूँ और धन्यवाद करती हूँ।

महोदय, मैं आपके माध्यम से माननीया वित्त मंत्री जी के समक्ष दो और छोटे-छोटे निवेदन रखना चाहती हूँ। एक तो ग्रामीण क्षेत्र की यह जो पहल चल रही है, इसमें छोटे किसान और महिलाओं की भागीदारी को बढ़ाने के लिए और ठोस कदम उठाने की जरूरत है। साथ ही, मेरी दूसरी डिमांड यह है कि ग्रामीण क्षेत्रों में नवाचार और डिजिटल साक्षरता को बढ़ावा देने के लिए हमें और सशक्त कदम उठाने की आवश्यकता है। धन्यवाद।

Contents Page

Need to address the crisis of Plastic Pollution across the country

SHRI AYODHYA RAMI REDDY ALLA (ANDHRA PRADESH): Sir, this is a very, very important issue that not just India but the entire world is facing. Coming to our country, we are generating almost 3.5 million tonnes of plastic waste every year, as per CPCB estimates. However, the waste generated from other sources is more than 9-10 million tonnes every year. Unfortunately, only 60 per cent of that is collected. Out of that, only 40 per cent is recycled. So, where is the balance going? It is just ending up in landfills, rivers and oceans. This is a very sad and unfortunate situation. Now, what is seen is that most of this is being handled by the unorganized sector. We now need to think of a real solution to this problem. We must also involve the organized sector in tackling the menace of plastic. There are environmental challenges that we are facing because of this pollution. Most important is micro-plastic pollution. This is found in water, soil and in human bodies. Also, it is found in oceans. 0.6 million tonnes of waste every year is entering into ocean around India. Air pollution is another major problem. Burning of plastics releases toxins and they are contributing to a lot of air pollution, respiratory diseases, soil and water contamination. Unfortunately, these chemicals reach into water and also soil, which is making it really very infertile, and water is really contaminated for which treatments are also very costly. It is economic and resources loss. Unfortunately, in India, we are importing more than 80 per cent of our crude, and plastic is nothing but crude. We have to see that plastics are properly recycled and with that we can save, at least, Rs.50,000 crores per annum by recycling these plastics. Also, can it be banned? No, it is not possible. It is very essential for our economy. So, we have to see alternatives. But when we see alternatives, the cost effectiveness is not coming. Bio-degradable or paper-based alternatives are more expensive, less durable and also need more resources. So, we, certainly, have to put some research around this to bring control on this. We also need to bring in a circular-economy approach instead of banning it. So, some of the solutions are highest focus on IEC, segregation at source, scaling the recycling, chemical recycling, resource recovery, market linkages for plastics, etc.

MR. DEPUTY CHAIRMAN: Your allotted time is over.

The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Ayodhya Rami Reddy Alla: Shri Pradip Kumar Varma (Jharkhand), Dr. John Brittas (Kerala) and Shri A.A. Rahim (Kerala).

Now Shri Mohammed Nadimul Haque -- Issue of automatic deactivation of SIM Card after non-usage for 90 days; not present. Shri Anil Kumar Yadav Mandadi -- Demand to include the Musi River in Hyderabad as part of the country's major river rejuvenation project; not present. Dr. Bhim Singh -- Concern over poor enrolment of girl students in Joint Entrance Examination for admission in Indian Institute of Technology.

Concern over poor enrolment of girl students in Joint Entrance Examination for admission in Indian Institutes of Technology

डा. भीम सिंह (बिहार): माननीय उपसभापति महोदय, मैं girl students की समस्या की ओर सदन का और सरकार का ध्यान आकृष्ट करना चाहता हूँ।

प्रौद्योगिकी के क्षेत्र में हमारा देश बहुत ही अग्रणी है और निरंतर आगे बढ़ता जा रहा है। हमारे प्रधान मंत्री जी का भी इस पर बहुत ज्यादा जोर है। हमारे प्रधान मंत्री जी ने 'बेटी बचाओ, बेटी पढ़ाओ' का अभियान भी चलाया। यानी गर्ल छात्राओं और प्रौद्योगिकी, दोनों का महत्व है। ऐसी स्थिति में, हमारे जो राष्ट्रीय प्रौद्योगिकी संस्थान हैं या Indian Institutes of Technology हैं, जब हम इन पर नजर डालते हैं, तो girl students की समस्या पर हमारा ध्यान जाता है। जब हम वहाँ का नामांकन देखते हैं, तो पाते हैं कि अभी भी वहाँ छात्राओं का नामांकन 15 से 20 प्रतिशत के बीच vary करता रहता है। मैं समझता हूँ कि इसमें सुधार की आवश्यकता है। इसलिए सरकार को कुछ विशेष उपबंध करना चाहिए ताकि अधिक से अधिक छात्राओं का, girl students का नामांकन वहाँ हो सके।

महोदय, मैं चाहता हूँ कि ऐसी कोई विशेष योजना चलाई जाए, ताकि जो छात्राएँ पढ़ रही हैं, जो उसका entrance exam देना चाहती हैं, वे अधिक से अधिक संख्या में qualify कर सकें, ऐसा कोई इंतजाम हो। बस मैं यही कहना चाहता हूँ।

श्री उपसभापतिः धन्यवाद, माननीय भीम सिंह जी। Shri Yerram Venkata Subba Reddy -- Demand for setting up directorate of census operations in Andhra Pradesh; not present. Shri Sanjeev Arora -- Need to address the problems faced by bicycle manufacturing sectors; not present. Shri Samik Bhattacharya -- Demand to operationalise Ashok Nagar Oil Field in West Bengal.

Demand to operationalize Ashoknagar Oil Field in West Bengal

SHRI SAMIK BHATTACHARYA (West Bengal): Sir, after 65 years of relentless efforts from geophysicists, scientists and the oilfield workers, finally, the ONGC and the Oil India Limited discovered oil in Ashoknagar North 24 Parganas district. It was

discovered in the year 2018. After that, 13 letters have been written by the ONGC to the State Government, including two from the Government of India and four from other authorities. This matter has been raised in the Eastern India Development Council also. But, the most unfortunate thing is that West Bengal is doing nothing. Previously, they were asking for a PML (Petroleum Mining Lease) for 5 square kilometres, but last year, on 5th November, the ONGC wrote another letter stating that they wanted 99.94 square kilometres for the oil extraction operations.

Now, the most unfortunate thing is that the ONGC and the Oil India have already invested Rs.1,045 crores in that particular oilfield. Both of these are Government sector companies and they are answerable to their shareholders also. But the West Bengal Government is keeping mum. What is happening? The Mangnese Ore (India) Limited (MOIL) and the GSI have already submitted a report about the huge presence of mangnese ore in West Midnapore, Bankura and Jharkhand, but it requires joint operational action. No one is doing anything. सर, यह कितने दिनों तक चल सकता है? अगर वहाँ से oil extraction हो जाए, तो पश्चिमी बंगाल सरकार को हर साल 8 हजार करोड़ रुपए की रॉयल्टी मिलने वाली है। The entire socio-economic structure of that locality will be changed in no time. But the most unfortunate thing is that a Government, which is very much in power there, does not have any faith in the federal structure. They are not ready to participate in any Central Government programme. सर, यह राजनीति कितने दिनों तक चल सकती है? आज पश्चिमी बंगाल में केन्द्रीय सरकार के जितने भी सोशल वेलफेयर प्रोजेक्ट्स हैं, उनको चलने नहीं दिया जा रहा है और इसका परिणाम पश्चिमी बंगाल की आम जनता भुगत रही है....

MR. DEPUTY CHAIRMAN: Your time is over. Now, Shri K.R.N. Rajeshkumar to request for expedited approval and funding for upgrading NH-24 stretch from Dharmapuri to Namakkal from four-lane to six-lane. Shri K.R.N. Rajeshkumar is not present. Shri M. Shanmugham to raise the matter of need to formulate comprehensive plan to fill up all vacancies and to generate more employment opportunities in the country. Shri M. Shanmugham is not present. Now, Shri Maharaja Sanajaoba Leishemba to raise demand for speedy completion of Jiribam-Imphal railway line project in Manipur.

Demand for speedy completion of Khongsang-Imphal and Jiribam-Imphal Railway Line Project in Manipur

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Thank you, Sir, for giving me this opportunity. Though Jiribam-Imphal railway line project was started around a decade back, it has not been completed yet. Only Jiribam to Khongsang portion has been completed but the remaining portion, that is, from Khongsang to Imphal, is still incomplete due to many reasons. Manipur being a hilly State, our only connectivity with other States depends on national highways and airways. During rainy season, people bringing in of essential commodities and travelling outside along the National Highways are facing hardships because of bad roads, landslides and extortions by different armed groups, etc. Besides this, *bandhs* and economic blockades by different groups, as a means of giving pressure to the Government to meet their demands, are becoming their normal practice. The reason why I urge upon this demand to the Government is that during this ongoing crisis, around 20 lakh valley people of Manipur could not travel outside the State through the National Highway and they are facing financial problems for travelling by air due to high prices of airfares.

Moreover, Sir, the prices of foodgrains and other essential commodities are also rocketing sky-high. So, the railways have become the only alternative means to resolve all these problems. In spite of the efforts made by the State and Central Governments to curb this situation in the State and along the national highways, unprovoked firings, attacks, killings and abductions of innocent people and extortions along the national highways are being carried out. To save the lives and properties of the civilians, many brave jawans have become martyrs and many are injured in the hands of these illegal immigrants. They are really waging war against the nation with the help of foreign hands or countries. So, instead of doing appeasement policy and before it is too late, the Government of India should act with these foreign narco terrorists or separatists with an iron hand to restore normalcy in the State as well as along the national highways and complete the Jiribam-Imphal railway line project positively by 2025 or at the earliest. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shrimati Mausam B Noor — Request to release pending funds to the State of West Bengal used for key welfare and development schemes such as MNREGA; not present. Shri Sanjay Singh — Need to implement Fifth Schedule in Hilly Regions of Uttarakhand; not present.

Contents Page

Shrimati Priyanka Chaturvedi — Concern over poor implementation of Regional Connectivity Scheme - UDAN'; not present. Dr. Ashok Kumar Mittal — Need for insurance sector reforms to ensure fairness and accessibility; not present.

Concern over the problems faced by ASHA Workers appointed under National Health Mission

श्री महेंद्र भट्ट (उत्तराखंड): महोदय, मैं आपके माध्यम से सरकार का ध्यान सरकार के 'राष्ट्रीय ग्रामीण स्वास्थ्य मिशन' द्वारा ग्रामीण एवं शहरी आबादी को स्वास्थ्य तथा सामाजिक निर्धारकों के बारे में जागरूकता अभियान चलाने सहित बच्चा-जच्चा को स्वास्थ्य सुविधाएँ प्रदान करने के लिए कार्यरत आशा कार्यकर्ताओं की समस्याओं की ओर दिलाना चाहता हूँ।

महोदय, जब से इस मिशन को प्रारंभ किया गया है, तब से जहाँ ग्रामीणों को स्वास्थ्य संबंधी जानकारी प्राप्त हो रही है, वहीं आशा कार्यकर्ताओं के द्वारा कोरोना काल से लेकर आज तक लगातार स्वास्थ्य जागरूकता के कार्यक्रम आयोजित किये जा रहे हैं। महोदय, इनके कार्यों को देखते हुए भी आज तक इन्हें न्यूनतम वेतनमान से वंचित रखा गया है। इन्हें मात्र 4,500 रुपये की मासिक प्रोत्साहन राशि ही दी जाती है, जो इनके कार्यों को देखते हुए काफी कम प्रतीत होती है। अनेक राज्यों में इन्हें वार्षिक प्रोत्साहन राशि भी दी जा रही है। उनमें भी केवल उत्तराखंड ऐसा राज्य है, जहाँ इन्हें 5,000 रुपए वार्षिक प्रोत्साहन राशि दी जा रही है।

अतः मैं आपके माध्यम से सरकार से माँग करता हूँ कि इनके द्वारा स्वास्थ्य के क्षेत्र में किए जा रहे कार्यों के महत्व को समझते हुए इन्हें न्यूनतम वेतन अधिनियम की परिधि में सम्मिलित किया जाए, जिसमें राज्य सरकार का अंश भी सम्मिलित हो, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Mahendra Bhatt: Shri Naresh Bansal (Uttarakhand) and Dr. Kalpana Saini (Uttarakhand).

Proposed mega power project by China on the Brahmaputra River

SHRI BIRENDRA PRASAD BAISHYA (Assam): Thank you, Mr. Deputy Chairman, Sir, for allowing me to raise a very important issue relating to the people of North-Eastern Region in general and Assam in particular. River Brahmaputra is our lifeline and the Brahmaputra Valley Civilization is one of the ancient civilizations of the world. Now, we are very much concerned because of the proposed/initiative taken by China to build world's largest mega power generation projects on the River Brahmaputra. It will be a great threat to our Brahmaputra Valley Civilization. It will be a great threat to

our culture and it will be a great threat to the socio-economic life of the people of Assam.

Sir, source of river Brahmaputra starts from China, and China has now decided to construct world's largest electricity power project on river Brahmaputra. If they are really going to do it, they will try to divert flow of the river Brahmaputra towards their side. If they divert the water flows of Assam to the China side, there will be no water in the river Brahmaputra on our side. It means we will be losing everything because Brahmaputra is our lifeline, and our culture, our economy, our society; everything depends upon the river Brahmaputra. So, it is a very important issue in the interest of the people of the North-Eastern Region and of the country as well. I would like to draw the attention of the Union Government to take up the matter immediately and seriously, and stop this project. Otherwise, future of Assam, future of the North-Eastern Region people will be very black.

So, it is our request to take up this issue very seriously with the Government of China. If necessary, take up the issue at international platforms because this project is related to the crores of people of Assam. Our identity is going to be finished, our culture is going to be finished, our economy is going to be finished. (*Time-bell rings*)

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri P. Wilson on 'Urgent Need for Strengthening Education and Health Care Infrastructure in Tamil Nadu', not present. Shri Muzibulla Khan, not present. Shri Debashish Samantaray, not present. Shri Beedha Masthan Rao, not present. Shri Kartikeya Sharma on 'Need to Regulate Private Coaching Institutes and Protect the Rights of Students and Parents', not present. Now, Shrimati Sudha Murty on 'Old Age Problems and Hospitals'.

Concern over lack of geriatric facilities in the country to deal with old age problems

SHRIMATI SUDHA MURTY (Nominated): Thank you, Sir, for giving me an opportunity to talk about this. 'जन्म-मृत्यु, जरा-व्याधि', these are the four things which one cannot escape. Old age is a part of our life. When you grow old, there are many problems which we come across. These are my few suggestions to the Government. I know the Government has taken care of old people in many ways. But my suggestion is that every district in India should have a geriatric ward, or, a part of the hospital should have geriatric department because geriatrics is different from normal medicine department. The doses are different. The quantity is different. They are always accompanied by someone along with them. So, the space constraint is also

different. In urban areas, we do have it, but by and large, geriatrics comes under physicians. In a Government hospital, it is not possible to separate. So, I request that we should design a separate department for that at district level so that the rural area people can come to the district area and take advantage of that. When you grow old, you always come with someone to the hospital. So, you require additional space there. So, when you design an OPD, you require 1:2 space. That means, if a normal OPD is meant for 40 people for the adults, you require probably the same space for 20 people in case of old people. They will come with someone. Same way, their waiting period should be reduced. So, you should take care of the sitting arrangement also. When they are admitted, again, the hospital beds should be in such a way that there is more space for attenders, as they need attenders. And when you would like to have such arrangement, then, Government has to train doctors, geriatric specialists, special nurses, helpers and other staff. It may be a little expensive, but India has growth of old age people. The Government should consider this as a suggestion to improve the position of the old people, particularly, in the medical field so that old age would be easy and comfortable. Thank you very much for giving me time.

MR. DEPUTY CHAIRMAN: The hon. Member, Shri Dhananjay Bhimrao Mahadik (Maharashtra), associated himself with the matter raised by the hon. Member, Shrimati Sudha Murty.

Concern over lack of E-filing Centres in the State of Uttar Pradesh

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश): उपसभापति महोदय, मैं आपके माध्यम से इस विषय को उठाना चाहता हूं। भारत सरकार ने निर्णय किया था कि देश में 4400 ई-फाइलिंग सेंटर्स शुरू किए जाएंगे और 7,100 करोड़ रुपये की बजट में घोषणा की थी। उसी क्रम में उत्तर प्रदेश के भीतर भी खुलने थे। मेरठ में एक केन्द्र खुला भी था। वैसे तो हमारी हाई कोर्ट बैंच की मांग है और वह अब भी रहेगी, लेकिन एक ई-फाइलिंग सेंटर खुला था, जहां वादकारी अपने विषय को रख सकता था। वादकारी का हित सर्वोच्च, सस्ता और सुलभ न्याय, यह हमारा सैद्धांतिक पक्ष है। इसके बाद भी माननीय सर्वोच्च न्यायालय ने दो निर्णय किए। निर्णय में भी ये शब्द कहे कि आज के 15 दिन के बाद कोई हाईब्रिड सिस्टम से सुनवाई के लिए मना नहीं कर सकता, लेकिन इलाहाबाद हाई कोर्ट ने अभी तक एक बार सुनवाई का आदेश जारी किया और आठ दिन बाद उस आदेश को abeyance में रख दिया। यानी सर्वोच्च न्यायालय के आदेश को एक एडमिनिस्ट्रेटिव ऑर्डर से abeyance में रखने का काम इलाहाबाद सर्वोच्च न्यायालय ने किया है। उत्तर प्रदेश के लोगों को ई-फाइलिंग सेंटर के माध्यम से जिले से हाई कोर्ट और सुप्रीम कोर्ट में

वाद दायर करने, जमानत प्राप्त करने और सुनवाई का अवसर मिलता है, फैसले का अवसर मिलता है, उससे हमें वंचित किया जा रहा है। मेरठ में ई-फाइलिंग सेंटर स्थापित भी हो गया है, उसके बावजूद भी इलाहाबाद हाई कोर्ट के एडमिनिस्ट्रेटिव ऑर्डर से माननीय सर्वोच्च न्यायालय का आदेश abeyance रखा गया। मैं इस विषय पर अपनी बात रखते हुए आपके माध्यम से मांग करता हूं कि kept in abeyance का आदेश स्थगित हो और ई-फाइलिंग सेंटर की व्यवस्था को चालू किया जाए, धन्यवाद।

Demand to Include Agricultural Sciences in the Syllabi of Navodaya and Kendriya Vidyalayas

डा. सुमेर सिंह सोलंकी (मध्य प्रदेश)ः उपसभापति महोदय, नर्मदे हर! मैं आज सदन के माध्यम से एक महत्वपूर्ण विषय पर ध्यानाकर्षण करना चाहता हूं। हमारे देश के अंदर 80 प्रतिशत लोग गांवों में निवास करते हैं और उनका व्यवसाय कृषि से जुड़ा हुआ है। खेती को लाभ का धंधा बनाने के लिए हमारे देश के यशस्वी प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में हमारी सरकार निरंतर कार्य कर रही है। इस देश के अंदर कृषि प्रधान देश होने के कारण महाविद्यालयों में और स्कूलों में कृषि विषयों को भी पढ़ाने का काम होना चाहिए।

महोदय, देश के अंदर नवोदय विद्यालय और केन्द्रीय विद्यालय संगठन के हजारों विद्यालय संचालित हैं और साथ ही राज्य सरकार के विद्यालय भी हजारों की संख्या में संचालित हैं। मैं खुद एक किसान का बेटा हूं और शिक्षक रहा हूं। मुझे लंबे समय तक इस बात का एहसास हुआ है कि जिन कॉलेज और स्कूल्स में कृषि विषय को पढ़ाया जाना चाहिए, वह अभी तक शामिल नहीं किया गया है। मैं सीबीएसई में और एनसीईआरटी के पाठ्यक्रम में कृषि विज्ञान विषय को शामिल करने के लिए मांग करता हूं, ताकि हमारे किसान के बेटा-बेटी कृषि विषय को पढ़ पाएं और जब वे घर की ओर लौटें, तो बहुत अच्छे तरीके से, उच्च तकनीकी तरीके से खेती-बाड़ी का काम कर सकें और गांव के भाइयों और बहनों को तकनीकी रूप से खेती करने के लिए मदद कर पाएं। मैं देश के यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी को और साथ ही हमारे कृषि मंत्री जी को भी धन्यवाद देना चाहता हूं, क्योंकि आप सब के नेतृत्व में देश का किसान निरंतर तरक्की कर रहा है और खेती को लाभ का धंधा बनाने का काम किया जा रहा है।

उपसभापति महोदय, मैं आपके माध्यम से सरकार से मांग करता हूं कि देश के नवोदय विद्यालयों में और केन्द्रीय विद्यालयों के साथ ही राज्य सरकार द्वारा संचालित हायर सेकेंडरी स्कूल्स में कृषि विज्ञान विषय को अनिवार्य रूप से पढ़ाने की मांग करता हूं। इतना कहते हुए मैं अपनी बात को समाप्त करता हूं,नर्मदे हर!

Demand for adequate means of transport for the city of Jabalpur, Madhya Pradesh

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश)ः उपसभापति महोदय, मैं जबलपुर, देश के केन्द्र में स्थित एक महत्वपूर्ण नगर है, जहां से देश के विभिन्न भागों तथा आसानी से प्रभावी परिवहन संभव है।

Contents Page

यह शहर नर्मदा नदी के किनारे स्थित है। इसके साथ राष्ट्रीय राजमार्गों का प्रमुख केन्द्र है। देश के सबसे व्यस्त राष्ट्रीय राजमार्ग यहां से गुजरते हैं, जिससे इसको logistics और व्यापार के लिए अत्यधिक उपयुक्त क्षेत्र माना जाता है। भारत सरकार के नेतृत्व में माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी की गतिशील योजना, भारत माला परियोजना और dedicated freight corridor जैसी पहलों के तहत देश में logistics infrastructure को आधुनिक और कुशल बनाया जा सकता है। जबलपुर का नवीनीकृत और उच्च क्षमता वाला हवाई अड्डा ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Zero Hour is over. Now, Question Hour ...(*Interruptions*)...

श्री जयराम रमेश (कर्नाटक): सर, हमारा नोटिस नहीं है। ...(**व्यवधान**)... हमारे लोगों ने नोटिस दिया है। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: It is not allowed. ...(*Interruptions*)... Nothing is going on record. ...(*Interruptions*)... Now, Question Hour.

12.00 **Noon**

ORAL ANSWERS TO QUESTIONS

'NAMAMI GODAVARI' RIVER INITIATIVE

*1. DR. AJEET MADHAVRAO GOPCHADE: Will the Minister of JAL SHAKTI be pleased to state:

(a) actions taken by Government in collaboration with State Government to assess the irrigation needs in the Marathwada region of Maharashtra, which is experiencing water shortages that hinder agricultural growth;

(b) whether Government has received representation for the 'Namami Godavari' river cleaning initiative similar to 'Namami Gange', the measures initiated thereon; and

(c) whether the Central Government, in conjunction with the State Government is planning to dispatch a team of experts to Marathwada to formulate a strategy for tackling the water scarcity problem, if not, the reasons therefor, if so, the steps which will be taken thereon?

THE MINISTER OF JAL SHAKTI (SHRI C. R. PATIL): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Water, being State subject, water resources projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources under various ongoing schemes. Government of Maharashtra has informed that ultimate irrigation potential of Marathwada region is 19.50 lakh hectares, out of which 16.80 lakh hectare has been created through 1,270 completed and ongoing projects.

Government of India has included 4 major and medium projects viz. Lower Dudhna Project, Nandur Madhmeshwar Phase-II Project, Upper Kundalika Project and Upper Penganga Project, benefitting Marathwada region under Accelerated Irrigation Benefits Programme (AIBP) and Command Area Development and Water Management (CAD&WM) components of Pradhan Mantri Krishi Sinchai Yojna (PMKSY). 1.09 lakh hectare irrigation potential has been created and 52.15 thousand hectare cultivable command area has been developed through these projects till December, 2024.

Further, a Special Package scheme for completion of irrigation projects to address agrarian distress in Vidarbha and Marathwada and other chronically drought prone areas of rest of Maharashtra has also been approved by Government of India in July, 2018. 17 surface minor irrigation projects of Marathwada region have been included under this scheme. 6,183 hectare irrigation potential has been developed through these minor irrigation projects till December, 2024.

In addition, National Water Development Agency under this Ministry has prepared pre-feasibility report of three intra-State river interlinking projects benefitting Marathwada region namely Wainganga—Manjra valley link project, Nar—Par—Girna valley link project and Upper Krishna — Bhima (system of six links). Though, first two intra-State river interlinking projects have not been found techno-economically feasible.

(b) It is the primary responsibility of States/Union Territories (UTs) and Urban Local Bodies to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into the rivers and other water bodies.

The Govt. of India has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in rivers/tributaries in Ganga basin through the Central Sector Scheme of Namami Gange Program, and the Centrally Sponsored Scheme of National River Conservation Plan for other rivers in the country. The State/UT Governments may prepare proposals for abatement of pollution in the rivers for consideration under the above schemes.

The representation received related to Namami Godavari has been forwarded to State of Maharashtra and Telangana for taking cognizance and suitable action.

(c) No. Government of India has already approved a special package to address agrarian distress in Vidarbha and Marathwada and other chronically drought prone areas of rest of Maharashtra. Further, to address the issue of development of irrigation in water scarce drought prone areas in India, special provisions have been made in criteria for selection of projects and central funding ratio under PMKSY-AIBP. If a project has more than 50% command in drought prone area, 50% advance stage criteria has been relaxed and the project can be included since beginning of the construction with enhance funding ratio of 60 (Centre): 40 (State) in the proportion of command area falling in drought prone area.

डा. अजित माधवराव गोपछड़े: माननीय उपसभापति महोदय, परम पूज्य श्री गुरु गोबिंद सिंह जी की पावन भूमि सचखंड हुज़ूर साहिब नांदेड़ है, जहां गोदावरी नदी केंद्रीय बिंदु है। यहाँ लाखों यात्री और श्रद्धालु पवित्र स्नान करते हैं, लेकिन प्रदूषित जल की वजह से लाखों यात्रियों, नागरिकों, माताओं, बहनों और श्रद्धालुओं के लिए आरोग्य की समस्या उत्पन्न हो रही है और गोदावरी नदी के किनारे बसे शहरों में प्रदूषण की समस्या उत्पन्न हो रही है। मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या भारत सरकार गोदावरी नदी के प्रदूषण को साफ करने के लिए अधिक धनराशि आवंटित करेगी? क्योंकि वर्तमान में उपलब्ध राशि बहुत कम है, जिससे यह गोदावरी नदी प्रदूषणमुक्त नहीं हो सकती है, इसलिए क्या इस पर कोई विचार किया जा रहा है? ...(**व्यवधान**)...

श्री सी. आर. पाटिलः माननीय उपसभापति महोदय, सभी राज्यों और संघशासित राज्यों के द्वारा शहरों में होने वाला सीवेज ...(**व्यवधान**)... और इंडस्ट्री से आने वाले ...(**व्यवधान**)... पॉल्युटिड वेस्ट को पहले STP में ट्रीट करते हैं। ...(**व्यवधान**)... उसके बाद, उसे प्रोसेस करने के बाद ही नदी में डालने की व्यवस्था करनी है। "नमामि गंगे योजना" में जो नदियां आती हैं, उन सभी को केंद्र सरकार द्वारा टेक्नीकल सहायता दी जाती है। इसके साथ ही उन्हें आर्थिक सहायता भी दी जाती है। माननीय मैम्बर ने गोदावरी नदी के लिए यहाँ पर जो प्रश्न उठाया है, उसके लिए हमें यहाँ पर जितने भी प्रयोजन प्राप्त हुए हैं ...(**व्यवधान**)... हमने वे सभी महाराष्ट्र सरकार और तेलंगाना सरकार को भेज दिए हैं।

MR. DEPUTY CHAIRMAN: Second supplementary? ...(*Interruptions*)...

डा. अजित माधवराव गोपछड़ेः उपसभापति जी, मैं मंत्री जी से जानना चाहता हूं कि क्या भारत सरकार महाराष्ट्र के मराठवाड़ा क्षेत्र के लिए किसी विशेष जल संरक्षण योजना या परियोजना के बारे में सोच रही है? क्योंकि मराठवाड़ा क्षेत्र में जल संकट एक बहुत भीषण समस्या है, इसलिए क्या भारत सरकार इससे निपटने के लिए मराठवाड़ा के सूखा प्रभावित क्षेत्रों के लिए दीर्घकालिक जल प्रबंधन नियोजन नीति पर कुछ विचार कर रही है?

MR. DEPUTY CHAIRMAN: It is Question Hour. ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Sir ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Derekji, nothing is going on record. ...(*Interruptions*)... Please. ...(*Interruptions*)... माननीय मंत्री जी, आप जवाब दे दीजिए। माननीय सभापति महोदय ने रूल 267 ऑलरेडी क्लियर कर दिया है, I am not entertaining it. Please. ...(*Interruptions*)...

श्री सी. आर. पाटिलः माननीय उपसभापति महोदय, मराठवाड़ा में कुल चार बड़ी और मध्यम सिंचाई योजनाएं हैं। ...(**व्यवधान**)... उनमें से एक योजना पूर्ण हुई है। इसके अंदर 65,226 हैक्टेयर जमीन को पानी मिलेगा। इसके अंदर कुल विकसित क्षेत्र 52,147 हैक्टेयर है। अभी तक उनको कुल केंद्रीय सहायता के रूप में 162 लाख करोड़ रुपये दिए गए हैं। पीएमकेएसवाई के द्वारा सूखा क्षेत्र के अंदर अनेक कार्यों और परियोजनाओं के द्वारा इन्हें बहाल करने के लिए केंद्र सरकार के द्वारा कोशिश जारी है।

(At this stage, some hon. Members left the Chamber.)

Contents Page

श्री उपसभापतिः आपका बहुत-बहुत धन्यवाद। माननीय डा. सिकंदर कुमार जी, आप अपना पहला सप्लीमेंटरी प्रश्न पूछिए।

DR. SIKANDER KUMAR: Thank you, Sir, for giving me the opportunity. With your permission, I would like to know from the Minister whether the Government has any plan in near future to start cleaning drive in main rivers of the country. If yes, then, details thereof.

श्री सी.आर.पाटिलः माननीय उपसभापति महोदय, माननीय प्रधान मंत्री श्री नरेन्द्र मोदी अनेक योजनाओं द्वारा नदी की सफाई, नदी की ड्रेज़िंग करने के काम करा रहे हैं। "नमामि गंगे योजना" भी इसी के अंदर आती है। इसके अंदर जो दो छोटी नदियां हैं और उनके साथ जो छह बड़ी नदियाँ हैं, उन पर काम हो रहा है। यदि किसी पर्टिकुलर नदी की बात करते हैं, तो मैं उस पर जवाब पक्का दूंगा, लेकिन मैं जनरल-वे में बता सकता हूं कि सभी नदियों की ड्रेज़िंग की जाती है। उनकी सफाई करने की ये सभी योजनाएं चल रही हैं और इनके अंदर आपको एक बहुत अच्छा रिज़ल्ट भी देखने को मिल रहा है।

श्री उपसभापति : क्वेश्चन नम्बर 2 . डा. मेधा विश्राम कुलकर्णी जी, आप अपना प्रश्न पूछिए।

ENHANCEMENT OF FLIGHT SAFETY MEASURES

*2. DR. MEDHA VISHRAM KULKARNI: Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has taken significant measures to enhance flight safety in view of the increasing technical glitches reported by airlines, the details of technical glitches during the last three years;

(b) whether specific guidelines have been issued to airlines to improve aircraft maintenance and ensure pilot training at par with international standards;and

(c) if so, the details of upcoming plans, such as deployment of advanced safety monitoring systems to safeguard public welfare and not compromise passenger safety?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): (a) to (c) A Statement is laid on the table of the House.

Contents Page

Statement

(a) The data available for the last three years (2022-2024) shows there is a decrease in the no. of technical glitches reported by the airlines (**Annexure A**). Technical snags are general phenomena in aircraft which may be caused due to improper function/malfunction of components/system/accessories fitted on the aircraft.

DGCA ensures that the airline and the maintenance organisation continues to comply with the regulatory requirements against which they have initially been approved through a system of surveillance, audits, spot checks, night surveillance etc. In case of non-compliances, DGCA ensures that the airlines/ maintenance organisation take necessary corrective action. In case of violations, DGCA may initiate enforcement actions against the airline/ organisation/ personnel which may include warning, suspension or cancellation of approval/ certificate/ licence including imposition of financial penalty. Further, Airworthiness advisory circular AAC no. 02 of 2024 issued on 28 Nov 2024 requires the operator to report all occurrences to DGCA. In case of an increase in occurrences, DGCA may initiate special audit drive including spot checks/ night surveillances.

(b) DGCA has laid down regulations under Civil Aviation Requirement which requires that the aircraft is maintained in accordance with the manufacturer and DGCA guidelines and all snags reported on the aircraft are rectified before the aircraft is released for flight.

Further, CAR 145 issued by DGCA lays down the requirements for the approval of maintenance organization which mandates the organization to have required manpower, equipment and literature commensurate to the type and fleet to be maintained. Under the system, airlines are required to ensure that the aircraft are maintained in a continuous state of airworthiness and all defects are rectified before the aircraft is released for operations.

DGCA has issued requires in Civil Aviation Requirements Section (CAR) 7 Series B Part XVIII and CAR Section 7 Series B Part XIX which lays down the requirements for pilot training. These requirements are at par with international standards. All pilots are required to undergo training as per the training syllabus provided by the OEM (aircraft manufacturer). DGCA may require additional training which is required to be adhered by the ariline for training its pilots. In addition, training can be undertaken only in ICAO state-approved FTO/ATOs.

Contents Page

(c) All maintenance organisations approved under CAR 145 are required to have a safety management system in place which requires the organisation to identify hazard, carry out risk assessment and ensure mitigation measures are taken to address the hazard. Further, as part of its safety oversight responsibility, DGCA conducts safety audits of the airlines and organisations to ensure the compliance with approved safety national and International standards. From time to time, DGCA reviews and amends its regulations in consultation with aviation industry stakeholders with an aim to improve safety and prevent incidents and accidents.

Annexure A

S/N	AIRLINES	2022		2023		2024 (till Jan 2025)	
		No. of technical fault	Total number of flight	No. of technical fault	Total number of flight	No. of technical fault	Total number of flight
1.	M/s Alliance Air Aviation Ltd (Alliance Air)	03	37,301	06	38,670	05	27,087
2.	M/s Interglobe Aviation Ltd (Indigo)	472	548,421	115	678,313	118	610,061
3.	M/s Spicejet Ltd	143	101,749	150	71,131	23	46,079
4.	M/s Air India Ltd	64	121,870	62	146,579	66	135,280
5.	M/s Vistara	03	86,844	14	102,938	08	98,501
6.	M/s AirIndia Express Ltd	23	29,699	23	36,248	26	66,616
7.	M/s Air Asia Ltd	08	54,347	16	69,962	18	39,868
8.	M/s Big Charter Pvt Ltd (Fly Big)	05	5,570	03	5,214	03	2,093
9.	M/s Akasa Air	01	5,484	00	39,773	05	38,162
10.	M/s Blue Dart	01	5,756	01	5,949	01	5,933

Aviation Ltd						
Total Defect /Total Flight	723	997041	390	1194777	273	1069680
Percentage of faults per Flight	0.0725		0.0326		0.0255	

No. of instances of technical fault vs number of flight operated by the airlines (year-wise) 2022 -2025(Jan 2025)

(MR. CHAIRMAN *in the Chair.)*

DR. MEDHA VISHRAM KULKARNI: Sir, I would like to congratulate our Central Government and the Ministry of Aviation. India has emerged as the world's fastest growing aviation market and currently holds the position of third-largest in the domestic segment. Over the last decade, the number of aircraft in country has doubled from 400 to 800 while the number of airports has expanded significantly from 74 to 157. The Government's visionary initiatives such as UDAN have strengthened regional connectivity bringing even the most remote areas into national aviation network and developing an ecosystem for unprecedented growth. My first question is this. The issuance of 1,562 commercial pilot licenses in 2023 is an all-time high. How does the Government ensure that the expansion of Flying Training Organizations maintains global safety standards and produces highly skilled pilots capable of handling modern aircraft and emergencies?

MR. CHAIRMAN: Hon. Minister.

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, like, the hon. Member has mentioned the statistics, India is one of the leading aviation markets in the whole world and we have the numbers which back it up. Once you see the increase in the aviation, one primary statistics which also needs to grow is, the commercial pilots, the aircraft maintenance and the training and skilled workforce. It needs to be backed up by it. We already have 800 planes operating in the Indian aircraft space from the Indian operators and we see 1,720 planes under order also. We have so many planes coming into the Indian air space. Then, you definitely need more pilots also to be trained. Currently, we have approximately 1,600 being trained every year. We have more than 54 FTOs operating in the country. We see that more FTOs are under demand now. A lot of FTO companies are coming up, and organizations are coming

Contents Page

to set up new FTOs. Whenever these new FTOs are being set up, we ensure that the standards that are being followed are followed at a global level so that the pilots, who get trained in the country, are not only for the domestic aviation market but they can go abroad and work in any country which maintains those kinds of global standards. So, from our side, we are ensuring that we maintain thorough global standards. We have our DGCA which is a safety regulator and which does a thorough work in ensuring that all the standards, procedures, rules, guidelines, whichever have been put up by the Indian Civil Aviation Authority, are thoroughly met by the FTO, new organizations which are being set up.

MR. CHAIRMAN: Second supplementary, Dr. Medha Vishram Kulkarni.

DR. MEDHA VISHRAM KULKARNI: Will the five national safety goals outlined in NASP specifically address the increasing occurrences of technical glitches in commercial aviation? If so, the details thereof. Another allied question is this. Over 91 lakh passengers have availed Digi Yatra's seamless contactless travel experience. What measures are being taken to expand the technology across all major and regional airports? And how does the Government plan to address data security concerns related to facial recognition technology?

MR. CHAIRMAN: So, hon. Minister, part (1) and part (2).

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, regarding the part (1) about technical glitches and faults, the House would be happy to know that in 2022, two years back, the number of glitches that happened in the country was 723. Last year, in 2023, we had 390 and now we have come down to 273. Obviously, our DGCA and the Civil Aviation, we are all putting many efforts so that the technical glitches, the safety issues and the occurrences all come down. Definitely, we are on the right path. With the numbers also, we are seeing that the technical glitches have come down. We are going to improve much further. The National Aviation Security Plan and the Safety Plan definitely assists us in ensuring that the whole number of technical glitches comes down in the country in the future also.

And, on top of that, Digi Yatra has been a revolutionary Scheme that we have brought in. We have included technology at our airports so that check-in time, entry time at security gates, which used to be done manually by CISF personnel in handling the security and take around 20 to 30 seconds. But, the installation of Digi Yatra

systems has brought it down to five seconds. And, not only at the entry point, we have them at the boarding gate and we have them at the security check-in. So, there is a seamless travel for passengers. Just with their mobile in hand, with their digital documents in hand, they are able to seamlessly enter airport and board the aircraft. And, now, in 24 airports, we are handling Digi Yatra system and requests have been pouring in from many other airports also. We have five more ready for inauguration right now and, thoroughly, stage-by-stage, we are including more airports to be brought into the Digi Yatra system network. Furthermore, we can expect more airports having this Digi Yatra system at entry gates. Thank you, Sir.

MR. CHAIRMAN: Third Supplementary, Sri Sanjay Kumar Jha. Don't split because if you start splitting, then, of course, it will be never ending for the next question.

SHRI SANJAY KUMAR JHA: Hon. Chairman, Sir, with your permission, I would like to ask *Mantriji* as to how DGCA ensures that CAR 145 Approved Maintenance Organization updates its practice in line with evolving industry standards and that their safety management system actively enhance safety beyond mere compliance. Is there any reported case of non-compliance?

MR. CHAIRMAN: Hon. Minister.

SHRI KINJARAPU RAMMOHAN NAIDU: It is a very important question, Sir, because for civil aviation and, especially DGCA, there has also to be a thorough compliance and harmonization with the international civil aviation requirements. The International Civil Aviation Organization periodically meets the DGCA and the DGCA level authorities of all countries. It takes feedback from them and updates them according to the technological advancements and the improvements that are happening in the industry. It continuously makes some changes to the aviation requirements also and whenever these things happen at the International Civil Aviation Organization level; it intimates the DGCA and the DGCA also proactively follows up on this and periodically update the civil aviation requirements, be 145 or any other requirement where subsequent changes are required. The DGCA periodically makes an effort to update them regularly and at the best possible time, so that we are harmonized with the international civil aviation agreements. And, there have been instances where we have found that sometimes the compliance is not met by the airlines or the operators. Whenever these instances happen, we take thorough and strict action according to

the protocol. It is not that whenever something non-compliance is happening, we are taking something new. Everything has been strictly laid out in the standards of procedures, civil aviation requirements and the guidelines that we have. And, whenever there is non-compliance, we take strict action on them. There have been many instances and I will give you the number also on how many instances have happened. Thank you.

MR. CHAIRMAN: Fourth Supplementary; Shri Kunwar Ratanjeet Pratap Narayan Singh.

SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH: Mr. Chairman, Sir, my question is not relating to the safety part of it, but to a very important airport to which I would like to draw your attention. I would be very glad if you could give me a written answer regarding that. I would like to ask the hon. Minister about Kushinagar International Airport. It was opened a couple of years ago with great fanfare, but I just would like to draw the attention of the hon. Minister that the localizer has been put in the airport. The airport is CAT-1 compliant. The Indigo Airlines have asked for four planes to take off under the UDAN Scheme. They have already given the proposal to the hon. Minister and they are ready to start flying planes from there in February. I would be very grateful to the hon. Minister if he could ensure that the Kushinagar International Airport begins with UDAN and the international flights which would help not only Uttar Pradesh, but I am sure, Mr. Jha, who is from Bihar, would support me. A lot of people coming from western parts of Bihar will also--labour travel to the Middle East--have a great opportunity to take direct flights from there. So, I will be extremely grateful if the hon. Minister could start that airport immediately.

MR. CHAIRMAN: Hon. Minister, the question is on a different level. The hon. Member has been earnest. It is your discretion; you can send him a written reply.

SHRI KINJARAPU RAMMOHAN NAIDU: Yes, Sir. But I am very happy to answer the question also. Kushinagar is a very strategic location, which is why the Government has also put in all the efforts to make it operational at the earliest. We are in the last phase of it. All the technical and navigational systems have been installed and, very soon, we are going to start operations. We are trying to speak with the airlines and promoting what is necessary for international operations also. The House would also be happy to know that UDAN Scheme which was earlier envisioned for ten years, in

Contents Page

the Budget that was presented on Saturday by the hon. Finance Minister, she has been gracious enough to accept that the UDAN Scheme needs to be extended for further ten years more which is going to help not only the existing civil aviation network that we have today, but when we are also planning to build 100 more airports in the coming ten years. Definitely, to connect all these airports and to give more boost to the domestic aviation market, UDAN has been a revolutionary scheme and we should thank our hon. Prime Minister, Narendra Modi*ji*, for bringing up this kind of a scheme. Definitely, as we are going to extend it for ten more years, places like Kushinagar, etc. -- the Tier-II and Tier-III city airports which are coming up with lot of grandness -- will all get connected in the future also.

MR. CHAIRMAN: Dr. Bhagwat Karad, last supplementary question.

DR. BHAGWAT KARAD: Sir, through you, I want to ask this question to the hon. Minister. What is the number of pilot training centres, private and of the Government of India, and the number of trainees coming out everyyear for training in India as well out of India?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, at present, we have 54 pilot training organizations, flight training organisations in the country. On top of that, we are issuing around 1,600 to 1,700 licences every year which is a record number in the country itself and compared at the global level also. One other phenomenon that we are observing is that, some of these students who want to become pilots are undergoing the training sessions abroad also. When they go for the training sessions abroad, they finish the course there and try to come back and work in the Indian scenario. But with the standards of FTOs continuously improving and more number of FTOs being established in the country itself, that number has been coming down slowly. We are trying to encourage more FTOs in the country with the growing demand in the civil aviation network and also with the coming of more planes in the country also. We see this 54 growing into a much bigger number in the coming years.

MR. CHAIRMAN: Q.No.3. Shri Sanjay Raut; not present. Any supplementaries?

** Q. No. 3.[The questioner was absent.]*

Contents Page

Water and Rainwater management

*3. SHRI SANJAY RAUT: Will the Minister of JAL SHAKTI be pleased to state:

(a) the manner in which AI will be used to improve water resource management and rainwater harvesting in drought-prone regions;

(b) the systems which are in place to leverage AI for precision irrigation and reducing water wastage in agriculture;

(c) the manner in which AI technologies, like those developed by DHI GRAS will help in reducing water wastage in Indian agriculture and improve water resource management; and

(d) the initiatives which are in place to promote the use of precision irrigation systems across the country, especially in regions with limited water resources?

THE MINISTER OF JAL SHAKTI (SHRI C. R. PATIL): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) In order to improve water resource management and rainwater harvesting in drought-prone regions, the AI-based tools can be used for AI-Enabled Irrigation Scheduling, Remote Sensing and AI-Based Crop Monitoring, Automated Smart Irrigation Systems, Predictive Maintenance for Irrigation Infrastructure and Decision Support Systems. Advanced AI enhanced models can provide improved predictions of groundwater behaviour, identify vulnerable areas prone to pollution and depletion and enables proactive interventions.

(b) The Internet of Things (IoT) based pressure and flow control valves are being used in irrigation for precision and measured irrigation. This ensures the optimum required quantity of supply of water to the crops and reduces over irrigation. The crop water use is being monitored by AI-based remote sensing applications. The AI-based maintenance system intends to measure water supply to an irrigation outlet, keeping in view factors like, seasonal variation history, availability of water, cropping pattern and the concurrent weather condition. This may ensure metering of the supplied water, accounting of the use of water by the farmer over a period of time, control of volume of water supply during excess or short rainfall.

Contents Page

(c) The AI technologies (like those developed by DHI GRAS) utilizing satellite images and data processing for hydrology, water quality, environmental assessment, land cover mapping etc. can be used for analytics and software development for efficiently integrating scientific data and methods into models and decision support systems. These will facilitate reducing water wastage in Indian agriculture and improve water resource management.

(d) The Ministry of Jal Shakti provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes/programmes such as Accelerated Irrigation Benefits Programme (AIBP), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) etc. The Ministry has been supporting the States to adopt the advanced technologies including AI in the effective implementation and monitoring of irrigation. The Department of Agriculture & Farmers Welfare (DA&FW) is also implementing Centrally Sponsored Scheme PM Rashtriya Krishi Vikas Yojana (PM-RKVY) / Per Drop More Crop (PDMC) in which it also encourages IT based solutions, use of advanced technologies of Micro Irrigation such as solar energy, Automation, use of AI, IoT etc. at the farmer level.

SHRI AYODHYA RAMI REDDY ALLA: Sir, Andhra Pradesh has a significant agriculture-based dependency on irrigation. What steps is the Central Government taking to promote AI-powered precision irrigation system in the State ensuring minimal water wastage and enhanced crop productivity?

श्री सी. आर. पाटिल: माननीय सभापति जी, AI का उपयोग अब तो हर क्षेत्र में शुरू हो गया है। जल का क्षेत्र भी उससे बचा नहीं रह सकता, मगर जल के क्षेत्र में AI का उपयोग इतना ज्यादा शुरू नहीं हुआ है। कैनाल के ऊपर या सिंचाई में इसका उपयोग हो रहा है। पहले किसानों को जो रात में भी खेतों में जाकर काम करना पड़ता था, उसमें पानी छोड़ना पड़ता था, मगर अभी वे मोबाइल से, AI की मदद से उसमें काम कर सकते हैं, वहाँ पानी को कंट्रोल भी कर सकते हैं और समय-समय पर पानी भी दे सकते हैं। इस तरह से इस क्षेत्र में इसका उपयोग होना शुरू हुआ है। यह बहुत मात्रा में नहीं है, मगर हम आगे इसके ऊपर ज्यादा काम करने के लिए भी सोच रहे हैं।

MR. CHAIRMAN: Now, Q. No. 4 Questioner not present. Any supplementaries?

** Q. No. 4 [The questioner was absent.]*

Contents Page

2ND ASIA PACIFIC MINISTERIAL CONFERENCE ON CIVIL AVIATION

*4. SMT MAMATA MOHANTA: Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that 2nd Asia Pacific Ministerial Conference on Civil Aviation is going to be organized soon;

(b) if so, the manner in which Government anticipates the outcomes of this conference which will benefit India's economy and better air facilities and improve the position of the country as a leading aviation hub in the Asia-Pacific region;

(c) whether this Conference's outcome impact regional air connectivity and trade partnerships within the Asia-Pacific; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The 2nd Asia Pacific Ministerial Conference on Civil Aviation was held on 11th-12th September 2024 at Bharat Mandapam, New Delhi.

(b) The Conference, through the Delhi Declaration, is expected to significantly benefit India's economy and aviation sector in multiple ways:

- The declaration emphasizes regional cooperation, which will enable better coordination among Asia-Pacific countries for developing aviation infrastructure more efficiently
- It supports the implementation of ICAO's global plans for safety, air navigation, and aviation security, which will help India enhance its aviation safety standards and security measures
- By positioning India as a key player in regional aviation cooperation, the outcome of the conference is expected to help in achieving greater regional connectivity and attract investments in Indian aviation industry, thereby strengthening India's status as a leading aviation hub in the region.

(c) and (d) Yes, the Conference's outcomes is expected to have significant impact on regional air connectivity and trade partnerships within the Asia-Pacific region. The specific outcomes, as outlined in the Delhi Declaration, include:

- Reaffirmation of the Asia and Pacific Ministerial Declaration on Civil Aviation (Beijing Declaration)
- Commitments from APAC region members to implement ICAO Global Plans including the Global Aviation Safety Plan (GASP), Global Aviation Security Plan (GASeP), and Global Air Navigation Plan (GANP)
- Agreement to invest resources in modernizing Air Navigation Services to support recovery and meet future air travel demands
- Collaborative work through ICAO and Regional platforms to improve the effective implementation of critical elements of State safety oversight system
- Commitment to sustainable funding for effective safety and security oversight
- Focus areas including Aviation Safety, Air Navigation Services, Aviation Security, Facilitation, Gender Equality in Aviation, Aviation Environment Protection, and Ratification of International Air Law Treaties.

SHRI SAMIK BHATTACHARYA: Sir, despite being located in a region with immense potential, Kolkata airport currently connects to only about 12 to 13 international destinations, far fewer than Delhi 80, Mumbai 52, Bengaluru 31, Chennai 24, and Hyderabad 22. This limited connectivity raises concern about the region's missed economic opportunities. Given Kolkata's strategic proximity to Asia-specific markets, do you believe the target initiatives will soon enhance its international aviation network?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, Kolkata Airport is one of the best airports that we have in the country. And, it has also recently completed 100 years of existence and we have thoroughly celebrated the 100 years of Kolkata Airport in December. And, we have been thoroughly following on the connectivity that Kolkata Airport duly requires. And, there has been a strong demand for connecting Kolkata Airport to the Europe. And, as the hon. Member has mentioned, it becomes a very strategic location for us to connect our own country to the Eastern side of the world. So, definitely, in the coming days, we make a push from the aviation side and, especially, by speaking to the airline operators, both international and domestic. We are trying to promote them, we are trying to discuss with them and encouraging them for more regional connectivity across the Asia-Pacific region in particular, Sir, they

Contents Page

have been very positive about it. And, in the coming days, we are going to see that Kolkata becomes a hub for both the Eastern side connectivity, Southeast Asia especially, and to the Europe also, we are planning to connect it on a big way, Sir.

MR. CHAIRMAN: Dr. M. Thambidurai.

DR. M. THAMBIDURAI: Sir, this is regarding the Bangalore Airport. It is an international airport, you know it very well. There is a heavy traffic here. Once I was traveling from Hyderabad to Bangalore. The Air Asia Flight could not land there because of heavy traffic. Sir, fuel was not available. But, they diverted flight to Chennai on that day. Why I am telling is,Bangalore is an international airport but there is huge congestion. There is a demand to have one more airport in Hosur. That demand is going on. Since a lot of international players are coming to Bangalore, I would like to know whether the Minister will consider giving some facilities. If we have one more airport, as we are having second airport in Noida, Delhi, we can decongest Bangalore Airport. You are putting a condition that if there is an international airport, you cannot have another airport in the next 25 years. You have given that concession for airport in Hyderabad and GMR accepted it. But, in Bangalore International Airport, we are facing problems. I would like to know from the Minister whether he will come forward and 25 years condition is waived to have a new airport. Sir, the Tamil Nadu Government has also requested and recommended to have a new airport in Hosur.

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, from the Government of India side, realizing the potential to the economy, job creation and the local activity that airport brings, we want to create as many airports as possible and wherever the demand is. But, one special situation gets created when already there is an agreement with an existing airport that within 150 kilometers no other airport comes in, there becomes a challenge and it becomes very sensitive. And likewise, our hon. senior Member has also mentioned that regarding the Hosur Airport, the Tamil Nadu Government has been actively pursuing to construct an airport there. We would have been assisting, Sir, when we are trying to assist also. But one challenge is '150 kilometer radius from the Bangalore Airport', is becoming tricky. And, this is a matter on which both the Bangalore Airport concessioner, Tamil Nadu Government, Government of India and everyone have to sit together, discuss and come up with a solution. So, we will be proactively...

DR. M. THAMBIDURAI: In Hyderabad, they have accepted that kind of agreement.

SHRI KINJARAPU RAMMOHAN NAIDU: In terms of Hyderabad, Sir, the State Government of Telangana has been actively involved in pursuing the Hyderabad Airport concessioner and, likewise, we see a scenario where everyone can sit together and come to a consensus and common conclusion. And, from our side, our intention is to create as many airports as possible. So, definitely, from our side, we will have a positive approach.

SHRI H. D. DEVEGOWDA: With your kind permission, Sir, I would like to sit and speak. I would like to ask a question. Karnataka Government has already made a proposal to construct one more airport. The Government of Karnataka has already discussed it with the hon. Minister of Civil Aviation as the situation is more advanced. I am not opposing what my colleague, Dr. Thambidurai, has said that there is a problem; I know that. Kindly think over as to how to solve this problem. As far as constructing one more airport in Karnataka is concerned, it has to be considered because there is a lot of demand for another airport. The International airport was sanctioned earlier. Now, it is not possible for that airport to cope up with the footfall of daily passengers. So, one more airport is necessary as far as the State of Karnataka is concerned. And, the problem about which my colleague has mentioned, kindly see to it how best you can solve that problem with your very good experience. Though you are a young man, kindly see that this problem is solved.

MR. CHAIRMAN: Please remember the compliment.

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, one common agreement that we all make here is that the Bengaluru Airport is getting saturated and it is getting busier day-by-day. So, the rumour is that the State Government of Karnataka is also trying to build an airport in Bengaluru, as and when the site gets decided. Whenever it comes to us for site clearance, then, definitely we will be taking it forward.

श्री सुरेन्द्र सिंह नागर: सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि एशिया के सबसे बड़े एयरपोर्ट, जो कि जेवर, उत्तर प्रदेश में आने वाला है, वहाँ से पहली फ्लाइट कब तक टेक ऑफ होगी ? दूसरा, हरियाणा और दिल्ली, जो कि neighbouring States हैं, उनसे कनेक्टिविटी के लिए क्या आपके पास कोई योजना है ? जैसा कि हरियाणा सरकार ने तीन

Contents Page

ब्रिजेज बनाने का ऑलरेडी एक प्लान बनाया है, जो उसको उत्तर प्रदेश के साथ कनेक्ट करेगा और उससे हरियाणा का फरीदाबाद एरिया भी जुड़ेगा, तो उसके साथ ही दिल्ली के साथ कन्जेशन कम करने के लिए क्या आपके पास कोई ऑल्टरनेट योजना है ?

श्री किंजरापु राममोहन नायडू : सर, जेवर एयरपोर्ट देश का भी और एशिया का भी सबसे बड़ा एयरपोर्ट बनने जा रहा है। हमें इस बात की खुशी है कि इस तरह का एयरपोर्ट हमारे देश में बनने जा रहा है। सर, हमने दिसम्बर में वहाँ validation flight भी कंडक्ट किया है and everything is going according to the timelines and very soon, in the month of April, we see regular operations being started from the Noida International Airport, Jewar. And regarding the connectivity, based on civil aviation, we can say that Air India and Indigo, especially Indigo, is very excited to come up with more connectivity from this location because it becomes a strategic location for Western Uttar Pradesh and National Capital Region. They are coming up with flight connectivity to most of the cities in the country. But, in terms of road connectivity to airport, this comes under different departments. It lies right next to the Yamuna Expressway, so, it is properly connected by road. We just need many more points to get aligned with that road connectivity and slowly we can see that happening.

MR. CHAIRMAN: I was in that area. The connectivity will be very extensive and seamless. It is going to be one of the largest in the world and the largest in Asia.

SHRI KARTIKEYA SHARMA: Sir, I would like to ask the hon. Minister whether the Ministry is planning to integrate any advanced technology such as AI-based predictive maintenance and real-time flight data monitoring into the existing safety network to further mitigate the risks associated with technical glitches.

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, technology is changing the way we see life and especially in terms of aviation, airport operations and airline operations. Technology is continuously being upgraded. We are taking it very positively and including it in our day-to-day operations also. And, what the hon. Member has mentioned here about predictive analysis using AI to improve our operations and mitigating risks and challenges that might come up ahead, we have already started some of the centres and, especially in Hyderabad, we have launched an epoch centre with respect to the airline operator there. It has been very, very useful in understanding the passenger patterns like at what time how much traffic we are getting and how is the flight movement happening, and within the airport, the

baggage movement, the security check-in, etc. A lot of different activities we are able to predict beforehand itself based on the previous data and real time data on how we can better the operations at the airport itself. Now, we have got them at some of the major airports. We are trying to expand it to all the other airports also. In the coming years, we are definitely going to do it. One is, using the AI predictive analysis. Also, to improve the technology that we have in all different sections, we are actively pursuing with the Airports Authority of India also and making them more proactive into bringing in new technologies into the operations. So, definitely, in the way forward, we are going to have this real time data monitoring and the AI machines operating at all the airports also.

MR. CHAIRMAN: Question No.5.

STATE-WISE POWER GENERATION CAPACITY

*5. SHRI MANAS RANJAN MANGARAJ: Will the Minister of POWER be pleased to state:

(a) the details of the total power generation capacity, specifying sources such as coal, gas, hydro, solar and wind, State-wise;

(b) the progress made under various initiatives to increase renewable energy adoption across States;

(c) the measures being taken to ensure the integration of renewable energy with the existing power grid; and

(d) the challenges being faced in reducing transmission and distribution losses and the steps taken to address them?

THE MINISTER OF POWER (SHRI MANOHAR LAL): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The details of State/ UT-wise and source-wise power generation capacity as on 31.12.2024 are given at **Annexure-I.**

(b) The Government of India has committed to augment non-fossil based installed electricity generation capacity to 500 GW by the year 2030. As on 31.12.2024, a total of 209.44 GW renewable energy capacity has been installed in the country.

Contents Page

The details of State/UT-wise installed Renewable capacity (as on 31.12.2024) are given at **Annexure-II**.

The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country. These, inter-alia, include the following:

i. Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies from FY 2023-24 to FY 2027-28.

ii. Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.

iii. Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.

iv. To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties for non-compliance.

v. Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.

vi. Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.

vii. Scheme for setting up of Ultra Mega Renewable Energy Parks is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.

viii. Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.

ix. "Strategy for Establishment of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.

x. The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.

xi. To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.

xii. Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.

xiii. Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.

xiv. To achieve the objective of increased domestic production of Solar PV Modules, the Govt. of India is implementing the Production Linked Incentive (PLI) scheme for High Efficiency Solar PV Modules with an outlay of Rs. 24,000 crore. This will enable manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV Module.

(c) A robust national grid has been established to facilitate the transfer of power from power surplus regions to power deficit regions. The inter-regional transmission capacity has been increased from 75,050 MW during 2016-17 to 1,18,740 MW as on 31.12.2024. The capacity of National Grid is being expanded on a continuous basis commensurate with the growth in electricity generation and electricity demand. The Government has taken various measures for integration of RE sources into the National Grid to ensure reliability and stability:-

i. Development of intra-state transmission network is being planned to keep pace with RE capacity addition. Strong inter connection of ISTS RE schemes with the intra-state network to ensure better reliability in terms of anchoring voltage stability, angular stability, losses reduction etc. is being done.

ii. Central Financial Assistance (CFA) is being provided to the States for setting up Transmission infrastructure for RE integration within their State under the Green Energy Corridor Scheme.

iii. Encouraging setting up of RE projects with storage facilities for optimal utilisation of transmission facilities.

Contents Page

iv. Flexibilisation of thermal generation is mandated to address the variability of RE generation.

v. CEA (Technical Standards for Connectivity to the Grid) Regulations lay down the minimum technical requirements for the RE generating plants to ensure the safe, secure and reliable operation of the grid. The compliances to the said regulations by RE plants are verified jointly by Central Transmission Utility (CTUIL) and Grid-India/RLDCs before granting connectivity/interconnection to the national grid. Robust compliances verification is done before interconnection of any new plant to the grid.

vi. Indian Electricity Grid Code mandates that RE plants participate in the primary and secondary frequency control in case of contingencies. Hybrid RE power plants, Energy Storage Systems such as BESS (Battery Energy Storage System) and PSP (Pump Storage Project) are being promoted for mitigating variability in RE generation and provide adequate frequency support to the grid.

vii. Establishment of dedicated 13 No. of Renewable Energy Management Centres (REMC) in RE rich States and Regions for dedicated, monitoring, forecasting and scheduling of Solar and Wind plants.

(d) Distribution Utilities viz. DISCOMs/Power Departments of State/UT Government concerned are responsible for reduction of transmission and distribution losses in their area of operation. Government of India has been supplementing the efforts of the States through various schemes from time to time.

The challenges faced in reducing the distribution losses relate to infrastructure constraints and technology upgradation, sub-optimal billing and collection efficiencies including delays in payment of Government department dues and subsidies by the State Governments which is critical for improving the financial viability and operational performance of the Utilities.

To help States address the above challenges and improve the quality and reliability of power supply to consumers, Government of India launched the Revamped Distribution Sector Scheme (RDSS), in July 2021, with an outlay of Rs.3,03,758 Cr. The scheme aims to reduce the Aggregate Technical and Commercial (AT&C) losses to pan-India levels of 12-15% and ACS-ARR gap to zero.

Under the Scheme, Projects worth Rs. 2.78 lakh Cr. have been sanctioned. Loss reduction Infrastructure projects amounting to Rs. 1.48 lakh

Contents Page

Cr. have been sanctioned which includes works for replacement of bare conductors with covered conductors, laying Low Tension Aerial Bunched (LT AB) cables, and upgradation/augmentation of Distribution transformers (DT)/sub-stations, etc.

Further, 19.79 Cr prepaid smart consumer meters, 2.11 lakh communicable feeder meters and 52.53 lakhs Distribution Transformer (DT) communicable meters have been sanctioned.

The sanctioned works are under various stages of implementation. Further, the fund disbursement under the scheme has been linked to performance of the State against different financial parameters.

Prepaid smart metering is one of the critical interventions envisaged under RDSS to improve the AT&C losses. It allows the Distribution Utilities to timely collect the revenues and measure energy flows at all levels, without any human interference. Proper and accurate energy accounting is the key to identification of high loss and theft prone areas, which will improve the billing and collection efficiencies of the utilities significantly.

GoI has issued various advisories and Standard operating Procedures for prepaid smart metering. As per the advisory issued, prepaid smart meters may be prioritised in Government establishments including offices/institutions/ local bodies, etc. and Commercial, Industrial and high load consumers. Based on experience, the smart prepaid meters may be installed for other category of consumers.

As a result of measures taken by the Government, the AT&C losses have come down from 21.91% in FY2021 to 15.37% in FY2023.

Annexure-I

The details of State/ UT-wise and source-wise power generation capacity as on 31.12.2024

(All figures in MW)

State/UT	Modewise breakup							Total
	Coal	Lignite	Gas	Diesel	Hydro	RES (other than Large Hydro)	Nuclear	
Andhra Pradesh	13,190	0	4,678.54	36.8	1610	9,564.62	0	29,079.96

Contents Page

Arunachal Pradesh	0	0	0	0	1115	155.46	0	1,270.46
Assam	750	0	597.36	0	350	221.55	0	1918.9
Bihar	9,060	0	0	0	0	527.96	0	9,587.96
Chhattisgarh	23,688	0	0	0	120	1,687.34	0	25,495.34
Goa	0	0	48	0	0	54.55	0	102.55
Gujarat	14,692	1,400	7,551.41	0	1990	29,492.79	1,840	56,966.2
Haryana	5,330	0	431.59	0	0	2,353.08	0	8,114.67
Himachal Pradesh	0	0	0	0	10,281.02	1,173.42	0	11,454.44
Jammu and Kashmir	0	0	175	0	3360	264.29	0	3,799.29
Jharkhand	5,570	0	0	0	210	224.06	0	6,004.06
Karnataka	9,480	0	0	25.2	3,689.2	18,912.92	880	32,987.32
Kerala	0	0	533.58	159.96	1,904.15	1,656.18	0	4,253.87
Ladakh	0	0	0	0	89	53.59	0	142.59
Madhya Pradesh	22,000	0	0	0	2,235	8,076.94	0	32,311.94
Maharashtra	24,006.01	0	3,207.08	0	3,047	17,574.07	1,400	49,234.16
Manipur	0	0	0	36	105	19.24	0	160.24
Meghalaya	0	0	0	0	322	73.11	0	395.11
Mizoram	0	0	0	0	60	75.86	0	135.86
Nagaland	0	0	0	0	75	35.84	0	110.84
Odisha	9,600	0	0	0	2,154.55	790.77	0	12,545.32
Punjab	5,680	0	0	0	1,096.3	2130.4	0	8,906.7
Rajasthan	9,200	1,580	1,022.83	0	411	31,835.38	1,180	45,229.21
Sikkim	0	0	0	0	2,282	62.67	0	2,344.67
Tamil Nadu	10,522.5	3,640	1,027.18	211.7	2,178.2	22,145.22	2,440	42,164.8
Telangana	9,442.5	0	0	0	2,405.6	5,282.74	0	17,130.84
Tripura	0	0	1,067.6	0	0	37.24	0	1,104.84
Uttar Pradesh	26,715	0	1,493.14	0	501.6	5,667.47	440	34,817.21
Uttarakhand	0	0	664	0	4,035.35	969.13	0	5668.48
West Bengal	13,487	0	80	0	1,341.2	757.48	0	15,665.68
Andaman and Nicobar Islands	0	0	0	92.71	0	35.16	0	127.87
Chandigarh	0	0	0	0	0	77.05	0	77.05

Contents Page

DNH&DD	0	0	0	0	0	51.87	0	51.87
Delhi	0	0	2,208.4	0	0	378.9	0	2,587.3
Lakshadweep	0	0	0	26.83	0	4.97	0	31.8
Puducherry	0	0	32.5	0	0	53.26	0	85.76
Total	2,12,413.01	6,620	24,818.21	589.2	46,968.17	1,62,476.58	8,180	4,62,065.16

Annexure-II

Details of State/UT-wise installed Renewable capacity as on 31.12.2024

(All figures in MW)

S. No.	STATES / UTs	Small Hydro Power	Wind Power	Bio Power Total	Solar Power Total	Large Hydro	Total Capacity
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	163.31	4,096.65	574.39	4,730.27	1,610	11,174.62
2	Arunachal Pradesh	140.61	0	0	14.85	1,115	1,270.46
3	Assam	34.11	0	2	185.44	350	571.55
4	Bihar	70.7	0	140.22	317.04	0	527.96
5	Chhattisgarh	76	0	275	1,336.34	120	1,807.34
6	Goa	0.05	0	1.94	52.56	0	54.55
7	Gujarat	106.64	12,473.78	116.6	16,795.77	1,990	31,482.79
8	Haryana	73.5	0	292.62	1,986.96	0	2,353.08
9	Himachal Pradesh	1,000.71	0	10.2	162.51	10,281.02	11,454.44
10	Jammu & Kashmir	189.93	0	0	74.36	3,360	3,624.29
11	Jharkhand	4.05	0	20.14	199.87	210	434.06
12	Karnataka	1,284.73	6,731.3	1,909.95	8,986.94	3,689.2	22,602.12
13	Kerala	276.52	63.5	2.5	1,313.66	1,904.15	3,560.33
14	Ladakh	45.79	0	0	7.8	89	142.59
15	Madhya Pradesh	123.71	2,844.29	135.36	4,973.58	2235	10,311.94
16	Maharashtra	384.28	5,216.38	2,984.05	8,989.36	3,047	20,621.07
17	Manipur	5.45	0	0	13.79	105	124.24
18	Meghalaya	55.03	0	13.8	4.28	322	395.11
19	Mizoram	45.47	0	0	30.39	60	135.86
20	Nagaland	32.67	0	0	3.17	75	110.84
21	Odisha	115.63	0	59.22	615.92	2,154.55	2,945.32
22	Punjab	176.1	0	567.25	1,387.05	1,096.3	3,226.7

Contents Page

23	Rajasthan	23.85	5,195.82	126.06	26,489.65	411	32,246.38
24	Sikkim	55.11	0	0	7.56	2,282	2,344.67
25	Tamil Nadu	123.05	11,413.34	1,045.45	9,563.38	2,178.2	24,323.42
26	Telangana	90.87	128.1	221.67	4842.1	2,405.6	7,688.34
27	Tripura	16.01	0	0	21.23	0	37.24
28	Uttar Pradesh	49.1	0	2,271.38	3,346.99	501.6	6,169.07
29	Uttarakhand	233.82	0	142.24	593.07	4,035.35	5,004.48
30	West Bengal	98.5	0	348.36	310.62	1,341.2	2,098.68
31	Andaman & Nicobar Islands	5.25	0	0	29.91	0	35.16
32	Chandigarh	0	0	0	77.05	0	77.05
33	Dadra & Nagar Haveli and Daman & Diu	0	0	3.75	48.12	0	51.87
34	Delhi	0	0	84	294.9	0	378.9
35	Lakshadweep	0	0	0	4.97	0	4.97
36	Puducherry	0	0	0	53.26	0	53.26
	Total (MW)	5,100.55	48,163.16	11,348.15	97,864.72	46,968.17	2,09,444.75

SHRI MANAS RANJAN MANGARAJ: Hon. Chairman, Sir, my first supplementary to the hon. Minister is this. Please state the details of financial and policy support provided by the Government to boost domestic manufacturing of solar panels, wind turbines and other renewable energy equipment.

श्री मनोहर लाल: सभापति महोदय, जहां तक सपोर्ट का विषय है, हम लोग distribution के विषय पर भी सपोर्ट करते हैं, हम लोग जेनरेशन के अंदर भी जहां तक renewable energy का विषय है, वहां तक सपोर्ट करते हैं। अलग से किसी प्रोजेक्ट की बात होगी, तो अगर ये प्रोजेक्टवाइज़ जानकारी लेंगे, तो उस हिसाब से जानकारी दी जाएगी।

MR. CHAIRMAN: Second supplementary, Shri Manas Ranjan Mangaraj.

SHRI MANAS RANJAN MANGARAJ: Sir, my second question is: What are the steps taken to enhance energy storage infrastructure including battery storage and pumped hydro projects for better grid stability and renewable energy integration?

श्री मनोहर लाल: सभापति महोदय, जहां तक renewable energy का विषय है, इसकी स्टोरेज के लिए pumped storage और बैटरी स्टोरेज का विषय भी हमारे ध्यान में है, pumped storage की जो existing list है, उसके अंदर 8 pumped storage इस समय काम कर रहे हैं, जहां 4,745 मेगावाट बिजली की क्षमता को स्टोरेज किया जा रहा है। इसी प्रकार जो under

construction चल रहे हैं, वे भी कुल मिलाकर 7,970 मेगावाट की capacity under construction हैं और CEA के द्वारा जो concurred हो गई है, जो different stages के अंदर है, उसमें भी 4,100 मेगावाट के pumped storage के इस प्रकार प्रोजेक्ट्स near future में बनाए जाएंगे, इसी प्रकार battery energy storage system को भी लागू किया जा रहा है, यह भी पाइपलाइन में है।

SHRI AYODHYA RAMI REDDY ALLA: Sir, given India's ambitious renewable energy targets, what concrete steps is the Central Government taking to strengthen grid infrastructure for seamless integration of renewable resources like solar and wind while ensuring grid stability and uninterrupted power supply?

श्री मनोहर लालः सभापति महोदय, इस समय चूंकि बढ़ती हुई बिजली की आवश्यकता है, इसके अंदर renewable energy एक बहुत बड़ी आवश्यकता बन गई है, जिसके अंदर चाहे wind power हो अथवा solar power हो, अथवा अन्य स्त्रोत से इसमें distribution के लिए हमें transmission की जितनी आवश्यकता है, उस transmission में ज़रूर कठिनाई आ रही है, तो इस transmission system को लागू करने के लिए हम different sources से Power Grid Corporation of India sufficient number of lines बिछा रहा है। मैं वित्त मंत्री जी का धन्यवाद करूंगा, जिन्होंने intra-State और transmission lines के लिए बहुत प्रोत्साहन दिया है, हम आगे चलकर Intra-State और Inter-State दोनों transmission lines को बखूबी आगे बढ़ाएंगे।

MR. CHAIRMAN: Question No. 6, Shri Mithlesh Kumar.

MISSION COKING COAL

#*6. SHRI MITHLESH KUMAR: Will the Minister of COAL be pleased to state:

(a) the objectives of 'Mission Coking Coal';

(b) the specific strategies being implemented by Government under the Mission to achieve the target of 140 metric tons domestic coking coal production by Financial Year 2029-30;

(c) the manner in which Government plans to monitor and evaluate the progress against the production targets set for Coal India Limited (CIL) subsidiary companies, while aiming for 105 metric tons by Financial Year 2029-30; and

(d) the details thereof?

Original notice of the question was received in Hindi.

THE MINISTER OF COAL (SHRI G. KISHAN REDDY): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The Ministry of Coal has launched "Mission Coking Coal" with an objective to prepare a roadmap to augment domestic coking coal production and reduce import of coking coal, keeping in view the demand projection of steel sector. This mission aims to increase domestic raw coking coal production upto 140 Million Tonne (MT) by FY 2029-30.

(b) Raw Coking Coal production projected by 2030:

Company	**Projected Production (MT) by 2030**
Coal India Limited (CIL)	105
Others including allocated Coking Coal Blocks	35
Total	**140 MT**

The strategies to achieve the target of 140MT domestic coking coal production by Financial Year 2029-30, are as under:

- **Enhancement of coking coal production from CIL through existing and opening of new mines.**
- **Revenue Sharing Model:** CIL has offered eleven discontinued coking coal mines on an innovative model of revenue sharing to the private sector.
- **Auction of Coking Coal Blocks:** Ministry of Coal has auctioned 16 coking coal blocks during the last four years.

(c) and (d) Ministry of Coal has set year-wise production target to achieve the overall target of production by CIL and its subsidiary companies by FY 2030. The progress of targets are monitored by Ministry of Coal on regular basis.

श्री मिथलेश कुमार: सभापति महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका आभार प्रकट करता हूं। आज माननीय प्रधान मंत्री मोदी जी के नेतृत्व में देश के हर विभाग में विकास कार्य चल रहा है, जिसमें योजनाओं के कार्यान्वयन में नित्य नई तकनीकों को लागू किया

जा रहा है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि क्या सरकार ने वित्त वर्ष 2030 तक कच्चे कुकिंग कोयले का उत्पादन 140 मीट्रिक टन तक बढ़ाने के लिए कोई उपाय किया है?

कोयला मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, आत्मनिर्भर भारत की पहल के तहत कोयला मंत्रालय ने घरेलू कच्चा कुकिंग कोल उत्पादन में 2030 तक 140 मिलियन टन तक बढ़ाने के महत्वपूर्ण कदम उठाए हैं। वर्तमान की नई माइन्स से कुकिंग कोल का उत्पादन बढ़ाना, कोल इंडिया लिमिटेड की वर्तमान की माइन्स से घरेलू कच्चा कुकिंग कोल उत्पादन को 80 मिलियन टन और नई माइन्स के 25 मिलियन टन तक बढ़ाने की योजना बनाई है। कोल इंडिया लिमिटेड ने 11 बंद कुकिंग कोल खदानों को प्राइवेट सेक्टर को रेवेन्यू शेयर मॉडल पर देने का प्रस्ताव रखा है, जिसमें आठ खदानें आवंटित हो चुकी हैं। पिछले चार वर्षों में कोयला मंत्रालय ने प्राइवेट को 16 कुकिंग कोल ब्लॉक की नीलामी की है।

श्री मिथलेश कुमार: महोदय, मैं माननीय मंत्री जी से जानना चाहता हूं कि सरकार ने देश में धुलाई क्षमता बढ़ाने के लिए क्या कोई कदम उठाया है?

श्री सतीश चंद्र दूबे: महोदय, कोयला मंत्रालय ने देश में कोयला धोने की क्षमता बढ़ाने और इस्पात क्षेत्र को धोया हुआ कुकिंग कोल देने के लिए कदम उठाये हैं। कोल इंडिया लिमिटेड ने पिछले सात वर्षों में नई टेक्नोलॉजी से तीन वॉशरीज़ बनाई हैं और आठ वॉशरीज़ बनाने की योजना है। कोल इंडिया लिमिटेड ने पुरानी वॉशरीज़ के नवीकरण की योजना बनाई है, ताकि धुलाई सर्किट को मजबूत किया जा सके। कोल इंडिया ने पुरानी चार वॉशरीज़ मंजस्टी करने की योजना बनाई है। मार्च, 2024 में गैर विनियमित क्षेत्र लिंकेज नीलामी के नया उपक्षेत्र WDO के माध्यम से कुकिंग कोल उत्पादन उपयोग करने वाले इस्पात वॉशरी को भी डेवलप करने का प्रयास किया जा रहा है, जिससे हम समय से कोयले का उत्पादन कर सकें।

MR. CHAIRMAN: Now, Question No. 7. Dr. Ashok Kumar Mittal — questioner not present. Any supplementaries?

** Q. No. 7. [The questioner was absent.]*

HOUSES ALLOTTED TO MIGRANT WORKERS UNDER ARHC

*7. DR. ASHOK KUMAR MITTAL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

Contents Page

(a) details pertaining to the number of houses allotted to migrant workers under the Affordable Rental Housing Complexes (ARHC) Scheme as reports indicate that only 7 percent have been allotted;

(b) the reasons for the significant delays in the allotment process, and the steps being taken to accelerate this process;

(c) details of the houses allotted so far State-wise, and the initiatives being taken to ensure that the remaining vacant houses are made available to migrant workers in a time bound manner; and

(d) the accountability mechanisms in place to monitor the implementation of the ARHC scheme and to prevent similar delays in future housing initiatives?

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (b) Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) in July 2020 to provide dignified living to urban migrants/poor near their workplace. This scheme is implemented through two models:

i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,

ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Under Model-1, so far, 5,648existing government funded vacant houses have been converted into ARHCs in different States/UTs. Under Model-2, MoHUA has approved proposals for 82,273 new ARHC units in 7 States, of which 35,425 have been completed and remaining are under different stages of initiation/construction. The Ministry conducts regular review with the States/UTs

on progress of the scheme for ensuring completion and renting out the sanctioned ARHCs within the scheme period.The State/UT-wise number of ARHCs sanctioned and completed under both models are at **Annexure**.

Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All'Mission with effect from 01.09.2024for implementation in urban areas across the countryto construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf.

ARH vertical of PMAY-U 2.0 aims to promote creation of rental housing for Economically Weaker Section (EWS)/Lower Income Group (LIG)beneficiaries who do not want to own a house but require housing for short term basis. ARH is implemented through two models:

i. Model-1: Converting existing Government funded vacant houses into ARH through PPP mode or by Public Agencies,

ii. Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/LIG families.

Annexure

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme

S. No.	Name of State/UT	City	No. of vacant houses converted into ARHCs
1	Chandigarh	Chandigarh	2,195
2	Gujarat	Surat	393
3		Ahmedabad	1,376
4		Rajkot	698
5	Rajasthan	Chittorgarh	480

Contents Page

6	Jammu & Kashmir	Jammu	336
7	Uttarakhand	Lalkuan	100
8		Dehradun	70
Total			5,648

B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme

S. No.	Name of		Total Units	Construction completed
	State	City		
1	Tamil Nadu	Sriperumbudur	18,112	6,160
2		Sriperumbudur,	3,969	3,969
3		Hosur	13,500	6,576
4		Chennai	18,720	18,720
5		Chennai	1,040	-
6		Chennai	5,045	-
7	Chhattisgarh	Raipur	2,222	-
8	Assam	Kampur Town	2,222	-
9	Uttar Pradesh	Prayagraj	1,112	-
10	Gujarat	Surat	453	-
11	Telangana	Nizampet	14,490	-
12	Andhra Pradesh	Kakinada	736	-
13		Vizianagram	652	-
Total			82,273	35,425

SHRI AYODHYA RAMI REDDY ALLA: Mr. Chairman, Sir, could the hon. Minister provide the latest data on the number of houses allotted to migrant workers under the Affordable Rental Housing Complexes Scheme across India and also in Andhra Pradesh? How does this figure differ compared to the Centre's and State's targets? And, what challenges have been encountered in meeting these targets?

श्री मनोहर लाल: महोदय, अभी तक माइग्रेन्ट वर्कर्स के लिए 83,534 मकानों को चिन्हित किया गया है, जिसमें से इसके दो मॉडल बनाए गए हैं। पहले मॉडल में जिन स्थानों पर ये मकान पहले

Contents Page

से बने हुए हैं, चाहे सरकारी संस्थाओं के पास हैं या प्राइवेट संस्थाओं के पास हैं, वे भी इसमें पार्टिसिपेट कर सकते हैं। दूसरी जो योजना है, उसके अंदर नए मकान बनाकर वे इस योजना में आ सकते हैं। जहां तक पहले मकानों की बात हैं, उसमें अभी बहुत कम संख्या में लोगों ने पार्टिसिपेट किया है, क्योंकि प्रदेशों को यह छूट दी गई है। यह योजना पीएमएवाई1 के बाद जुलाई, 2020 में प्रधान मंत्री जी ने कोविड के बाद शुरू की थी। क्योंकि कोविड के बाद यह ध्यान में आया कि बहुत से लोग, यदि अपना मकान नहीं खरीद पाते हैं, तो वे किराये के मकान में रह सकते हैं। उस योजना में अभी तक कुल 5 हज़ार, 648 खाली मकान 'Affordable Rental Housing Scheme' के अंतर्गत दिए जा चुके हैं।

MR. CHAIRMAN: Question No. 8.

Mines opening permission module through the SWCS portal

*8. DR. DINESH SHARMA: Will the Minister of COAL be pleased to state:

(a) the plan of Government to effectively implement the Single Window Clearance System (SWCS) portal; and

(b) the steps being taken to accelerate coal production through the digital transformation of mining approval processes?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SATISH CHANDRA DUBEY): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) Ministry of Coal has launched the Single Window Clearance System (SWCS) portal to streamline and expedite the approval process for coal mining projects. As part of this initiative, the approvals issued by the Ministry of Coal, including the '*Mining Plan*' and '*Mine Opening Permission*' have been fully digitized for end-to-end online processing.

Additionally, integration with Parivesh 1.0 portal of Ministry of Environment, Forest and Climate Change (MoEF& CC) was successfully completed for obtaining Environmental Clearance (EC), Forest Clearance (FC), and Wildlife Clearance (WL). Following the portal's upgradation to Parivesh 2.0, the integration with SWCS has been finalized and the same is being implemented.

The SWCS portal will facilitate the processing of various other clearances required from Central and State Authorities for early operationalization of coal blocks.

Contents Page

(b) To accelerate coal production, the Ministry of Coal is monitoring production monthly and addressing issues with relevant authorities. As part of its digital transformation, the Ministry has fully digitized it's approval processes for the '*Mining Plan*' and '*Mine Opening Permission*' which are being issued by the Ministry of Coal. This digital approach significantly reduces delays and enhances coordination among stakeholders, thereby speeding up coal production.

डा. दिनेश शर्माः धन्यवाद सभापति महोदय, मैं मंत्रालय को और खास तौर से माननीय मंत्री जी को बधाई दूंगा कि उन्होंने सरलीकरण प्रक्रियाओं में और कार्य पद्धति में काफी अच्छी पारदर्शिता रखी है। मेरी मंत्री से अपेक्षा है कि SWCS के माध्यम से खनन योजना अनुमोदनों की वर्तमान स्थिति क्या है?

MR. CHAIRMAN: Hon. Minister.

श्री सतीश चंद्र दूबेः सभापति महोदय, Single Window Clearance System का उद्देश्य यह होता है कि एक समय पर ही उस पोर्टल पर एप्लाई कर देना। उसमें जो तरह-तरह की क्लियरेंस होती हैं, वे क्लियरेंस उसको समय-समय पर कम समय में मिल सके, इसका प्रयास किया जा रहा है। इसमें स्टेट गवर्मेंट से भी क्लियरेंस लेनी पड़ती है, विभिन्न मंत्रालयों से भी लेनी पड़ती है। एक बार, जब एप्लाई कर दिया जाता है, तो समय-समय पर क्लियरेंस मिलती हैं और अन्य प्रक्रियाएं भी समय-समय पर आगे बढ़ती रहती हैं।

MR. CHAIRMAN: Dr. Dinesh Sharma; second supplementary.

डा. दिनेश शर्माः महोदय, मेरा अनुपूरक प्रश्न है। SWCS में परियोजना सूचना प्रबंधन प्रणाली, जिसे आप PIMS कहते हैं, उस Module की क्या भूमिका है?

कोयला मंत्री (श्री जी. किशन रेड्डी): आदरणीय अध्यक्ष जी, Project Information Management System, PIMS Modules को coal blocks allottees की अपने projects से जुड़ी जानकारी सब्मिट करना, request को, status को track करना, production and dispatch data को upload करना, clearances monitoring करने की सुविधा मिलती रहना - यह transparency बढ़ाते हुए इस Single Window Clearance System को एक transparency-basis 'auctioning of coal blocks' में किया गया है। इसके अलावा Coal Ministry transparency-basis production and supply of coal कर रही है। Transparency basis पर 'SHAKTI Policy, 2017' में, जो भारत सरकार ने लागू की है, हम उसके आधार पर काम कर रहे हैं। हम coal production, power generation के लिए और steel generation के लिए लगातार auction

basis पर कोल ब्लॉक्स एलॉट करते हैं। सर, हम regulated और non-regulated sectors को भी coal supply, auction के द्वारा देते हैं। इस Project Information Management System Module को सभी सैक्टर्स में उपयोग करते हुए proper transparency बढ़ाते हुए Ministry को allottee और direct communication की आसानी देने के लिए हम समय-समय पर काम करते हैं।

MR. CHAIRMAN: Satisfied, Dineshji?

डा. दिनेश शर्मा : जी।

MR. CHAIRMAN: Because you raised a very important issue.

डा. दिनेश शर्माः महोदय, मैंने इस सिस्टम को बहुत बारीकी से देखा है और मुझे लगता है कि मंत्रालय ने इस पर काफी अच्छा काम किया है।

MR. CHAIRMAN: I think the Minister can be congratulated because this Single Window System is amazing; and mines are our natural wealth. But I will make one appeal to the hon. Minister. Please take some initiative by way of policy decision that we don't export our raw materials. If we export our raw materials, the person having command over the raw material gains, but the nation loses. We must insist on value addition. That will generate employment and that would also promote entrepreneurship. You can go to some ports -- I have been to one – and find raw materials leaving our shores. That is an indication and a challenge. Can we not add value to that? We can. I am sure you would take the initiative. You look much younger than your age also. Please go ahead, hon. Minister.

श्री जी. किशन रेड्डीः सभापति जी, 2014 में नरेन्द्र मोदी जी के नेतृत्व में सरकार आने के बाद भारत सरकार द्वारा अलग-अलग initiatives लिए गए, नए-नए reforms किए गए। पहले तो कोल ब्लॉक्स, माइन्स में अलॉटमेंट पेपर के ऊपर होता था। कुछ लोग पेपर लिखकर देते थे, तो ब्लॉक्स अलॉट होते थे। आपको मालूम है कि कोल स्कैंडल के बाद सुप्रीम कोर्ट में इसके संबंध में जजमेंट आया। आज 2015 में एक नई पॉलिसी लाने के बाद ऐसा एक ब्लॉक भी हमने ऑक्शन के बिना अलॉट नहीं किया है, even पब्लिक सेक्टर को भी 2020 के बाद ऑक्शन के माध्यम से coal block दिया जाता है। भारत सरकार बिल्कुल ट्रांसपेरेंसी के साथ काम कर रही है। कोल प्रोडक्शन, माइनिंग एक्टिविटी और मिनरल्स में हम आगे बढ़ रहे हैं। हम अब भारत से एक्सपोर्ट नहीं, बल्कि critical minerals में इम्पोर्ट लाने का बहुत प्रयास कर रहे हैं। लास्ट बजट में हमारी फाइनेंस मिनिस्टर द्वारा लगभग 24 क्रिटिकल मिनरल्स को इम्पोर्ट फ्री ड्यूटी में लाया गया है।

इस बजट में भी लगभग 12 क्रिटिकल मिनरल्स को विदेश से भारत में लाने के लिए ड्यूटी-फ्री किया गया है। हम भारत में डोमेस्टिक प्रोडक्शन के साथ-साथ विदेश में जाकर माइनिंग कर रहे हैं। चाहे प्राइवेट सेक्टर हो या पीएसयूज़ हों – विदेश में जाकर माइनिंग करके उन क्रिटिकल मिनरल्स को भारत लाने के लिए भारत सरकार मोदी जी के नेतृत्व में लगातार प्रयास कर रही है। इन पांच वर्षों में self-sufficient बनने के लिए कोल सेक्टर में और coking coal में, हम पूरा काम करेंगे।

MR. CHAIRMAN: Question No. 9, Shri Golla Baburao; not present. Any supplementaries?

** Q. No. 9. [The questioner was absent.]*

Development of Tirupati Airport as International Hub

*9. SHRI GOLLA BABURAO: Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the steps taken to develop Tirupati Airport as an international hub;

(b) the measures adopted to establish aviation training institutes in Andhra Pradesh;

(c) whether specific provisions or plans have been instituted to increase SC/ST student enrollment in aviation training institutes; and

(d) whether Government has dedicated funds or plans to increase affordability of aviation studies for students from socio-economically disadvantaged backgrounds?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) To cater international operations at Tirupati Airport, the work for extension of existing Runway from 2286m X 45m to 3810m X 45m for operation of Code-E type of Aircraft is under progress.

Presently, there is no scheduled international flight operations at Tirupati airport. Airlines plan their international flight schedule on a specific route based on

Contents Page

Bilateral Air services agreement between two countries, market demand and as per respective company policy.

(b) Directorate General of Civil Aviation (DGCA) approves Flying Training Organisations (FTOs) as per laid down rules and regulations, following a five-phase certification process. On the basis of these regulations, the interested organization/individual applies to DGCA for setting up of a new FTO.

(c) Airports Authority of India (AAI) brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalized, in order to bring more and more investment in FTO sector.

Further, AAI has issued Land Management circular in June 2023 through which allotment of land/space for setting up FTOs at AAI Airports to willing agencies on card rate basis for a period of 25 years. No royalty/concession fee shall be payable/applicable.

Currently, M/s Flytech Aviation Academy has a flying base at Nagarjuna Sagar Airfield. Guntur, Andhra Pradesh.

AAI has received requests from M/s BES Space Private Limited and M/s ARCA for allotment of land for setting up of FTO in Andhra Pradesh. Request of M/s BES Space Private Limited for allotment of land for FTO at Vijayawada Airport is approved.

There are 05 Remote Pilot Training Orgnaisations (RPTOs) in Andhra Pradesh providing drone operation training:-

(i) Acharya N.G. Ranga Agricultural university (ANGRAU), Guntur, Andhra Pradesh.

(ii) Centurion School of Rural Enterprise Management Trust. Vizinagram District, Andhra Pradesh

(iii) Raxa Security Services Ltd, Guntur, Andhra Pradesh.

(iv) Drogo Drones Private Limited, Hindupur Taluk, Andhra Pradesh.

(v) Akin Analytics Solution Pvt. Ltd., Amalapuram, Andhra Pradesh.

(d) During induction for admission into Commercial Pilot License (CPL) and Aircraft Maintenance Engineering (AME) courses in Indira Gandhi Rashtriya Uran Akademi (IGRUA), reservation / relaxation is provided to SC/ST students as per Government of India rules. The number of enrolled SC/ST students in IGRUA for CPL induction for the session 2024-25 is as follows:-

Contents Page

Category	Total Seats	Candidates joined/inducted
SC	19	18
ST	10	07

The Rajiv Gandhi National Aviation University (RGNAU) has been established by an Act of Parliament viz. Rajiv Gandhi National Aviation University Act, 2013 at Fursatganj Amethi, Uttar Pradesh. RGNAU follows following steps to increase SC/ST student enrollment:-

(i) Reservation / relaxation to SC/ST students as per Government of India rules.

(ii) 5% relaxation of marks in admission/enrolment is available in RGNAU for SC /ST Students.

Currently, there is no such proposal under consideration of this Ministry.

Directorate General of Civil Aviation (DGCA) approves FTOs as per laid down rules and regulations.

SHRIMATI SUDHA MURTY: Mr. Chairman, Sir, Vijayapura and Bijapur are very famous tourist places in Northern Karnataka. There are four months in a year when there is winter; otherwise, it is extremely hot there. Many people are dependent on tourism. The airport is ready. When I talk to people from the State Government, they say that the Centre should give permission. When I talk to people in the Central Government, they say, State Government should give permission. Sir, I want an answer in writing as to when we would be getting flights. Every time I ask this question, I am told, 'We would let you know'. This time, I want to know when you would give us flights so that we can fly. Secondly, you said that there are 54 Civil Aviation Colleges. That is a very small number for a population of 140 crore. There are no Government aviation schools in many areas. Please enhance that. It is not possible for everyone to go abroad through private airlines.

MR. CHAIRMAN: Hon. Minister; I am sure you are not going to say 'as soon as possible'.

SHRI KINJARAPU RAMMOHAN NAIDU: Definitely not, Sir. Sir, this question was related to Tirupati, but the hon. Member has asked about Vijayapura. We have been closely following up the completion of the airport at Vijayapura. We are at the last leg

of completion and all the licensing is ready. Soon we can do the commencement. Most probably, we would get it done this year. I would give it to you in writing also as to when we can exactly do it. Whether it is with the State Government or with us, we would together follow it up so that we can get the operations started at Vijayapura Airport as soon as possible. I would definitely give it in writing also as to when we can do it. In the second part of her question, Madam has asked about the flight training organizations where the pilots and maintenance engineers get trained. In fact, we too feel that there is requirement for a lot more. We have 54 now, three more are under commencement and nine more are in the pipeline for permission. They have applied for permission to start. Right now, with the capacity we have, we are generating around 1,500 to 1,600 pilots every year. We feel that there is a lot more needed, not only domestically but also at the global scale. We want our Indian pilots, who are getting trained here, to operate globally also. We see that there is a demand which we can take right now and increase the number of FTOs in the country.

We are actively putting the word forward that anyone who wants to start flight training organization, please come forward. We are giving our airports because we have a lot more airports. You have talked about parking space. In the next 5 years, we are planning 50 airports; next 10 years, we are planning 100 airports and in the next 20 years, we are planning 200 more airports. As the demand increases, we need some space to park planes also. So, in that context, definitely, we are going to increase the infrastructure in the coming days. This is one thought process, we already have, that space is required, more infrastructure is required and flight training organisations are also required. We are increasing the number at the moment and we want more people to come into the space and we are actively pursuing in that region.

MR. CHAIRMAN: I want to help the hon. Member. You have not indicated in how much time you will reply to her.

SHRI KINJARAPU RAMMOHAN NAIDU: We will have a meeting also with the hon. Member and the concerned stakeholders, so that you get full clarity on when we are going to start it and you might not need to ask the question again in the Parliament.

SHRI RYAGA KRISHNAIAH: Mr. Chairman, Sir, Tirupati is a holy place internationally. Every day, more than 1 lakh to 2 lakh pilgrims or devotees are coming to Tirupati across the country and, at the same time, across the globe. I ask of the hon. Minister: Is there any proposal to increase the flight facilities or flight strength? At the

Contents Page

same time, I request the hon. Minister to develop it as an international hub. The second question is: Is there any proposal to increase the SC, ST, OBC candidates in the training institutes?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, Tirupati is an international destination for Hindu pilgrims and it is one of the biggest pilgrimage sites in the whole world and, definitely, there is a lot of demand for more connectivity. Recently, after I took charge as the Minister, we put special focus on Tirupati airport and first time we have started direct connectivity from Delhi after a long time. It was not there for 4-5 years; it was stopped during the COVID time. We have started a direct flight from Delhi. We have also started a direct flight from Mumbai. There is a constant increase in demand flowing from Hyderabad which caters as a hub for that region and we have increased the number of flights. Hon. Member would be happy to know that there are 13 direct flights every day from Hyderabad to Tirupati and the number is continuously increasing. Wherever there is a demand, the airlines definitely follow the demand and they cater to the demand. So, in the coming days, we are going to see more number of flights operating to Tirupati. And, in terms of terminal capacity that we have, it is pretty much adequate for passenger movement that we have today. In future also, we have expansion plans. Whenever it gets to its saturation mode, we have sufficient land so that we can expand it. We are trying to build General Aviation Terminal there because there is a lot of charter movement happening in Tirupati. So, we are trying to build it there. Around the airport also, we are trying to create more facilities for passengers in terms of hotel and other services which will create more of a hub kind of atmosphere there. Since it is also an international airport, we are speaking with airlines, so that we can give any international connectivity to Tirupati. It will be more beneficial for the people there, not just for the pilgrims but there is a lot of migrant community which works abroad from that region. So, it will definitely facilitate them. Sir, special focus is being put on Tirupati to increase the connectivity. We have already done that in the last 7 months. If you see the increase in passenger capacity from that airport, it gives us an indication that it has steadily increased and it will increase in the future also.

In terms of reservation which has been talked about, we have one academy under the Government, namely, Rajiv Gandhi National Aviation University and also Uran Akademy at Fursatganj. We follow the Government of India's guidelines and when admissions take place, 5 per cent relaxation is also given to SCs/STs, besides the quota which is sufficiently fulfilled by these students.

MR. CHAIRMAN: Now, Shri Ayodhya Rami Reddy Alla.

SHRI AYODHYA RAMI REDDY ALLA: Sir, considering the Aviation Ministry's policy goal of developing India as a global MRO and earlier inspections by the Canadian Aviation representatives to establish an MRO centre at Tirupati Airport, could the Minister provide the details on the progress of the same?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, regarding MROs also, there has been a lot of interest from many foreign players and Indian players also to set up their activity in India. Now, coming to some of the numbers, we have 2 billion dollar industry for MROs today in the country. In the next six years, we want to double it and become a 4 billion dollar industry, and India has a potential to reach to that level also. India's MRO market is growing at three times more pace than the world market's growth, and this is also because of the guidance and vision of our hon. Prime Minister, Narendra Modiji, who has put special efforts in increasing the MRO network in the country, and which is why all airports are getting demands of setting up small MRO facilities. Likewise, in Tirupati also, the hon. Member has mentioned about one specific player, but there are multiple players who want to set up MRO facilities there. As that airport is under the Airports Authority of India, we are trying to facilitate as much as possible, but due guidelines and procedures have to be followed before we give the Expression of Interest to a specific person. So, that is in progress and we are proactively pursuing, so that we can set it up as soon as possible and it is in the process right now.

MR. CHAIRMAN: Now, Question No.10 by Shrimati Phulo Devi Netam - not present. Hon. Minister. Any supplementaries? Shri Ayodhya Rami Reddy Alla. You must have asked today maximum number of supplementaries.

** Q. No.10 [The questioner was absent.]*

Housing Allotment in Smart Cities of Chhattisgarh

[#] *10. SMT. PHULO DEVI NETAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

[#] Original notice of the question was received in Hindi.

(a) the number of Smart Cities selected in the country and the details thereof State-wise including the State of Chhattisgarh;

(b) the number of homeless families and the families living in slums in Smart Cities of Chhattisgarh; and

(c) the number of families who have been allotted houses in these cities along with the number of those who are yet to be allotted such houses?

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL): (a) to (c) The Statement is laid on the Table of the House.

Statement

(a) 100 cities have been selected under Smart Cities Mission (SCM) after 2 stages of challenge process. In the first stage, State/UT Governments shortlisted potential smart cities within the State. Cities emerging successful in first stage, were then recommended by the State/ UT Governments to Ministry of Housing & Urban Affairs (MoHUA) for the second stage of National competitions. Under SCM, 3 cities, viz., Atal Nagar, Bilaspur, and Raipur have been selected from the State of Chhattisgarh. Raipur was selected in Round-1 (fast track cities), while Bilaspur and Atal Nagar were selected in Round-3 of selection process. The details of the selected cities, state-wise including the state of Chhatisgarh, are given at **Annexure-I**.

(b) As per Census 2011, number of homeless families in Bilaspur and Raipur (including Atal Nagar) are 412 and 632 respectively. Further, number of families living in slums in Bilaspur and Raipur (including Atal Nagar) are 26,552 and 86,003 respectively.

(c) 'Land' and 'Colonisation' being State subjects, the schemes related to housing including those for homeless and slums dwellers are implemented by the States/ Union Territories. MoHUA supplements the efforts the States/ UTs by providing central financial assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to providepucca house in urban areas across the country. Based on the project proposals submitted by State Government of Chhattisgarh for Bilaspur and Raipur(including Atal Nagar), the number of houses

sanctioned, grounded and completed/ delivered to the eligible beneficiaries including homeless and slums dwellers under PMAY-U is at Annexure-II. Additionally, the Government also supported Shelter for Urban Homeless (SUH) under Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security.

Annexure-I

List of 100 smart cities selected under SCM state-wise, including the State of Chhattisgarh

State/UT	City	State/UT	City
Andaman Nicobar Islands	Port Blair	Karnataka	Mangaluru
Andhra Pradesh	Amaravati	Karnataka	Shivamogga
Andhra Pradesh	Kakinada	Karnataka	Tumakuru
Andhra Pradesh	Tirupati	Kerala	Kochi
Andhra Pradesh	Visakhapatnam	Kerala	Thiruvananthapuram
Arunachal Pradesh	Itanagar	Lakshadweep	Kavaratti
Arunachal Pradesh	Pasighat	Madhya Pradesh	Bhopal
Assam	Guwahati	Madhya Pradesh	Gwalior
Bihar	Bhagalpur	Madhya Pradesh	Indore
Bihar	Biharsharif	Madhya Pradesh	Jabalpur
Bihar	Muzaffarpur	Madhya Pradesh	Sagar
Bihar	Patna	Madhya Pradesh	Satna
Chandigarh	Chandigarh	Madhya Pradesh	Ujjain
Chhattisgarh	Atal Nagar	Maharashtra	Aurangabad
Chhattisgarh	Bilaspur	Maharashtra	Kalyan-Dombivali
Chhattisgarh	Raipur	Maharashtra	Nagpur
Dadra and Nagar Haveli	Silvassa	Maharashtra	Nashik
Daman and Diu	Diu	Maharashtra	Pimpri-Chinchwad
Delhi	NDMC	Maharashtra	Pune
Goa	Panaji	Maharashtra	Solapur
Gujarat	Ahmedabad	Maharashtra	Thane
Gujarat	Dahod	Manipur	Imphal
Gujarat	Gandhinagar	Meghalaya	Shillong

State/UT	City	State/UT	City
Gujarat	Rajkot	Mizoram	Aizawl
Gujarat	Surat	Nagaland	Kohima
Gujarat	Vadodara	Odisha	Bhubaneswar
Haryana	Faridabad	Odisha	Rourkela
Haryana	Karnal	Puducherry	Puducherry
Himachal Pradesh	Dharamshala	Punjab	Amritsar
Himachal Pradesh	Shimla	Punjab	Jalandhar
Jammu and Kashmir	Jammu	Punjab	Ludhiana
Jammu and Kashmir	Srinagar	Rajasthan	Ajmer
Jharkhand	Ranchi	Rajasthan	Jaipur
Karnataka	Belagavi	Rajasthan	Kota
Karnataka	Bengaluru	Rajasthan	Udaipur
Karnataka	Davanagere	Sikkim	Gangtok
Karnataka	Hubballi-Dharwad	Sikkim	Namchi
Tamil Nadu	Chennai	Tripura	Agartala
Tamil Nadu	Coimbatore	Uttar Pradesh	Agra
Tamil Nadu	Erode	Uttar Pradesh	Aligarh
Tamil Nadu	Madurai	Uttar Pradesh	Bareilly
Tamil Nadu	Salem	Uttar Pradesh	Jhansi
Tamil Nadu	Thanjavur	Uttar Pradesh	Kanpur
Tamil Nadu	Thoothukudi	Uttar Pradesh	Lucknow
Tamil Nadu	Tiruchirappalli	Uttar Pradesh	Moradabad
Tamil Nadu	Tirunelveli	Uttar Pradesh	Prayagraj
Tamil Nadu	Tiruppur	Uttar Pradesh	Saharanpur
Tamil Nadu	Vellore	Uttar Pradesh	Varanasi
Telangana	Greater Warangal	Uttarakhand	Dehradun
Telangana	Karimnagar	West Bengal	New Town Kolkata

Annexure -II

Details of the houses sanctioned, grounded and completed/ delivered to the eligible beneficiaries including homeless and slums dwellers in Bilaspur and Raipur (including Atal Nagar) under PMAY-U

S. No.	Name of City	Physical progress under PMAY-U		
		Houses	Houses	Houses completed/

		sanctioned	grounded	delivered
1.	Bilaspur	16,090	13,076	11,309
2.	Raipur (including Atal Nagar)	45,649	45,093	41,591

SHRI AYODHYA RAMI REDDY ALLA: Sir, since the last five years, this is the first time that I have got some opportunity to ask these sorts of questions. Thank you for this.

MR. CHAIRMAN: But, let me tell you, for me, it is a great pain because the Question Hour is an occasion, particularly for the Opposition, to enforce accountability upon the Government by incisively asking searching questions. Their absence is very painful because this is the first day when we march into the last quarter of the century of adotion of our Constitution, when I have made an appeal, by way of observations, that we should optimally contribute towards the development of the nation, rising above partisan interests, but in essence, you are the beneficiary. Please go ahead.

SHRI AYODHYA RAMA REDDY ALLA: Sir, in light of the increasing frequency of extreme weather events and the need for climate resilient urban development, how is the Smart Cities Mission integrating advanced climate modelling and risk assessment tools into its housing design and urban planning processes?

श्री मनोहर लाल: सभापति महोदय, स्मार्ट सिटीज़ मिशन के अंतर्गत स्लम और झुग्गी-झोंपड़ी के लिए मकानों का जो प्रावधान किया गया था, उसके अंदर यह विषय रखा गया है, लेकिन सदस्य महोदय का जो प्रश्न है, वह 'पीएम आवास योजना' के अन्तर्गत है। नई टेक्नोलॉजी के अन्तर्गत इन सारे मकानों को एक प्राथमिकता दी गई है। इस बार भी उसके लिए बजट का प्रावधान किया गया है कि वे नई टेक्नोलॉजी के माध्यम से बनें, ताकि वे मौसम के अनुकूल हों और वहाँ की भौगोलिक परिस्थिति के हिसाब से उन मकानों को किसी प्रकार का नुकसान न हो। इसके सारे प्रावधान इस बार इस बजट में किए गए हैं।

MR. CHAIRMAN: Question No.11. The Minister to lay the statement on the Table.

Goal to achieve tap water and sanitation in Rural India By 2025

*11. SHRI DHANANJAY BHIMRAO MAHADIK: Will the Minister of JAL SHAKTI be pleased to state:

(a) the innovative strategies which are being adopted to ensure that tap water and sanitation targets are met;

(b) whether there are any independent bodies involved in the evaluation of these efforts;

(c) if so, the details thereof; and

(d) the manner in which Government is monitoring the progress and effectiveness of these water and sanitation projects?

THE MINISTER OF JAL SHAKTI (SHRI C.R.PATIL): (a) to (d) A Statement of reply is laid on the Table of the House.

Statement

(a) to (d): Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, in August 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States to make provision of tap water supply to every rural household.

At the time of launch of JJM, out of total 19.24 Crore rural households, 3.23 Crore rural households (16.71%) of the country had tap water connections. Since then, about 12.20 Crore (75.62%) families living in rural areas have been provided with tap water connections in their homes and as on 29.01.2025, about 15.43 Crore (79.69%) households are having tap water connections.

Similarly, Swachh Bharat Mission (Grameen) [SBM(G)] was launched on 2nd October, 2014 with the aim to eliminate open defecation in rural areas by 2nd October, 2019. Over 10 crore Individual household Latrines (IHHLs) constructed under Phase-I of SBM(G) and all the villages of the country declared themselves Open Defecation Free (ODF) by 2nd October, 2019. Having achieved the ODF status, SBM(G) Phase-II is being implemented during the period from 2020-21 to 2025-26 with the aim to sustain ODF status and Solid and Liquid Waste Management (SLWM).

Independent bodies such as World Health Organization (WHO), the International Labour Organization (ILO), Chicago University, Indian Institute of Management Bangalore have carried out study on health impact and employment generation potential.

Contents Page

The report released by the WHO estimates that provision of tap water supply to all households in the country shall lead to estimated daily savings of 6.60 crore hours of time, which the citizens would have had to spend in collection of water for meeting their households needs. It is also estimated that 75% of such savings shall be for women. The report indicated further that providing tap water to all households in the country, could prevent 4 lakh diarrheal deaths. This is equivalent to savings of 14 million Disability Adjusted Life Years (DALYs), translating to economic savings of up to US $101 billion.

The study conducted by IIM and ILO on 'Assessment of Employment Potential of Jal Jeevan Mission', states that implementation of JJM has the potential to generate 59.93 lakh person-years of direct and 2.22 crore person- years of indirect employment through creation on the piped water supply infrastructure. It is also estimated that 11.18 lakh person-years of additional direct employment is likely to be created, annually, during the O&M stage.

As per the Operational Guidelines of 'Jal Jeevan Mission', it is the responsibility of National Jal Jeevan Mission (NJJM) to carry out regular functionality assessment, evaluation and impact assessment. For the purpose, NJJM selects a 3rd party agency through open tendering. In such assessment(s), State/ UTs are given a functionality score on the basis of functionality of samples on quantity, quality and regularity of water supply to rural households. Since announcement of the mission in August, 2019, two functionality assessment survey has been conducted in 2020-21 and 2021-22.

Similarly, this Department conducts also Swachh Survekshan Grameen (SSG) through a third-party survey agency to carry out the assessment of household sanitation parameters, including Faecal Sludge Management (FSM), biodegradable and non-biodegradable waste management, and Grey Water Management (GWM). As part of the SSG, States/UTs are ranked on the basis of their performance attained on key quantitative and qualitative Swachhata parameters.

Swachh Survekshan Grameen (SSG)-2023-24 was conducted by the DDWS, through a third-party survey agency. The Survey covered 17,304 villages in 729 Districts across India and 85,901 public places namely schools, anganwadis, public health centres, haat/bazaars/religious places etc. in these 17,304 villages. Around 2,60,059 Households were interviewed for their feedback on SBM(G) related issues.

In addition to this, Operational Guidelines of SBM(G) Phase-II prescribe that the States/UTs may conduct periodical evaluation studies and these evaluations could be used for course correction and improving the efficiency and effectiveness of the programme.

Further, to bring transparency and effective monitoring, an online 'dashboard' has beencreated for JJM and SBM-G, which provides State/ UT, district and village-wise progress as well as statusof provision of tap water supply to rural homes and sanitation assets. The dashboard can be accessed at:

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx and
https://sbm.gov.in/sbmgdashboard/statesdashboard.aspx

SHRI C.R. PATIL: Sir, I lay a statement on the Table of the House.

MR. CHAIRMAN: Question Hour is over.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials]

1.00 PM

MOTION OF THANKS ON PRESIDENT'S ADDRESS

MR. CHAIRMAN: Hon. Member, Shrimati Kiran Choudhry, to move that an Address be presented to the President in the following terms:

"That the Members of the Rajya Sabha assembled in this session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2025."

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, with your kind permission, I move that an Address be presented to the President in the following terms:

"That the Members of the Rajya Sabha assembled in this session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2025."

MR. CHAIRMAN: Shrimati Kiran Choudhry to make a speech in support of the Motion. And, let me tell you that it is an honour that you have been bestowed upon by your Party.

SHRIMATI KIRAN CHOUDHRY: Absolutely, Sir. There is no doubt about it.

MR. CHAIRMAN: Please go ahead.

SHRIMATI KIRAN CHOUDHRY: I would first like to take the opportunity to thank the Chair and my leadership for giving me this opportunity to speak on the President's Address. Sir, the President's Address was an outline of our great nation's path leading towards the fulfilment of hon. Prime Minister's dream of *Viksit Bharat*. Her Address encapsulated the vision for an India where youth, women, farmers, common man and all the citizens of this country have the best opportunity to flourish.

Mr. Chairman, Sir, *Viksit Bharat* is not just about economic development. It is about breaking the chains of dependence, achieving modernisation and ensuring that our political, economic and social progress go hand-in-hand, and, this is the dream of every citizen in India today! For me, Mr. Chairman, Sir, *Viksit Bharat* is a profound reflection of the dreams of the sages and visionaries such as Swami Vivekananda. Swami Vivekananda ji envisioned India as a *vishwa guru*, a global power, an India that would not only achieve material success but also become a spiritual guide to the world, a nation that was dedicating itself to eradicating poverty, brutality, conflict and creating a sustainable and harmonious global society. And, when we speak of *Viksit Bharat*, we speak of the aspirations of every farmer, of every youth, of every entrepreneur, of all the common men, of every woman who is fighting for her space in society, and, we honour the collective efforts of those billion Indians working tirelessly to transform this vision of Prime Minister Modi ji into a reality.

(MR. DEPUTY CHAIRMAN in the Chair.)

Prime Minister Modi ji's understanding of *Viksit Bharat* is indeed a testament to the vision, 'कृण्वन्तो विश्वमार्यम्' - Let us make the world noble. Mahatma Gandhi ji said, "Future depends on what we do in the present". The continuous, strenuous effort made by the Indian Government, under the visionary leadership of the hon. Prime Minister, has addressed all the important issues, which had been lying dormant

for such a long time because of policy paralysis and the indifferent attitude of the erstwhile Congress Governments.

It is heartening to know that Modi ji has put Bharat on the centre stage of the world community. Through his relentless and untiring efforts, he has ensured the African Union's accession to the coveted grouping of G-20. This actually exemplifies his strategic, inclusive and multi-polar approach to foreign policy. It is also an exposition for our global leadership capabilities and our intent to shape global norms and rules in a way that is inclusive and equitable, projecting India as a responsible and global leader. Initiatives like the National Hydrogen Mission, International Solar Alliance demonstrate our leadership in the global green energy revolution. These efforts of our Prime Minister not only have ensured a sustainable future for India, but also have positioned us as a leader in environmental stewardship. Mr. Chairman, Sir, according to the Economic Survey 2024-25, Indian economy now records a steady credit growth, banks post higher profitability and lower NPAs. And by 2047, we envision India as a 30-trillion dollar economy, the third largest in the world. And this is not just about GDP, it is about creating a society that values equity, sustainability and innovation. While Shri Narendra Modi ji-led Government has taken transformative steps to find holistic solutions to address this malaise, which was pertaining to various issues, the Opposition parties who are bereft of all agenda are trying to paint this Government as anti-farmer, patriarchal, misogynist, majoritarian and despotic. This false propaganda is born out of their desperation for their plummeting political fortunes. And this false narrative has been rejected by the people, which we can clearly see that last year, the BJP Government got a resounding victory in the polls, both in Haryana and in Maharashtra. This brings to my mind the following Urdu couplet by the famous Urdu poet, Shri Krishan Bihari Noor:

"अपने दिल की किसी हसरत का पता देते हैं,
मेरे बारे में जो अफवाह उड़ा देते हैं।"

Sir, our *annadatas*, the farmers, have always been the backbone of our nation. And our Government has taken monumental steps to double their incomes and to improve their lifestyle. *Viksit Bharat*, Sir, also envisions a world where Indian products grace every dining table across the globe. Brand India is no longer just a dream or just a vision; it is a reality in the making. Whether it is textiles, spices or technology, India is emerging as a global powerhouse of quality and innovation. Let us not forget that the agrarian distress which we inherited is a legacy of the Congress Government

from the era of UPA-1 and UPA-2. The principal opposition party spends every ounce of its energy painting the hon. Prime Minister and his Government as anti-farmer, but the truth is that the ugly manifestations of agrarian distress like farmer suicide had forced the UPA-1 Government to constitute the National Commission on Farmers headed by Dr. M. S. Swaminathan. Swaminathan Committee submitted a report to the Government during the period 2004-2006. The then UPA-2 Government, instead of implementing the recommendations given by the Swaminathan Committee, letter and spirit, put the report in a cold storage and adopted a contrarian stance on the recommendations given by the Committee, especially on the issue of MSP.

Sir, I would like to quote from the reply which was given in a response to a Rajya Sabha Question submitted to this very august House in the year 2010 by Shri K. V. Thomas, the then MoS of Agriculture in UPA II Government. "Hence, prescribing an increase of 50 per cent on cost may distort the market. A mechanical linkage between the MSP and cost of production may be counterproductive in some cases." This is the truth about the Opposition which only pays lip service towards farmers' issues and towards taking the farmers to a better position. On the other hand, our present BJP Government has taken the historic decision of declaring MSP for all the Rabi, Kharif crops and commercial crops which are mandated by the Commission of Agricultural Costs and Prices at the rates 50 per cent over and above the weighted national average cost of production. Not only this, in order to make agriculture viable and sustainable in the long run, our Government has taken a multi-pronged strategy and not just merely quick-fix solutions like the erstwhile Congress Government always did. In the new year, on 1st January 2025, we have had the special package for farmers. The Government has increased the allocation under the Pradhan Mantri Fasal Bima Yojana. This brought a lot of cheer, on a desolate winter morning, to the faces of the farmers. This and the restructured Weather Based Crop Insurance Scheme with an outlay of Rs. 69,515 crore for the period 2021-22 to 2025-26 has also been given. Besides setting up a corpus of Rs. 824.77 crore under the Fund for Innovation and Technology (FIAT), the claims of farmers for crop insurance have been settled almost to the tune of Rs.2.25 crore which is a very unprecedented thing. The Government launched PM Kisan Yojana wherein an amount of Rs 6,000 per annum goes directly into the accounts of farmers having small holdings.

Here I would like to say, Sir, that just the other day when I was touring my constituency, I came across some farmers sitting on the roadside, and I stopped my car to have a chat with them. We speak in colloquial language. I asked, 'के हाल से, के चाल रहा से?' One of the old farmers replied, 'बहन जी, सब ठीक चाल रहा से, पिंग आ

Contents Page

गया हमारे मोबाईल पे और मोदी ने पिसा घाल दिया।' This is what is happening at the grass roots. The people are happy. The farmers are getting money into their accounts directly and there are no intermediaries. This is a very big thing that our Government has done. Through one of the biggest DBT schemes in the world, launched in 2019, an amount of Rs. 3.46 lakh crore has been disbursed directly to the accounts of 11 crore farmers. We can understand what is being done for the farmers. There has been an exponential increase of 3.49 per cent in short-term loans and long-term loans.

Sir, I would like to inform the House that the allocation of funds for schemes and programmes related to farmers' welfare and agriculture in the Budget for the previous year, 2024-25, was Rs.1.23 lakh crore. This year, 2025-26, it is Rs.1.27 lakh crore. This is absolutely unprecedented. In the Budget, 2025-26, Kisan credit card limit has been increased from Rs. 3 lakh to Rs. 5 lakh. This has ensured an easy and affordable loan for approximately seven crore farmers. Again, I would like to say this in my colloquial Haryanvi. The moment this was announced, one of the farmers called me up on the telephone and said, 'भाई मोदी ने यो तो बहुत बढ़िया कर दिया।' The Government has proposed establishment of new fertiliser manufacturing units. खाद का नया कारखाना बनाने की बात कही। सर, खाद बहुत अनिवार्य है। जब हमारा sowing season होता है और उस समय किसानों को खाद की बहुत जरूरत होती है, लेकिन हम खाद इम्पोर्ट करते हैं और आज तक जिसने कभी सोचा नहीं था कि हम indigenously अपने देश में खाद को पैदा करेंगे। हमारे किसानों के लिए यह बहुत बड़ी बात है। This will not only increase domestic production but it will reduce our import dependency and ensure that the farmers, particularly in rural areas, have access to high quality affordable inputs. According to the Economic Survey, our agricultural income, the farming agricultural income, has increased at 5.23 per cent annually over the past decade. So, I do not understand how they can call our Government anti-farmer? This Government has consistently and strenuously worked for the upliftment of farmers at every step. In view of the above mentioned facts, it is obvious that the Opposition parties have woven a false narrative, false narrative of the hon. Prime Minister being anti-farmer, and I would say nothing can be furthest from the truth. It shows the complete hollowness and paucity of issues with the Opposition. It is shameful that the principal opposition party made the farmers issue a poll plank during the Parliament elections last year, just to garner a few votes. This was only done so that they could save their political fortunes, the sinking ship. Unfortunately, for their own political gains, they instigated even the farmers' organisations to agitate at the Delhi borders. What a shameful thing? I belong to a farming family; I am the proud daughter of a soldier;

and, as such, I have been in solidarity with the farmers and espouse their cause at every platform. As a well-wisher of farmers, I would like to caution them that the politicians, who are facing multiple criminal prosecutions on account of blatant and naked colonisation of lush green agricultural lands of poor and hapless farmers in my home State, Haryana, are no messiahs of the farmers. It is my worry that so much of agricultural land, fertile alluvial soil, on both sides of the National Highways, State Highways, riverbeds, etc., has been colonised in my home State during their regime and that farmers are measuring their land holdings now only in square yards instead of acres. The following Urdu couplets by Shri Krishna Bihari Noor comes to my mind:

"सच घटे या बढ़े तो सच न रहे,
झूठ की कोई इंतिहा ही नहीं।
चाहे सोने के फ्रेम में जड़ दो,
आईना झूठ बोलता ही नहीं।"

सर, इनकी असलियत बिल्कुल सामने है। Sir, women empowerment is at the heart of PM's vision of a Vikshit Bharat. A society that values its women as equal partners in its historical march of progress is not just building a future, it is honouring its past, it is honouring its soul. सर, स्वामी विवेकानंद जी ने महिलाओं के सशक्तिकरण के संदर्भ में कहा था कि किसी समाज की विकासात्मक स्थिति का अंदाजा इस बात से लगाया जा सकता है कि वे अपनी महिलाओं के साथ कैसा व्यवहार करते हैं। I also quote Dr. B. R. Ambedkar, "I measure the progress of a community by the degree of progress which women have achieved." भारत की असली प्रगति महिलाओं की उन्नति में निहित है। So, it is a matter of immense pride how our Prime Minister's vision for a developed India places women empowerment as a cornerstone of national progress. Initiatives such as construction of toilets and legislative representation for women go much beyond empowerment. They are all efforts to liberate the women from the systemic cruelties of indignity, violence and marginalisation which they have been going through the millennia. And nobody before our hon. Prime Minister had thought about these things. These are not just policies. I would go a step further to say that they are movements to restore dignity, safety and equality to half of our population. And I have no hesitation in saying that the hon. Prime Minister, Narendra Modi*ji* and the successive NDA Governments under his farsighted leadership have not only taken historic steps to bring overarching legislation to ensure gender equality and equity through representation of women at various levels, at the Parliament level, at the Assembly level. This is to ensure women emancipation and empowerment through financial

Contents Page

autonomy, social security and capacity building through honing of skills. This is the crux of the whole thing. The PM has brought a revolution. Our hon. Prime Minister has brought in a revolution of freeing the women from the age-old shackles with which they were bound.

The achievements of the NDA Government and the schemes that have been put forward can be termed as game-changer. I would like to repeat some of them. During the last ten years, under the Pradhan Mantri Ujjwala Yojana, ten crore women beneficiaries have received free subsidized gas connections freeing them from the drudgery of having to use dirty fossil fuels. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please.

SHRIMATI KIRAN CHOUDHRY: I remember correctly, Sir, long time back, during the license raj, whenever somebody wanted a gas connection, they had to go through a Minister or an MP and those tokens were given. *...(Interruptions)...* Only then could those connections be got. Today, only on the click of a mobile, these gas connections and gas cylinders are readily available to every household. In a society like ours, which is deeply embedded with patriarchal biases and male dominance, sexual harassment, suppression through violence of women at workplaces and public places or home, is a stark social reality and we cannot move away from that. It is a truth. In such a scenario, initiatives like one stop centres, women's helpline and mahila police volunteers have given the women a sense of relief. Nobody had thought of this protection for women before. This is happening in today's India and that is why we are moving forward towards Viksit Bharat.

Under the flagship programme of Jan Dhan Yojana, Modi*ji* has given wings to the dreams of women. They can dream now which was not being done earlier. Under the Namo Drone Didi Yojana, a thousand women have been trained as drone pilots. Under the Lakhpati Didi Yojana, about 1.25 crore women beneficiaries have already received financial assistance and training for setting up of micro units having an income of one lakh. So, can you imagine, these women are earning so much money sitting at home? We are building Bharat, we are taking it forward? And that is the dream of our hon. Prime Minister. The target is to assist three crore women beneficiaries over the next two years.

Mr. Deputy Chairman, Sir, there is also a provision for skilling of women entrepreneurs and women centres called STEP, Stand-Up India Mission and Pradhan Mantri MUDRA Yojana. I am happy to say that under the eagle eye of our hon. Prime

Contents Page

Minister, 'Beti Bachao, Beti Padhao' Abhiyan was started. It was a scheme to eliminate the pernicious practice of averting the birth of a girl child, female foeticide and I am proud to say that in my home State, we have done a lot of work on this. Our hon. former Chief Minister and now Union Minister, Khattar Saheb is sitting here. Through his efforts, the Haryana State has achieved a healthy sex ratio of 950 from a lowly 840 which we had inherited when the Government came to power.

Sir, initiatives like construction of twelve crore toilets under the Swachh Bharat Abhiyan have not only significantly contributed to improving sanitation and promoting hygiene, but this is single thing which has allowed the women to be given dignity; Modi*ji* has given dignity and self-confidence to women. जो प्रताड़ना ये महिलाएं वर्षों से सहती आ रही थीं, उस तरफ किसी ने कभी नहीं सोचा था। उनको शौच के लिए रात के अंधेरे का या सूरज उगने से पहले का इंतजार करना पड़ता था। उनके लिए केवल वही व्यक्ति कार्य कर सकता है, जिसने धरातल पर काम किया है, जो लोगों का सुख-दुख जानता है और वे केवल हमारे मोदी जी हैं। मैं आपको बताना चाहूंगी कि आज के दिन भी I have a helper who has been with me for the last thirty years. Her name is Sarojini. She comes from Odisha. She tells me that there are no toilets in their homes. It is only after Modi*ji*'s advent and his effort to completely solve this solution, the toilets have been built. सर, मैं आपको बताना चाहती हूं कि आज हरियाणा के अंदर जब हमारी बेटियों की शादियां होती हैं, तो वे पहले ग्रूम से पूछती हैं कि घर में टॉयलेट है या नहीं? अगर टॉयलेट नहीं होता है, तो वे वहां शादी करने से मना कर देती हैं। Similarly, ration for eighty crore needy citizens. सौभाग्य योजना और जल जीवन मिशन का लाभ भी गरीब औरतों को दिया गया है। The Lakhpati Didi Yojana is also a visionary step towards empowering rural women. Recently, hon. Prime Minister launched the Bima Sakhi Yojana which is to train women insurance agents, so that they can provide information on insurance policies, on insurance schemes and assist the families in enrolling for life, health and accident insurance.

उपसभापति जी, ये सारे काम मोदी जी की रहनुमाई में हुए हैं and Modi*ji* has broken the age-old aggressive attitudes, patriarchal attitudes and given hope to millions of women dare to dream for a better future. Viewed in this context, the attempts of the Opposition Parties to label the hon. Prime Minister and his Government as misogynist and patriarchal can only be termed as pathetic.

Sir, I will go a step further. The Shah Bano case has given us a landmark judgment. We all know about it. It gave the hapless divorced Muslim women rights of alimony and maintenance under a secular law by over-riding any caveats in the personal laws. But, the principal ppposition party, which was in power at that time, I am sorry to say, indulged in naked appeasement of regressive and retrograde sections of the minority community by trying to subvert and nullify the hon. Supreme

Court Judgement through the enactment of Muslim Women (Protection of Rights on Divorce) Act, 1986. But, under the visionary leadership of our hon. Prime Minister, the NDA Government got the Muslim Women (Protection of Rights on Marriage) Act, 2019 approved by the Parliament, declaring triple *talaq* illegal and put an end to a regressive attitude towards women. This is a landmark legislation for empowerment of Muslim women through equality, justice and human rights. The Constitution (106th Amendment) Act, 2023 (Women's Reservation) which was passed recently by both Houses of Parliament is a historic legislation which will pave the way for women's emancipation and empowerment through 33 per cent reservation in both Assemblies and Parliament. This is a game-changer legislation and is a crown jewel of the NDA Government led by the hon. Prime Minister. I remember that this Bill had been languishing for a very, very long time and lip-service was being given to it. But, nobody was interested in women empowerment and in women emancipation. Today, because of our Prime Minister Modi*ji*, this has taken wings and it has come to life and now 33 per cent women will represent themselves in Parliament and in the State Legislatures. Sir, to the skeptics, who label the hon. Prime Minister as patriarchal and regressive, I am sorry to say, the following lines from a ghazal by Shri Akbar Allahabadi come to my mind:

"बे-पर्दा कल जो आईं नज़र चंद बीबियाँ,
'अकबर' ज़मीं में ग़ैरत-ए-क़ौमी से गड़ गया।
पूछा जो मैंने आपका पर्दा वो क्या हुआ,
कहने लगीं कि अक़्ल पे मर्दों के पड़ गया।"

सर, दिल्ली में जो हो रहा है, मैं उसका ज़िक्र करूँगी। आम आदमी पार्टी के जो नेता हैं, मैं नाम नहीं लूँगी, क्योंकि यह पार्लियामेंट्री प्रैक्टिस के अंदर नहीं आता, लेकिन मैं जरूर कहना चाहूँगी कि उन्होंने इस बार जिस तरह की शब्दावली यूज़ की, वह सचमुच में बहुत ही निंदनीय है - Water terrorism, genocide, poison in Yamuna being supplied to Delhi and equating it with the falling of bombs in Hiroshima and Nagasaki. मुझे लगता है कि वे पूरी तरह से अपना विवेक खो चुके हैं, तभी वे इस तरह की बातें करते हैं। जब उन्हें पता चल गया है कि अब 10 साल में दिल्ली वाले उनसे पूरी तरह से ऊब चुके हैं, क्योंकि उन्होंने कोई काम नहीं किया, उनकी जमीन खिसक गई है, तब वे हरियाणा के बारे में इस तरह की अनाप-शनाप बातें कहते हैं। सर, क्योंकि दिल्ली जो है ...(**व्यवधान**)... दिल्ली जो है, ...(**व्यवधान**)...

SHRI SAKET GOKHALE (West Bengal): Sir, it is not on ...*(Interruptions)*...

Contents Page

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*...

श्रीमती किरण चौधरी: दिल्ली जो है, यह मिनी इंडिया है। पूरे हिंदुस्तान से लोग यहाँ आते हैं। वे यहाँ पर अपना व्यवसाय करने के लिए आते हैं, रोजी-रोटी कमाने के लिए आते हैं। उन्होंने दिल्लीवासियों के साथ जो वादाखिलाफी की, वह सचमुच में शर्मनाक है। आज आप दिल्ली की गलियों में चले जाइए, कहने के लिए दिल्ली देश की राजधानी है, हम बड़ी-बड़ी बातें करते हैं, देश-विदेश के अंदर केवल लुटियंस दिल्ली दिखती है, लेकिन आप गलियों के अंदर जाइए, दिल्ली के देहात में और बीच की जो छोटी कॉलोनीज़ हैं, वहाँ जाकर पता चलता है कि दिल्ली की असलियत क्या है - गंदी नालियाँ, कूड़े से भरी हुई, पूरी तरह से सीवर ओवरफ्लो करता हुआ, प्रदूषित पानी। ...(**व्यवधान**)...

श्री उपसभापति: प्लीज़ आप अपनी जगह बैठिए। ...(**व्यवधान**)... प्लीज़, प्लीज़।

श्रीमती किरण चौधरी: मैं यह बताना चाहती हूँ कि प्रदूषित पानी और उसके साथ-साथ ...(**व्यवधान**)...

श्री उपसभापति: माननीया किरण चौधरी जी, आपकी बात ही रिकॉर्ड पर जा रही है।

श्रीमती किरण चौधरी: सर, प्रदूषित पानी, आज वह हाल है! मेरा गाँव भी लाडो सराय है, मैं दिल्ली की बाशिंदा हूँ। मेरा गाँव लाडो सराय है, मैं कल वहाँ गई, वहाँ पर मुझे एक महिला मिली, जब मैं दौरा कर रही थी। ...(**व्यवधान**)...

SHRI SAKET GOKHALE: Sir, I have a point of order.

MR. DEPUTY CHAIRMAN: Kiran*ji*, there is a point of order by Gokhale*ji*. Under which rule?

SHRI SAKET GOKHALE: Sir, I refer to Rule no. 15; 'Scope of discussion' on the President's Address and Messages to Council. It says, "On such day or days or part of any day, the Council shall be at liberty to discuss the matters referred to in such Address on a Motion of Thanks moved by a Member and seconded by another Member." Sir, this is campaigning for Delhi Elections ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. No ...*(Interruptions)*...

Contents Page

SHRI SAKET GOKHALE: The President has not ...*(Interruptions)*... Whatever is being referred to, has not been spoken in the President's Address. ...*(Interruptions)*....

MR. DEPUTY CHAIRMAN: No point of order. ...*(Interruptions)*... Please Gokhale*ji*, let her speak. माननीया किरण जी, आप अपनी बात रखें। No point of order. Please take your seat. ...*(Interruptions)*... माननीया किरण जी, आप बोलें। ...(**व्यवधान**)... माननीय किरण जी, आप बोलें। आपकी बात ही रिकॉर्ड पर जाएगी, आप बोलें।

श्रीमती किरण चौधरी: सर, इनको भी जाकर देखना चाहिए। ये भी जाकर देखें कि क्या हाल है दिल्ली का! शर्म से आँखें नीचे हो जाएँगी। मैं नाम लेकर बताना चाहती हूँ, कल मैं लाडो सराय गाँव में थी, वहाँ पर मुझे एक महिला मिली, बहुत सारी महिलाएँ मिलीं, जो इस तरह की बातें कर रही थीं, उस महिला का नाम है - कल्पना गौड़। उसने मुझे एक वीडियो दिखाई, जिसमें सारी गलियों से, जो चलने वाली गालियाँ हैं, वे पानी से लबालब हैं। वहाँ घरों के अंदर प्रदूषित और बदबूदार पानी आ रहा है। जब इसके बारे में शिकायत करने के लिए फोन करते हैं, तो कोई सुनवाई नहीं होती। दिल्ली में आज के दिन ये हालात हैं। आप चाहे लाडो सराय जाइए या किराड़ी के गांव Nuzzarpur जाइए या जो दूसरे गांव हैं, उनके अंदर जाइए, सारी जगहों पर एक कोने से लेकर दूसरे कोने तक यही हाल है। जिस पानी के बारे में इन्होंने कहा था, इनकी सरकार ने कहा था कि हम आपको अच्छा और स्वच्छ जल देंगे, दिल्ली जल बोर्ड इनके नीचे आता है, तो इनसे मैं पूछना चाहती हूँ कि 6,000 करोड़ रूपये जो इन्होंने यमुना की सफाई पर लगाया, वह पैसा कहाँ गया? आज यदि यमुना नदी को देखिए, तो it is a cesspool of absolute dirt toxic elements. ये दिल्ली के लोगों को यह पिला रहे हैं। ...(**व्यवधान**)... ये दिल्ली के लोगों को यह पिला रहे हैं। ...(**व्यवधान**)... सर, मैं कहना चाहती हूँ कि दिल्ली के लोग मजबूरन यह पी रहे हैं। जिसके पास पैसा है, वह तो जेब से मिनरल वॉटर ले आता है, लेकिन जो गरीब है, जो मिनरल वॉटर afford नहीं कर सकता है, वह कहाँ जाए? लोग बीमारियों से मर रहे हैं। जो लोग यहाँ पर कमाई करने के लिए, व्यवसाय करने के लिए और अपने घर पैसा भेजने के लिए आये थे, वे लोग आज बुरी हालत के अन्दर सड़ रहे हैं। दिल्ली के अंदर आज हमारा यह हाल हो रहा है।

सर, मैं रिकॉर्ड पर डाल रही हूँ कि यहाँ केवल 17 STPs काम कर रहे हैं, जबकि 37 STPs थे। 2014 में इनको अपग्रेड करना था ताकि उनका BOD level बढ़ जाता और दिल्ली वालों को प्रदूषित पानी से निजात मिलती, लेकिन नहीं, वह काम नहीं किया और हाथ खड़े कर दिए। अब ये कहते हैं कि मुझे यह नहीं हुआ, मुझे 5 साल और दे दो। तो 5 साल किसलिए दे दें, ताकि और बुरी तरह से, बुरे हालात के अंदर मरें? ये दिल्लीवासियों से यह जो अपेक्षा करते हैं, इससे ज्यादा शर्मनाक बात और कोई नहीं होगी। ...(**व्यवधान**)...

सर, इनकी पार्टी का जो नाम है 'आम पार्टी', उसको पूरी तरह से 'आम पार्टी' से बदलकर 'आपदा पार्टी' कर देना चाहिए। ...(**व्यवधान**)...

DR. JOHN BRITTAS (Kerala): Sir, is this Delhi Assembly or Rajya Sabha?

MR. DEPUTY CHAIRMAN: John Brittas*ji*, please take your seat.

श्रीमती किरण चौधरी : सर, मैं रिकॉर्ड में एक और चीज डालना चाहती हूँ। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: John Brittas*ji*, please take your seat.

श्रीमती किरण चौधरी: सर, मैं रिकॉर्ड में एक चीज और डालूँगी। यमुना में दिल्ली का जो शेयर है, वह 719 cusecs है, लेकिन हरियाणा 1,045 cusec पानी दिल्ली को दे रहा है। हरियाणा इसको excess water दे रहा है और यह excess water हमारे अपने share में से दे रहा है। हमारा जो दक्षिण हरियाणा है, वह parched है, लेकिन उसके बावजूद हम pure drinking water दिल्ली को भेजते हैं। यह भी एक matter of record है कि यह जो पानी आता है, this supply of water is made through an uninterrupted canal network with no room for contamination. And, I challenge the AAP leaders, कि आप बताइए कि यह जो बात मैंने कही है, यह सही है या नहीं। जब इलेक्शन कमीशन इनको बुलाता है, तब ये बुरे तरीके से बात करने लग जाते हैं, पता ही नहीं चलता कि ये बोल क्या रहे हैं। तभी मैंने कहा कि ये पूरी तरह से विवेक खो चुके हैं, क्योंकि इन्हें मालूम है कि दिल्ली इनके हाथ से खिसक चुकी है और आने वाले समय दिल्ली के लोग double engine की सरकार को लेकर आएँगे।

सर, इनको expose करना बहुत जरूरी है। Delhi under the AAP Government has the highest loss of processed water to the tune of 40 to 50 per cent. सर, इससे ज्यादा बुरी बात और क्या होगी? यह राजधानी है और 40 to 50 per cent! इससे ज्यादा shameful बात और क्या होगी? Economic Survey ने 2017-18 में रिकॉर्ड किया है कि this loss is more than 40 per cent and it is more than that. So, it is clear, Sir, that यह जो blame है, यह इन पर भी और उन पर भी, दोनों पर जाता है, जो दिल्ली का बुरा हाल किया है। सर, हम दिल्ली को साफ पानी भेजते हैं, लेकिन दिल्ली गंदा और बदबूदार पानी आगरा कैनाल में वापस भेजता है। हम वहाँ पर एसटीपी के जरिए उस पानी की सफाई करते हैं। सर, यह सच्चाई है। ...(**व्यवधान**)... यह पानी इतना प्रदूषित होता है कि इसके कारण उस इलाके में बहुत सारी बीमारियाँ होनी शुरू हो गई हैं। पलवल, मेवात, नूंह आदि इलाके में इसके कारण बहुत जबर्दस्त बीमारियाँ होनी शुरू हो गई हैं। सर, दिल्ली वालों का तो हाल ही मत पूछिए, क्योंकि दिल्ली वाले बेचारे कहीं रोने लायक नहीं हैं। दिल्ली वालों को इन्होंने कहा था कि मैं आपको वह काम करके दूँगा, जो आज तक नहीं हुआ है। इनके सारे-के-सारे वादे पूरी तरह से खोखले साबित हुए। आज के दिन दिल्ली की हालत बद से बदतर है। दिल्ली, जो देश की राजधानी है, उसकी हालत एक dirty slum की तरह हो गई है।

सर, अगर उनको काम करना होता, तो वह हमारी हरियाणा सरकार की तरह काम करके देते। आज यहाँ पर मनोहर लाल, केन्द्रीय मंत्री जी बैठे हैं, जो हरियाणा के पूर्व मुख्य मंत्री हैं। इन्होंने अपने कार्यकाल में passionate होकर काम किया। He resorted to harness monsoon

water by increasing the capacity of Western Yamuna Canal from 18,000 cusecs to 24,000 cusecs. इन्होंने 2016 में यह काम किया। ...(**व्यवधान**)... Sir, his passionate work on this project added 25 per cent additional supply in Haryana. आम आदमी पार्टी या उनसे पहले की सरकार भी दिल्ली के अंदर भी यह काम कर सकती थी। हम अपने हिस्से का पानी दिल्ली को दे रहे हैं और इसके साथ-ही-साथ और ऐसी योजनाएँ बना रहे हैं, जिनके माध्यम से हम और पानी इकट्ठा कर सकें। यह काम दिल्ली सरकार भी कर सकती है। दिल्ली जल बोर्ड दिल्ली सरकार के अंतर्गत काम करती है।

Sir, I would also like to mention the misdeeds of Congress leadership in Haryana. 2004 और 2014 में ...(**व्यवधान**)... I am talking of the leadership. इन्होंने कैनाल्स बनाएँ with 5,300 cusecs capacity which were constructed to take water from the JLN feeder which had the capacity of only 3,200 cusecs. इसके कारण उस इलाके के किसानों ने अपना crop बदला और paddy cultivation करना शुरू कर दिया, क्योंकि पानी बहुत ज्यादा हो गया और carriage channel नहीं था, जिसको कारण पानी बाहर आने लगा। मैं उनसे पूछना चाहती हूँ कि यह किसकी जिम्मेदारी थी? इसको किसने बनाया था? इसके लिए public money को इस तरह से क्यों waste किया गया on this ill-planned project? इतनी बड़ी mistake करके किसको benefit हुआ? इसका पूरा blame हरियाणा में कॉंग्रेस की जो लीडरशिप है, उसके ऊपर जाता है। वह पूरी तरह से भ्रष्टाचारी है।

सर, दिल्ली में आम आदमी पार्टी की सरकार पिछले दस साल से है। दिल्ली के लोगों ने इसको सिर पर बिठा कर रखा। दिल्ली में जो काम केन्द्र सरकार की तरफ से हो सकता है, इन्होंने नुक्ताचीनी करके वह काम नहीं होने दिया, लेकिन इसके बावजूद बीजेपी ने major development किया। आप देख रहे होंगे कि यहाँ बहुत अच्छी सड़कें बन रही हैं, National Highways बन रही हैं, underground tunnels बन रहे हैं, Dwarka Expressway देखिए। अगर आप Dwarka Expressway से जाएँगे, तो वहाँ Yashobhoomi बनाई गई है, जो हमारे सिर का ताज है। उसके साथ-साथ link roads बनाई गईं, congestion को ease करने के लिए tunnels बनाए गए हैं, Ambedkar International Centre की स्थापना की गई। कहने के लिए तो हाथ में संविधान की प्रति लेकर घूमते जरूर हैं, लेकिन अगर संविधान के साथ किसी ने सबसे ज्यादा छेड़छाड़ की, तो वह कॉंग्रेस है।

सर, बीजेपी गवर्नमेंट में माननीय प्रधान मंत्री जी के दृढ़ संकल्प के कारण यह सारा कुछ संभव हो पाया। मेट्रो को extend किया गया और आने वाले समय में और 44 metro stations बनाए जाएँगे। Weaker sections, गरीब आदमी के लिए अशोक विहार में अपार्टमेंट्स बनाए गए। यह प्रॉमिस भी किया गया है कि हम झुग्गी वालों को पक्के घर देंगे। सर, इस पर भी कार्रवाई शुरू हो चुकी है।

सर, जो नई एजुकेशन पॉलिसी आई है, that will provide better opportunity to the poor. सुषमा स्वराज जी के नाम पर जो Working Women's Hostel बनाया गया है, वह भी अपने आप में एक बहुत ही अनूठी पहल है, नहीं तो, जो महिलाएँ यहाँ दूर से आया करती थीं, उनको रहने के लिए पहले बहुत बड़ी परेशानी हुआ करती थी। वे जगह-जगह पर घूमती थीं और

उनको परेशानियों से जूझना पड़ता था। मोती बाग में वेटरिनरी हॉस्पिटल बनाया गया। आप गवर्नमेंट ने दिल्ली में "आयुष्मान भारत" स्कीम को लागू नहीं होने दिया, लेकिन अब आने वाले समय में पूरी दिल्ली को भी यह स्कीम कवर करेगी और गरीबों को उसका फायदा होने जा रहा है।

डिप्टी चेयरमैन सर, मैं 2014 से पहले के दशक के दौर की याद दिलाना चाहती हूँ जब देश के अंदर नीतिगत जड़ता थी, policy paralysis था। सार्वजनिक जीवन में भ्रष्टाचार व्याप्त था और बहुत सारे घोटाले हुए थे। आदर्श सोसाइटी घोटाला, वन जी स्कैम, 2G स्कैम और न जाने कितने-कितने स्कैम्स! अगर हम उन्हें बोलना शुरू करें तो उसमें पूरा दिन लग जाएगा। जनता इन सारी चीजों से त्रस्त थी। उस दौर की जो सरकार थी, उसके ऊपर रिमोट कंट्रोल से चलने के आरोप लगते थे, हम सब इस बात को जानते हैं। तब भ्रष्टाचार के खिलाफ सिविल सोसाइटी को खड़ा होना पड़ा, ये हालात हमारे देश के अंदर हो गए थे। उस समय की जो सरकार थी, वह निर्णय लेने में बिल्कुल पंगु साबित हुई।

सर, मैं कहना चाहती हूँ कि इस लम्बे policy paralysis के बाद जब यह दौर गुजरा और बीजेपी की सरकार आई, तो इसको पटरी पर दोबारा लेकर आने में प्रधान मंत्री और उनकी सरकार को बहुत जबरदस्त मशक्कत करनी पड़ी और तब जाकर ये सारा कुछ हुआ। ...(**समय की घंटी**)... सर, मुझे टाइम दिया गया है, I am finishing.

श्री उपसभापतिः माननीया किरण जी, आपको आपकी पार्टी ने 45 मिनट का समय दिया था, वह टाइम ओवर हो गया।

SHRIMATI KIRAN CHOUDHRY: No, Sir. I have been given one hour.

श्री उपसभापतिः अब आप जो भी बोलेंगी, उसका समय आपकी पार्टी से जाएगा।

श्रीमती किरण चौधरीः हाँ, मैं बोल रही हूँ, सर।

सर, इन्हें लोगों को केवल गुमराह करना आता है। मेरे जेहन में उर्दू के शायर मिर्ज़ा ग़ालिब की गजल का एक शेर आता है, जो इनके लिए हैः

"हर एक बात पे कहते हो तुम कि तू क्या है,
तुम्हीं कहो ये अंदाज़-ए-गुफ्तुगू क्या है?"

माननीय उपसभापति जी, हमारी राष्ट्रपति जी, जो कि सर्वोच्च संवैधानिक पद पर बैठी हैं और देश की प्रथम नागरिक हैं, वे समाज के वंचित वर्ग से आती हैं। उन्होंने अपने संघर्ष, परिश्रम और बुद्धि से यह मुकाम हासिल किया है, यह उनके पास ऐसे ही विरासत में नहीं आ गया है। उनके साथ जब इस तरह सामंती आचरण की बातें की जाती हैं, तो उसका मैं पूरी तरह से विरोध करती हूँ और कड़ा रोष प्रकट करती हूँ।

Contents Page

उपसभापति जी, हमारी सरकार ने आज बहुत सारे काम किए हैं। जैसे- interlinking of rivers, abrogation of Article 370 - इसके द्वारा पूरे जम्मू-कश्मीर को हिन्दुस्तान के अंदर integrate कर दिया गया, जो इससे एक अलग हिस्सा हो चुका था। Construction of Ram Mandir - जो काफी दिनों से लंबित पड़ा था, उसका फैसला भी पूरा हो गया। Reduction in terrorism - आप देखते हैं कि जहाँ भी इस तरह की वारदातें होती थीं, वहाँ ये कितनी कम हो गईं। One Nation, One Election - आने वाले समय में हम इसको भी आगे लेकर जाएँगे। Uniform Civil Code - जो हमारे डायरेक्टिव प्रिंसिपल्स ऑफ़ स्टेट पॉलिसी के अंदर enshrined हैं कि इनको हमें करना है, आदरणीय मोदी जी के नेतृत्व में हम इसको भी आगे लेकर जाएंगे।

उपसभापति जी, इस बार मध्यम वर्ग को एक बहुत बड़ी राहत यह मिली है कि उनको 12 लाख रुपये तक की सालाना आमदनी पर आय कर देने से छूट प्रदान की गई है। आप सोचिए, अगर एक घर में मियां-बीवी दोनों की 12-12 लाख रुपये की सालाना आमदनी है और उनके घर में 24 लाख रुपए बिना टैक्स के आ रहे हैं, तो उसके लिए उनके घर में खुशियां मन रही हैं। दिल्ली के अंदर मिडिल क्लास में, मध्यम वर्ग के लोगों के घरों के अंदर दिवाली मनाई जा रही है। यह सच्चाई की बात है। इसी तरह से चाहे शिक्षा की बात हो या आठवें वेतन आयोग की बात हो, यह दर्शाता है कि हमारी सरकार हर तरीके से कुशल काम कर रही है और जो भ्रामक और सस्ती राजनीति करते हैं, इस तरह की बात फैलाने की कोशिश करते हैं, उनको जनता ने मुंह तोड़ जवाब दे दिया है। प्रधान मंत्री जी की दूरगामी सोच और दृष्टि, उनके समर्पण को देखते हुए हुए बशीर बद्र की ये पंक्तियां मेरे ध्यान में आती हैं,

"जिस दिन से चला हूँ मेरी मंज़िल पे नज़र है,
आँखों ने कभी मील का पत्थर नहीं देखा।
ये फूल मुझे कोई विरासत में मिले हैं,
तुमने मेरा काँटों भरा बिस्तर नहीं देखा।।"

Mr. Deputy Chairman, Sir, I am concluding. In the end, I would say, as we stand at this pivotal moment in history, the responsibility rests upon all of us in this House to contribute to the Vision of the hon. Prime Minister. The journey to *Viksit Bharat* is not the responsibility of one individual, one Government or one institution or one sector; everyone has to take care of this and bring it forward. It requires participation from every citizen of this country. Mr. Deputy Chairman, Sir, further I would like to say that just as the *Kumbh Mela* draws millions into a collective experience of transcendence, so too could India's rise inspire a global awakening, where material advancement and spiritual depth coalesce. The Gods, in their silent vigil, may whisper through the stars, urging India to fulfil its role as a beacon of balance, where development is not merely economic, but a holistic elevation of the human spirit and the soul.

Contents Page

As Members of this House, let us all pledge to support policies and initiatives that bring us closer to this goal. Let us work to ensure that future generations inherit an India that is prosperous, harmonious and sustainable. Together, Sir, if we do it, we can make it happen.

At the end, I will quote Faiz Ahmed Faiz:

'जो रुके तो कोह-ए-गिराँ थे हम जो चले तो जाँ से गुज़र गए
रह-ए-यार हम ने क़दम क़दम तुझे यादगार बना दिया'

"When we stood firm, we were mountains; when we marched, we surpassed all limits, O path of love! With each step, we made you unforgettable!" This is the dream of hon. Prime Minister, Modi*ji* for a Viksit Bharat for the future of this country to bring us to the global scenario. Thank you so much.

MR. DEPUTY CHAIRMAN: Thank you, Kiran Choudhry*ji*. Now, Shri Neeraj Shekhar to make his speech seconding the Motion.

2.00 P.M.

श्री नीरज शेखर (उत्तर प्रदेश): आदरणीय उपसभापति महोदय, मैं आपकी अनुमति से प्रस्ताव का समर्थन करता हूं। उपसभापति जी, इससे पहले कि मैं अपनी बात कहूं, उसके पहले मेरी एक पीड़ा है। अंत में जो बात हमारी सहयोगी कह रही थीं, मैं उसको इस सदन में व्यक्त करना चाहता हूं। ...(**व्यवधान**)... मैं बता रहा हूं। आप शांति से सुनिए। जॉन जी, आप बहुत बोलते हैं।

श्री उपसभापतिः कृपया आपस में बात न करें।

श्री नीरज शेखरः मैं यह कहना चाहता था कि एक व्यक्तिगत पीड़ा है। राष्ट्रपति महोदया के अभिभाषण के बाद विपक्ष के हमारे कुछ वरिष्ठ नेता बाहर गए और प्रेस के सामने उन्होंने जो वक्तव्य दिए, उससे मैं व्यक्तिगत रूप दुखी हुआ ही हूं, बल्कि मेरे अलावा देश का हर एक व्यक्ति उससे दुखी है। इस देश की प्रथम नागरिक के बारे में यह कहना कि 'poor lady' - क्या यह शोभा देता है? यह बहुत दुखद बात है। इस देश में पहली बार जनजातीय समाज से आई एक नेत्री इस देश की राष्ट्रपति बनी, उससे इन लोगों को पीड़ा हो रही है।

दूसरे नेता बोलते हैं कि राष्ट्रपति का अभिभाषण बड़ा boring था। हमारे वरिष्ठ नेता खरगे जी यहां बैठे हुए हैं, मैं चाहता हूं कि वे अपने नेता को समझाएं कि राष्ट्रपति का अभिभाषण मनोरंजन के लिए नहीं होता है, वह एक बहुत संजीदा चीज़ है। जिसको उनको समझना पड़ेगा। यह एक दस्तावेज है, जो देश के भविष्य के लिए है और पिछले एक साल में हमारी सरकार ने जो काम किए हैं, उनके बारे में बताया जाता है। यह मनोरंजन के लिए नहीं है। इसमें चुटकुले नहीं

Contents Page

होंगे, जिससे उनका मनोरंजन किया जाए। यह मेरी पीड़ा है और यह आजकल चल रहा है। ...(**व्यवधान**)... इस सदन में और सदन के बाहर सभापति जी के बारे में कई बातें कही गई हैं। आजकल यह फैशन हो गया है कि जो लोग संवैधानिक पद पर बैठे हैं, उनके बारे में टिप्पणी करो। एक प्रदेश के पूर्व मुख्य मंत्री हैं। वे बोलते हैं कि हरियाणा जहरीला पानी छोड़ रहा है। वह दिल्ली को जहरीला पानी दे रहा है। मुझे आश्चर्य है कि ऐसा कोई पूर्व मुख्य मंत्री बोल सकता है। मैं आश्चर्यचकित हूं, लेकिन जब ईसी के पास उनको बुलाया गया और जब वे बाहर निकले, तो उनकी आवाज ही बदल गई। वे हमेशा क्षमा मांगने वाले मुख्य मंत्री रहे हैं। एक यह धारणा बन गई है। उनको चिंता थी, वे भाषण दे रहे थे कि ईसी इसलिए ऐसा काम कर रहे हैं, क्योंकि उनको अपने भविष्य की चिंता है, वे कुछ दिनों बाद रिटायर हो जाएंगे। वे अपने भविष्य की चिंता करें। 8 तारीख को दिल्ली की जनता उनको हमेशा के लिए विदा कर देगी। वे अपनी चिंता करें, दूसरों की चिंता न करें। मैं हैरान हूं कि ऐसे-ऐसे वक्तव्य दिए जा रहे हैं। हमारे साथी बोल रहे हैं कि यह विषय नहीं है। यही विषय है और कोई विषय नहीं है। राष्ट्रपति जी के अभिभाषण में देश की हर चीज़ व्यक्त की जा सकती है। यही तो है। अब दिल्ली की बात हो रही है, तो इन लोगों को चिंता हो रही है। इन लोगों को इसलिए चिंता हो रही है, क्योंकि अब ये लोग दिल्ली से विदा हो रहे हैं। पिछले दस सालों में जो दिल्ली ने देखा है, उससे विदा हो रहे हैं, तो इनको चिंता हो रही है। मै दिल्ली पर बाद में आऊंगा और जरूर आऊंगा। मैं दिल्ली के बाद बिहार, उत्तर प्रदेश सब पर आऊंगा। ...(**व्यवधान**)...

श्री उपसभापतिः प्लीज़, बैठकर टिप्पणी न करें।

श्री नीरज शेखरः सर, मैं जानता हूं कि इनको चिंता क्यों हो रही है? महामहिम जी ने अपने भाषण में कहा था कि जब तीसरी बार मोदी जी की सरकार आई है, तो तीन गुना गति से काम कर रही है। उससे इन लोगों को चिंता हो रही है, क्योंकि इनको अपना भविष्य दिखाई नहीं दे रहा है। पहले सोचते थे कि 2029 में आ जाएंगे, लेकिन अब उनको दिखाई नहीं दे रहा है कि कब आएंगे, कब नहीं आएंगे, इसलिए इनको परेशानी हो रही है। इसलिए ऐसे वक्तव्य दिए जा रहे हैं। हमारी महामहिम ने जो अपने भाषण में बोला, उसको बताना चाहता हूं। उन्होंने सबसे पहले आवास की बात की। जब उन्होंने भाषण में विकास की बात की, तो सबसे पहले उन्होंने आवास क्यों कहा? हमारी सरकार यह मानती है और माननीय प्रधान मंत्री जी ने बार-बार कहा है कि उनका लक्ष्य है कि इस देश के हरेक नागरिक के सिर पर पक्की छत हो। उन्होंने सबसे पहले अपनी कैबिनेट में यह पास किया कि हम तीन करोड़ नए घर बनाएंगे। वे जानते हैं कि आम नागरिक की पीड़ा क्या है? आज परिवार चाहता है कि उसके सिर पर पक्की छत हो, खाने को भोजन मिले, लेकिन बार-बार यह कहा जाता है कि आप लोग कहते हैं कि 80 करोड़ लोगों को राशन दिया जाता है, तो क्या ये 80 करोड़ लोग गरीब हैं? इन लोगों को यह समझ नहीं आता है कि सरकार का क्या दायित्व है, क्योंकि इन लोगों ने 65 साल में अपना धर्म नहीं निभाया है। इन्होंने आम लोगों के लिए कभी काम नहीं किया है, गरीबों के लिए काम नहीं किया है और इसलिए मैं कह रहा हूं कि 80 करोड़ लोगों को राशन दिया जाता है। एक चीज़ हैंड होल्डिंग होती है- जो अपने देश के नागरिक हैं, तो

Contents Page

सरकार को उनकी मदद करनी चाहिए, उनका सहयोग करना चाहिए। हम फ्री में राशन नहीं बांट रहे हैं। हमारा दायित्व और कर्तव्य है कि अपने गरीब लोगों का सहयोग करें। 'गरीबी हटाओ', सिर्फ नारा नहीं है। आज हमारी सरकार ने करके दिखाया है। महामहिम ने अपने भाषण में कहा कि 25 करोड़ लोग गरीबी रेखा से ऊपर उठे हैं। इन दस सालों में हमने यह करके दिखाया है। यही हमारे इस दस्तावेज में है। हमारे साथी बोलेंगे कि यह भाषण हो रहा है। मैं बताना चाहता हूं कि यह भाषण ही है और यही करना है। हमारी सरकार ने 'स्वामित्व योजना' शुरू की है। मैं इसीलिए कहना चाहता हूं, मैं वह बात रिपीट नहीं करूंगा, जो हमारी सहयोगी कह चुकी हैं, लेकिन भाषण में जो अन्य चीज़ें थीं, मैं उनके बारे में कहूंगा।मैं मानता हूं कि "स्वामित्व योजना" हमारे ग्रामीण लोगों के लिए बहुत महत्वपूर्ण है। जब हम लोग अपने क्षेत्र में जाते हैं, तो हमें दिखाई देता है कि आपस में जो लड़ाई होती है, वह सबसे ज्यादा अपनी जमीन को लेकर होती है। हमें रोज़ यह कहा जाता है कि तहसील में बात कर लीजिए कि हमारी जमीन का यह है, हमारी जमीन के अंदर वह घुस रहा है आदि-आदि। आप जानते हैं, आप खुद बलिया से आते हैं, आप सभी जानते हैं कि आज ग्रामीण इलाकों में क्या हालत है? माननीय प्रधान मंत्री जी ने इसके बारे में सोचा। जो कभी किसी ने नहीं सोचा, उसके बारे में माननीय प्रधान मंत्री जी ने सोचा। महोदय, साढ़े छह लाख विलेज़ेज़ हैं, जिनमें करीब सवा करोड़ लोगों को "स्वामित्व योजना" का सर्टिफिकेट दिया जा चुका है। पिछले छह महीने में 70 लाख लोगों को दिया गया है। आज उनके पास एक सरकारी दस्तावेज़ है, जो अपनी जमीन का स्वामित्व दर्शाता है। उसको पता है कि मेरी जमीन कितनी है। यह बहुत महत्वपूर्ण योजना है। इसको कई लोग मज़ाक में लेते हैं, मैं इसीलिए कह रहा हूं कि ऐसी समस्याएं हैं, जो सॉल्व होनी चाहिए थीं और आज़ादी के तुरंत बाद यह होना चाहिए था, वह नहीं हुआ। यह क्यों नहीं हुआ? यह इसलिए नहीं हुआ, क्योंकि उस समय सत्ता में ऐसे लोग थे, जो न गाँव को जानते थे, न इस देश के गरीब को जानते थे और इसीलिए उन लोगों ने इस तरह से योजनाएं बनाईं। ...(**व्यवधान**)... बोलने दीजिए, वे भी थोड़ा बोलेंगे। मैं यही कह रहा हूं कि गाँव में जो झगड़े होते हैं, उनको खत्म करने के लिए यह सबसे ज्यादा सहयोगी कार्य होगा।

महोदय, मैं 'आयुष्मान योजना' पर बोलना चाहता हूं। मैं फिर बोलूंगा, तो इन लोगों को थोड़ा कुछ लगेगा। मैं बताना चाहता हूं कि दिल्ली में 'आयुष्मान योजना' लागू नहीं हुई, वैस्ट बंगाल में भी लागू नहीं हुई। यह दो जगह पर नहीं हुई। यह क्यों लागू नहीं हुई?

श्री साकेत गोखले: क्योंकि पैसे नहीं देते।

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Ms. Sushmita Dev, please take your seat. Shri Saket Gokhale, please take your seat. ...*(Interruptions)*...आपस में बात मत कीजिए। माननीय नीरज शेखर जी, आप बोलिए।

श्री नीरज शेखर: महोदय, 'आयुष्मान योजना' में जहाँ हर परिवार को 5 लाख रुपये इलाज के लिए मिलेंगे, अगर आप उस योजना को लागू नहीं कर रहे हैं, तो आप यह अपराध कर रहे हैं। आप उस क्षेत्र की जनता के साथ अपराध कर रहे हैं। माननीय प्रधान मंत्री जी ने उसमें एक और चीज़

Contents Page

जोड़ दी है। करीब 6 करोड़ लोग, जो 70 साल से ऊपर हैं, जिन्हें किसी जाति, किसी धर्म, किसी वर्ग की सूची में शामिल नहीं होना है, ऐसे जो भी 70 साल से ऊपर के व्यक्ति हैं, वे इस योजना से जुड़ सकते हैं। उन 6 करोड़ लोगों को भी 5 लाख रुपये की योजना से जोड़ा जाएगा। मैं यह कहना चाहता हूं कि हमारी सरकार ने इन 10 सालों में कई चीज़ें की हैं।

महोदय, पहले 'मुद्रा योजना' में कितना पैसा था? पहले उसमें कम पैसे थे, फिर 10 लाख किए गए। मैं 10 लाख रुपये करने के लिए सरकार को बधाई देना चाहूंगा, जो बढ़ाकर अब 20 लाख रुपये कर दिये गए हैं। ऐसा करने से नौजवान लोग यह लोन ले रहे हैं और अपने उद्योग खोल रहे हैं। माननीय प्रधान मंत्री जी ने जब शुरू में कहा था, तो हमारे विपक्ष के साथी इसका मज़ाक उड़ाते थे कि नौकरी मांगने वाले मत बनो, नौकरी देने वाले बनो। नौकरी देने वाला यह काम हमारी सरकार और हमारे माननीय प्रधान मंत्री जी कर रहे हैं। आज 20 लाख रुपये में नए लोग अपना काम-धंधा शुरू कर रहे हैं। आज नए लोग अन्य और लोगों को काम पर रख रहे हैं, आगे बढ़ा रहे हैं। मैं आपको अपने जिले से ऐसे कई उदाहरण दे सकता हूं कि जो लोन लेकर आज अच्छी जगह पर पहुंच गए हैं, समाज में उनका नाम हो गया है। वे लोग आज माननीय प्रधान मंत्री जी को बधाई देते हैं। इसका कारण 'मुद्रा योजना' थी।

महोदय, मैं रेलवे के बारे में कहना चाहूंगा। राष्ट्रपति जी ने अपने अभिभाषण में बोला था कि वह रेलवे लाइन बन रही है, जो कन्याकुमारी से कश्मीर तक भारत को जोड़ेगी। हम लोगों ने हमेशा से यह माना है कि भारत एक है और इसको जोड़ने वाली चीज़ रेलवे है। आज चिनाब नदी पर सबसे ऊँचा पुल बन रहा है। यह विश्व में सबसे ऊँचा पुल बन रहा है। आज हम लोग रेलवे में कहाँ पहुँच गए हैं! मैं खुद रेल से बहुत चलता हूं, रेल यात्रा करता हूं। क्योंकि हमने अपने पिता से सीखा है, इसलिए मैं अभी भी रेल यात्रा करता हूं। मैं हवाई जहाज में कम चलता हूं, रेल से ज्यादा चलता हूं। जब आप रेल से जाते हैं, तो जो इस देश के आम लोग हैं, उनसे मिल सकते हैं, उन्हें जान सकते हैं, उनकी समस्याओं को जान सकते हैं। रेलवे में जितना सुधार इन पिछले 10 सालों में हुआ है, उतना पहले कभी नहीं हुआ। रेलवे में कितना इलेक्ट्रिफिकेशन हुआ? इसकी सारी लाइनें इलेक्ट्रिफाई हो गई हैं। डबल कितना हुआ है? रेलवे में जो शौचालय होते हैं, उनमें मैंने आज सबसे बड़ा परिवर्तन देखा है। मुझे तो पता नहीं है कि विपक्ष के लोग रेलवे से यात्रा करते होंगे या नहीं। जॉन, क्या आप रेलवे से यात्रा करते हैं? ...(**व्यवधान**)...

श्री उपसभापतिः कृपया, आपस में बात न करें। ...(**व्यवधान**)...

श्री नीरज शेखरः जो शौचालय हैं, वे आज बायो टॉयलेट्स हो गए हैं। ...(**व्यवधान**)... हर रेल में बायो टॉयलेट्स हैं। ...(**व्यवधान**)...

श्री उपसभापतिः प्लीज़, आपस में cross-talk न करें। प्लीज़ ...(**व्यवधान**)...

श्री नीरज शेखरः मैं यही कहना चाहता हूं कि पिछले 10 सालों में रेलवे का जो सुधार हुआ है ...(**व्यवधान**)... वंदे भारत जैसी ट्रेनें चल रही हैं, जो कभी हम सोच भी नहीं सकते थे। बायो

टॉयलेट के संबंध में तो मैंने कभी सोचा ही नहीं था कि हमारे जीवन काल में ऐसी चीज भी आएगी। हम लोग जब स्टेशन पर खड़े होते थे, तो वहां आदमी खड़ा ही नहीं हो सकता था। आज आप जाइए, तो देखेंगे कि स्टेशन कितने स्वच्छ हैं। नए स्टेशन्स बनाए जा रहे हैं। मैं अपना एक उदाहरण देना चाहूंगा। बलिया के स्टेशन में आप खुद कितनी बार उतरे हैं, यह आप खुद जानते हैं और आपने वहां परिवर्तन खुद देखा है। आजादी के बाद उस रेलवे स्टेशन में काम ही नहीं हुआ था। आज आप जाइए और देखिए कि वहां एक आधुनिक रेलवे स्टेशन है। प्लेटफार्म बढ़ गए हैं और ट्रेन्स भी बढ़ी हैं। यह परिवर्तन है। वंदे भारत जैसी ट्रेन हमारे यहां भी कुछ दिन चली थी और अब आगे भी चलने वाली है। आज हमारे देश में जो नेशनल हाईवेज़ हैं, जो एक्सप्रेसवेज़ हैं - 2014 के पहले मेरे ख्याल से एक पुणे-मुंबई एक्सप्रेसवे था, उसके अलावा एक्सप्रेसवे के बारे में तो मैं जानता ही नहीं था। ...(**व्यवधान**)... मेरे ख्याल से दिल्ली से लखनऊ तक था। ...(**व्यवधान**)... मेरी सोच कभी नहीं बदली है। मैं समाजवाद में पैदा हुआ था और आज भी वही हूं। मैं समाजवाद की विचारधारा पर चलता हूं। वह मेरे खून में है। वह कहीं आने-जाने से बदल नहीं सकती है। लोग बदल जाते हैं, मैं वही हूं। मैं जिस विचारधारा से चल रहा था, उसी पर चल रहा हूं। ये लोग भूल जाते हैं कि समाजवादी पार्टी और समाजवाद अलग-अलग चीज है। वह उनकी कोई बपौती नहीं है कि वह उन्हीं के पास है। ...(**व्यवधान**)... यह स्पष्ट कर देना चाहिए, नहीं तो लोगों को भ्रमित करने का प्रयास किया जाता है। एक्सप्रेसवे पहले नहीं थे। आज कितने एक्सप्रेसवे हैं? मैं उत्तर प्रदेश का उदाहरण देना चाहूंगा। आज करीब पांच एक्सप्रेसवे उत्तर प्रदेश में बन रहे हैं। बलिया के बारे में मैं सोच नहीं सकता था, गडकरी जी यहां नहीं हैं, मैं उनका आभार व्यक्त करना चाहता हूं, आप खुद जानते हैं कि 6,000 करोड़ का एक्सप्रेसवे बलिया में बन रहा है। ...(**व्यवधान**)... अगर एक्सप्रेसवे और अन्य चीज़ों को छोड़ दिया जाए, तो सबसे बड़ी बात - जो हमारे नेता रहे, जिनकी हम जन्म शताब्दी बना रहे हैं, आदरणीय अटल जी, उन्होंने ग्राम सड़क योजना शुरू की थी। वह आज कहां तक पहुंच गई? आज अगर गांव जोड़े गए हैं, तो वे उस योजना की वजह से जोड़े गए हैं। आज करीब 70,000 करोड़ रुपए पीएमजीएसवाई में दिए गए हैं। उसकी वजह से 25,000 गांव और जोड़े जाएंगे। जो ये योजनाएं हैं, इनके बारे में किसी और सरकार ने कभी क्यों नहीं सोचा? मैं यही बार-बार कहता हूं। आयुष्मान जैसी योजना, यह सड़क योजना, एक्सप्रेसवे, हॉस्पिटल्स, नए मेडिकल कॉलेज इनके बारे में अन्य सरकारों ने क्यों नहीं सोचा? आज मेडिकल कॉलेज बन रहे हैं और वे पहले की तुलना में दुगने हो गए हैं। इस देश को डॉक्टर्स की आवश्यकता है। नए मेडिकल कॉलेजेज बन रहे हैं। यह मैं देख रहा हूं और मुझे लगातार पिछले 16-17 साल से पूरे देश में जाने का मौका मिला है। मैं उदाहरण देना चाहूंगा, क्योंकि मैं होम कमेटी में हूं और लक्षद्वीप के बारे में हमेशा बात होती है। मुझे याद है, 2014 के पहले वहाँ कोई डॉक्टर जाने के लिए तैयार नहीं था। लक्षद्वीप में एक डॉक्टर नहीं था। यह इस सरकार के आने के बाद अब बदला है और ये कहते हैं कि क्या हुआ है! ...(**व्यवधान**)... मैं यही कह रहा हूँ कि परिवर्तन है, ये मानने के लिए तैयार नहीं है। विपक्ष के लोग कभी मानने के लिए तैयार नहीं होंगे, क्योंकि इनके लिए तो यह बोरिंग भाषण था, इसलिए ये कभी मानेंगे नहीं। देश में परिवर्तन हो रहा है, ये मानेंगे नहीं। तीसरी बार जनता ने इनको उस तरफ बैठाया है। चौथी बार, पाँचवीं बार, छठी बार, कितनी बार बैठेंगे, ये खुद नहीं गिन सकते, लेकिन फिर भी ये

Contents Page

हर चीज को मजाक में लेते हैं। मैं यही कह रहा हूँ कि यह दस्तावेज एक बहुत महत्वपूर्ण दस्तावेज है। हरेक व्यक्ति, जो वहाँ बैठा है, उसको इसे ध्यान से पढ़ना चाहिए और फिर अपनी बात कहनी चाहिए।

(**सभापति महोदय** *पीठासीन हुए।*)

सर, ट्राइबल के लिए क्या हुआ है, मैं उसके बारे में कहना चाहूँगा। हमारी महामहिम के बारे में बोला गया, जो खुद ट्राइबल समाज से आती हैं। करीब सवा लाख ट्राइबल बच्चे आज एकलव्य विद्यालयों में पढ़ रहे हैं। आप जानते हैं कि वहाँ पर कितनी अच्छी शिक्षा मिल रही है। मैं खुद हैरान हूँ, व्यक्तिगत रूप से मैं अपनी बात कह सकता हूँ कि भगवान बिरसा मुंडा को मैं 2014 के पहले नहीं जानता था। उनका नाम हम लोगों ने अपनी स्कूल की पाठ्य पुस्तक में कहीं नहीं पढ़ा था। ऐसे लोगों को इस सरकार ने आगे लाया है। आज अगर भगवान बिरसा मुंडा को पूरे देश में लोग जानते हैं, तो मैं कहना चाहूँगा कि इस सरकार की वजह से जानते हैं। हम लोग उनकी 150वीं जयंती मना रहे हैं। मैं अभी मेडिकल कॉलेज की बात कर रहा था, 30 मेडिकल कॉलेज सिर्फ ट्राइबल एरियाज़ में बन रहे हैं। यह काम हमारी सरकार ने किया है।

मैं दिल्ली की बात जरूर करना चाहूँगा और दिल्ली के साथ-साथ मैं और जगह की बात भी करना चाहूँगा। दिल्ली में मैं जीवन भर रहा हूँ। पिछले कुछ दिनों से दिल्ली में हम सब लोग घूम रहे हैं, जो उधर बैठे हैं, शायद वे भी घूम रहे होंगे। दिल्ली की जो हालत है, वह उनके सामने है। विशेषकर मुझे दुख होता है, क्योंकि मैं यहीं पैदा हुआ हूँ। हम लोगों को इसलिए ज्यादा नहीं पता चलता, ...(**व्यवधान**)... आप भी दीजिएगा, आप उत्तर प्रदेश पर राय दीजिएगा, जो आपको देना होगा। मैं यह कहना चाहता हूँ कि दिल्ली का स्वरूप आपने देखा है। दिल्ली जो आज से 20-25 साल पहले थी, आज वह वहीं खड़ी है। दिल्ली का विकास नहीं हुआ है। आप एनडीएमसी एरिया छोड़ दीजिए। हमारे जो साथी हैं, वे बस एनडीएमसी एरिया ही देखते हैं। आप एनडीएमसी एरिया के बाहर जाकर देखिए। ...(**व्यवधान**)... चूँकि केन्द्र सरकार इसको देखती है, इसलिए यहाँ पर विकास हो रहा है। ...(**व्यवधान**)... मैं अभी इन लोगों को यही बताना चाहता हूँ। ...(**व्यवधान**)... मैं जानता हूँ, हमारे कम्युनिस्ट के साथी शुरू से ऐसे ही हैं। ये ज्यादा उत्तेजित हो जाते हैं, क्योंकि ये बहुत कम रह गए हैं। अगली बार इनकी भी विदाई हो जाएगी। केरल से भी विदाई हो जाएगी, और जगह से तो हो ही गई है। इसलिए ज्यादा कूद रहे हैं। मैं दिल्ली के बारे में कह रहा था। एनडीएमसी एरिया की सड़कें खराब नहीं हैं। दिल्ली की जो सड़कें खराब हैं, आप कहीं भी जाकर देखिए। आप बाहरी दिल्ली में जाकर देखिए, सड़क चलने लायक नहीं है। सीवर का क्या हाल है, आप जाकर देखिए वहाँ पर क्या हाल है, लोग किस स्थिति में रह रहे हैं और यहाँ पर यह कहा जा रहा है कि मुझे 5 साल और दे दो। आदमी खुद कह रहा है। 2020 में हमने सुना था, उन्होंने बोला कि मुझे 5 साल दो, मैं यमुना को साफ कर दूँगा। यमुना तो सबके लिए है, यहाँ से प्रयागराज तक जाती है। वहाँ पर उन्होंने बोला कि 5 साल दो, मैं यमुना साफ कर दूँगा, आप लोग उसका पानी पी सकेंगे। 5 साल बाद वे बोल रहे हैं कि मुझे 5 साल और दो, क्योंकि मैं यह काम कर नहीं पाया। जो व्यक्ति खुद स्वीकार कर रहा है, उसको क्यों 5 साल देंगे? इस प्रदेश के लोगों ने यह मन बना

लिया है, क्योंकि वे जानते हैं। अगर दिल्ली का विकास नहीं होगा, तो यह सिर्फ हम लोगों के लिए शर्म की बात नहीं है, बल्कि यह पूरे सदन और पूरे देश के लिए शर्म की बात है। सर, दिल्ली इस देश की राजधानी है। यहाँ पूरे विश्व के लोग आते हैं, इसको देखते हैं। ...(**व्यवधान**)...

डा. अशोक कुमार मित्तल: सर, ...(**व्यवधान**)...

MR. CHAIRMAN: You address the Chair. *...(Interruptions)...*

श्री नीरज शेखर: यही बात है। ...(**व्यवधान**)... आज यहाँ पर घोटाले हो रहे हैं। यहाँ शराब घोटाला हो रहा है, लैंड घोटाला हो रहा है और यहाँ का पैसा कहीं और लगाया जा रहा है। आज ये सारे लोग या तो जेल में हैं या बेल पर जेल से बाहर हैं। वह सरकार कह रही है कि हमें 5 साल और दीजिए, तो ऐसा कैसे हो सकता है? मैं यही कहना चाहता हूँ। हमारे साथी पता नहीं क्यों दिल्ली की बात सुन कर उत्तेजित हो रहे हैं।

सर, मैं इसके बाद बिहार और पूर्वांचल पर आना चाहता हूँ। ...(**व्यवधान**)... मैं बिहार पर आना चाहता हूँ। ...(**व्यवधान**)... मैं तो नाम लेकर कहना चाहता हूँ। मैंने मनोज कुमार झा जी का वक्तव्य सुना, तो मैं आश्चर्यचकित रह गया कि बिहार में 15-20 सालों में क्या हुआ है। मैं तो हमारी वित्त मंत्री जी को बधाई देना चाहूँगा कि उन्होंने बिहार के लिए इतना कुछ कहा है, लेकिन मनोज जी को लगता है कि उन्होंने बिहार के लिए कुछ नहीं दिया है, जो वहाँ पर था, वही है। मनोज जी, लगता है कि तब आप दिल्ली में पढ़ाते थे, आप बिहार नहीं गए। मुझे लगता है कि आप 1990 से 2005 तक बिहार नहीं गए। ...(**व्यवधान**)...

प्रो. मनोज कुमार झा (बिहार): सर, यह बहुत सीरियस एलिगेशन है। ...(**व्यवधान**)... मैं चाहूँगा कि डेटा के साथ बात किया जाए। ...(**व्यवधान**)...

श्री नीरज शेखर: बिल्कुल, बिल्कुल। आप डेटा के साथ बात कीजिएगा। मैं आपसे बाद में बात करूँगा। ...(**व्यवधान**)... सर, मुझे आज भी याद है कि बिहार में ...(**व्यवधान**)... सभापति जी, 1995-96 में मुझे एक बार बिहार जाने का मौका मिला था। बलिया बिल्कुल बिहार के बॉर्डर पर है। कई बार हम लोग जाते थे, पिताजी के साथ भी जाते थे। मुझे बिहार जाने का मौका मिला। ...(**व्यवधान**)... यह 1995-96 की बात है। हम लोग एक सड़क पर जा रहे थे। एक जगह पर सड़क खराब थी। यह कहा गया कि एक किलोमीटर तक सड़क खराब है, *detour* लिया जाएगा। वहाँ बगीचे से होकर सड़क बनाई गई थी। बिहार सरकार वहाँ एक किलोमीटर सड़क नहीं बना रही थी। उसके लिए 40 मिनट उधर चलकर एक किलोमीटर आगे सड़क से जुड़ना पड़ता था। बिहार का यह हाल था। मनोज जी, बिहार में कानून-व्यवस्था का क्या हाल था, यह आप अच्छी तरह से जानते हैं। ...(**व्यवधान**)...

प्रो. मनोज कुमार झा : सर, ...(**व्यवधान**)...

श्री नीरज शेखर: आप डेटा के साथ बात कीजिएगा। आप मेरी बातों का जवाब दीजिएगा। ...(**व्यवधान**)... तब बिहार का क्या हाल था? ...(**व्यवधान**)... बिहार में आज जो सड़कें हैं, उनको कोई भी देख ले। ...(**व्यवधान**)... बिहार में जितना विकास हुआ है, नीतीश जी की सरकार ने किया है और किसी ने नहीं किया। ...(**व्यवधान**)...

श्रीमती रंजीत रंजन: सर, उसके बारे में बताइए। ...(**व्यवधान**)...

श्री नीरज शेखर: यह बात सही है कि ...(**व्यवधान**)... हमारे कुछ साथी बड़े उत्तेजित हो रहे हैं। हो सकता है कि कुछ लोगों का विकास हुआ हो, कुछ परिवारों का विकास हुआ हो, लेकिन बिहार की जनता का विकास नहीं हो पाया। ...(**व्यवधान**)... मैं सिर्फ बिहार की बात नहीं कर रहा हूँ, मैं पूर्वांचल की बात कर रहा हूँ। जिन पूर्वांचली लोगों के लिए आज दिल्ली में बड़े लुभावने भाषण दिए जा रहे हैं, हम भी उनमें से ही आते हैं। मुझे याद है कि कोविड के समय में – मैं खुद उस चीज का गवाह हूँ - यहाँ कहा जा रहा था कि पूर्वांचलियों को वापस भेजो, वे यहाँ पर, दिल्ली में कोविड बढ़ा रहे हैं। आज आपको उनका वोट चाहिए, तो आप उनके लिए खड़े हैं! जब उत्तर प्रदेश और बिहार के लोगों को यहाँ से भेजा जा रहा था, तब आप लोगों ने उसके ऊपर कुछ नहीं कहा। ...(**व्यवधान**)... मैं यही कह रहा हूँ कि आज घड़ियाली आँसू बहाए जा रहे हैं, क्योंकि आप कह रहे हैं कि हम उनके लिए काम करेंगे। आज जो पूर्वांचली यहाँ रह रहे हैं, वे किस पीड़ा में रह रहे हैं? अभी दिल्ली में यह सरकार जो है, यह उनको हमेशा पीड़ित करती है और जब उनका वोट लेना होता है, तो आप हमारे भाई हैं, आप हमारे साथ रहिए, हम आपकी मदद करेंगे। ...(**व्यवधान**)...

सभापति जी, मैं आपका संरक्षण चाहूँगा। मैं चाहूँगा कि मेरी बात सुनी जाए। मेरे 5-6 मिनट और रह गए हैं। मैं आपसे यही कहना चाहता हूँ, अनुरोध करना चाहता हूँ कि हमारे विपक्ष के साथी इसके बारे में सोचें। जो पूर्वांचली हैं, उनको वे वोट बैंक न बनाएं। उनको सिर्फ वोट बैंक न बनाया जाए, बल्कि उनके लिए काम किया जाए। मैं जानता हूँ कि अगर हमें सरकार बनाने का मौका मिलेगा, तो हम उनके लिए काम करेंगे। माननीय प्रधान मंत्री जी बार-बार हर जगह मीटिंग में कह रहे हैं कि हम पूर्वांचलियों के लिए काम करेंगे, पूर्वांचलियों के सम्मान के लिए काम करेंगे, सबको पक्का मकान दिया जाएगा। जो अनऑथराइज्ड कॉलोनीज़ हैं, उनके बारे में हम लोगों ने बहुत पहले ही यहां से बिल पास कर दिया, लेकिन आज भी उस पर काम नहीं हो रहा है। आदरणीय हरदीप सिंह पुरी जी यहां पर बैठे हुए हैं, इन्होंने इस पर बिल लाकर पास किया, लेकिन उस पर काम नहीं हो रहा है। बस सिर्फ बोला जाता है।

सर, मुझे याद है, 2012 में भी हम लोग इस सदन में थे। जो लोग आज कल उनके बड़े हितैषी बने बैठे हैं, मैंने उनको भी देखा है। मनोज जी और यहां पर प्रमोद जी, आप लोगों को भी देखा है। जब उधर से लोग बोलते थे, तो कैसे आप लोग विरोध करते थे, लेकिन आज आप लोग समर्थन में खड़े हैं। जो व्यक्ति खुद बोला हो कि मैं कभी राजनीतिक में नहीं आऊँगा, मैं अपने बच्चों की कसम खाता हूँ कि मैं राजनीति में कभी नहीं आऊँगा, मैं कभी बड़े घर में नहीं रहूँगा, मैं

Contents Page

कभी किसी पॉलिटिकल पार्टी में नहीं जाऊँगा। आप कैसे ऐसे व्यक्ति पर विश्वास कर सकते हैं। मैं इसलिए अनुरोध कर रहा हूँ कि ऐसे व्यक्ति को चुनिए, जो आपके बीच रह कर आपके लिए काम करे और जो आपकी समस्या को जानता हो।...(**व्यवधान**)... आप किसी का नाम नहीं ले सकते हैं।

WELCOME TO THE PARLIAMENTARY DELEGATION FROM RUSSIA

MR. CHAIRMAN: Hon. Members, we have a foreign delegation. On behalf of this august House, I have great pleasure in welcoming His Excellency, Vyacheslav Volodin, Chairman of the State Duma of the Federal Assembly of the Russian Federation, and Members of the Parliamentary Delegation who are on a visit to India as our honoured guests. We have strong bilateral relations with Russia. The Parliamentary Delegation arrived in Delhi from Moscow on Sunday, February 2, 2025. They are now seated in the Special Box. They are scheduled to meet and call on various dignitaries in Delhi. Besides Delhi, they will also visit Mumbai before their departure from India. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the Members of Parliament, the Government and the friendly people of Russian Federation.

MOTION OF THANKS ON PRESIDENT'S ADDRESS-*Contd.*

MR. CHAIRMAN: Now, Shri Neeraj Shekhar.

श्री नीरज शेखर (उत्तर प्रदेश): सभापति जी, मैं यही कह रहा था कि पूर्वांचलियों का उपयोग न किया जाए, उनके लिए काम किया जाए। मैं फिर से यह कहता हूँ कि अगर उनके बारे में कोई सोचता है तो वह माननीय प्रधानमंत्री जी हैं। इस देश में माननीय प्रधान मंत्री जी के अलावा कोई भी व्यक्ति नहीं है, जो उनके लिए काम कर सके। इस दिल्ली को भी डबल इंजन सरकार की जरूरत है, तभी दिल्ली का विकास हो सकेगा। मैं आपसे एक बहुत महत्वपूर्ण बात कहना चाहता हूँ, जो मेरे लिए बहुत महत्वपूर्ण है और मेरे साथ-साथ देश में बहुत से लोग हैं, जिनके लिए यह बहुत बड़ी घटना थी। ...(**व्यवधान**)... वह घटना धारा 370 को हटाया जाना था, जिसका उल्लेख माननीय महामहिम जी ने भी किया है। ...(**व्यवधान**)... हमारे कई साथी बोलते रहते हैं कि तुम भी कभी उधर थे, तो मैं उनको यह बताना चाहता हूँ कि उधर से इधर आने के दो कारण थे। मैं एक कारण नहीं बताऊँगा, लेकिन दूसरा कारण धारा 370 थी। धारा 370 की वजह से हमारे कई साथी इधर आए थे , क्योंकि हम लोग वे लोग नहीं हैं, जो केवल अपने परिवार और अपनी पार्टी के बारे में सोचें। हम लोगों के लिए देश सर्वोपरि है और हमेशा देश सर्वोपरि रहेगा। धारा 370

Contents Page

को माननीय प्रधान मंत्री जी ने हटाया। मुझे अभी भी आश्चर्य होता है कि धारा 370 का समर्थन ये लोग आज तक करते हैं। इस देश का कोई व्यक्ति कैसे धारा 370 का समर्थन कर सकता है, यह बात मुझे आज तक समझ में नहीं आई। उस धारा को हटाने से जम्मू-कश्मीर को जिस तरह से इस देश का एक अंग बना दिया गया, उसके समर्थन में कैसे लोग खड़े हो सकते हैं? आज उस धारा के हटने के बाद वहाँ पर भारत सरकार की सारी योजनाएँ लागू हो रही हैं। वहाँ पर जो हमारे दलित भाई थे, पहले उनको वहाँ पर कोई अधिकार प्राप्त नहीं थे, उनके पास आरक्षण नहीं था, वह भी उनको इस धारा के हटने के बाद मिला है, फिर भी ये उसका समर्थन करते हैं। विपक्ष के कई लोग आज भी बोलते हैं कि जब कभी हम लोग सत्ता में आएँगे, तब धारा 370 को फिर से लागू करेंगे। इस देश के लोग आपको इसके लिए कभी माफ नहीं करेंगे और आप लोग यह कभी कर नहीं सकते हैं, यह मैं आप लोगों को बता देना चाहता हूँ। धारा 370 हटने के बाद कश्मीर में कितना विकास हुआ, कितना काम हुआ, कितनी शांति है! आप आज पत्थर फेंकने की एक भी घटना बता दीजिए। वहाँ ये घटनाएँ पहले रोज़ होती थीं, हड़तालें होती थीं। आप पिछले पांच-छः सालों में एक भी ऐसी घटना बता दीजिए, वहाँ ऐसी एक घटना भी नहीं हुई है। यह परिवर्तन हुआ है। वहाँ अभी विधान सभा के शांतिपूर्ण चुनाव हुए हैं। हमारी सरकार की यह एक बहुत बड़ी उपलब्धि है। महामहिम जी ने हमसे यह बात कही है। मैं आपसे यही अनुरोध करना चाहता हूँ।

सभापति जी, माननीया राष्ट्रपति जी ने बहुत सारे काम किए हैं। मुझे एक और जरूरी बात कहनी है। कहीं वह मेरे दिमाग से न निकल जाए और मेरा समय खत्म न हो जाए, इसलिए मैं उसे कहता हूँ। मैं देखता हूँ कि आज कई लोग संविधान लेकर बहुत घूमते हैं और बाबा साहेब की बात बहुत करते हैं। आप अगर 1947 से लेकर 1950 तक के कुछ समाचार पत्रों को देखेंगे, तो मैं उसको इस सदन में कह नहीं सकता, तब उनमें कई कार्टून्स निकले थे, कई एडिटोरियल्स निकले थे, जिनमें क्या-क्या लिखा गया था, उसका विवरण मैं यहाँ पर नहीं दे सकता, लेकिन मैं जानता हूँ और ये लोग भी जानते हैं कि उस समय क्या स्थिति थी। बस, बाबा साहेब की किताब लेकर उनका सम्मान नहीं हो सकता। माननीय प्रधान मंत्री जी ने पंचतीर्थ का काम करके दिखाया है। पहले बाबा साहेब का एक भी स्मारक नहीं था। आज यहाँ पर खड़े होकर लोग बाबा साहेब की बात करते हैं। उन पांचों जगहों पर, जहाँ बाबा साहेब रहे थे, जहाँ वे पढ़े थे, जहाँ वे पैदा हुए थे, जहाँ उन्होंने बुद्धिज्म को स्वीकार किया था, उन सभी जगहों पर स्मारक बनाए गए हैं, तीर्थ बनाए गए हैं। यह सम्मान होता है! आपने क्या किया? जब फायदा उठाना हो, तब उनकी किताब उठा लेते हैं। आप कभी उसको खोल के पढ़िए। इन्होंने लोक सभा के चुनावों में एक अफवाह फैलाई कि हम संविधान बदल देंगे, जिस पर लोगों को कुछ गलतफहमी हुई, लेकिन लोक सभा चुनावों के बाद लोगों ने उसको समझा और हरियाणा एवं महाराष्ट्र में इनको ऐसी करारी हार दी कि आज ये लोग खड़े नहीं हो पा रहे हैं। ये लोग आज इसीलिए विचलित हैं और इसलिए ये लोग राष्ट्रपति के अभिभाषण का मजाक उड़ा रहे हैं। ...(**समय की घंटी**)... सर, मैं फिर से यह कहना चाहता हूँ कि भगवान इन लोगों को सद्बुद्धि दे, ये काम करें, ये लोग देश के बारे में सोचें। जब ये लोग 65 साल तक देश की गद्दी पर बैठे रहे, तो देश की चिंता नहीं की, अपनी चिंता की, अपने परिवार की चिंता की। ...(**व्यवधान**) ...

सर, मैं अंत में बस यही कहना चाहता हूँ कि मैं राष्ट्रपति जी का आभार व्यक्त करना चाहता हूँ कि उन्होंने आगे आने वाले हमारे विकसित भारत का जो रोड मैप बताया, उसके लिए हम लोग एक संकल्प लेकर चल रहे हैं। माननीय प्रधान मंत्री जी का यह संकल्प है कि भारत एक विकसित देश हो, हम 2047 तक विकसित देश की श्रेणी में आ जाएँ। यह हमारा संकल्प है, इस पर कई लोग हँसते हैं। जब हम लोग बात करते थे कि यूपीआई, फोन पे, गूगल पे आदि चलेगा, तब लोग कहते थे कि गाँवों में तो केबल ही नहीं पहुंचे हैं, वहां वाई-फाई और इंटरनेट ही नहीं है, तो यह कैसे संभव होगा। हमने वह करके दिखा दिया है। आज अगर दुनिया में कहीं सबसे ज़्यादा डिजिटल transactions हो रहे हैं, तो वे भारत में हो रहे हैं। माननीय प्रधान मंत्री जी जो संकल्प लेते हैं, उसको पूरा करते हैं। मैं फिर से राष्ट्रपति जी के अभिभाषण का समर्थन करते हुए अपनी बात समाप्त करता हूं, धन्यवाद।

MR. CHAIRMAN: Hon. Members, the Motion that has been moved and seconded is:

That an Address be presented to the President in the following terms:

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2025."

There are 88 Amendments to the Motion which may be moved at this stage. Amendments (Nos.1 to 4) by Ms. Sushmita Dev. Are you moving?

MS. SUSHMITA DEV (West Bengal): Sir, I move:

1. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address fails to mention that despite the prolonged and exhaustive process of updating the National Register of Citizens (NRC) in Assam, it is yet to be notified by the Registrar General of India."

2. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the devolution of pending funds by the Central Government to the State of West Bengal."

3. That at the *end* of the Motion, the following be *added*, namely:-

Contents Page

"but regret that the Address fails to mention about the urgent need to resolve the Assam-Mizoram boundary dispute."

4. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address fails to mention about the urgent need to establish a Multi Modal Logistics Park on the banks of the Barak River in Cachar District of Assam, as announced by the Central Government in 2020, which is a prerequisite for the economic development and empowerment of the region."

MR. CHAIRMAN: Amendments (Nos. 5 to 8) by Shri A.A. Rahim, Shri Sandosh Kumar P and Dr. V. Sivadasan. Are you moving?

SHRI A.A. RAHIM (Kerala): Sir, I move:

5. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address fails to mention about the growing unemployment."

6. That at the *end* of the Motion, the following be *added,* namely:

"but regret that the Address fails to mention about the steps taken by the Government to curb the price rise, particularly the price of petrol and diesel."

7. That at the *end* of the Motion, the following be *added,* namely:

"but regret that the Address fails to mention about the economic slowdown or the steps taken by the Government to revive the Indian economy."

8. That at the *end* of the Motion, the following be *added,* namely:

"but regret that the Address fails to mention about the provision of Central Government relief fund for the Wayanad landslide incident."

MR. CHAIRMAN: Amendments (Nos. 9 to 11) by Shri Manoj Kumar Jha. Are you moving?

SHRI MANOJ KUMAR JHA (Bihar): Sir, I move:

9. That at the *end* of the motion, the following be *added,* namely:

"but regret that the Address fails to mention about the conduct of proper survey wherein 58,098 persons have been identified to be engaged in manual scavenging despite eradication of the practice of manual scavenging."

10. That at the *end* of the motion, the following be *added,* namely:

"but regret that the Address fails to mention about the frequency of train accidents in 2024."

11. That at the *end* of the motion, the following be *added,* namely:

"but regret that the Address fails to mention about the farmers' protests demanding legal guarantees for Minimum Support Prices (MSP), debt waivers, and better crop prices."

MR. CHAIRMAN: Amendments (Nos. 12 to 17) by Shri Ramji Lal Suman. Are you moving?

SHRI RAMJI LAL SUMAN (Uttar Pradesh): Sir, I move:

12. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about putting an end to the railway accidents."

Contents Page

13. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about conducting the census and releasing the data."

14. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about controlling the inflation in essential food items."

15. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about bringing a mandatory law to buy as much crops as the farmer wants to sell them at the declared minimum support price."

16. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the policy of increasing the MNREGA work days by 100 days and releasing the adequate funds for MNREGA in view of diminishing employment in the villages."

17. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about containing the decline in the value of Indian rupee against the US dollar."

MR. CHAIRMAN: Amendments (Nos. 18 to 26) by Shri M. Shanmugham. Are you moving?

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I move:

18. That at the *end* of the Motion, the following be *added*, namely: —

Contents Page

"but regret that the Address fails to mention about the need to apportion certain percentage of GST collections to the funding of various Labour Welfare Boards which were getting cess funding through the respective Labour Welfare Acts and which were subsumed in the GST Act after the introduction of GST."

19. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address fails to mention about the need to increase the EPF minimum monthly Pension to Rs.7500 along with dearness allowance, as demanded by various trade union organizations."

20. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address does not mention the need to hold bipartisan meetings with the trade unions on all important matters relating to labour issues, especially for review of all four Labour Codes pending implementation."

21. That at the *end* of the Motion, the following be *added*, namely:

"but regret that the Address does not mention about the need for removal of deficiencies in the Unified Pension scheme as the Central Government employees will have to fulfil several conditions, including longer length of service, maintain their individual retirement corpus equivalent to benchmark corpus, in order to get 50% pension of their last salaries, post-superannuation."

22. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address does not mention about giving preferential employment to health workers, nurses and para medical staff who were engaged for health emergency during the Covid pandemic, but retrenched later on."

23. That at the *end* of the Motion, the following be *added*, namely: —

Contents Page

"but regret that the Address does not mention about the need to increase wage ceiling in order to make the workers eligible under the EPF, ESI and Payment of Bonus Act."

24. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address does not mention the need to raise the contribution of employers and workers to 6 per cent, to increase the wage ceiling for availing ESI benefits and to extend ESI services to all workers engaged in the unorganised sector, including Anganwadi and ASHA workers."

25. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address does not mention about the need to provide all basic facilities like fixed wages, insurance, risk allowance to ASHA and Anganwadi workers immediately."

26. That at the *end* of the Motion, the following be *added*, namely: —

"but regret that the Address does not mention the need to change the formula for calculating Gratuity under the Payment of Gratuity Act to take into account 30 days wages, instead of 15 days per completed year of service, without any ceiling."

MR. CHAIRMAN: Amendment (No. 27) by Dr. Kanimozhi NVN Somu, Shri M. Mohamed Abdulla and Shri R. Girirajan. Are you moving?

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I move:

27. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the steps taken by the Government to provide adequate financial support to the states like Tamil Nadu affected badly due to heavy rains and subsequent floods."

MR. CHAIRMAN: Amendments (Nos. 28 and 29) by Dr. Kanimozhi NVN Somu and Shri R. Girirajan. Are you moving?

DR. KANIMOZHI NVN SOMU : Sir, I move:

28. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address fails to mention about the steps taken by the Government to curb the rise in prices of all essential commodities."

29. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention the urgent need to discontinue NEET in the State of Tamil Nadu as the rural poor students do not have the wherewithal to prepare for the NEET exams."

MR. CHAIRMAN: Amendments (Nos. 30 to 36) by Dr. Kanimozhi NVN Somu. Are you moving?

DR. KANIMOZHI NVN SOMU: Sir, I move:

30. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address fails to mention about the steps taken by the Government to provide adequate matching funds for various schemes implemented in Tamil Nadu from the central exchequer."

31. That at the *end* of the Motion, the following be *added,* namely: -

"but regret that the Address fails to mention about the steps taken by the Government to expedite the Station redevelopment works at Chennai Egmore Railway Station and Chennai Central Railway Station."

32. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address fails to mention about the steps taken by the Government to stop the crimes against women, children and elderly persons.

33. That at the *end* of the Motion, the following be *added* namely:-

"but regret that the Address fails to mention about the steps taken by the Government to check and eradicate the malnutrition among the women and children in our country."

34. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the steps being taken by the Government to recover the loan amounts from the large corporate defaulters of Public Sector Banks. "

35. That at the *end* of the Motion, the following be *added*, namely: -

"but regret that the Address fails to mention about the steps taken by Government to allot six per cent of GDP in Health care."

36. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the steps taken by the Government to develop Road infrastructure and to reduce toll rates in Toll Gates on National Highways in Tamil Nadu. "

MR. CHAIRMAN: Amendments (Nos. 37 and 38) by Shri M. Mohamed Abdulla. Are you moving?

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I move:

37. That at the *end* of the Motion, the following be *added* namely:-

Contents Page

"but regret that the Address fails to mention about the steps taken by the union Government to provide a timeframe for the Governor to provide assent for the bills passed by legislative assemblies of States."

38. That at the *end* of the Motion, the following be *added* namely:-

"but regret that the Address fails to mention about the new Scholarship schemes for the minority students."

MR. CHAIRMAN: Amendments (Nos. 39 to 44) by Shri A.D. Singh; not present. Amendments not moved. Amendments (Nos. 45 to 48) by Shri Pramod Tiwari. Are you moving? ...(Interruptions)...

श्री प्रमोद तिवारी : दुर्घटनाओं से दुखी होकर मैं इस अमेंडमेंट को ...

MR. CHAIRMAN: Amendments moved or not? You are a very experienced person. ...(Interruptions)... Are you moving the amendments?

SHRI PRAMOD TIWARI (Rajasthan): Sir, I move:

45. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the restoration of statehood for Jammu and Kashmir."

46. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the reverse migration to agriculture."

47. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the country witnessing a steep decline in net foreign direct investment inflows during the April-October 2024 period, marking the lowest level in 12 years."

48. That at the *end* of the Motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the school enrolment figures which fell to 25.17 crore in 2022-23 and declined to 24.8 crore in 2023-24."

MR. CHAIRMAN: Amendments (Nos. 49 to 52) by Shrimati Jebi Mather Hisham. Are you moving?

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I move:

49. That at the *end* of the motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the measures taken to bring down the revenue deficit."

50. That at the *end* of the motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the measures taken to decrease the exchange rate of dollar against rupees."

51. That at the *end* of the motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the concrete measures taken to bring price rise under control."

52. That at the *end* of the motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the bringing Petrol & Diesel within the ambit of GST."

MR. CHAIRMAN: Amendments (Nos. 53 to 57) by Shri Shaktisinh Gohil. Are you moving?

SHRI SHAKTISINH GOHIL (Gujarat): Sir, I move:

53. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about any plan to revive diamond polishing business in Surat and many other places in Gujarat, which is under recession."

54. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the heavy rains in Gujarat, which have caused huge losses to people residing in Vadodara, Saurashtra including Ghed and many other areas;in the cities; and farmers and small businessmen."

55. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about making a law to provide Minimum Support Prices (MSP) to farmers."

56. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the manner in which people affected by inflation may be helped."

57. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address does not mention about the timeline to provide jobs to the unemployed youth against vacant government posts."

MR. CHAIRMAN: Amendments (Nos. 63 to 68) by Dr. John Brittas. Are you moving?

DR. JOHN BRITTAS (Kerala): Sir, I move:

63. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the delay in filling up the vacancies in Government and public sector."

64. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the steps taken by the Government in sanctioning and disbursing the financial assistance as sought by the Kerala Government for the victims of the Wayanad landslide tragedy."

65. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the steps taken by the Government to curb inflation and the price rise of the essential commodities in the country, including petroleum products, eventually leading to the slowdown of the economy."

66. That at the *end* of the Motion, the following be *added* namely:-

"but regret that the Address does not mention about the digital divide between rural and urban areas, including the difficulties being faced by the rural MGNREGA beneficiaries. "

67. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the unemployment among youth".

68. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about bringing legal guarantee by way of MSP for all agricultural produces and Rubber. "

MR. CHAIRMAN: Amendments (Nos. 69 and 70) by Shri Raghav Chadha and Dr. Ashok Kumar Mittal. Shri Raghav Chadha; not present. Dr. Ashok Kumar Mittal. Are you moving?

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I move:

69. That at the *end* of the Motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the economic inequality in the country."

70. That at the *end* of the Motion, the following be *added*, namely:-

> "but regret that the Address does not mention about the need to address the devaluation of Indian Rupee."

MR. CHAIRMAN: Amendments (Nos.71 to 77) by Shri Raghav Chadha. Shri Raghav Chadha, not present. Amendments not moved. Amendments (Nos.78 to 85) by Dr. Ashok Kumar Mittal. Are you moving?

DR. ASHOK KUMAR MITTAL: Sir, I move:

78. That at the *end* of the Motion, the following be *added*,namely:-

> "but regret that the Address does not mention about the unemployment and jobless growth phenomenon in the country."

79. That at the *end* of the Motion, the following be *added*,namely:-

> "but regret that the Address does not mention about effective steps proposed to be taken to control rising inflation in the country. "

80. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about fixing the minimum support price of various agricultural products and also to provide legislative backing to minimum support price mechanism."

81. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about financial challenges like low interest rates and decrease in savings of the middle class."

82. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the need to provide a Special Financial Package for the State of Punjab."

83. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about any programme for the welfare of shopkeepers in the country. "

84. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about bringing appropriate reforms in the present education system to make it employment oriented."

85. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about measures being taken to control the steep fall in ground water level and to encourage rain water harvesting in the country."

MR. CHAIRMAN: Amendments (Nos.86 to 88) by Dr. Fauzia Khan. Are you moving?

DR. FAUZIA KHAN (Maharashtra): Sir, I move:

86. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the rise in crimes against women which, according to NCRB data, has increased by approximately 31% from 2014 to 2022, resulting in about 4.45 lakh reported cases annually in 2022."

87. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the poor state of pre-primary and primary education, which is characterized by low learning outcomes, with approximately 48.7 percent of Class V students unable to read a standard II-level text."

88. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the crisis of drug abuse among children, with over 1.5 crore children affected by drug abuse as of 2022, jeopardizing their futures and the nation's social development."

MR. CHAIRMAN: Amendments (Nos.58 to 62) by Shri R. Girirajan. Are you moving?

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I move:

58. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the various remedial steps taken by the Government to stop the farmers suicides during last few years in various parts of the country. "

59. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the long pending Railway projects in Tamil Nadu."

60. That at the *end* of the Motion, the following be *added,* namely:-

"but regret that the Address does not mention about the effective measures taken by the Government to increase the MSP and double the income of farmers in the country."

61. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the steps being taken for the construction of AIIMS at Madurai in Tamil Nadu."

62. That at the *end* of the Motion, the following be *added*, namely:-

"but regret that the Address does not mention about the need to find a solution to the demand for fishing rights by Indian fishermen in the Palk Bay Strait and Gulf of Mannar and the need to provide proper protection to these fishermen."

MR. CHAIRMAN: Amendments moved. The Motion and the Amendments that have been moved are now open for discussion.

The questions were proposed.

MR. CHAIRMAN: I now call upon the Members whose names have been received for participation in the discussion. Shri Mallikarjun Kharge, hon. Leader of the Opposition.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सभापति जी, सबसे पहले मैं आपका आभारी हूं कि आपने मुझे मौका दिया और अपनी बात रखने के लिए मैं इसको बहुत अच्छा समय समझता हूं। सर, जो बातें हम कहना चाहते हैं, शायद बड़े गौर से सभी सुनेंगे, तो मुझे भी अच्छा लगेगा और मैं सदन को भी चंद फैक्ट्स बताना चाहता हूं, ताकि दूसरे लोग भी इसके बारे में समझे। मैं ऐसा नहीं समझता हूं कि उनको समझ नहीं आता है, लेकिन कभी-कभी गलतफहमी होती है, तो उस वक्त ऐसी गड़बड़ी हो जाती है। अपनी बात आरंभ करने से पहले मैं महाकुंभ में दिवंगत लोगों को श्रद्धांजलि देता हूं, ...(**व्यवधान**)... अगर यह गलत है, तो आप इसके बारे में बताइए। यह मेरा अंदाजा है। अगर यह सच नहीं है, तो आप बताइए कि क्या सच है? ...(**व्यवधान**)... सर, आधुनिक भारत के महान आर्थिक शिल्पी डा. मनमोहन सिंह जी को भी मैं श्रद्धांजलि देना चाहता हूं। जो लोग बिना कारण मारे गए हैं ...(**व्यवधान**)...

MR. CHAIRMAN: Do you want to yield? He wants to say something. *...(Interruptions)...*

SHRI MALLIKARJUN KHARGE: No. *...(Interruptions)...*

MR. CHAIRMAN: Hon. Leader of the Opposition is not yielding. *...(Interruptions)...*

SHRI NEERAJ SHEKHAR (Uttar Pradesh): Sir, but he should authenticate it. *...(Interruptions)...*

MR. CHAIRMAN: I will look into it. *...(Interruptions)...* I will look into it. *...(Interruptions)...*

SHRI MALLIKARJUN KHARGE: I am not claiming exactly what numbers. *...(Interruptions)...* I am asking you, you declare. *...(Interruptions)...* If I am false, if I am wrong, I am ready to do it. *...(Interruptions)...* No, no. *...(Interruptions)...* Let the leader.....*(Interruptions)...* I don't. *...(Interruptions)...*

SHRI JAIRAM RAMESH (Karnataka): Sir, he is not yielding. *...(Interruptions)...* He is not the Leader of the House. *...(Interruptions)...*

MR. CHAIRMAN: Only what the Leader of the Opposition says would go on record. *...(Interruptions)...*

श्री मल्लिकार्जुन खरगे: दलित लोग, जिन्होंने अपनी जान खोई है, ...(**व्यवधान**)... जिन औरतों का रेप करके मार डाला है, उनको भी मैं इस वक्त श्रद्धांजलि देना चाहता हूं। महोदय, हमारे देश में अभिभाषण की परंपरा ...(**व्यवधान**)...

MR. CHAIRMAN: Kharge*ji*, one minute. *...(Interruptions)...*

SHRI MALLIKARJUN KHARGE: No. I am not yielding, Sir. *...(Interruptions)...*

MR. CHAIRMAN: No. *...(Interruptions)...* You may not yield for them, yield for me. *...(Interruptions)...*

श्री मल्लिकार्जुन खरगे: मैं आपके लिए यील्ड होता हूं, उनके लिए नहीं। ...(**व्यवधान**)...

Contents Page

MR. CHAIRMAN: Please take your seat. *...(Interruptions)...* Take your seat. *...(Interruptions)...* Hon. Members, the Leader of the Opposition has indicated a scenario, I appeal to him as *...(Interruptions)...* I appeal to you that in this House, whatever is spoken, carries great weight. You know it more than I do. You have spoken something which has benumbed everyone. A message from here even if contradicted goes to the entire world. *...(Interruptions)...* With your experience, I am sure, it will pain every heart. *...(Interruptions)...*

DR. SYED NASEER HUSSAIN (Karnataka): Sir, let them release the list.

MR. CHAIRMAN: Can you go to that extent? *...(Interruptions)...*

SHRI MALLIKARJUN KHARGE: Sir, whatever figures *...(Interruptions)...*

MR. CHAIRMAN: You have used this word! *...(Interruptions)...* I would appeal to you, as you are one of the senior-most leaders of the country, as President of the Congress Party, I can only appeal to your conscience *...(Interruptions)...*

DR. SYED NASEER HUSSAIN: Sir, let them release the list. Appeal them to release the list. Please appeal the Government to release the list.

MR. CHAIRMAN: I am in great pain. *...(Interruptions)...*

DR. SYED NASEER HUSSAIN: Sir, please appeal the Government to release the list. *...(Interruptions)...*

MR. CHAIRMAN: It is not expected. *...(Interruptions)...*

DR. SYED NASEER HUSSAIN: Sir, ask them to release the list. *...(Interruptions)...*

MR. CHAIRMAN: It is not expected. *...(Interruptions)...*

डा. सैयद नासिर हुसैन: Sir, ask them to release the list. *...(Interruptions)...*

MR. CHAIRMAN: I would appeal to the leadership also. *...(Interruptions)...* It sends a very bad signal. *...(Interruptions)...* I do not know as to how to react to this. *...(Interruptions)...* To assert everyone in this House, saying, thousands!

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, we appeal to your conscience also. We appeal to your conscience also.

श्री मल्लिकार्जुन खरगे : सर, एक मिनट सुनिए। ...(**व्यवधान**)...

MR. CHAIRMAN: Sir, I am sure, hon. Leader of the Opposition will give due consideration to my very fervent passionate appeal, coming as it does from you... *...(Interruptions)...*

श्री मल्लिकार्जुन खरगे: सर, आप मेरी बात सुनिए तो सही।

MR. CHAIRMAN: Go ahead.

श्री मल्लिकार्जुन खरगे: सर, ...(**व्यवधान**)... लेकिन मैंने किसी को blame करने के अंदाज़ से नहीं बोला, पर वहाँ पर कितना नुकसान हुआ, कितने लोग मरे, आप कम से कम वह information दे दीजिए। ...(**व्यवधान**)... अगर मैं गलत हूं, तो ठीक है, मैं आपसे माफी मांग लूंगा, लेकिन कितने लोग हैं, कितने लोगों की डेथ हुई है, कितने लोग मरे, कितने लोग अभी भी लापता हैं, इन्हें यह बताना चाहिए। ...(**व्यवधान**)...

MR. CHAIRMAN: This is a very sad moment. . *...(Interruptions)...*

श्री मल्लिकार्जुन खरगे: सर, छोड़ दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: No; it is a very sad moment. *...(Interruptions)...* I would expect you to withdraw this statement on your own. *...(Interruptions)...* Withdraw this statement. *...(Interruptions)...* It will help everyone. *...(Interruptions)...* What message are we sending? *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, please allow him to speak.

MR. CHAIRMAN: It is very painful. *...(Interruptions)...*

Contents Page

श्री मल्लिकार्जुन खरगे: आप बाद में बता दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: I appeal to you. ...*(Interruptions)*... I appeal to your good sense. ...*(Interruptions)*... I would appeal to your conscience. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: माननीय राष्ट्रपति जी हमारी संसद का अभिमान हैं और हम सभी उनका सम्मान करते हैं। ...(**व्यवधान**)...

MR. CHAIRMAN: Please don't do it. ...*(Interruptions)*... Don't do it here. ...*(Interruptions)*... Please persuade him. ...*(Interruptions)*... This is never done.

श्री मल्लिकार्जुन खरगे: हम सभी उनका सम्मान करते हैं। ...(**व्यवधान**)...

MR. CHAIRMAN: This is never done. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: सरकार ने उनके मुँह से जो बातें कहलाई हैं, उनमें कुछ नई बातें नहीं हैं। मैंने पूरा अभिभाषण सुना है।

MR. CHAIRMAN: From this theatre, you are tarnishing everything that we have earned for thousands of years. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: सरकार की तरह, जिसने 11 सालों से पानी पर लकीर खींची है, यह अभिभाषण उसी कड़ी का हिस्सा है। इसमें कई विफलताओं को भी सफलता के रूप में बताया गया है। 'सबका साथ-सबका विकास' इस अभिभाषण में है और मैं इसमें से कम से कम यह बता सकता हूं कि किसका साथ, किस-किस ने आपका साथ दिया और किन-किन का विश्वास आपने पाया। मैं आपसे इसका उत्तर चाहूंगा। आपकी तरफ से जब कभी भी इसका उत्तर दिया जाएगा – उत्तर कौन देंगे, यह अभी पता नहीं है, लेकिन उत्तर देने वाले कोई भी हों, वे इस मौके पर उत्तर देंगे। सर, बीजेपी सरकार बनी, तो दावा किया गया कि सबका साथ, सबका विकास होगा। एक साल बाद फिर शब्द जोड़े गए। उसमें और दो नए शब्द आ गए - सबका विश्वास और सबका प्रयास, तो उसमें चार शब्द जुड़ गए। पहले मैं सबका साथ, सबका विकास पर concentrate करूंगा। उसके बाद सबका विश्वास और सबका प्रयास पर बोलूंगा। फिर उसके बाद जय बापू, जय भीम, जय संविधान पर बोलूंगा। बस मुझे इतना ही कहना है। इसके लिए तो आप मुझे इजाजत देंगे या मेरी बात सुनेंगे।

सर, उन्होंने जितने भी वायदे किए, वे सब खोखले निकले। मुझे यह देखकर ताज्जुब हुआ कि उन्होंने किन प्रपोज़र और सेकेंडर को यहां पर कहने के लिए मौका दिया। ठीक है, आप किसी को भी मौका दे सकते हैं, लेकिन उनकी पार्टी से कोई भी नहीं है, उन दोनों को उन्होंने बोलने के

लिए अभी मौका दिया। यह अच्छी बात है कि जो नए लोग आते हैं, उनको बोलने के लिए मौका दिया गया। ...(**व्यवधान**)... तो जो बाहर से आए हैं, मैं उनके लिए धन्यवाद करता हूं। ...(**व्यवधान**)...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... When the Leader of the Opposition is speaking, only if he yields, someone can speak; that will be from this side also and that side too. If any Member feels hurt, he can take recourse to rules. You can take recourse to rules. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: देश का किसान और बेरोजगार आत्महत्या करने पर मजबूर है। बेरोजगारी ने सारी सीमाएं तोड़ दी हैं। महंगाई ने आम आदमी की कमर तोड़ दी है और गांव देहात के लोगों की हालत तो बदतर हो गई है। इस सरकार ने चंद अमीरों के विकास की गारंटी दी है। मैंने इसीलिए सबका साथ, सबका विकास के संबंध में कहा है। इस सरकार ने चंद अमीरों के विकास की गारंटी दी है और इसलिए आम जनता के दुख और मुसीबत लगातार बढ़ रहे हैं। अगर आप देश के हित में कुछ बातें बोलते हो, तो मैं समझता हूं कि आप सबके लिए कहते हो और सबका विकास चाहते हो, सिर्फ अडाणी, अंबानी और किन्हीं दोस्तों का ही विकास नहीं। गरीब, जो जमीन पर है खेत मजदूर है, किसान तो ऊपर है, लेकिन इसमें किसान भी हैं - इन लोगों के हित में सोचने के बारे में छोड़कर सुबह से शाम तक यही बातें बोलते रहते हैं कि यह पोर्ट इनको दिया, ये एयरपोर्ट इनको दिया, यह रास्ता इनको दिया। यह उन्हीं का विकास हो रहा है। गरीबों का कोई विकास नहीं हो रहा है। गरीब मर रहे हैं, इंफ्लेशन में मर रहे हैं। यहां अनएंप्लॉयमेंट है। आपको इसकी कोई चिंता नहीं है। क्या मैं आपको इनके आंकड़े दूं? मैं इनके आंकड़े दे देता हूं। अमृत काल - मैं तो समझता हूं कि यह अमृत काल है या विष काल? कितने किसान सुसाइड कर रहे हैं? ...(**व्यवधान**)... इन 10 सालों में एक लाख किसानों ने सुसाइड किया है और आप सबका विकास बोल रहे हैं! ...(**व्यवधान**)... किसानों का तो कोई विकास नहीं हुआ है। किसान के लिए कोई एमएसपी नहीं है। ...(**व्यवधान**)... किसान के लिए डबल आमदनी करने का वायदा किया, लेकिन ऐसा कुछ भी नहीं है। ...(**व्यवधान**)... देखिए, ग्रोथ नहीं, जॉब्स भी नहीं और आज जो हो रहा है, सिर्फ बेकारी बढ़ रही है।

सर, 2013 में मोदी जी गुजरात के चीफ मिनिस्टर थे, उस समय यहाँ पर यूपीए सरकार थी, तब उन्होंने क्या कहा था। कोई छेड़छाड़ नहीं, मैं उन्हीं के शब्दों में कह रहा हूँ - "रुपया अस्पताल में है"। जब डॉलर के मुकाबले में रुपए की कीमत गिर रही थी, उस वक्त यह करीब 60 रुपए पर थी, उस वक्त मोदी जी ने क्या कहा था, मोदी जी ने कहा था, "रुपया अस्पताल में है"। ...(**व्यवधान**)... मैं तेरे बाप का भी साथी था, तुम क्या बात करते हो। मैं उसको लेकर घूमा। ...(**व्यवधान**)... चुप बैठ। ...(**व्यवधान**)... चुप। चुप बैठ। ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Members,... ...(*Interruptions*)... Neeraj Shekhar*ji*, please. ...(*Interruptions*)... Please persuade Neeraj Shekhar*ji*. ...(*Interruptions*)... Piyush

Goyal*ji*, please persuade him. ...(*Interruptions*)... Pramod Tiwari*ji*, one minute. ...(*Interruptions*)... Please take your seat. ...(*Interruptions*)... I am intervening. Please take your seat. ...(*Interruptions*)... One minute, please. ...(*Interruptions*)... Pramod*ji*, Neeraj Shekhar*ji*, please,... ...(*Interruptions*)... Pramod*ji*, former Prime Minister, Chandra Shekhar*ji* happens to be one of the tallest leaders this country has ever seen. The respect for Chandra Shekhar*ji* in the country is immeasurable. ...(*Interruptions*)... I would urge all sides... ...(*Interruptions*)... It is second time... ...(*Interruptions*)... Please listen to me. ...(*Interruptions*)... Hon. Leader of the Opposition, it is second time that I am intervening. First was tarnishing image of the country by using a figure of thousands and now, Chandra Shekhar*ji's* name is dragged. I am sure, there are two things. ...(*Interruptions*)... One, we should have the highest respect for people who are not in the world at the moment. Second, we have former Prime Minister. ...(*Interruptions*)... He was one of the tallest leaders. Please withdraw these observations. ...(*Interruptions*)... You are a senior Member. I urge you to withdraw those observations. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगे: सर, एक मिनट। ...(**व्यवधान**)... सर, आप सुनिए। देखिए, मैं उनको कभी भी मिलता हूँ, तो बड़े आदर के साथ मिलता हूँ। ...(**व्यवधान**)...

श्री नीरज शेखर: मैं हमेशा आदर के साथ मिलता हूँ।

MR. CHAIRMAN: I am sure, nobody in the House... ...(*Interruptions*)... Let me... ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगे: देखिए, सर, वे हमारे सीनियर लीडर थे, हम दोनों को साथ में गुलबर्गा में यह कह कर कि हमने सेक्शन 144 को वॉयलेट किया है, अरेस्ट करके जेल में डाला गया था।

MR. CHAIRMAN: Withdraw that observation. ...(*Interruptions*)... I appeal to you. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगे: तब, कृष्णकांत, मोहन धारिया, चंद्रशेखर, ये सभी लोग थे। इसीलिए मैंने बोला कि आपके पिताजी हमारे साथी हैं। हमने ऐसा कहा, तो आप एकदम उठे। ...(**व्यवधान**)...

MR. CHAIRMAN: The world knows the power of Chandra Shekhar*ji*. The entire nation recognizes his contributions. ...(*Interruptions*)... He was one of the tallest leaders.

...(*Interruptions*)... We must have highest respect for one of the tallest leaders in the country.

SHRI MALLIKARJUN KHARGE: I have great respect for him and he was with us in the movement. ...(*Interruptions*)...

MR. CHAIRMAN: I think you should appreciate. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगेः जब Ten-Point Program चल रहा था, तो वे हमारे साथ थे। वे सारे देश में घूमे और अपनी बात बतायी।

श्री सभापतिः सर, आप बहुत सीनियर नेता हैं। वे आपके साथ नहीं थे, आप उनके साथ थे। ...(**व्यवधान**)... He was such a tall leader.

श्री मल्लिकार्जुन खरगेः सर, वे लोग हमारे साथी थे। ...(**व्यवधान**)...

MR. CHAIRMAN: Sir, I appeal to your good sense, being a very senior person, your observations... ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगेः सर, 2013 में मोदी जी सीएम थे। ...(**व्यवधान**)... यहाँ UPA की सरकार थी। ...(**व्यवधान**)...

MR. CHAIRMAN: You are saying "*Apke Baap*", can we certify this expression? You are telling another hon. Member "*Apke Baap.*" We have to have respect towards Chandra Shekhar*ji*. Sir, we have to have respect for all our former Prime Ministers. Please withdraw. Bring down the temperature; please withdraw. ...(*Interrruptions*)...

श्री मल्लिकार्जुन खरगेः सर, आज रुपया अस्पताल में है, ICU में पड़ा है। उस समय कहाँ था? नेपाल, पाकिस्तान, बंगलादेश, श्रीलंका की करेंसी नहीं गिरती, परन्तु हिन्दुस्तान का रुपया पतला हो जाता है। यह किसने कहा - मोदी साहब ने कहा। अब तो वह ventilator पर है। ...(**व्यवधान**)... अब तो रुपया 87 तक गिरा है, लेकिन फिर भी यहाँ तारीफ हो रही है, सब तालियाँ बजा रहे हैं। बातें बहुत बनाते हैं। आप पहले की स्थिति भी देखिए कि आपने क्या कहा। आज जो आप कह रहे हैं, तो उसकी भी तुलना कीजिए। आप बार-बार किसी की insult करने के लिए ये बातें कहते हैं, तो चेयरमैन साहब, यह ठीक नहीं है। इसीलिए मैं आपसे रिक्वेस्ट करता हूँ कि जब कभी भी मैं बात करता हूँ, मैं जिनसे मिला हूँ, जिनसे मेरा वाद-विवाद हुआ है, मैं ऐसे लोगों की बात करता हूँ, किसी का अपमान करना मेरी आदत नहीं है।

Contents Page

सर, इसे तो ventilator पर रखा है। मनमोहन सिंह जी के जमाने में, उनके प्रधान मंत्रित्व काल में भारत की GDP growth 7.8 थी, जबकि बीजेपी के राज में यह आंकड़ा 5.8 तक गिर गया है, लेकिन ये इसे मानते नहीं हैं। ये हमेशा जो पहले अपनी बात बोलते हैं, उसी पर वे खड़े होते हैं। ठीक है, उनको हक है, उनको खड़ा होने दीजिए, लेकिन जब तक आपकी growth नहीं होगी, तब तक आप employment कैसे create करेंगे? जब आपकी economic growth नहीं है - यहाँ पर जितनी भी बातें रखी गई हैं, मैं बजट पर नहीं बोल रहा हूँ, जो सिर्फ राष्ट्रपति जी के अभिभाषण में लिखा है, वही मैं बोल रहा हूँ। Employment के बारे में और शिक्षा के बारे में जो सारी चीजें बोली गईं, मैं वह कह रहा हूँ।

सर, यह बात तो एक तरफ है और 11 सालों में इन्होंने पहले तो डा. मनमोहन सिंह जी का इतना अपमान किया। किसी ने कहा कि वे रेनकोट डाल कर नहाते हैं; किसी ने कहा कि ये चुप्पी साधते हैं, बात ही नहीं करते हैं, गूंगे हैं; किसी ने यह भी कहा कि बड़े-बड़े लोग उधर से आए तो क्या कहा कि मनमोहन सिंह जी को खुद हुकूमत चलानी नहीं आती, कोई और लोग चला रहे हैं। ऐसी-ऐसी अपमानजनक बातें कीं, लेकिन मनमोहन सिंह जी ने सहन किया और देश की भलाई के लिए तथा सब की भलाई के लिए उन्होंने मौन नहीं तोड़ा। कभी उनको मौनी बाबा बोला। ...(**व्यवधान**)... उनको कभी मौनी बाबा बोला। तो यह आदत, अपमान करने की आदत इन लोगों को है, लेकिन हम अपमान सहने वाले लोग हैं।

3.00 P.M.

मनमोहन सिंह जी ने जो काम किए, वह खामोशी से किए, बक-बक करके नहीं किए। वे जो भी किए हैं, जैसा कि मैं हमेशा बोलता हूँ कि हमारे जयराम जी कभी गुस्सा में आ जाते हैं, मैं उनको बोलता हूँ कि ये दूसरे लोगों का....

श्री सभापतिः आपने यह बात बहुत सही कही है कि जयराम जी गुस्से में होते हैं। आपने यह बहुत सही बात कही है।

श्री मल्लिकार्जुन खरगेः मैंने यह बात आपकी तरफ से भी बोला, क्योंकि आप हमारे में ही आते हैं, शूद्रों में। आप उधर नहीं जा सकते हैं। इसलिए मैंने उनको बोला कि अपना सौ बकना, यह ब्राह्मण का एक लिखना बराबर है। यह आपको मानना पड़ता है, क्योंकि आप हमारे category में आते हैं। आपको मनुस्मृति में कोई सहूलियत नहीं दी गई है, सिर्फ उधर के लोगों को सहूलियत दी गई है। सर, क्या आपने इसको पढ़ा है?

श्री सभापतिः क्या?

श्री मल्लिकार्जुन खरगेः सर, मैंने मनुस्मृति में ये चार-पाँच बिन्दु चिन्हित किये हैं, यह मैं आपको दे देता हूँ। ...(**व्यवधान**)... सर, मैं एक शेर पढ़ना चाहता हूँ :-

'जमाना जानता है किसका दामन चाक कितना है,
तेरे बदनाम करने से कोई बदनाम क्या होगा,
तुम्हारे चाहने वाले मुबारक हो तुम्हें,
लेकिन जो हमने कर दिया, तो तुमसे काम क्या होगा।'

मनमोहन सिंह जी ने जो काम किया, वह काम आपके हाथ से नहीं होता, लेकिन आप उनको बदनाम करने की कोशिश करते रहे, उनके बारे में बहुत-सी बातें बोलते रहे। ...(**व्यवधान**)... यह हो गया आपका 'सबका साथ, सबका विकास' का मॉडल। यह तो विनाशकारी है। नोटबंदी का हो या खराब तरीके से जीएसटी लागू करने का हो या कोविड-19 महामारी का मिसमैनेजमेंट हो, जिसमें देश को तबाही के मुँह में खड़ा कर दिया गया। ऐसी चीजें हो गई हैं, उनको आप मान लीजिए। आप एक तरफ लोगों को इतना £ देते हैं और दूसरी तरफ अपनी वाहवाही कर लेते हैं।

सर, हमारे देश में इतने पढ़े-लिखे नौजवान साथी हैं, आज वे सब बेकार हैं, unemployed हैं। उनको नौकरी नहीं मिल रही है। मैं सरकार से यह पूछना चाहता हूँ कि सरकारी नौकरियों में अभी भी कुल 35 से 40 लाख वैकेंसीज़ खाली हैं, उन वैकेंसीज़ को क्यों नहीं भरा जा रहा है? ...(**व्यवधान**)... अगर सबका विकास करना है, तो ये जो 35 से 40 लाख वैकेंसीज़ हैं, उनको भरा जाए। ये वेकैंसीज़ रेलवे, पोस्ट, स्कूल आदि में हैं। शेड्यूल्ड कास्ट के बच्चों का recruitment न हो, इसीलिए आप ये recruitment नहीं कर रहे हैं, वैकेंसीज़ नहीं भर रहे हैं। आपने तो बहुत बोला कि हम हर साल 2 करोड़ नौकरी देंगे। अब तक तो आपको 22 करोड़ लोगों को नौकरी देना चाहिए था, लेकिन वह कहाँ है? अगर मैं कहूँगा कि यह असत्य है, तो आप एकदम उठते हैं, लेकिन यह तो सत्य है न? ...(**व्यवधान**)...

सर, इन्होंने पिछले बजट में भी कहा था कि 500 अच्छी कंपनियों में हमारे युवाओं को stipend देकर भेजेंगे और वहाँ पर उनको नौकरी दिलाएँगे। दूसरा, ये खेती को हमेशा इंजन नंबर वन बोलते हैं। ये मेरे नहीं, मोदी साहब के वर्ड्स हैं। लेकिन, इस बजट में इंजन नंबर वन को इन्होंने क्या दिया, किसान को कितना दिया? आज वे जो डिमांड कर रहे हैं, क्या वह उनको मिला? साहब, आप असत्य वायदे मत करो। आप कम वायदे करो, लेकिन ज्यादा इम्प्लिमेंट करो। वह छोड़कर आप वोटर्स के वोट खींचने के लिए -- अलग करने की वह तकरीर कहाँ गई? साहब, तकरीरों से पेट नहीं भरता या डुबकी मारने से भी पेट नहीं भरता, बल्कि पेट राशन से भरता है।

सर, मैं आपको एक उदाहरण देता हूँ। एक बार महात्मा बुद्ध ने उपवास किया। उन्होंने गया में बहुत दिनों तक उपवास किया। उस उपवास के बाद उनको लगा कि उसका कोई प्रयोजन नहीं है। आखिर में, वे बहुत ज्यादा जीर्ण हो गए। तब सुजाता नामक महिला ने उनको खाने के लिए खीर लाकर दी। एक बार, दो बार तो उन्होंने उसे नकारा, लेकिन तीसरी बार उन्होंने उसको स्वीकार कर लिया। उसको स्वीकार करने के बाद वे थोड़ा सुधर गए। सुधर जाने के बाद उन्होंने कहा कि मनुष्य के जीने के लिए अन्न आवश्यक है और जब वह अन्न खाता है, तभी उसके शरीर

£ Expunged as ordered by the Chair.

Contents Page

के पूरे पाट्र्स काम करते हैं। उन्होंने तब से अन्न स्वीकार करना शुरू किया और लोगों को बोलने लगे कि जो सत्य है, उसी को आप स्वीकार करो, जो असत्य बातें हैं, जो अंधश्रद्धा है, इसको आप छोड़ो। अन्न खाने से आदमी के शरीर को प्रोत्साहन मिलता है, प्रोटीन मिलता है। उस एक्सपेरिमेंट को करने और फिर लोगों को बताने के बाद उनके सभी फॉलोअर्स ने उनकी इस बात को मानना शुरू किया।

सर, मैं यह इसलिए कह रहा हूँ कि पेट के लिए खाना देना जरूरी है। मैंने जब एक लाख की बात की कि 10 साल में इतने बढ़ गए, तो ये मेरे आंकड़े नहीं हैं, बल्कि ये एनसीआरबी के आंकड़े हैं। 10 सालों में, यानी 2014 से लेकर अब तक 1 लाख से ज्यादा किसानों ने आत्महत्याएं कर ली हैं। साहब, इसका जिम्मेदार कौन है? क्या उनका विकास मरने के बाद होता? क्रेडिट लिमिट बढ़ाने से क्या होगा, कर्जा बढ़ जाएगा, फिर आपकी ओर से उनको क्या मदद दी जाएगी? आपकी सब्सिडी कहाँ है, आपकी एमएसपी कहाँ है, फर्टिलाइज़र सब्सिडी को ज्यादा करने की बात कहाँ है, उनकी इक्यूपमेंट्स की खरीद पर छूट देने की आपकी बात कहाँ है? आप उनके ऊपर गब्बर सिंह टैक्स भी लगाते हैं और दूसरी तरफ कहते हैं कि मैं किसान का बहुत बड़ा साथी हूँ। साहब, वे किसान का दुःख-दर्द नहीं समझते हैं। सर, जो आप समझते हैं, वह मोदी साहब नहीं समझते हैं। आप किसान फैमिली से आए हैं, आपको उनका दुःख और दर्द मालूम है। हल कैसे पकड़ा जाता है, किस वक्त खुरपी का प्रयोग करना है, कब बीज बोना है, कम से कम ये आप जानते हैं। देखिए, चाहे ये हल नहीं भी पकड़े हैं, लेकिन इन्होंने हल पकड़ने वालों के साथ रहकर उसे नजदीक से देखा है। इन्होंने अपना काम तो किया है! औरतें खुरपी से जो खरपतवार निकालती हैं, उसे भी इन्होंने देखा है, लेकिन उन्होंने तो कुछ भी नहीं देखा है। रेल के डिब्बे में चाय कैसे दी जाती है, उन्होंने अलबत्ता वह देखा है।

वाणिज्य और उद्योग मंत्री (श्री पीयूष गोयल): सर, अगर इस तरह की बात ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगे: सर, MSME sector का इंजन नम्बर दो ...(**व्यवधान**)... यह क्या है, क्या यह भी बैकबोन है? MSME sector second backbone, लेकिन इसकी हालत क्या हो गई – चार महीने में 12 हज़ार MSMEs बंद हुए हैं। ये आपके ही आंकड़े हैं, मेरे नहीं हैं। हमने इन्हें लिया है।

श्री पीयूष गोयल: किससे लिया है?

श्री मल्लिकार्जुन खरगे: सीएमआई से।

श्री पीयूष गोयल: सीएमआई सरकारी नहीं है। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगे: ठीक है। आपकी दृष्टि से नहीं है, मेरी दृष्टि से है। ठीक है, आप बोल लीजिए। ...(**व्यवधान**)...

श्री शक्तिसिंह गोहिलः सर, यह क्या तरीका है। वे बार-बार डिस्टर्ब करते हैं, हम भी उन्हें बोलने नहीं देंगे।

श्री मल्लिकार्जुन खरगे: सर, अगर असत्य है, तो आप बोलिए। यह सबको मालूम है कि MSME बहुत बंद हो गए, लेकिन सरकार मानती नहीं है। दूसरी तरफ पब्लिक सेक्टर्स, रेल, एयरपोर्ट्स, पब्लिक रिसोर्सेज़ आदि अदाणी को सौंप रहे हैं, एक आदमी को दे रहे हैं। क्या दूसरे industrialists नहीं हैं? आप level playing ground पर आइए। आप लोग ऐसा करते हैं कि उनके मुताबिक रूल्स बनाकर advertisement निकालते हैं, ताकि उनको ही मिले। हम क्या करें? इसमें उन्होंने सबसे कम किया है या सबसे ज्यादा है, तो सबसे ज़्यादा उनको देना पड़ेगा। ये सारी चीज़ें एक व्यक्ति को, अदाणी जैसे पूंजीपति को दीं ...(**व्यवधान**)...

डा. सैयद नासिर हुसैन: सर, यह क्या तरीका है, हम भी disturb करेंगे। जब इनके लीडर्स बोलेंगे, तब हम भी disturb करेंगे, उन्हें बात नहीं करने देंगे। सर, क्या तरीका है कि हर दो-दो मिनट पर खड़े हो जाते हैं।

श्री मल्लिकार्जुन खरगेः सर, मैं पब्लिक सेक्टर के फेवर में हूं और रहूंगा। गरीबों के लिए मदद करने का एक ही तरीका है, जो पंडित जवाहरलाल नेहरू जी ने निकाला था। सर, मैं एक छोटी सी बात करता हूं, जो गोपाल दास नीरज जी ने कही थी। उन्होंने कहा थाः-

"औरों के घर की धूप उसे क्यूँ पसंद हो,
बेची हो जिसने रौशनी अपने मकान की।
औरों के घर की धूप उसे क्यूँ पसंद हो,
बेची हो जिसने रौशनी अपने मकान की।।"

श्री सभापति : यह कब कहा था, कौन से कालखंड में कहा था। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगे : यह गोपालदास नीरज ने कहा था। ...(**व्यवधान**)...

MR. CHAIRMAN: Digvijaya Singhji, if the Chair speaks, please have some respect. *...(Interruptions)...* I am only trying to find out from the Leader of the Opposition during which period यह कहा गया था।

श्री मल्लिकार्जुन खरगे: यह कहा था।

MR. CHAIRMAN: He is responding. *...(Interruptions)...*

Contents Page

SHRI DIGVIJAYA SINGH: Sir, let him speak. ...*(Interruptions)*...

श्री प्रमोद तिवारी : यह आज की सरकार पर सटीक बैठता है।

श्री सभापतिः यह कब कहा गया था?

श्री मल्लिकार्जुन खरगेः जो पब्लिक सेक्टर को खत्म कर रहे हैं, उनके लिए गोपाल दास नीरज ने यह कहा था?

श्री सभापतिः यह कब कहा था, कौन से साल में कहा था?

श्री मल्लिकार्जुन खरगेः कब कहा था, क्या उसमें तारीख होना है? उसमें तारीख थोड़े ही होती है।

MR. CHAIRMAN: In which year has it been said? यह कब कहा गया है?

श्री मल्लिकार्जुन खरगेः अगर वह चाहिए, तो मैं आपको किताब भेजूंगा।

श्री सभापतिः किताब की बात नहीं है।

श्री मल्लिकार्जुन खरगेः मैं आपको किताब भेजूंगा। लेकिन इन बातों पर ...(**व्यवधान**)...

MR. CHAIRMAN: Shrimati Jaya Amitabh Bachchan, please take your seat. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगेः सर, आप मेरी बात सुनिए। ...(**व्यवधान**)... जब किरण जी ने शेरो-शायरी की, तब आपने उनसे डेट के बारे में नहीं पूछा।

MR. CHAIRMAN: I would appeal, Sir ...*(Interruptions)*... I have said on a number of occasions ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: लेकिन इन बातों पर चर्चा जरूर हो। ...(**व्यवधान**)...

MR. CHAIRMAN: One minute, Sir. I have appealed to everyone on a number of occasions. ...*(Interruptions)*...

SHRI SHAKTISINH GOHIL: Sir, the time should be paused. ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Members, I have appealed... ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: सर, मैं आज की सरकार के ऊपर बोल रहा हूं। उनसे संबंधित यह बात है और यह मेरा नहीं है, बल्कि किसी शायर ने यह लिखा है। मैंने आपके सामने पेश किया। आप स्वीकार करें या रिजेक्ट करें, लेकिन आपके खिलाफ हमारी यह आवाज रहेगी।

श्री सभापति : खरगे जी, शायर ने कब कहा, शायर का दिमाग कब घूमा, शायर का दिल कब पसीजा, उसके बारे में तो बताइए? वह तो बताइए।

श्री मल्लिकार्जुन खरगे: सर, मेरा टाइम खत्म हो रहा है। ...(**व्यवधान**)... अल्पसंख्यकों का उत्पीड़न ...(**व्यवधान**)... मोदी जी की चुप्पी ने बीजेपी के चंद लोगों को नफरत फैलाने की छूट दे दी है। ...(**व्यवधान**)... उनके ऊपर कोई कार्रवाई नहीं हो रही है।

श्री सभापति: प्रमोद जी अपने लोगों को कुछ तो राय दीजिए। चेयर के लिए किस भाषा का उपयोग करते हैं। यह कोई तरीका नहीं है। यदि किसी के मन में भ्रम है कि चेयर दबाव में आ जाएगी और कुछ भी बोल देंगे, that is not acceptable. ...*(Interruptions)*... No, I will not withstand it. You people have got into a habit and the leadership is overlooking it. ...*(Interruptions)*... The leadership of the Party is overlooking such kind of a conduct.

श्री मल्लिकार्जुन खरगे: सर, आप सुनिए।...(व्यवधान)...

MR. CHAIRMAN: You have to have some respect for the Chair. ...(Interruptions).... Anything and everything! ...*(Interruptions)*... It is my duty as Chairman to ensure that allegations like these are not made. You have gone to the extent of saying, thousands of ...*(Interruptions)*... including about Chandrasekharji. ...(Interruptions)...

श्री मल्लिकार्जुन खरगे: वह सरकार के खिलाफ है, आपके खिलाफ नहीं है । ...(**व्यवधान**)... अगर आप नहीं मान रहे हैं, तो आपकी मर्जी है।

MR. CHAIRMAN: I have to protect everybody. I have to protect the reputation particularly of those who are not with us ...*(Interruptions)*...

Contents Page

श्री मल्लिकार्जुन खरगे: अल्पसंख्यकों का उत्पीड़न, मोदी जी ने बीजेपी के चंद लोगों को नफरत फैलाने की छूट दे दी है। ...(**व्यवधान**)...

MR. CHAIRMAN: All of you will have to be ...*(Interruptions)*... You can take recourse to any mechanism you like.

श्री मल्लिकार्जुन खरगे: कोई कार्रवाई नहीं होती है। मणिपुर, आपका सबका साथ मॉडल का सबसे बड़ा उदाहरण है। ...(**व्यवधान**)...

MR. CHAIRMAN: I will not permit such kind of discussion.. ...*(Interruptions)*... No, I will not permit.

श्री मल्लिकार्जुन खरगे: वहां हालत नाजुक बनी हुई है। ...(**व्यवधान**)... 2023 में उत्तर-पूर्व में 243 हिंसक घटनाएं घटी हैं, उसमें 187 सिर्फ मणिपुर में घटीं। पिछले साल 258 मौतें हो चुकी हैं, लेकिन मोदी जी के पास वहां जाने की हिम्मत नहीं है और वे जाना नहीं चाहते हैं। वे देश की बात करते हैं, वहां जाकर उस झगड़े को मिटाइए। आप हमें कहते हैं कि देश में शांति रखिए। सभी लोग शांत हैं, लेकिन आप क्यों नहीं जा रहे हैं, यह क्वेश्चन है। राहुल जी वहां जा सकते हैं, लेकिन आप नहीं जा सकते हैं। दूसरे लोग जा सकते हैं। वहां से हम भारत जोड़ो यात्रा निकाल सकते हैं, लेकिन वहां पर जाकर अटेंड भी नहीं कर सकते हैं। सर, मैं अगर कहूंगा, तो फिर आप गुस्सा होंगे। उनको डर है। मैं डरपोक नहीं कहता हूं, लेकिन वे डर रहे हैं। डर हमेशा आदमी को कमजोर बनाता है। सर, अगर आपको मौका मिले, तो आप एडवाइज़ दें कि वे एक बार वहां पर जाएं।

श्री सभापति: मैं आपको एडवाइज़ दे रहा हूं, लेकिन आप मेरी एडवाइज़ नहीं मान रहे हैं। आज आपने क्या-क्या कह दिया, आप रात को सोने से पहले चिंतन जरूर करना।

श्री मल्लिकार्जुन खरगे: सर, मैंने क्या कहा, मैं आपको उस भाषण की पूरी कॉपी निकालकर देता हूं। आप उसको निकालकर पूरा देख लीजिए। अगर कोई गलत बात है, तो और बात है। सर, एस.सी./एस.टी., सबका विकास, सबका प्रयास यह है, लेकिन अब वह सबका साथ, सबका विकास हो गया है। सर, यह है सबका विश्वास, सबका प्रयास! क्या प्रयास है? एस.सी./एस.टी./ओबीसी तो बरबाद हो गए, उनके शिक्षण की कोई ठीक व्यवस्था नहीं हो रही है। आज जहाँ एस.सी. के खिलाफ 13 परसेंट अपराध बढ़े हैं, एस.टी. के खिलाफ 14 परसेंट अपराध बढ़े हैं, वहीं कंविक्शन रेट 7 परसेंट कम हो गया है। यह क्या दर्शाता है? यह इस बात को दर्शाता है कि गवर्नेंस की कमी है। गवर्नेंस करने वाले यदि ठीक ढंग से काम नहीं करेंगे, तो बहुत मुश्किल होगी एवं लोग और मारेंगे।वे लोग मर जाएंगे, पिटेंगे, सब कुछ होगा। मैं ज्यादा नहीं कहना चाहता हूं, लेकिन इसके बारे में तीन उदाहरण देता हूं। पहला उदाहरण तो यह है कि परसों ही अयोध्या में एक घटना हुई है। भागवत कथा सुनने गई दलित बेटी के साथ जिस तरह की दरिंदगी

Contents Page

हुई है, उससे आज पूरा देश शर्मसार है। सर, मैं आपको दिखाना चाहता हूं कि उनकी आँख निकाल दी गई, पैर तोड़ दिए और रेप करने के बाद उनका मर्डर भी किया गया। आपने इसको पढ़ा होगा, आपके पास यह मसला आया होगा, लेकिन फिर भी सरकार क्यों चुप है? एक छोटी-सी घटना हो जाती है, तो इतने सारे स्टेटमेंट्स हमारे खिलाफ, दूसरों के खिलाफ आते हैं, लेकिन आप अब क्यों चुप बैठे हैं? इस अयोध्या रेप कांड में युवती की मौत अत्यधिक खून बहने से हुई थी। दुष्कर्म के मामले में पुलिस ने चुप्पी साधी हुई है। यह है यूपी की गवर्नमेंट और यूपी, लेकिन यूपी गवर्नमेंट की आप तारीफ मत कीजिए। तारीफ करने से ऐसे खून खराबे और ज्यादा होंगे। वहाँ के चीफ मिनिस्टर बोलेंगे कि देखिए, मुझे वाइस प्रेसिडेंट से सर्टिफिकेट मिला है। वे सर्टिफिकेट लेकर घूमेंगे, इसलिए कृपा करके ऐसे लोगों को आप छोड़ दीजिए। ...(**व्यवधान**)...

महोदय, दूसरी बात, जो मैं कहना चाहता हूं, वह यह है कि 22 जनवरी, 2025 की जो खबर है, वह यह है कि दलित बैंक कर्मचारी की बारात में बारातियों से ज्यादा पुलिस थी। आपने पढ़ा होगा। ड्रोन की निगरानी में उसकी शादी होती है, बारात निकलती है और वह घोड़ी पर चढ़ता है। एक दलित आदमी अपनी शादी भी दूसरों के जैसे नहीं कर सकता है, वह घोड़े पर नहीं बैठ सकता है, उसकी बारात नहीं निकल सकती है। उसके लिए जितने बाराती थे, उतनी ही पुलिस थी और ऊपर से ड्रोन! यह हालत है, यह है सबका प्रयास! ...(**व्यवधान**)... मैं यह इसलिए बोल रहा हूं, क्योंकि मैं आपको यह दूंगा, एनेक्सचर टू ये सभी बातें मेरे पास हैं। आप दैनिक भास्कर की खबर देखिए। आप बहुत पढ़ते हैं।

श्री सभापतिः ये अखबार की बातें हैं।

श्री मल्लिकार्जुन खरगेः क्या अखबार में असत्य है? अगर असत्य है, तो मैं छोड़ देता हूं, लेकिन यह हकीकत है, यह सभी में आया है। आप इंटेलिजेंस से पूछ लीजिए। यदि आपको मुझ पर भरोसा नहीं है, तो आप इंटेलिजेंस से पूछ लीजिए। यह दूसरी घटना थी, मैं आपको ताज़ी घटना दे रहा हूं, पुरानी नहीं दे रहा हूं।

महोदय, तीसरी घटना यह है कि श्री मनोज कुमार, जो बिहार के सासाराम से एक सांसद हैं, उन पर जानलेवा हमला हुआ। वे सासाराम की रिजर्व सीट से चुनकर आए हैं। अगर एक सांसद का यह हाल है, तो आप सोचिए कि किस ढंग से यहां पर सियासत हो रही है और यह चल रहा है। मैं आपसे यह कहना चाहूंगा कि क्या यही सबका विश्वास है, क्या यही सबका प्रयास है? यह तो ऐसा प्रयास हो रहा है, दलितों को खत्म करने का प्रयास हो रहा है, महिलाओं का रेप कर रहे हैं और आप बोल रहे हैं कि पेपर में आया है। अगर पेपर में आई सभी बात असत्य है, तो कोई भी पेपर मत पढ़िए। हम जो पढ़ते हैं, अगर उसमें सत्यता है, तो हम फोन करके वहां के अध्यक्ष को पूछते हैं, वहां के डीसीसी प्रेसिडेंट को पूछते हैं और दूसरे कार्यकर्ताओं को भी पूछते हैं। उनसे पूछने के बाद – साहब, आप जो ऑथेंटिसिटी देने के लिए कहते हैं, वह मिलने के बाद ही मैं बोलता हूं, नहीं तो नहीं बोलता हूं।

सर, दूसरी बात यह है कि आरटीआई से मिली सूचना यह बताती है कि IITs, IIMs में 80 परसेंट से ज्यादा और कुछ जगह पर 90 परसेंट तक फैकल्टी जनरल कैटेगरी से है। वहां कोई

रिजर्व्ड कैंडिडेट नहीं है, बैकवर्ड कैंडिडेट नहीं है। वहां 80-90 परसेंट सिर्फ जनरल कैंडिडेट्स हैं। मैं तो यह राइट टू इन्फॉर्मेशन के संदर्भ से बात कर रहा हूं। आप ऑथेंटिसिटी के बारे में पूछते हैं, इसके लिए मैंने कहा...

श्री सभापति : मैं आपके भाषण के बाद डायरेक्शन दूंगा। आप कन्टिन्यू कीजिए।

श्री मल्लिकार्जुन खरगे: सर, एससी, एसटी, ओबीसी को उच्च शिक्षा और नौकरियों के संवैधानिक अधिकारों से वंचित किया जा रहा है। यह पूरी £ है और इन लोगों को अंधेरे में रखना, उच्च शिक्षण से अलग करना, यह आज के बीजेपी सरकार में हो रहा है। मैं दावे से कहूंगा कि ये लोग इनको खत्म करना चाहते हैं, शिक्षा से वंचित करना चाहते हैं और जो मनु ने लिखा, उसको वे लोग प्रूफ कर रहे हैं।

सर, Central Universities, IITs, IIMs, IIITs ये सब इसी तरह से चल रहे हैं। इसके संबंध में भी मैं आपको जानकारी दूंगा, लेकिन आप बोलेंगे वह भी पेपर का है, लेकिन वह पेपर से नहीं लिया गया है, वे आरटीआई से निकाले हुए आकड़े हैं। ...(**व्यवधान**)... जो गलत है, उसे मैं गलत कहूंगा। आप बैठिए। ...(**व्यवधान**)... जो गलत है, वह गलत है। ...(**व्यवधान**)... तुम मनुवादी हो ...(**व्यवधान**)... सर, स्कॉलरशिप बंद की जा रही है। एससी, एसटी और ओबीसी छात्रों की स्कॉलरशिप में कटौती की गई। प्री-मैट्रिक स्कॉलरशिप बंद की गई। साहब, यह क्या है? क्या यह सबका विकास है? क्या यह उनको आगे बढ़ाने का प्रयास है? आप सुनिए, 61,000 से अधिक एडेड स्कूल्स बंद हो गए हैं। बेटी बचाओ, बेटी पढ़ाओ - यह हाल है कि 61,000 से अधिक एडेड स्कूल बंद हो गए हैं। उत्तर प्रदेश में 27,000 सरकारी स्कूल बंद करने का काम चल रहा है और school rationalisation नीति से 50,000 स्कूल और बंद किए जाएंगे। ...(**व्यवधान**)... बीजेपी सरकार पूरे शिक्षा तंत्र पर कब्जा करने में - यूजीसी रेगुलेशन में सरकार चाहे किसी को भी वाइस चांसलर बना सकती है और राज्यों का अधिकार गवर्नर को सौंप दिया गया है। यह सरकार ऐसी है कि चुनी हुई सरकार की बात कम सुनती है और गवर्नर की ज्यादा सुनती है। गवर्नर को यहां से सिखाकर भेजते हैं। सर, आप नहीं सुनते थे, वह बात और है। गवर्नर को इंस्ट्रक्शन दी जाती है। यह लड़ाई तमिलनाडु में चल रही है, यह लड़ाई तेलंगाना में चल रही है, यह लड़ाई कर्णाटक में चल रही है, यह लड़ाई केरल में चल रही है। सर, यह वेस्ट बंगाल में भी चली, अभी भी चल रही है। नहीं, नहीं, मैं आपके जमाने की बात नहीं कर रहा हूँ। आप अध्यक्ष हैं, मैं यहाँ बोल कर वह पाप नहीं करूँगा।

श्री सभापति: इसलिए नहीं करेंगे, क्योंकि जब मार्गरेट अल्वा जी मेरे खिलाफ प्रतिद्वंद्वी थीं, तो उन्होंने आपका समर्थन नहीं किया था, मेरा किया था।

£ Expunged as ordered by the Chair.

श्री मल्लिकार्जुन खरगेः अच्छा, ठीक है। देखिए, सर, मुझे बोलना पड़ता है, फिर तो आप हरफनमौला हैं। आप दुश्मन को भी दोस्त बना लेते हैं। मुझे ऐसा बोलना पड़ता है कि तुम्हारा रंग कैसा है। पानी रे पानी तेरा रंग कैसा है, जो मिला है, वैसा है। आप सबको घुमा देते हैं।

सर, ये लोग फेडरल स्ट्रक्चर को खत्म कर रहे हैं। यह कोई डेमोक्रेसी है! आज हम हैं, कल नहीं रहेंगे। कोई भी यहाँ पर शाश्वत नहीं रहेगा, लेकिन एक गलत प्रिसिडेंट नहीं होना चाहिए। अगर हम आज गलत करेंगे, तो वही आगे भी चलेगा। उससे देश को नुकसान है, उससे लोकतंत्र को नुकसान है। उससे कोई भी हमारे संविधान को तोड़-मरोड़ कर कुछ कर सकता है। इसीलिए मैं आपसे यह कहूँगा कि हर जगह जो गवर्नर अपनी लोकल गवर्नमेंट पर हावी हो गए हैं, यह अच्छा नहीं है। मैं देख रहा हूँ कि कोई 8 दिन, कोई 10 दिन नहीं, बल्कि 6-6 महीने तक फाइल्स आती नहीं हैं, जो गवर्नर के पास गईं। कोई नॉमिनेशन है, वह आता नहीं, जब तक यहाँ से वहाँ पर क्लीयरेंस नहीं मिलता, तब तक वह आता नहीं। मुझे समझ में नहीं आया। हमारी पार्टी की भी जब गवर्नमेंट थी, मैं उसमें था, तो गवर्नर जनता पार्टी के थे। हम कोई प्रपोजल भेजते थे, तो वह जल्दी आता था, ठीक ढंग से आता था। आज जो अननेसेसरली क्वेरी पर क्वेरी भेजने का काम चल रहा है, यह गवर्नर रूल नहीं करना चाहिए। जो जनता की चुनी हुई सरकार है, उसकी बात सुननी चाहिए, यह मेरी आपसे विनती है। जब आप यह नहीं करेंगे, तो आप फेडरल सिस्टम को खत्म करेंगे। सर, दूसरी बात यह है कि गवर्नर्स आजकल जनता का काम कम कर रहे हैं, सेंट्रल गवर्नमेंट का ज्यादा कर रहे हैं। तुम सताओ, ठीक है, सताओ, तो यह क्या है? मैं तो नाराज हूँ, लेकिन हमारी नाराजगी तो आप सुनते नहीं, लेकिन यह जनता की नाराजगी है, जो लाखों वोटों से उनको चुन कर लाई।

सर, मैं एक और बात कहना चाहता हूँ कि इस निजीकरण से भी पब्लिक सेक्टर में क्या हो गया है। मैंने पहले ही कहा कि इससे लोगों को, खास कर एससी-एसटी लोगों को नुकसान हुआ और आज उनकी नौकरियाँ खत्म हो गईं। उनको 1,30,000 नौकरियाँ मिलनी थीं, वे नहीं मिल रही हैं। अगर आप दो रोटी और चावल देंगे, मैं कुछ 2,000 रुपए दूँगा, यह भी कहेंगे, लेकिन कायम नौकरी, परमानेंट नौकरी, अगर उसको 40-50 साल तक कायम नौकरी मिलती है, तो वह अपने बाल-बच्चे को पाल सकता है, विद्या दिला सकता है। इसीलिए उसको नौकरी में भर्ती करने की जरूरत है। सिर्फ उपदेश करने से फायदा नहीं है, आपके हाथ में जो है, आप पहले वह करो, उसके बाद में भाषण देते जाओ।

सर, आज कांट्रैक्चुअल लेबर्स कम से कम 46 परसेंट नौकरियों पर हैं। सर, यह जो lateral entry है, यह भी तो कहीं से कहीं ला रहे हैं, qualification नहीं हो पा रही है। यह हमारे जमाने में हुई, ठीक है, हो गई, लेकिन आप तो सुधारिए। आपको किसने कहा कि मत सुधारिए। ...**(व्यवधान)**... सर, मैं आपसे यह कहूँगा कि यह lateral entry बड़ी dangerous है, क्योंकि वे IAS officers की जगह पर बैठ रहे हैं और उनको universities में भी appoint कर रहे हैं। इसमें गवर्नर को appoint करने की भी जो बात निकली है, अगर कोई skill development के तहत - आपने तो बताया कि skill development के लिए, जो आदमी जहाँ fit होता है, उसके लिए training दे रहे हैं। जब गवर्नर को कुछ मालूम ही नहीं रहता है, ऐसे आदमी को, जिसके पास उसकी qualification ही नहीं है, उसको आप वहाँ Vice-Chancellor बनाने जा रहे हैं, यह lateral

Contents Page

entry है, लेकिन किसी गलत आदमी को, लोगों के रहते हुए, if qualified people are available, why are you going for lateral entry? क्योंकि SC, ST, Backward Class के रिजर्वेशन को खत्म करने के लिए, उनको Vice-Chancellor नहीं बनना चाहिए, उनको प्रोफेसर नहीं बनना चाहिए, इसीलिए आप ये सारी चीजें कर रहे हैं। इसलिए यह एक बहुत बड़ा £ है। आप contractual labour को employment देते जा रहे हैं।

सर, जब मैं एक यह बात बोलूँगा, तो उधर से चंद लोग उठेंगे। अगर मैं यह कहता हूँ कि आपकी सोच मनुस्मृति की है, तो उधर लोग झट से उठते हैं, क्योंकि वे मनुवाद के सपोर्टर हैं, तो उनको उठना ही पड़ता है, वे उठ सकते हैं। ...(**व्यवधान**)... सर, आज मनुस्मृति की वजह से जिन लोगों को, जिन महिलाओं को - हमारी माता जी ने जो पिछले दिनों फाइनेंस बजट रखा ...(**व्यवधान**)... अच्छा ठीक है, respected Finance Minister ने जो बजट पेश किया, वह संविधान की देन है, मनुस्मृति की देन नहीं है। ...(**व्यवधान**)... यह मनुस्मृति देखिए। औरतों को कोई हक नहीं देना, शूद्रों को कोई हक नहीं देना - इसमें लिखा हुआ है। अगर आज कोई फाइनेंस मिनिस्टर बने, कोई एजुकेशन मिनिस्टर बने, कोई कुछ बने, तो यह संविधान की देन है। डा. बाबा साहेब अम्बेडकर, पंडित जवाहरलाल नेहरू जी ने जो संविधान बनाया, उसके तहत यह मिला। हम लोगों को भी आज बोलने का जो अधिकार मिला है, वह संविधान की वजह से मिला। इसीलिए, सर, आप मनुवादियों की मत सुनिए। कम से कम हम तो यह कहेंगे कि जो हो गया, सो हो गया, अब आगे का रास्ता देखिए कि क्या होता है।

सर, दूसरी चीज जातीय जनगणना की है। मैं जातीय जनगणना के बारे में इसीलिए कहना चाहता हूँ, क्योंकि जातीय जनगणना अगर एक बार हो गई, तो सबकी माली हालात मालूम हो जाएगी कि कौन-कौन सी स्टेज में कौन-कौन सी कम्युनिटी है। उसका फायदा हमें मिलता है और जिस-जिस को हमें सहूलियत देनी है, उसको हम सहूलियत दे सकते हैं। इसीलिए यह जातीय जनगणना कर रहे हैं। किसी और को छेड़ना, किसी का अपमान करना – यह इसके लिए नहीं है। Backward Classes में भी ज्यादा backward लोग हैं, most backward लोग हैं। इससे इनके सारे हालात मालूम होंगे। हमें कोई योजना बनाने में, scheme बनाने में इसका फायदा होगा, इसलिए यह कर रहे हैं।

सर, मैंने तो आपको बहुत सारी बातें बताईं। अब आपको सिर्फ तीन चीजें ही बताउँगा – जय बापू, जय भीम और जय श्रीराम। मैं ये तीन बातें कह कर अपनी बात खत्म करूँगा। यह दुर्दैव की बात है कि इस President's speech में मैंने तो नहीं देखा, आप तो बहुत पढ़ते हैं, शायद वह आपको मिला होगा, क्या इसमें गांधी जी को लेकर कोई कार्यक्रम है? सर, इसमें गांधी जी का कोई कार्यक्रम है? चूँकि आप बारीकी से पढ़ते हैं, इसलिए मैं आपसे पूछ रहा हूँ। आज कल मेरे चश्मे का नंबर बढ़ गया है, मुझे इसमें ऐसा कुछ नहीं मिला। क्या आपको इसमें कहीं पर गांधी जी और 'मनरेगा' के बारे में मिला?

श्री सभापति: आप जवाब मेरे से मांग रहे हैं या इनसे मांग रहे हैं?

£ Expunged as ordered by the Chair.

श्री मल्लिकार्जुन खरगेः क्या?

श्री सभापतिः आप जवाब मेरे से मांग रहे हैं या इनसे मांग रहे हैं?

श्री मल्लिकार्जुन खरगेः सर, राष्ट्रपिता महात्मा गांधी जी, जिनकी फोटो सबसे पहले हमने पार्लियामेंट में लगाई। आज आप सावरकर की फोटो लगा रहे हैं, वह बात और है। आप गोडसे की पूजा करते हैं, वह बात और है। सर, बाबा साहेब को इतना महत्व दिया जाता था कि जब वह साउथ अफ्रीका से लौटे, तो हर वक्त उनका डाक निकलती था। चंपारण सत्याग्रह की, क्विट इंडिया की - सारे समय पर उनकी चिट्ठी निकलती थी, लेकिन आज प्रेज़िडेंट एड्रेस में महात्मा गांधी जी गायब हैं, उनका कहीं नाम नहीं है। हमने 'मनरेगा' को महात्मा गांधी जी के नाम से ही रखा था और इसीलिए आपने उसका बजट कम किया। उसका बजट पहले 86,000 रुपए था और वह आज भी वैसा ही है, जैसे झील का ठहरे हुए पानी की तरह। यह मुझे समझ में नहीं आया कि गांधी जी के विचार को मानने वाले लोग और खुद बार-बार ऐसा कहने वाले लोग भारत छोड़ो आंदोलन में न उनकी मदद की, बल्कि उस वक्त अंग्रेजों की मदद की थी। यह भी याद रखना जरूरी है कि हिन्दुस्तान को स्वतंत्र करने के लिए ...(**व्यवधान**)... हेडगेवार ने संघ के कई कार्यकर्ताओं को आजादी की लड़ाई में शामिल न होने का सुझाव देते हुए कहा था कि तुम्हारे परिवार की देखभाल कौन करेगा। गोलवलकर ने भारत छोड़ो आंदोलन के बारे में लिखा था कि इस समय भी संघ का निरंतर कार्य चलना चाहिए, आंदोलन के बारे में मत सोचिए। यह गोलवलकर गुरुजी बोले। ...(**व्यवधान**)... यह गलत नहीं है। सर, मैं यह आपके सामने रखता हूँ। सर, यह किताब है, इसमें सावरकर के बारे में है। यह कल ही निकला है, आपने पढ़ा होगा।

सर, गांधी जी तो 2338 दिन जेल में थे, नेहरू जी 3259 दिन जेल में थे। आपके कितने लोग जेल में थे? आपके लोग कहाँ थे? इस तरह से आप जेल में नहीं रहे, लड़ाई नहीं लड़े, जाने वालों को भी रोक दिया। ऐसी यह सरकार और ऐसी यह पार्टी है, ...(**व्यवधान**)... ऊपर से ये कहते हैं कि हम देशभक्त हैं, हम देश को बचाने वाले हैं। आप देश को क्या बचाएँगे, जब आपने देश की आजादी के लिए फाइट ही नहीं किया। अब आप देश को बचाने की बात तो छोड़िए, आप तो देश को बेचने वाले बन गए हैं।

सर, मैं एक और बात कहना चाहता हूँ। बीजेपी के नेता लोग यह समझते हैं कि आजादी 2014 में मिली। जब मोदी जी चुनकर आए, उसी वक्त देश को आजादी मिली, यह उनके लोगों का कहना है। आरएसएस के सरसंघचालक, मोहन भागवत कहते हैं कि 2024 में राम मंदिर बनने पर आजादी मिली। उन्होंने जो यह कहा, यह सभी शहीदों और स्वतंत्रता सेनानियों का अपमान है, गाँधी जी का अपमान है, नेहरू जी का अपमान है और जो लोग आजादी के लिए लड़े, उन सबका अपमान है, इसलिए मोहन भागवत, अपने शब्दों को वापस लो, मोदी साहब, अपने शब्दों को वापस लो। देश को आजादी हमने 15 अगस्त, 1947 को दिलाई।

सर, मैं एक और बात कहना चाहता हूँ। मोदी जी के "न्यू इंडिया" में 30 जनवरी को गाँधी को नहीं गोडसे को याद किया जाता है, गाँधी जी की शहादत पर जश्न मनाया जाता है। सन् 1948 में जो हुआ, वही 2025 के हिन्दुस्तान में हो रहा है।

Contents Page

सर, अब मैं आपके सामने दो चीजें रखूँगा। एक यह है कि जिस दिन गाँधी जी की हत्या हुई, उस दिन किसने जश्न मनाया, आप जरा पढ़ लीजिए। सरदार पटेल ने 4 फरवरी, 1948 को एक चिट्ठी लिखी थी। उसमें उन्होंने क्या लिखा था? उसमें उन्होंने लिखा था कि गाँधी जी की मृत्यु पर आरएसएस वालों ने जो हर्ष प्रकट किया और मिठाई बाँटी, उससे यह विरोध और भी बढ़ गया। इन हालात में सरकार के पास आरएसएस के खिलाफ कदम उठाने के अलावा कोई और रास्ता नहीं बचा था, इसलिए मैंने यह किया। यह मेरी नहीं, सरदार पटेल जी की भाषा है।

दूसरा, 14 फरवरी, 1948 को नेहरू जी ने यह कहा था कि हमें मिल-जुलकर रहते हुए भीषण साम्प्रदायिकता के उस विष का नाश कर देना चाहिए, जिसने हमारे युग के सबसे महान पुरूष को मार डाला। मैं इसे एक बार और पढ़ता हूँ - उस विष का नाश कर देना चाहिए, जिसने हमारे युग के सबसे महान पुरूष को मार डाला। उन ताकतों को जड़ से खोदकर उखाड़ देना चाहिए। गाँधी जी की हत्या पर समारोह आयोजित करने वालों को भारतीय कहलाने का भी हक नहीं है। यह नेहरू जी का कहना है। यह गोडसे के लोगों के लिए है, आरएसएस के लिए है। जिन्होंने गांधी को मारा था, मिठाई बाँटी थी, रास्ते पर नाच रहे थे, यह उनके लिए है। 14 फरवरी, 1948 को पंडित जवाहरलाल नेहरू जी ने यह कहा था। जो लोग गांधीवाद को मिटाने का काम कर रहे हैं, उनको मैं बताना चाहूँगा कि गांधी जी के विचारों को कोई मिटा नहीं सकता।

सर, मैं अब "जय भीम" पर आता हूँ। "जय भीम" के बारे में आपको मालूम है। बाबा साहेब अम्बेडकर ने इस देश के संविधान को लिखा और गरीब लोगों के लिए उन्होंने बड़ी श्रद्धा से काम किया। साहब, यहाँ एक सवाल हमेशा उठता है कि तुमने बाबा साहेब अम्बेडकर का अपमान किया, कांग्रेस वालों ने किया। साहब, अगर उनका असल अपमान किसी ने किया, तो शाह साहब ने किया। जो अम्बेडकर, अम्बेडकर, अम्बेडकर बोलकर उन्होंने किया है। आप हमको बोलते हैं? सर, 18 जनवरी, 1952 को लिखे गए एक पत्र में, जो बाबा साहेब ने खुद अपनी हैंडराइटिंग में लिखा है। आप देखिए, अपनी हैंडराइटिंग में यह पत्र लिखा है।

SHRI DIGVIJAYA SINGH: Authenticate it.

श्री सभापति : दिग्विजय जी, कराएंगे।

श्री मल्लिकार्जुन खरगे : 18-01-1952 को अपने दोस्त कमलाकांत को उन्होंने पत्र लिखा।

श्री सभापति : ऑथेंटिकेट कराएंगे।

श्री मल्लिकार्जुन खरगे: उन्होंने यह कहा कि मुझे जो हराया गया - वे लोग कौन हैं - मैं क्षमा चाहूंगा अगर किसी पार्टी को धक्का लगे, ज़रा मुझे माफ करना, लेकिन जब हम फैक्ट्स सामने रखते हैं, तो — उन्होंने अपने दोस्त को एक खत लिखा "My Dear Kamalakant" मैं वह सब नहीं पढ़ता हूं। "Askar who was here recently told me that the plot to defeat me was hatched by Dange and Savarkar who was inflamed by my proposal to partition Kashmir. He

said that it was revealed to him by Sangolkar. Whatever the cause, we must acknowledge the following facts..." सावरकर और डांगे ने उनको हराया और बोलना है कि कांग्रेस ने हराया। कांग्रेस एक पार्टी थी और बाबा साहेब अम्बेडकर की शेड्यूल कास्ट्स फेडरेशन थी। वहां कम्युनिस्ट, सोशलिस्ट और शेड्यूल कास्ट्स फेडरेशन की दोस्ती थी। Scheduled Castes Federation के कैंडिडेट बाबा साहेब अम्बेडकर defeat होते हैं, डांगे इलैक्ट होते हैं। डांगे को जितने वोट मिलते हैं, अगर उनमें से वोट बाबा साहेब अम्बेडकर को मिलते, तो वे इलैक्ट होकर आते, क्योंकि वह double member constituency थी। Double member constituency में ऐसा कानून है, general election में general candidate को अगर ज्यादा वोट मिले, रिज़र्व कैंडिडेट को ज़्यादा वोट मिले, तो elected first और दूसरा शेड्यूल कास्ट, यानी दो शेड्यूल कास्ट इलैक्ट होते थे, अगर वोट ज्यादा मिलते थे। इसीलिए उन्होंने अम्बेडकर को वोट डालने की बजाय डांगे को वोट डाल दिया और एक अन्य पार्टी के नेता को दिया। यह प्लॉटिंग किसने की? यह सावरकर जी ने की। आप पढ़िए, तो आपको मालूम चलेगा कि क्या है।

सर, मेरी अभी भी वही डिमांड है। आप उसे मानते हैं या नहीं मानते हैं, वह बात और है, लेकिन थोड़ी बात तो मानने की कोशिश कीजिए। 17 दिसम्बर, 1924 को गृह मंत्री अमित शाह जी ने कहा, 'अम्बेडकर, अम्बेडकर, अम्बेडकर, अम्बेडकर - इतना नाम अगर भगवान का लेते, तो सात जन्मों तक स्वर्ग मिल जाता' अगर यह मानसिकता है, बाबा साहेब के बारे में उनके ये विचार हैं, तो मैं condemn करता हूं। I am not only condemning, let him resign. वे उस post पर रहने के लायक नहीं हैं। जिस व्यक्ति को दलितों का भगवान माना जाता है, जिसने इस देश के संविधान को बनाया, सबको समानता का हक दिया, equality, liberty, fraternity ऐसे शब्दों को संविधान में डालकर सबको समानता का संदेश दिया ...(**व्यवधान**)...

श्री पीयूष गोयलः जो फैक्ट्स को twist करके बता रहे हैं, उनको resign करने की आवश्यकता है।

MR. CHAIRMAN: You will get an opportunity. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगेः जो public domain में है, मैं वही बोल रहा हूं। मैं असत्य नहीं बोलूंगा। सर, मैं एक बात और बताना चाहता हूं कि Provisional Parliament में Hindu Code Bill पर डिबेट देखी। आपको समझ में आएगा कि श्यामा प्रसाद मुखर्जी ने बाबा साहेब अम्बेडकर का अपमान किया था। उन्होंने क्या किया था, उन्होंने यह बोला था कि Hindu Code Bill हमारे समाज के खिलाफ है, मनु के खिलाफ है ...(**व्यवधान**)... औरतों के लिए, महिलाओं के लिए Hindu Code Bill को कभी नहीं मानेंगे, आप इस कोड को अपने पास रख लो। ऐसा हो गया, तो हम आपको ऑनरेरी डिग्री देंगे। ऐसी बातें बाबा साहेब डा. अम्बेडकर के बारे में बोली थीं ...(**व्यवधान**)... तो डा. बाबा साहेब ने बोला था कि तुम्हारी समझ कम है। ...(**व्यवधान**)... तुम जैसे alcoholic लोगों के साथ फिरते हो, वैसी ही तुम्हारी समझ है, इसलिए मैं मानता नहीं, ऐसा उन्होंने कहा था। ...(**व्यवधान**)... आप Constituent Assembly की डिबेट में पढ़िए। सर, उन्होंने विरोध किया,

Contents Page

फिर भी शुक्र है कि जवाहरलाल नेहरू जी उसको चार पार्ट्स में लाए। ...(**व्यवधान**)... सर, आपको मालूम होगा कि Hindu Code Bill चार पार्ट्स में आया है। Hindu Code Bill चार पार्ट्स में पास हुआ और वह पंडित जवाहरलाल नेहरू जी ने किया और आज हमारी महिलाओं को, हर सिटिजन को उसका लाभ मिल रहा है। मैं इतना ही कहना चाहता हूं कि ये आरएसएस के लोगों ने बाबा साहेब का पुतला जलाया, गांधी का जलाया, नेहरू का जलाया, तो इसलिए मैं पुरजोर तरीके से यह कहूंगा कि वे माफी मांगें, अपना पद छोड़ दें, ताकि ये बता दें कि उन्होंने दलितों के ऊपर कितना अन्याय किया है और किस भाषा में किया है? उसके अलावा पंजाब में अम्बेडकर की मूर्ति को तोड़ दिया गया। उसी तरह से यहां पर जो मूर्तियां सामने थीं, उनको हटाकर पीछे कर दिया गया। गांधी जी की मूर्ति भी पीछे की तरफ कर दी गई है। आपको उससे क्या मिलने वाला है? इन सब मूर्तियों को हटाकर आपको क्या मिलने वाला है? आप वे नहीं बनेंगे, लेकिन जो बने हैं, जिसको देश ने माना है, उनकी मूर्ति है, तो आपको क्या दर्द है? कोई भी खड़े होकर अम्बेडकर जी की मूर्ति के बारे में कुछ भी बोल देते हैं। उस मूर्ति को 2 अप्रैल, 1967 में कांग्रेस पार्टी ने लगाया था। आपने नहीं लगाया था। हम सब उसके लिए लड़े थे। सर, आपको मालूम होगा कि लोक सभा के स्पीकर हुकुम सिंह जी और यहां राधाकृष्णन जी, वाइस प्रेज़ीडेंट थे, उस वक्त वह लगी थी। इनके वक्त नहीं लगी, इसलिए मैं कहना चाहता हूं कि गड़बड़ में कुछ भी मत बोलिए। अपने आपको सुधार लीजिए। जोश में आकर आप होश खो देते हैं और भूल जाते हैं कि सत्यता क्या है? इसके आगे-पीछे क्या है, वह नहीं देखते हैं। सर, मैं आखिर में ज्यादा कुछ नहीं बोलता, क्योंकि अब समय भी खत्म हो रहा है। ...(**व्यवधान**)... आप उधर देख रहे हैं। मेरे पीछे के लोग मेरी तरफ देख रहे हैं।

श्री सभापतिः आपकी पार्टी का अभी 23 मिनट का समय बाकी है।

श्री मल्लिकार्जुन खरगेः आप इतने उदार हैं कि टाइम को भी पाबंदी लगा दी। मैंने जो गलती की है, तो बाकियों को सजा क्यों दे रहे हैं? उनको जो देना है, वही दीजिए। सर, मैं मोदी जी के दस असत्य के बारे में बताकर अपनी बात समाप्त करूंगा।

4.00 P.M.

मैं सत्य ही बोल रहा हूं, सत्य के सिवाय कुछ नहीं बोल रहा हूं। सर, इन्होंने 2014 में पहला जुमला बोला – विदेश से काला धन आएगा, सभी को 15 लाख रुपये मिलेंगे। क्या यह बोला या नहीं बोला? ...(**व्यवधान**)... उधर के लोग नहीं बोल रहे हैं। सर, दूसरा जुमला – हर साल 2 करोड़ नौकरियाँ देंगे। क्या यह बोला या नहीं बोला? ...(**व्यवधान**)... तीसरा जुमला – पेट्रोल, डीज़ल की कीमत कम करूंगा। क्या यह बोला या नहीं बोला? ...(**व्यवधान**)... उन्होंने बोला। सर, चौथा जुमला क्या है? उन्होंने 2022 में बोला था कि मैं पूरी गंगा को क्लीन करूंगा, साफ करूंगा। ...(**व्यवधान**)... वह साफ करने की बात तो गई, लेकिन तुम लोगों ने, इतने सारे लोगों ने वहाँ जाकर जो गंदगी की है, उसकी वजह से गंगा और भी गंदी हो गई है, क्योंकि पापी लोग जा

रहे हैं, श्रद्धालु नहीं। सर, श्रद्धालु तो भक्ति से आते हैं। सर, जो political leaders हैं, उनकी गंदगी धोना बहुत मुश्किल है। सर, पाँचवाँ जुमला है - infrastructure project को जल्द से जल्द जमीन पर उतारेंगे। यह पाँचवाँ असत्य है। सर छठा जुमला है - Make in India. Manufacturing में 2022 तक 10 करोड़ नई Manufacturing नौकरियाँ देंगे। बोला था या नहीं बोला? ...**(व्यवधान)**... सर, सातवाँ जुमला – 2022 तक किसानों की आय दोगुनी होगी। क्या यह बोला या नहीं बोला? ...**(व्यवधान)**... आप क्यों बोलेंगे? आप बोलिए। सर, आप बोलिए। सर, मैं आपको आठवाँ जुमला बताता हूं। उन्होंने नोटबंदी के बाद कहा - मित्रो, मुझे सिर्फ 50 दिन दे दो, अगर मेरी कोई कमी रही, तो आप जिस चौराहे पर कहेंगे, मैं वहाँ खड़ा होकर देश की जनता जो सजा देगी, उसको स्वीकार करूंगा। क्या यह बोला या नहीं बोला? बोला था। सर, नौवां जुमला – 2022 तक मुंबई-अहमदाबाद बुलेट ट्रेन चलेगी। चल गई? नहीं चली। सर, दसवाँ जुमला – सभी किसानों को पीएम किसान योजना का फायदा देंगे। यह उन्होंने दसवाँ जुमला कहा था। उन्हें फायदा नहीं मिला। सर, ग्यारहवाँ जुमला – भगोड़े आर्थिक अपराधियों को भारत वापस लाया जाएगा और देश के लोगों को सौंपा जाएगा। क्या उन्हें वापस लाए? नहीं लाए। सर, मैं आपको मेन,मेन 11 असत्य बता रहा हूं। उन्होंने जो 11 जुमले बोले थे, वे तो सच हैं न? मैं इनको क्या authenticate करूँ, आपने तो सुना है। ऐसे जुमले देकर जो देश को फंसा रहे हैं, आपको उन्हें नसीहत देनी चाहिए और उसके लिए लोगों से कहना चाहिए। सर, मैं आखिर में एक बात कहकर अपनी बात को समाप्त करूंगा। मैं एक ही बात करूंगा:-

'नफरत के ठेकेदारों,
हिंसा के पैरवीकारों
कह दो गाँधी जी डटे रहेंगे
इनके मारे नहीं मरेंगे।
ये जितना भी ज़ोर लगा लें,
दिल दिमाग़ में विष फैला दें
गाँधी अपना काम करेंगे।
इनके मारे नहीं मरेंगे,
इनके मारे नहीं मरेंगे।'

सर, मैं इतना कहकर अपनी बात समाप्त करता हूं। जय हिंद, जय बापू, जय भीम, जय संविधान। सभापति जी, मुझे अपनी बात कहने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Hon. Minister, please go ahead.

श्री पीयूष गोयलः सर, इनकी एक-एक बेबुनियाद बातों का, निराधार बातों का, असत्य बातों का, देश को गुमराह करने वाली बातों का और पूरी तरीके से भारत की अंतरराष्ट्रीय इमेज को खराब

Contents Page

करने की जो कोशिश लीडर ऑफ दि अपोजिशन ने की है, उसका अच्छा जवाब हमारे वक्ता जरूर देंगे। ...(**व्यवधान**)... पर दो-तीन प्रमुख आंकड़े, क्योंकि इन्होंने पूरे असत्य आंकड़े देश और दुनिया के सामने सदन के माध्यम से रखे हैं। ...(**व्यवधान**)...

MR. CHAIRMAN: One minute. He has been allowed by his party to intervene and they have time. Take your seat. Hon. Minister, go ahead. ...(*Interruptions*)...

श्री पीयूष गोयल : सर, ...(**व्यवधान**)...

MR. CHAIRMAN: Turn is 'response'.

श्री पीयूष गोयलः सर, माननीय लीडर ऑफ दि अपोजिशन बड़े वरिष्ठ राजनीतिज्ञ हैं, हम उनकी इज्जत करते हैं, लेकिन उनसे यह उम्मीद नहीं करते हैं कि भारत में और अंतरराष्ट्रीय पटल पर भारत का नाम खराब करें। आज देखिए कि इन्होंने कैसे आंकड़ों को पूरी तरीके से गलत बताया है। सभापति जी, मेरे पास नेशनल क्राइम रिकॉर्ड्स ब्यूरो (एनसीआरबी) का डेटा क्वोट किया। एनसीआरबी डेटा कहता है कि इनके 10 वर्ष के राज में हमारे समय से 57 प्रतिशत ज्यादा लोगों की मृत्यु फार्मर सुसाइड से हुई है। ...(**व्यवधान**)...

MR. CHAIRMAN: Now, you have made your point. ...(*Interruptions*)... You have made your interventions. ...(*Interruptions*)...

श्री पीयूष गोयलः सर, कुंभ मेले की बात की गई। ...(**व्यवधान**)... सर, जब जवाहरलाल नेहरू प्रधानमंत्री थे ...(**व्यवधान**)...

MR. CHAIRMAN: In any debate... ...(*Interruptions*)... You will be guided by that or guided by me. ...(*Interruptions*)...

श्री पीयूष गोयलः जवाहरलाल नेहरू 1954 में प्रधान मंत्री थे। ...(**व्यवधान**)... 800 लोगों की 3 फरवरी, 1954 को मौनी अमावस्या के दिन स्टैम्पीड की वजह से मृत्यु हुई थी। ...(**व्यवधान**)... यह बहुत दुख की बात है। हर एक व्यक्ति से हमारी संवेदना है, लेकिन ये जो राजनीति कर रहे हैं ...(**व्यवधान**)... ये जानें कि कांग्रेस और जवाहरलाल नेहरू के समय हजारों लाखों की संख्या में लोग थे और 800 लोगों की मृत्यु हुई। ...(**व्यवधान**)... राजीव गांधी जी के समय में 1986 में 200 people died during the Kumbh Mela. तब इनके मुख्यमंत्री वीर बहादुर सिंह दूसरे मुख्यमंत्रियों के साथ कुंभ मेले में गए। वीआईपी मूवमेंट की वजह से 200 लोगों की मृत्यु हुई। उसका ये लोग जवाब दें। ...(**व्यवधान**)... एक के बाद एक 2013 में प्रयागराज में 8 करोड़ लोग आए, 42 लोगों की मृत्यु हुई। ...(**व्यवधान**)... यहां तो 40 करोड़ लोग से अधिक आए।

...(**व्यवधान**)... माननीय लीडर ऑफ दि पोजिशन नेहरू जी की बात करते हैं, अम्बेडकर जी की बात करते हैं। वे भूल रहे हैं कि महात्मा गांधी जी ने इनको क्या सलाह दी थी। ...(**व्यवधान**)...

MR. CHAIRMAN: Are you depending more on them or on me?

श्री पीयूष गोयलः महात्मा गांधी जी ने कहा था, "Though split into two, India gained political independence through means devised by the Indian National Congress, the Congress in its present shape and form, that is, as a propaganda vehicle and parliamentary machine, has outlived its uses. India has still to attain social, moral and economic independence." मोहन भागवत जी ने यही कहा कि cultural independence, सांस्कृतिक आजादी हमें राम मंदिर से मिली ...(**व्यवधान**)...

MR. CHAIRMAN: Okay, you have made your point. Take your seat.

श्री पीयूष गोयलः सांस्कृतिक आजादी के बाद ...(**व्यवधान**)...

MR. CHAIRMAN: Mr. Piyush Goyal, you have made your point. ...(*Interruptions*)... Hon. Members, when someone addresses the House and someone wants to intervene, it depends on the speaker whether to yield or not yield. ...(*Interruptions*)... One minute. All of you go to your seats now.

SHRI JAIRAM RAMESH: Sir, it is out of turn allotment. ...(*Interruptions*)...

MR. CHAIRMAN: Will you go to your seat? ...(*Interruptions*)... What is this? ...(*Interruptions*)... What is this? ...(*Interruptions*)... Before that, let me speak. ...(*Interruptions*)... What is the Rule?

श्री प्रमोद तिवारीः सर, रूल 258. सर, आपकी अध्यक्षता में सुबह हम लोगों ने तय किया है और यह ट्रेडिशन है कि जब सबसे बड़ी मेजर पार्टी बोल लेती है, तो उसके बाद नंबर टू पार्टी का नंबर आता है।

MR. CHAIRMAN: I will call him. ...(*Interruptions*)... He is the listed speaker. ...(*Interruptions*)...

SHRI PRAMOD TIWARI: Sir, let me finish. ...(*Interruptions*)...

MR. CHAIRMAN: Mr. Derek O' Brien is the listed speaker. ...*(Interruptions)*...

SHRI PRAMOD TIWARI: Let me finish. Sir, let me finish. ...*(Interruptions)*...

MR. CHAIRMAN: Keep cool.

SHRI PRAMOD TIWARI: Sir, let me finish it. ...*(Interruptions)*...

MR. CHAIRMAN: I will entertain your point of order if your Members resume their seats.

श्री प्रमोद तिवारी : ठीक है। सर, सब बैठ गए।

MR. CHAIRMAN: Let the Members resume their seats. Let them go to their seats.

श्री प्रमोद तिवारी: सर, मैं रूल 258 को पढ़ देता हूँ। "कोई सदस्य किसी समय कोई औचित्य का प्रश्न सभापति के निर्णय के लिए प्रस्तुत कर सकेगा, किन्तु ऐसा करते हुए स्वयं के कथन तक ही सीमित रखेगा।" मैं इस नियम के अंतर्गत बोल रहा हूँ। रूल 258.

श्री सभापतिः बोलिए। आपका प्वाइंट ऑफ ऑर्डर क्या है?

श्री प्रमोद तिवारी: सर, हाउस आप चलाते हैं। इसमें कोई दो राय नहीं कि चेयरमैन को हाउस चलाना है। एलओपी बोलें, तब उधर से वे खड़े हो जाएँ, जैसे उनको कोई बीमारी हो कि हर जगह पर खड़े हो जाओ, खड़े हो जाओ। दूसरा, पार्लियामेंटरी अफेयर्स मिनिस्टर हों, तो बात समझ में आती है; लीडर ऑफ द हाउस हों, तो बात समझ में आती है। वे एक कैबिनेट मिनिस्टर हैं। ...(**व्यवधान**)... वे एक कैबिनेट मिनिस्टर हैं। कैबिनेट मिनिस्टर होने के साथ-साथ वे राज्य सभा के सदस्य नहीं हैं, तो इस सदन में, इस चैंबर में उनको कैसे बोलने का अधिकार मिलेगा? आप कह रहे हैं, हम उस पर आपत्ति नहीं करते, लेकिन जब तक ये यील्ड नहीं करेंगे, तब तक उनको बोलने का अधिकार नहीं मिलना चाहिए। वे पार्टी के अलॉटमेंट के अंदर बोलें। सर, फोटो आपकी, मुझे जो आपत्ति है ...

MR. CHAIRMAN: Let him raise the point. He is quite competent. ...*(Interruptions)*...

श्री प्रमोद तिवारी : सर, मुझे आपत्ति है।

MR. CHAIRMAN: He is an experienced person, he is the Deputy Leader, he can raise a point of order and you can believe in me also to decide that. And, there will be no escape.

श्री प्रमोद तिवारीः सर, मैंने जो तीसरा बिन्दु उठाया, जिस पर मुझे गंभीर आपत्ति है। मैं तीसरा बिन्दु औचित्य के प्रश्न पर उठा रहा हूँ। बोल ये रहे हैं और फोटो आपकी बदनाम की जा रही है। यह घोर आपत्तिजनक है।

श्री सभापतिः आपको तब नहीं लगा, जब आपने दस्तखत किए थे।

श्री प्रमोद तिवारीः सर, अगर वे इंटेलिजेंट बातें करते, तो समझ में आता है। इस तरह की इर्रिलेवेंट बातें आप तो कभी करते नहीं हैं, वे कैसे कर रहे हैं? सर, एक मिनट, हमें पूरा करने दीजिए। सर, मैंने आपकी तारीफ तो कर दी, और क्या करूँ?

श्री सभापतिः मेरी आपको इतनी फिक्र है कि 72 साल में पहली बार एक किसान यहाँ पर बैठा, आप हजम नहीं कर पाए। आप कमाल के आदमी हैं! जिन लोगों ने दस्तखत किए, उन्होंने पढ़ा तक नहीं। मेरी फोटो की बात तो छोड़िए, मेरा नाम भी गलत लिखा।

श्री प्रमोद तिवारी : ठीक, सर, मुझे बात तो पूरी करने दीजिए।

श्री सभापतिः और फिर आधार क्या बनाया? लोग चिंतित हो गए कि क्या हो रहा है कि रूल्स कमिटी की मीटिंग ही नहीं हुई!

श्री प्रमोद तिवारी : सर, मेरी बात सुन लें।

श्री सभापति : हाफ एन ऑवर डिस्कशन नहीं किया।

श्री प्रमोद तिवारी : मेरी बात तो सुन लें।

श्री सभापतिः मेरी फिक्र छोड़ दीजिए। मेरी फिक्र आप भी मत कीजिए। यह भी मत कीजिए, मैं खुद कर लूँगा। मैं जनता के आशीर्वाद से आया हूँ, मैं कर लूँगा।

श्री प्रमोद तिवारीः सर, मैं आपसे एक चीज कहूँगा। सर, आप मेरी बात तो सुन लीजिए, उसके बाद जो आपका निर्णय होगा।

श्री सभापति : बोलिए।

श्री प्रमोद तिवारी : सर, मैंने तीन आपत्तियाँ दर्ज की हैं। आपत्ति नंबर एक कि टर्न हमारे साथी की थी।

MR. CHAIRMAN: You are only repeating. Why are you repeating? I have noted.

श्री प्रमोद तिवारी: रुक जाइए। दूसरी बात, हमने यह कहा कि सर, वे इस सदन के, राज्य सभा के सदस्य नहीं हैं।

श्री सभापति: वह भी कह दिया।

श्री प्रमोद तिवारी: तीसरा प्वाइंट यह कि वे किसके समय से बोल रहे थे और चौथा प्वाइंट, मुझे घोर आपत्ति है, आपकी फोटो इतनी अच्छी है और बोल कौन रहा है। ...(**व्यवधान**)... मैं सिर्फ यह कहना चाहता हूँ कि ये चारों आपत्तिजनक हैं, इनकी रूलिंग में आप जो निर्देश देंगे।

श्री सभापति: मेरी फोटो के बारे में क्या है? एक सेकंड। माननीय प्रमोद तिवारी जी, आपने मेरी फोटो के बारे में क्या कहा?

श्री प्रमोद तिवारी : यह बहुत अच्छी है।

श्री सभापति : अच्छी है!

श्री प्रमोद तिवारी: हाँ। अब यह नहीं कह रहा हूँ कि आपसे ज्यादा अच्छी है। ...(**व्यवधान**)... बहुत अच्छी है।

श्री सभापति: इस बात पर मैं सहमति व्यक्त करता हूँ।

श्री प्रमोद तिवारी : करते हैं न!

MR. CHAIRMAN: This part of the point of order is accepted.

श्री प्रमोद तिवारी: इसी पर इनको रोक दीजिए, जो गलत बोले हैं, उसको कार्यवाही से निकाल दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Members, Shri Pramod Tiwari, Deputy Leader of the main Opposition Party has invoked Rule 258 and asserted three things. ...*(Interruptions)*... I

have already considered your fourth point regarding the photograph. He said that Shri Derek O'Brien, leader of the second-largest parliamentary party in the Rajya Sabha, was listed as Speaker No. 2, after the Leader of the Opposition. Therefore, according to Pramod Tiwari*ji*, the Chair has transgressed probity and rules in permitting Shri Piyush Goyal, Hon. Minister of Commerce, to intervene. Secondly, there is no reflection on that count that he is not a Member of the Rajya Sabha or the leader of the House. Now, kindly lend me your ears: Whenever a speaker is on his legs, and there is a Member who seeks to intervene, it is at the speaker's discretion to yield or not to yield. There have been numerous occasions when the Leader of the Opposition has yielded, there have been occasions when the Prime Minister has yielded, then, the person who intervened *...(Interruptions)...*

SHRI JAIRAM RAMESH: When did the hon. Prime Minister yield, please tell us? *...(Interruptions)...*

MR. CHAIRMAN: Just one minute. *...(Interruptions)...* I am going by the institution of Prime Minister; I am focused on institution; kindly appreciate my point. In this case... *...(Interruptions)...* There have been occasions when Kharge*ji* has yielded, and there have been occasions when Nadda*ji* has yielded. Yes, the person who spoke was not a listed speaker. But, when the Leader of the Opposition made some observations, I would say, that would shake everyone in the country, the hon. Minister wanted to intervene. *...(Interruptions)...* He did not yield, but I allowed his intervention, which I had decided upon at that point in time, and that intervention was justified. *...(Interruptions)...* Ordered accordingly. *...(Interruptions)...* Before I call upon Shri Derek O'Brien, I would like to make one observation. The Leader of the Opposition, Shri Mallikarjun Kharge*ji*, who is one of the senior-most political leaders in the country and President of the Indian National Congress, has made an observation regarding an incident that took place during Mahakumbh, which is happening after 144 years, in this country. *...(Interruptions)...* You have to listen; everyone, who has belief in the nation and its civilizational ethos, would be shell-shocked *...(Interruptions)...* it is outlandish, outrageous, and unacceptable. *...(Interruptions)...*

SHRI RANDEEP SINGH SURJEWALA (Rajasthan): Unacceptable are the deaths that have taken place. *...(Interruptions)...*

Contents Page

MR. CHAIRMAN: I, therefore, direct the Leader of the Opposition to authenticate the statement, he has made, during the course of the day. This is too serious a matter to be overlooked or countenanced. *...(Interruptions)...* We cannot have a statement made in this House that generates sensation, hurts feelings, and chaos in the country. *...(Interruptions)...* Let me conclude. Having taken note of the statement and assertion, I pleaded with the Leader of the Opposition and invoked his seniority to please withdraw that statement. He stuck to it, and his only defence was that if not, prove it otherwise. *...(Interruptions)...* I have given a ruling already, this is not a place for free fall of information. *...(Interruptions)...* Everything spoken here gives you protection from consequences outside. No civil or criminal action can take place for this statement because this statement has been made by Shri Mallikarjun Kharge on the floor of the House. ...(Interruptions).. I, therefore, find it imperative and expedient. During the course of the day, till conclusion of the proceedings of the day, I call upon the Leader of the Opposition to substantiate the premise of his statement. I now call upon Shri Derek O'Brien... *(Interruptions)...*

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KIREN RIJIJU): Sir, during the course of the observations made by the Leader of the Opposition..*(Interruptions)...*

MR. CHAIRMAN: Let him..*(Interruptions)...* Shri Kiren Rijiju.

SHRI KIREN RIJIJU: The Leader of the Opposition has quoted the NCRB data saying that lakhs of farmers have died....*(Interruptions)...*

MR. CHAIRMAN: He is not yielding.

SHRI KIREN RIJIJU: Can the Leader of the Opposition substantiate by putting on record on what basis he has made this claim that lakhs of farmers died? He also mentioned that this is the data from the NCRB. He also misled by claiming that thousands of people have died in Kumbh. The Leader of the Opposition is a very important institution and the person who occupies the position of the Leader of the Opposition is well respected. So, we expect the hon. Leader of the Opposition to substantiate this particular statement by whatever means the hon. Chairman tells.

MR. CHAIRMAN: I have given my directive. I call upon...

श्री मल्लिकार्जुन खरगे : सर, मेरा intention यह था कि वहाँ से जो information आया और इस सदन में जो बहुत-से लोग हैं, उन्होंने भी बताया, उत्तर प्रदेश के लोगों ने भी बताया।

MR. CHAIRMAN: Substantiate करना चाहिए था। Sorry, no further...

श्री मल्लिकार्जुन खरगे: सच आँकड़े नहीं आ रहे हैं। आप वह आँकड़ा बताइए। ...(**व्यवधान**)...

MR. CHAIRMAN: I give the floor to Shri Derek O'Brien. ...*(Interruptions)*... Please, Shri Derek O'Brien. Nothing is going on record. Shri Derek O'Brien.

श्री मल्लिकार्जुन खरगे: आप सच आँकड़े बताइए। आप उसका लिस्ट दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: Shri Derek O'Brien, do you want to hold the floor? Please do. Shri Derek O'Brien. ...*(Interruptions)*... No, Sir. Sorry, Sir....*(Interruptions)*... Hon. Leader of the Opposition, in the process, I have totally apprised myself of what you had actually spoken and you may recollect from the proceedings, I made multiple, fervent appeals to you that we are destroying image of the nation; we are generating sensation; we are doing it for no cause. This is unacceptable. You stood your ground. ...*(Interruptions)*... So, authenticate it. Yes, Mr. Derek O'Brien.

SHRI DEREK O'BRIEN (West Bengal): Sir, as is the tradition, let me begin by thanking the hon. President. Any criticism of her speech is, certainly, not directed at her or the highest constitutional office she holds.

(MR. DEPUTY CHAIRMAN in the Chair.)

Sir, I will miss you. It is an established convention that the speech is scripted by the Government. So, from 2014 to 2024, the BJP-led Modi Government scripted the President's Address. This year, a creaky, shaky BJP with 240 seats has scripted this Address. So I am not surprised that when the Leader of the Opposition finishes speaking, everyone wants to get up. This is a sign of nervousness and not being in control.

Sir, I am immensely proud as an Indian that the hon. President who read that Address is a woman. I am immensely proud as an Indian that the Finance Minister who read the Budget Speech is a woman. And I am immensely proud to be here to

Contents Page

speak on behalf of the All India Trinamool Congress, a party founded 27 years ago, by a self-made woman. So, my first message to this Government is stop talking about women because your track record on women is pathetic. There are parties this side who can move up from the 14 per cent-15 per cent they already have in Parliament to 33 per cent. The BJP for all its talk about the Women's Reservation Bill is having 13 per cent women MPs. My first question through you, Sir, is: what is stopping them? Forget about bringing 33 per cent women MPs to Parliament. First, you have to get them elected. At least, give 33 per cent women tickets. Now forget about competing with Mamata Banerjee's All India Trinamool Congress. Forget about it because Mamata Banerjee's Trinamool Congress has 39 per cent women MPs sitting there in Lok Sabha — 39 per cent, Sir. Look at the All India Trinamool Congress in Bengal; 35 per cent of those portfolios in the Bengal Cabinet are by women. Women hold those portfolios. So, please don't script speeches because when it comes to scripts, Sir, I am really a fan, over the years, of Indian cinema. They script some fabulous films. So let me take you back to 1957, we all know the film, Mother India; starring Nargisji. What is it? It shows a family of farmers who were ruined, trying to pay back a moneylender. It is 1957 film. What is the real situation today? And whatever I say, by 8 p.m. today, you will get the authentic source on your Table, Sir.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI DEREK O'BRIEN: I am saying three things about farmers like that Mother India film. One, in the last five years, the agricultural wages grew by 0.2 per cent; 0.2 per cent means no growth. Two, two out of five farmers are in debt. Three, the average debt is Rs. 75,000. Four, 30 farmers commit suicide every day, and there is still no legal guarantee for MSP; pretty much the same story as Mother India. The *Bengal Shasya Bima Yojana* spent Rs. 3500 crores; one crore, twelve lakh farmers were covered. The reason I started with Mother India is because Mother India was the first film to be India's entry to the Oscars; and I am going to go through with that theme and stay with hard numbers. Let us take another one of India's official entry to the Oscars, the second film -- I have got 10 films — in 1959 directed by Satyajit Ray. It starts with a graduate who is unemployed. [&] "He who has no employment has a dream." Even somebody who doesn't have a job, but as Soumitra Chatterjee so famously said, still has big dreams. Where are we today, Sir? For all the thumping on the desk during that Joint Session — thumping -- what's the reality? Seventy-five

[&] English translation of the original speech delivered in Bengali.

lakh youth enter the labour force every year; eight out of ten unemployed are youth. Don't blame Pandit Nehru for this! And, interestingly and sadly, unemployment is six times higher when it comes to secondary and higher secondary and nine times higher when it comes to graduates compared to those who cannot read or write. As Satyajit Ray said, [&]"He who has no employment has a dream." You may not have a job, but your dreams don't die. And, Sir, these poets, writers and films being quoted by the Leader of the Opposition, are not dated; these are timeless. We must keep quoting them in Parliament, and not asked to be dated. This is the way to get a point across.

Sir, you are slightly older than me; I was a big Rajesh Khanna fan in school. Rajesh Khanna's debut movie, not such a very well known movie, was *Aakhri Khat*. It is a sad story of a woman who sells her step daughter for 500 rupees, and that same girl is subjected to all kinds of abuse. I am going to throw three numbers at this Government. I can authenticate it now, but at 8.00 p.m. I would give it to you in writing. Take me on! Fifty-one crimes against women are registered every hour. Eighty-five rape cases are reported every day. That is why we want to bring the *Aparajita Bill*. It is stuck with some constitutional authority. The Bengal Assembly has unanimously approved it. It is stuck here. Three out of ten married women have experienced spousal violence. And yet, you bring these three Criminal Law Bills and there is nothing to protect women from spousal violence. And these are not uneducated women, Sir. These are doctors, these are professionals, these are lawyers, being exposed to spousal violence. And what do you do? As Mr. Chidambaram said very nicely — we were together in that Committee — 91 per cent of that Bill is a cut and paste job. No story about women in India today can be told without talking about what was done to our champion women wrestlers. I refuse to refer to that person as a former MP, whose son is now sitting in Parliament. No; I will not even mention his name. He is a criminal, Sir.

From *Aakhri Khat*, let us move on to 1974, again, another Indian film officially at the Oscars. This will be your generation, I suspect -- Balraj Sahni's *Garam Hawa*, based on a short story by the great Ismat Chughtai. What does it show? It shows a minority family who decided to stay on in India and how horribly they were treated. That was a film made in 1974. What are Mr. Modi and his creaky coalition doing today? You are punished for what you eat, what you wear, who you love. You are bringing anti-conversion laws. Anti-conversion laws are not against one community; it is anti constitutional, against Articles 14, 15 and 16. You are bringing extra-jurisdictional land laws. Wakf is not a religious issue; it is a constitutional issue. That is

[&] English translation of the original speech delivered in Bengali.

what we are fighting for. You turn your Joint Parliamentary Committees into coffee meets at the Marriot! Hate crimes, hate speech, hate-hate, pitting minority against minority! What are you doing to Christians in India today? The BJP sometimes have to be reminded. And the best way to remind anyone to introspect is to share some numbers with them. 54,000 educational institutions today in India are run by Christian minority groups. Now, here is the story. For every 100 students who go to these institutions, more than 70 belong to the Muslim, the Hindu, the Sikh and the Buddhist communities. Please, this needs to be understood. Sir, 70 to 75 per cent — it could be 5 per cent this way or that way -- non-Christians are going there. They are only run by the Christian minorities. And what are you doing? 'Salaam Bombay', have you seen the film? It was directed by Mira Nair in 1988. It shows how a child is forced into labour. Where are we today? Some say 20 lakh and I cannot say 25 lakh because I have three sets of data saying anywhere between 20 lakh to 30 lakh. So, that is the number I have. I am not pinning any number down. In this country, there are 20 lakh to 30 lakh child labourers. The Census is still not done and you are in no mood to do it because you have put Rs.500 crores only on the table, and once you do not do the Census, the women's reservation for you will go back another five years. One out of the two world's wasted children -- I mean low weight for height -- live in India! I do not want to share the malnutrition figures today because I did not get authentic data. You are doing this to children. Sir, 32 per cent children are underweight! This data is from NFHS. 35 per cent children are stunted, 8 out of 10 children lack WHO recommended, what they call, balanced diets and I have checked the five States. It is an interesting list! They are Uttar Pradesh, Rajasthan, Gujarat, Maharashtra and Madhya Pradesh. The children are from these States. So, when somebody important goes to a book launch, posing with children with his book 'Exam Warriors', it hurts me. The sixth film on this list of official Indian entries to the Oscars is 'Lagaan'. This is a story about the British who forced high taxes on a village plagued with drought. Individuals are paying more income tax than corporates. Individuals are paying about 19 per cent and corporates are paying 2 to 3 per cent less. Personal income tax made up 53 per cent of direct taxes and it is the highest in 24 years. Income inequality is the biggest issue today. Income is there but it is an unequal income. The *cliche* is the truth: The rich are getting richer, the poor are getting poorer. Now, I want to say one sentence on Cess; we will have more of it in the Budget. The Cess is not shared; it goes to the Union Government. It is not shared with the States. Seven per cent was the total in 2012 and now that figure has gone up to 16 per cent with the Union Government. What about federalism or, what I call, fiscal terrorism or federal

terrorism? It is a very simple rule which is followed by this Government, 'You politically oppose us, we will stop it.' In Bengal, Rs.1.7 lakh crore MGNREGA work was done with 99.5 per cent compliance, but not paid by the Union Government! So, this is political, fiscal and federal terrorism. And with All India Trinamool and Mamata Banerjee, you cannot do it; we won't bow. You do not pay us; we will get the money paid and we will try and raise the money to the best of our ability in the State. Let us come to film number seven. This was made in Marathi. It was India's official entry. It was called 'Shwas', based on a real-life incident where a father takes his son and the son has got cancer of the retina. And, yet a film was made on health. Remove the 18 per cent GST on health insurance and term insurance. The Finance Minister will come, take the ball, throw it at whom? She will throw it at the GST Council. Get it done and remove 18 per cent GST on health insurance and term insurance. I can give a long script on Bengal Swasthya Sathi which started two years before Ayushman Bharat, and now, Ayushman Bharat is doing that.

Sir, I have got three more films to go - film number 8, 9 and 10. But, I thought I should take ten seconds to acknowledge somebody from the film industry who is our colleague. She is a Samajwadi Party Member; that she is, but she is a legend and she sits here. I am talking about Shrimati Jaya Bachchan. The eighth film, which I am using today, which was India's entry to the Oscars, is a beautifully-made film and kudos to Aamir Khan Productions for producing it. It is a story of a farmer's off-the-cuff remark about committing suicide, and then as you have seen the film, it becomes sensationalist media's circus. What we are witnessing today is worse than a media circus. About five months ago, it pained me to ask the media owners, and these are the big media owners, to introspect. You want MPs from both the Houses to declare income and assets. You want our wives to declare it. What is the problem with the big media owners that they do not declare their conflict of interest? And, I will call some of the biggest names in the media industry in the next Session of Parliament if they don't show a little bit of introspection. Don't push us into this. What's going on? Now, I would say a word for the journalists from the All-India Trinamool Congress. And, I am sure that so many of my colleagues from this side will be with us. If a journalist is put under pressure by a media owner, come to us. We are with you. We will back you. We know you have bills to pay at home. We know you have to pay your kids' school fees. Don't let the media owners bully you. Many of us here will stand by you.

Now, talking about this film, *Peepli Live*, I will take a simple example and sometimes, the films also teach us. I have a very simple example. This is not some

crazy example. What happened this morning? I can't figure out what happened this morning. On July 27th- "water, tragedy, Delhi, death". On 29th of July, MPs from the ruling party put in notices so that we could have a discussion under Rule 267. This happened in Delhi at an IAS coaching centre. I am not going back to an event of 50 years back. On 29th of July, they wanted a discussion and they got a discussion. At 1 p.m, the discussion started. Today, nine opposition MPs raised the issue of "water, tragedy, death". I tend to go along with the Leader of the Opposition because I just spoke to my Chief Minister the day before yesterday. What is going on? You are sending bodies to Bengal. Have you done a postmortem of those bodies? You have not. Don't mess with the figures. Speak the truth, and don't think that media owners can cover up for you. This is the reality of notices given by the opposition party, and then we are asked,"Why do you want to move an impeachment?" Then, we are asked, "You put out a figure of four hours and thirty minutes." Who spoke the most in the last Session? I am saying this with all respect. *

MR. DEPUTY CHAIRMAN: Please don't make any comment on the hon. Chairman and Rule 267. This is not allowed.

SHRI DEREK O'BRIEN: If they are not allowed, they are out of bounds. Mine is not 267. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman.

SHRI DEREK O'BRIEN: Mine is the story of deaths, water, tragedy and unequal treatment to the Opposition. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman.

SHRI DEREK O'BRIEN: That is my story. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman will go on record. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: There are a few Opposition voices which hurt you more because you cannot defeat Mamata Banerjee politically. Come, fight us politically.

* Not recorded.

Contents Page

Sir, let us go back to the movies in these last three or four minutes. There is a whole section on Scheduled Castes and Scheduled Tribes. Our young colleague, Prakash Chik Baraik, will speak about it in his speech. So, I won't speak on that because of lack of time. Let me mention the ninth film. Again, it is a Marathi film and it shows how a man is falsely accused and trapped in the legal system. The film is named 'court' and, again, it was India's official entry to the Oscars. Sir, I have a question. The 22nd Law Commission suggested that sedition should be well defined. Yet the Union Government in the new criminal laws did something completely different. What is the UAPA conviction rate? It is less than 3 per cent! I do not want to give you 15 names. I will give you three words, 'Father Stan Swamy'.

Before I come to the final film, the tenth film, I want to talk about the ten words, which got left out of the script. We did not hear a word about 'price rise', we did not hear a word about 'smart cities', we did not hear a word about 'crimes against women', we did not hear a word about 'malnutrition', and, expectedly, we did not hear a word about 'federalism'. Sir, we did not hear a word about 'doubling the farmers' income', we did not hear a word about 'MNREGA', and that hurts. You give somebody a *Padma Shri,* who has on record said that Mahatma Gandhi should not be the Father of the Nation. It is on record. I have got the video. We did not hear a word about 'inequality of income'. This is good script writing when you want to leave out what does not suit you. We did not hear a word about 'Beti Bachao, Beti Padhao'. You dare not put a word there because once you put this word there; we will tell you that 54 per cent of its Budget has been spent on advertising. And, finally, we did not hear a word about 'Manipur'.

Sir, I come to the tenth film starring Rajkummar Rao, and, it is again India's official entry to the Oscars. It is a story about an idealistic Government officer, who is sent on election duty and the problems this idealistic officer faces. What are we doing to institutions with respect to how you handle today your political opponents? It is well known. Some say that institutions like EC, CBI and ED have been weakened, and, some say that they are 'over' and have become branch offices of the political parties. Sir, 95 per cent of political leaders... *(Time bell rings.)*... Sir, I will manage the time within my Party. 95 per cent of political leaders investigated by the CBI and the ED belong to the Opposition parties! Wonderful, wonderful, and, you are going to tell us that these are independent organizations! Since 2014, 95 per cent of opposition leaders being investigated by the CBI -- I will give you the names, I will give you the dates -- jumped and joined BJP and now, all is well. These are *...(Interruptions)...* My lawyer friend is saying that ED is 100 per cent! Okay, show me the data.

Contents Page

Authenticate it. So, Sir, those were the ten films. But the best scripts will always be written by the people of India. They will soon, very soon, write a new script, and then, this horror film will come to the end. Thank you.

SHRI M. SHANMUGAM (Tamil Nadu): Mr. Chairman, Sir, on behalf of the DMK Party, I thank the hon. President for her Address to both Houses of the Parliament. I would like to raise certain issues on the hon. Madam President's Address, which she delivered to Parliament on 31st January, 2025.

Sir, the foremost point I would like to say at the outset itself is about the deliberate omission of the reference to Iron Age findings which came out in the report recently by the research in India and abroad, which was delivered by our hon. Chief Minister, Thiru M.K. Stalin. Till now, we heard that the discovery of iron smelting technology helped revolutionize agriculture, war and construction around 1400 BC in the Gangetic Plains and it helped catalyze larger settlements and cities. But with the releasing of carbon dating results from international institutions, Tamil Nadu is among the first places on earth to have begun using molten iron over 5,370 years ago on Tamil soil with the samples from excavation sites from Adichanallur, Sivagalai. Unfortunately, your Department of Culture has completely ignored this historical fact and it does not find a mention in the President's Address.

Sir, I am trying to point out that our State of Tamil Nadu has been totally neglected by this Union Government. We have demanded for highway network, metro rail project, railway new projects and expansion, development of airports and expansion, various infrastructure projects in urban development and rural development, but it is very unfortunate that the Union Government has ignored all our demands, which is a great disappointment to the people of Tamil Nadu. MNREGA is another example where our hon. Chief Minister had to write a letter to the Prime Minister urging the release of wage dues to the tune of up to Rs. 1,056 crores under the MNREGA Scheme.

Sir, the farmers in this country have been agitating over the last two years. The Government should come forward to provide MSP with legal guarantee to all the agricultural produce. The farmers' input costs like manure and pesticide prices have increased. Also, there is a shortage of labour. So, they are compelled to go for mechanisation, but the cost of tractors and small implements which are used in farming operations are very high. The Government should reduce GST and other duties on these machines and the machines should be given to the farmers at subsidised rates. For the welfare of sugarcane growers, nothing has been mentioned

Contents Page

in the President's Address. The sugarcane growers are not getting the remunerative price and the price of the sugar is also less than the production cost. Hence, neither the sugarcane growers nor the sugar mill owners are satisfied. Because of this, many mills are closed very often.

Tea and coffee are essential for every human being. Hence, tea and coffee should be included in the list of essential commodities. By this, they will get minimum guaranteed price which would solve the problems of tea and coffee growers, traders and the working class.

Textile is the second largest industry in India. The cotton growers and raw silk producers are not satisfied because there is a vast difference between production cost and selling cost and only the middlemen are getting the benefit. Though we are the largest producer of cotton, spinning mills are closed very often for want of cotton supply. I do not know why the Union Government is not paying attention to this.

The Government-owned NTC mills have been closed down long back and the workers are raising their voices for terminal benefits. Textile Mill Workers Rehabilitation Fund Scheme was created under the Ministry of Textiles to pay terminal benefits to the retrenched workers. Now that has been merged with Rajiv Gandhi Shramik Kalyan Yojana under the ESIC Scheme but the workers are not getting any benefit from this scheme. I demand that all the retrenched workers should be provided terminal benefits.

Handloom weavers are badly affected. Organized weaving mills are also being closed now. Only weaving industry is in the unorganised sector. They are not getting yarn for weaving. Their job security and social security are in jeopardy.

Sir, now I am coming to the labour issues. Time and again, all trade unions are demanding this Government to hold tripartite meetings with the trade unions and employees on all important matters relating to labour issues, especially for review of all four Labour Codes pending implementation and to change them from anti-labour codes to labour-friendly codes by bringing suitable amendments.

At present, the ESI Scheme is restricted to employees whose salary is up to Rs. 21,000. There is a long-pending demand for increasing the wage ceiling, so that all workers could be covered under the ESI Scheme. Ceiling on bonus should also be increased under the Payment of Bonus Act. The payment of gratuity should be increased from 15 days to 30 days.

The minimum pension under the EPF 1995 Pension Scheme should be raised to Rs.9,000 per month since the minimum basic wage is Rs.18,000.

In the name of start-up, new industries come up and avail all the facilities and benefits from the Government. Despite the permanent nature of job, they only engage contract labourers and outsource the work and the workers are exploited. The whole atmosphere is spoiled and after three years, they close that industry and establish it at some other place. Outsourcing has become the order of the day, and even the Government- owned undertakings are resorting to these unfair labour practices. Then how do you expect private industries to appoint permanent workers? ESI Scheme should also be made applicable to all the workers, including those in the unorganised sector and domestic workers.

What is the concept of Unified Pension Scheme, which intends to replace the Old Pension Scheme? It should be clarified. There are many deficiencies in the Unified Pension Scheme. Without diverting the demand of the Government employees, Old Pension Scheme should be restored.

There are labour welfare boards like Building and Other Construction Workers Welfare Board wherein levy or cess is collected from building and other construction activities and the funds generated are spent for the welfare of construction workers.

5.00 P.M.

I would, therefore, urge the Government that they should devise similar schemes for workers in the unorganized sector like gig workers, platform workers, domestic workers, motor vehicle workers, etc. Boards should be constituted with funding from levy collected from the industry so that welfare benefits could be provided to those workers.

Sir, Tamil Nadu is a pioneer in the field of education and the Economic Survey also said that we are giving the best education, quality education and universal education in the State. Tamil Nadu is top among the Indian States with about 100 per cent Gross Enrollment Ratio in primary and upper primary education and with more than 90 per cent literacy. But what is the Union Government doing? They are depriving our State the due funds which the State should get, in the name of the imposition of Three-Language Formula, which Tamil Nadu never accepted. We are having Two-Language Formula, Tamil and English, and our children shine at national and international levels. Our School Education Department is yet to receive Rs. 2,000 crore from the Union Government under Samagra Shiksha Abhiyan for the financial year 2024-25. Unfortunately, in education also, they are playing politics which affects

the future of our children. Therefore, I would urge the hon. Prime Minister to release the funds which are withheld on petty politics.

Then, I come to healthcare services. Tamil Nadu has excelled in healthcare services with good infrastructure and doctor-patient ratio. This fact is acknowledged by your Department. The Department of Economic Affairs, Ministry of Finance, said that Tamil Nadu can serve as a model on how to take health system performance to the next level by investing in public sector and offer lessons to other States. This is a Dravidian model. However, despite best performance in the health sector by our State, it has been denied funds under various joint Central-State schemes.

Sir, hon. President Madam has made a mention of Waqf (Amendment) Bill. On examining the Waqf (Amendment) Bill, the entire nation has witnessed how the Bill was rushed through JPC after suspending most of the Opposition Members from the Committee. ...(*Time-bell rings.*)... We will oppose this Bill tooth and nail since it takes away the basic rights of the minority community. We strongly oppose the concept of 'One Nation, One Election' as it is against the federal principles.

Sir, then I come to rural development. After various programmes under the Ministry of Rural Development, I would say there are a lot of deficiencies in their implementation. We have got many State Rural Development Schemes and demanded funds to implement these schemes like Tamil Nadu Village Habitation Improvement Scheme, Rural Infrastructure Scheme, etc. But those demands are not accepted by this BJP Government. Then I come to urban development and Disaster Relief Fund. In December, the hon. Chief Minister submitted a Memorandum and asked for more funds. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Time allotted by your party is over. Shanmugamji. Now, it will go from your party's time.

SHRI M. SHANMUGAM: One minute please! But, funds have not been released. The Union Government is not releasing the share of funds to State's project.

Sir, Madam President mentioned about the Mahakumbh in Allahabad Sangamam. A similar Maha Maham Mela is scheduled in Kumbakonam, Tamil Nadu, and, in this connection, we have demanded doubling of Villupuram-Thanjavur main railway line. But, only the survey was completed and work is yet to be started. In fact, financial allocations for railway projects in Tamil Nadu have not been increased in this Budget. Is it not a step-motherly treatment meted out by the Union Government?

Contents Page

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI M. SHANMUGAM: Okay, Sir, I am concluding. MSME sector is another important part of the national economy but this Government has not taken any steps to revive these MSME units which are in recession. Coming to ASHA and Anganwadi health workers, all basic facilities like fixed wages, insurance, risk allowance should be provided to ASHA and Angwanwadi workers. About the Tamil Nadu fishermen problem, there are frequent attacks on fishermen from Tamil Nadu by Sri Lankan Navy, including taking them outside custody and firing, which deprives their source of livelihood. I would, therefore, demand that the hon. Minister.....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have already taken almost three minutes. ...*(Interruptions)*... The time will go from your Party's time. ...*(Interruptions)*...

SHRI M. SHANMUGAM: Sir, there is only one last point about the Centre-State relations. On the Centre-State relations, I would say that ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please conclude. ...*(Interruptions)*...

SHRI M. SHANMUGAM: We strongly condemn this kind of attitude by ...*(Interruptions)*... Thank you, Sir.

MR. DEPUTY CHAIRMAN: No comment on hon. constitutional posts as per rules, please. Hon. Members, we are in the midst of the discussion. To accommodate some more speakers today, if the House agrees, we may sit till 7.00 p.m. Do you all agree? ...*(Interruptions)*...

श्री जयराम रमेशः सर, ट्रेज़री बेंचेज़ खाली पड़ी हुई हैं। ...(**व्यवधान**)... ये कैसी बहस हो रही है?

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*... Do I have the leave of the House to sit till 7.00 p.m. today? ...*(Interruptions)*... क्या आप सभी सहमत हैं? ...(**व्यवधान**)...

SOME HON. MEMBERS: Yes, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Okay; so, we will sit today till 7.00 p.m. ...*(Interruptions)*... I would now call *Mananiya* Shri Subhasish Khuntia. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*... Subhasish Khuntia*ji*, please. ...*(Interruptions)*...

SHRI SUBHASISH KHUNTIA (Odisha): Hon. Deputy Chairman, Sir, hon. President Madam's Address about the achievement of the Government......*(Interruptions)*...

श्री उपसभापतिः कृपया आपस में कोई बात न करें। ...(**व्यवधान**)... कृपया सीट पर बैठकर कोई बात न करें।

SHRI SUBHASISH KHUNTIA: Hon. Deputy Chairman, Sir, hon. President Madam's Address is about the achievement of the Government and she called this era 'Amrit Kaal' and 'Sushasan'. But the real question is: Is this truly Amrit Kaal for the entire nation or just for a privileged few? The harsh reality is that economic and social inequality is increasing. Crores of poor people still lack basic facilities. Farmers are committing suicide. Youth are struggling with unemployment and women are feeling unsafe. Hon. President Madam said that the development is meaningful only when it reaches the last person in society. But tell me, when tribal women in Kandhamal are forced to eat mango kernel due to starvation and they die, when two tribal women in Balasore are tied to a pole and brutally assaulted, can this be called women empowerment? Can this be the face of Viksit Bharat? Hon. President Madam spoke about strengthening the railway network, about Vande Bharat trains but the truth is that earlier railway zones were formed in the national interest. Now, they are being decided for political gains. Recently, the south coast railway zone was inaugurated without a DPR just to gain political support from Andhra Pradesh. Are railways' decisions now part of political bargaining? And if yes, then, why is Odisha being neglected? The Government boasts about Digital India, pension reforms and insurance coverage but the ground reality is different. In Kendujhar, an elderly woman had crawled on her knees for her pension. In Odisha, seasonal rains destroyed crops and 20 farmers committed suicide due to debts. When in Digital India people still struggle for pensions and farmers take their own lives, how can this be called 'sushasan'?

You talk about empowering farmers, but farmers are in crisis! Hon. President Madam paid tribute to those who lost their lives at the Mahakumbh, and our deepest condolences are with the affected families. However, we must ask: who is

Contents Page

responsible for this disaster? The Kumbh Mela should have been a well-planned event, but it was ruined by mismanagement and discrimination between common devotees and VVIPs. In Odisha, under Naveen Babu's leadership, our Government has successfully organized many Rath Yatras at Sri Jagannath Puri Dham, ensuring smooth and equitable arrangement for millions of devotees. If we can manage such an event, why was the Mahakumbh allowed to fall into chaos?

Our Constitution clearly defines the powers of the Centre and States. But, today, the federal structure is under attack. Revenue sharing, misuse of central agencies, States' rights, co-operative federalism—is this the path to *Vikshit Bharat* or a path towards Centre-dependent India?

Odisha faces natural disasters repeatedly, yet it has never been given Special Category State status. When other States' demands are considered, why is Odisha ignored? Our mineral resources power the country's economy, but when it comes to development, Odisha is forgotten. If Odisha suffers cyclones and floods every year, if Odisha's minerals contribute to the nation's growth, then why is Odisha deprived of its rightful share? If we truly want to build *Viksit Bharat*, Odisha must get what it deserves.

Hon. President Madam, being the daughter of Odisha and Supreme Commander of our Armed Forces, I request you to ensure that Odisha is not neglected in the defence sector. We have approximately 500 km coastline, which is ideal for defence and economic development. Why is there no Naval University or shipyard in Odisha? If Bengal, Gujarat, and Maharashtra can have major defence establishments, why is this injustice to Odisha? *Amrit Kaal* should not just be a slogan-it should bring real relief to the people.

उपसभापति महोदय, अंत में मैं यह कहना चाहता हूं:-

"सरकार के जुमले इतने कि किताबें भर जाएं,
मगर गरीब की थाली तक रोटी न आए,
विकास यहां सिर्फ कागज़ का खेल है,
ज़मीनी हकीकत बस संघर्ष की रेल है,
विकसित भारत का सपना खूब सजाया,
पर असल में सिर्फ अपने मित्रों का खजाना भराया।"

जय-जगन्नाथ, वंदे उत्कल जननी।

MR. DEPUTY CHAIRMAN: *Mananiya* Shri Yerram Venkata Subba Reddy.

SHRI YERRAM VENKATA SUBBA REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I am grateful to you for permitting me to speak on the Motion moved to thank the hon. President for her Address to both Houses of Parliament. While expressing gratitude to hon. President, I wish to submit that it is a lengthy Address of 28 pages, covering host of issues, right from Mahakumbh, housing, education, governance, green energy to a number of other issues. Since our party has been allotted very little time, I wish to focus only on a few important issues and place before the hon. House to consider them seriously and take necessary and appropriate action.

First one is Polavaram Project. Hon. President said, in Para 19 of her Address, and I quote: "An additional Rs. 12,000 crores has been sanctioned to expedite the completion of the Polavaram Irrigation Project." Polavaram Project has been declared as a National Project and it is the responsibility of the Central Government to complete the project. But, the then TDP Government insisted to taking up its construction for reasons best known to all during 2014 to 2019. The project has missed many deadlines into which I do not wish to go. But, I do wish to go into details and intention of the Union Cabinet's decision of 28th August, 2024.

Sir, the Godavari Tribunal had given permission to construct Polavaram Project at 45.72 metres, that is, 150 feet height with a maximum water storage capacity of 194.6 TMC. But the Union Government on 28th August, 2024, has taken a decision to reduce the project height from 45.72 metres to 41.15 metres, that is, 135 feet with storage capacity of 115.44 TMC of water, which is contrary to the original plan, contrary to the aspirations of the people and demeaning the permission given by the Godavari Tribunal. The Union Cabinet's decision has been conveyed to the Government of Andhra Pradesh on 6th September, 2024, by the Ministry of Jal Shakti. The decision may be acceptable to the present dispensation in Andhra Pradesh which made hue and cry on this very issue earlier and now became silent. But this is not acceptable to the people of Andhra Pradesh. This is not acceptable to the YSR Congress Party, since the decision defeats the very objective of the Polavaram Project. This decision is *Chandragrahan* for Andhra Pradesh. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. No. ...*(Interruptions)*... कृपया आपस में बात न करें। Let him speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: When Shri Y.S. Jagan Mohan Reddy Garu was the Chief Minister, we sent proposals and pursued with the Government of India for approving 2nd Revised Cost Estimates of Rs.55,565.87 crores. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, let him speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: I demand, my party demands and the people of Andhra Pradesh demand to approve the 2nd Revised Cost Estimates of Rs. 55,565.87 crores. Secondly, these are the reasons behind opposing the Union Cabinet's decision. It will fail to achieve the objective of giving water to Ayacut during non-flood season. It proves to be a great challenge to stabilize Godavari and Krishna Delta. It defeats the objective to provide drinking water to Visakhapatnam, water for industrial use and drinking water under Sujala Sravanti to North Coastal Andhra Pradesh. It impairs the proposed 960 MW of hydropower. It is difficult to supply water through Polavarm canals with 41.15 metre height. Polavarm Project is a lifeline to the State of Andhra Pradesh. Kindly make it possible. Hence, I demand and appeal to the hon. Prime Minister in the august House to personally intervene and increase the project height to the original conceived height of 45.72 metres and approve the 2nd Revised Cost Estimates forthwith.

Sir, the second important point that I want to raise is about the cases against YSR Congress Party social media activists in Andhra Pradesh. My second point is relating to para 4 of the Address which talks about core principles for good governance. Does good governance mean illegal detention, custodial torture and foisting cases against social media activists? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Let him speak.

SHRI YERRAM VENKATA SUBBA REDDY: Sir, social media, particularly used by people in public life or concerned about society, is not to impress people or society. ...*(Interruptions)*...

श्री उपसभापतिः कृपया उनको बोलने दीजिए। ...(**व्यवधान**)...

SHRI YERRAM VENKATA SUBBA REDDY: It is to positively impact them. ...*(Interruptions)*... Social media is not just to inform people about the happenings, activities, developments and governance, rather it is to inform, educate the people

and society about misrule, malpractices and loopholes in governance of a State or country. Social media activists are warriors to save society and State from wrong-doings, not a destructive force to go against the State or society. ...*(Interruptions)*...

श्री उपसभापति: कृपया आपस में बात न करें। Please. ...*(Interruptions)*... Your turn will come, then you can speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: Sir, the Government of Andhra Pradesh has issued more than 700 notices, registered more than 150 cases, more than 50 YSRCP social media activists and sympathizers have been arrested/detained illegally and tortured for days together in custody. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN:Please. ...*(Interruptions)*...Yerram Venkata Subba Reddy*ji*, just for a moment. Whatever you are saying, you have to authenticate as per hon. Chairman's direction.

SHRI YERRAM VENKATA SUBBA REDDY: Sir, I will authenticate it. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Chair has already given the direction. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: Umpteen *Habeas Corpus* petitions filed indicate the severity of the problem. Police in Andhra Pradesh foisted Section 111 which deals with organized crime in financial arena of Bharatiya Nyaya Sanhita on social media activists. ...*(Interruptions)*... In Andhra Pradesh, it is not Dr. Ambedkar's Constitution, but it is the Red Book Constitution of TDP being implemented in the State. ...*(Interruptions)*... This issue has been raised before in several forums, including NHRC and now, I am raising this issue in this august House to stop this in Andhra Pradesh. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He has been instructed by the Chair to authenticate all the facts. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: In view of the above, I appeal to the Home Minister and Prime Minister to personally intervene to direct the Government of

Andhra Pradesh. Sir, another important issue is about the manifesto. Sir, manifesto of any party is sacrosanct. It is like a Bible, Gita and Quran for any party as it says that if party comes to power, it will deliver all the promises made to the people. Whichever party fails to deliver promises made in manifesto is no less than cheating the people. ...(*Interruptions*)... There are many observations made by Supreme Court and Election Commission of India in its manifesto. The TDP Government made Super Six Promises in manifesto. ...(*Interruptions*)... They are: Rs.1500 monthly pension for aged 19 to 59 years; Creation of 20 lakh jobs; ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, let him speak.

SHRI YERRAM VENKATA SUBBA REDDY: Rs. 3,000 monthly unemployment allowance; Free bus travel for women; Rs.15,000 for each school-going child; and Rs. 20,000 as financial aid for farmers. Sir, no allocations have been made in the Budget for Super Six! So, all I would say that the Election Commission and the Supreme Court have to take a decision that whichever party fails to implement its manifesto, should be taken seriously and take action.

Sir, hon. President mentioned about Waqf Act Amendment in Para 3 of the Address. Sir, JPC has submitted its report on Waqf Bill. Our YSR Congress Party is not in favour of this Bill. We should not pass this Bill in hurry.

Sir, regarding Census, we are in the process of undertaking Census in the country. We welcome this, since Census is the only source at village, town and ward level which provide valuable information for planning and formulation of policies and programmes, helps in effective public administration, helps in delimitation/reservation of constituencies, apart from other uses. We have Census offices in all the States and UTs. But, it is more than 10 years since AP has been bifurcated, but so far, no Census Office in Andhra Pradesh has been set up by the Government of India! Sir, even a small UT like Lakshadweep has its own Directorate of Census Operations in Kavarati. But, unfortunately, AP Census Directorate Office is located in a different State, i.e., Telangana and is being operated from a small room in the Census Directorate of Telangana State. This is creating a lot of problems for officials working from small room and they have been demanding for a separate Census Office in AP. Hence, it is high time to set up Directorate of Census Operations in AP without any further delay, since Census process is going to start anytime soon.

Sir, regarding Visakhapatnam Steel Plant, recently the Union Minister of Steel, Kumaraswamy*ji* has announced package for revival of Visakhapatnam Steel Plant.

Contents Page

श्री उपसभापति : माननीय सुब्बा रेड्डी जी, आपका समय समाप्त हो रहा है।

SHRI YERRAM VENKATA SUBBA REDDY: Sir, you can adjust my time in my party's time. I just want to raise one issue.

MR. DEPUTY CHAIRMAN: The time will go from your party.

SHRI YERRAM VENKATA SUBBA REDDY: No issue, Sir. I just want to make one last point regarding steel plant. The Economic Survey tells us that infrastructure-focused growth strategy has driven steel demand in India. This seems to have created a strong production pace too. However, despite our capacity to be a net exporter of steel, we have been importing more than we have been exporting. Due to the Andhra Pradesh people's ceaseless pleas and YSRCP's relentless effort, the Union Minister of Steel has promised reopening of the third blast furnace by July, 2025. The Centre has taken the responsibility of making it a growing concern. A package of Rs.11,440 crores has been approved for this. It is significant for this. We must treat the disease, not the symptom. The YSRCP has proposed long-term solutions before. One very viable opportunity exists in merging the RINL with Steel Authority of Limited (SAIL).

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI YERRAM VENKATA SUBBA REDDY: The YSRCP has been noting consistently that past mismanagement including employee's salary have not been paid for almost four-five months.

MR. DEPUTY CHAIRMAN: Please conclude now. I have to call other speaker.

SHRI YERRAM VENKATA SUBBA REDDY: Due to mismanagement, there were failed attempts to pay employee salaries on time, the removal of allowances and misuse of Provident Fund contributions led to lack of trust in the management. The plant needs a long, well-planned tax holiday with captive mines to become raw material self-sufficient. Only these long-term solutions can truly revive the plant. Thank you very much, Sir.

Contents Page

श्री उपसभापति: धन्यवाद माननीय सुब्बा रेड्डी जी। आपने जो भी फैक्चुअल एलिगेशन्स लगाए हैं, आप उनको ऑथेंटिकेट करके आज ही दे दें।

SHRI YERRAM VENKATA SUBBA REDDY: I will submit, Sir.

MESSAGE FROM LOK SABHA

MR. DEPUTY CHAIRMAN: Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 3rd of February, 2025 adopted the following three Motions, recommending to the Rajya Sabha that Rajya Sabha do agree to nominate:-

1. Seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026;

2. Seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026; and
3. Ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st of May, 2025 and ending on the 30th April, 2026;

and do communicate to the Lok Sabha, the names of the Members so nominated by Rajya Sabha.

MOTION OF THANKS ON PRESIDENT'S ADDRESS—*Contd.*

MR. DEPUTY CHAIRMAN: The next speaker is Shri Vaiko; not present. The next speaker is Shri Milind Murli Deora.

Contents Page

श्री मिलिंद मुरली देवरा (महाराष्ट्र): सर, आपने मुझे राष्ट्रपति जी के अभिभाषण पर बोलने का एक अवसर दिया, इसके लिए मैं आपका बहुत आभारी हूं। मैं मानता हूं कि राष्ट्रपति जी ने अपने अभिभाषण में भारत का जो इतिहास है, जो प्रगति हुई है और भविष्य में हमारे सामने क्या चुनौतियां हैं, क्या अवसर हैं, इसको उन्होंने बहुत ही सुंदर तरीके से हाईलाइट किया। Sir, first of all, the world today is a very different one. आज पूरे विश्व में हमें एक प्रकार से राजनैतिक अस्थिरता दिखाई दे रही है। All kinds of political, technological disruptions are happening. मैं जब राजनैतिक अस्थिरता की बात करता हूं, आप अमेरिका का उदाहरण लीजिए। आप यूके, फ्रांस, दक्षिण कोरिया, बंगलादेश, श्रीलंका को भी देखें, तो इस राजनैतिक अस्थिरता में मैं पूरे confidence से, दृढ़ता से कह सकता हूं कि भारत आज एक exception है। हमारे यशस्वी प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में लगातार इस सरकार ने एक hat-trick, third-term जीत स्वीकार की है, इसका साफ मतलब है कि भारत की जनता सरकार की नीतियों और दृष्टिकोण से खुश है, संतुष्ट है और भरोसा जता रही है।

(THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI) in the Chair.)

Sir, in my opinion, the President's address and the Finance Minister's Budget has captured the challenges and the opportunities that lie before India. They have clearly indicated that whether you look at trade-wars, shifting geo-political alliances or emerging technologies like Artificial Intelligence, India has been alerted and is getting prepared to lead the world in the future. सर, हमारे लीडर ऑफ दि अपोजिशन ने अपने भाषण के शुरुआत में पूर्व प्रधान मंत्री डा. मनमोहन सिंह जी को tribute दिया। मैं भी एक non-partisan point आपकी अनुमति लेकर raise करना चाहता हूं। मैं कह सकता हूं कि डा. मनमोहन सिंह जी मेरे एक close family friend थे। वे एक प्रकार से एक mentor थे। मैं भी उनको tribute देना चाहता हूं। मेरा मानना है कि डा. मनमोहन सिंह जी की जो सबसे बड़ी उपलब्धि थी, it was the Indo-US Nuclear Agreement of 2005.

सर, आज मैं confidence के साथ कह सकता हूँ कि भारत की जो nuclear journey है, that has always been guided by one principle, that is, India's national interest. Across Governments, Prime Ministers have demonstrated unwavering resolves in securing our sovereignty and our energy security. 1998 में जब हमारे पूर्व प्रधान मंत्री, अटल बिहारी वाजपेयी जी ने Pokharan nuclear test conduct किया, that was a very bold step, taken despite global sanctions, which ensured India's strategic autonomy. I was not an MP back then, but as a 21-year-old young person, I felt this was necessary and took great pride in that courageous decision. Subsequently, seven years later, when Dr. Manmohan Singh visited the United States, built on this foundation, secured the Indo-US nuclear deal, India's nuclear isolation globally came to an end, and the world recognized India as a responsible nuclear power.

Contents Page

Sir, in 2005, I had the honour of speaking in the Lok Sabha as a young MP, at the age of 28, in favour of the Indo-US nuclear deal. And, I think, one point is very clear: This bipartisan commitment, which cuts across party lines, ensures that when it comes to India's sovereignty and security, the country must speak in one voice. The world now recognizes us as a responsible nuclear power, and I am extremely grateful to the Prime Minister of India, Narendra Modi*ji*, for initiating the next step of reforms in the nuclear sector, ensuring we remain a leader in nuclear energy. So, in the Budget speech, both in this Budget as well as the last one, the Finance Minister spoke about how India plans to undertake major reforms in its nuclear sector.

सर, भारत एक और historic, एक ऐतिहासिक economic reform करने जा रहा है, which will allow private sector participation in nuclear energy generation. And, why is this important? I want to draw House's attention. Today, China plans to expand its nuclear energy share to 18 per cent of its energy mix, which translates to 400 GWs, by the year 2060. A country like France, a developed nation, generates two-thirds, or 63 per cent, of its energy from nuclear power. The US has also renewed its focus on small modular reactors. So, I am very excited that my generation witnessed the economic reforms of 1991, saw the opening of India's space sector to the private sector under Modi*ji*, and today, we are going to witness the opening and unleashing of India's nuclear power to the private sector and to investors. सर, मैं भारत के परमाणु ऊर्जा क्षेत्र को प्राइवेट सेक्टर के लिए खोलने के लिए सरकार को बहुत-बहुत शुभकामनाएँ देना चाहता हूँ, धन्यवाद देना चाहता हूँ और बधाई देना चाहता हूँ। यह कदम भारत को अपनी बढ़ती energy needs को पूरा करने में मदद करेगा और fossil fuels पर हमारी जो dependence है, जो निर्भरता है, वह इससे बहुत कम होगी। I welcome the Government's announcement of a Nuclear Energy Mission, which aims to develop 100 GWs of nuclear energy by the year 2047, when we will be completing 100 years of India's independence. This reform, in my opinion, is very critical for securing our growth and energy needs.

सर, जहाँ तक green transition की बात है, हमारे Environment Minister अभी यहाँ थे और हमारे जी. किशन रेड्डी जी भी यहाँ हैं, जो माइनिंग के मंत्री हैं। In my opinion, the green transition is heavily dependent on these two Ministries as well. And, for this, as the hon. Finance Minister has correctly outlined, we must reduce our dependence on foreign countries for critical minerals, like, lithium. सर, मैंने इस सदन में भी कहा और मैं इस बात को दोहराना चाहता हूँ कि आज आप किसी भी electronic device का उदाहरण लीजिए, मोबाइल फोन से लेकर, टेलीविजन से लेकर गाड़ी तक, उसमें जहाँ electric battery है, उस बैटरी का जो core component, core rare earth है, उस rare earth का नाम लीथियम है। For this, we must also initiate a very robust revolution in the Electric Vehicles Space. We must scale up our green hydrogen production. I think it is very important to note

Contents Page

what progress we have made in the last decade. In 2014, India's renewable energy capacity was 85 GigaWatts. Today, 11 years later, India's renewable energy capacity is more than 210 GigaWatts, which is a 150 per cent increase in expanding our renewable energy capacity. The National Green Hydrogen Mission will build five million metric tonnes of green hydrogen capacity by 2030. मुझे यकीन है कि बहुत से लोग आने वाले भाषणों में रोजगार के बारे में बात करेंगे। इस green energy sector से केवल National Hydrogen Mission के माध्यम से we will be able to attract eight lakh crores of investment and create six lakh jobs. Also, the Cabinet has given its nod to the National Critical Minerals Mission. I think an outlay of about Rs.35,000/- crores over five to ten years will help us build a very robust supply chain for green technologies. These will create jobs and these are at the core of ensuring our national security.

सर, राष्ट्रपति जी ने अपने भाषण में हमारी Foreign Policy, हमारी Internal Security की भी बात कही। मैं उस पर अपने दो points कहना चाहूँगा। I can say today with great confidence that the biggest transformation under Prime Minister, Narendra Modi*ji*'s leadership has been the alignment of India's Foreign Policy with our national security objectives. हमारे नीरज भाई ने अपने भाषण में धारा 370 के बारे में उल्लेख किया। Sir, today's strong and decisive action has led to peace, stability and economic growth in Kashmir. एक मुम्बईकर होने के नाते मैंने यह कई बार कहा है और मैं एक बार फिर दोहराना चाहूँगा कि वहाँ जो 26/11 की घटना हुई थी, वह मेरे निर्वाचन क्षेत्र में हुई थी। And, today, for over 10 years, there has not been a single terrorist attack in any major Indian city. सर, जब defence production की बात होती है, तो 2014 में defence production in India was 46,000 crore rupees. Today, because of initiative after initiative, defence production in India is almost 1.3 lakh crore rupees. इसके साथ-साथ भारत अब 90 देशों को defence equipments export कर रहा है, जो हमारी बढ़ती आत्मनिर्भरता का एक बहुत ही महत्वपूर्ण प्रमाण है।

सर, मेरे मित्र देरेक ओब्राईन जी ने अपने भाषण में कई pictures के बारे में और Oscar awards के बारे में highlight किया। मैं कहूँगा कि वे मेरे मित्र हैं, उनका भी जो भाषण था, it was an Oscar-worthy speech. But, he spoke about economic inequalities. He said that there are growing economic inequalities, that incomes are rising but inequality is getting bigger. The fact is he is right. One cannot deny that. But, what is the solution? The solution is aggressive economic growth. सर, मैं जिस मुम्बई में रहता हूँ, वहाँ सड़कों पर capitalism और socialism, दोनों साथ में coexist करते हैं। I am not a big proponent of capitalism as being the solution or of socialism. Both are imperfect solutions in my opinion. किसी महान इकोनॉमिस्ट ने एक बार कहा था कि capitalism is the unequal distribution of wealth but socialism is the equal distribution of poverty. So, what we need to ensure aggressive growth is a slew of policies that will allow India to

Contents Page

compete globally. आज मैं गर्व से कह सकता हूँ कि India is the fastest growing economy, pegged to grow at 6.6 per cent growth in 2025.

सर, रोजगार की जो बात है, पिछले 10 सालों में renewable energy से लेकर manufacturing में 17 crore new jobs have been added, spanning agriculture, services and manufacturing in the last decade. जब GST collections की बात होती है, तो पिछले 7 वर्षों में, in 2017, GST collections were only 95,000 crore rupees. Today, GST collections, one year ago, are at 1.5 lakh crore rupees per month. Take infrastructure spending. Ten years ago, infrastructure spending capital expenditure was 2.51 lakh crore rupees. Today, infrastructure spending capital expenditure is 11.2 crore rupees. PM Awaas Yojana, 3.5 crore new homes have been built which have transformed rural and urban housing. Under *Jal Jeevan Mission*, drinking water expanded in five years from 3.2 crores in 2019 to almost 14 crores today in 2024. But, in my opinion, the greatest achievement from an economic parameter point of view is the success of UPI. In December 2024, in one month, in just one month, India registered 16.73 billion transactions on UPI.

सर, आज पूरे विश्व में अंतर्राष्ट्रीय स्तर पर which country will dominate, वह technology पर निर्भर है और उस टेक्नोलॉजी का नाम है AI, Artificial Intelligence. अमेरिका ने कुछ ही समय पहले, दस दिन पहले यानी डोनाल्ड ट्रंप के राष्ट्रपति बनने के बाद, उनके द्वारा शपथ लेने के तुरंत बाद उन्होंने देश के सबसे बड़े टेक्नोलॉजी कंपनियों के साथ एक प्रेस कांफ्रेंस में 500 बिलियन डॉलर का AI-initiative called Project 'Stargate' announce किया। उसके तुरंत बाद चीन ने एक DeepSeek AI को घोषित किया। इसके बारे में उन्होंने कहा कि this is 100 times cheaper than what American companies are spending on Artificial Intelligence and it will consume 100 times less power. Today, I want to congratulate the Government for launching the National Artificial Intelligence Mission and for developing India's own Artificial Intelligence model with 18,000 graphics processing units. *...(Time-bell rings)...* But in my opinion, Sir, in the future -- Artificial Intelligence is one technology -- we must think of nuclear energy, we must also think of future technologies like quantum computing.

With these words, I want to congratulate the President, the Government for these initiatives and I hope, हमें कई चीजों पर राजनीति करनी पड़ती है, but when it comes to the issue of India's sovereignty like I mentioned where I credited from Vajpayeeji, Dr. Manmohan Singhji to the Prime Minister Narendra Modiji, on these issues which concern the country, we must rise above politics and do what is best for India and its future generation. Thank you very much.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Gulam Ali; not present. Shri M. Mohamed Abdulla.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Thank you, Mr. Vice Chairman, Sir, for giving me this opportunity to speak on Motion of Thanks on the President's Address. Sir, it was mentioned in the President's Address that the Government has undertaken many historic initiatives. Sir, though I am sitting in Opposition, I agree that this Government is taking historic initiatives. For being an Opposition MP, it doesn't mean that I have to oppose everything done by the Government.

Sir, now I will explain how this Government is making history. Before 2,300 years, Alexander the Great came to India and had a battle with the then Ruler, Porus *alias* Purushothaman. The war went on for months. Usually wherever Alexander goes, he gets victory in a few days or in a week's time. But it was a very tough battle for him. At last, he got victory. Porus was made to stand in front of Alexander. But Alexander immediately released Porus and told him, 'I have never seen such a courageous person in the world. You are at par with me. I release you. You take back your land. You can rule over your land. Now we are not enemies. We are friends.' He said so. Porus called for a grand dinner to commemorate this new friendship. In that dinner, the food was served in a plate. As soon as he saw the plate, he got shocked and he wondered. He told Porus, 'I know you are a rich man, but I didn't realize that you are this much wealthy to use this kind of plates.' Sir, can you imagine by which metal that plate was made of? It was not by gold. It was not Platinum; it was not Silver. It was made of Aluminium. Those days Aluminium was a costly and precious metal. After 2,300 years, this Government has made Aluminium a precious and costly metal by imposing a GST of 18 per cent. This is how this Government is recreating history. *

The Union Government's failure to address this issue in the President's Address speaks volumes about its reluctance to address growing concerns around federalism and State autonomy. The speech delivered by the hon. President offered a sanitized portrayal of India's current situation, neglecting to confront the urgent issues that continue to devastate the lives of everyday citizens. Key Government failures were notably absent, such as the ongoing crisis in Manipur, which has resulted in significant loss of life and disruption in this strategically important region. Additionally, the repeated scandals involving exam leaks, which have eroded public confidence in the recruitment system, were ignored.

* Not recorded.

Contents Page

Meanwhile, inflation is placing considerable pressure on the financial well-being of the general population. The depreciation of the Indian rupee stands as a clear sign of the Government's inability to stabilize the economy. Sir, I remember the present Ministers of this Ruling Party jumping up and down when the dollar was around Rs.50. Today the dollar is fast approaching Rs. 100 *...(Interruptions)...* yeah, yeah! We are sitting here only. And the present Finance Minister says the dollar is strengthening, the rupee is not getting weaker, while conveniently failing to strengthen the Indian rupee. Despite these troubling signs, the President's speech painted an overly optimistic picture, highlighting economic resilience and growth without addressing the deeper structural issues that continue to leave the common citizen struggling.

The speech also failed to acknowledge critical concerns such as corporate favouritism, environmental harm and escalating social unrest. Loan waivers to major corporations, totalling around Rs. 14 lakh crore between 2015 and 2025, have not translated into meaningful job creation or infrastructure progress. The President's Address overlooked several critical issues, including the farmers' demand for a legal guarantee of Minimum Support Price, despite ongoing protests and widespread calls for action. Social tensions have reached unprecedented levels, but the speech chose to emphasize accomplishments that feel increasingly disconnected from the pressing challenges faced by the public, offering a narrative more focussed on self-praise than on addressing the true struggles of the people. The speech which highlighted the Union Government's co-called achievements, failed to truly reflect the ground realities faced by states like Tamil Nadu.

While the Address made frequent references to development in various regions, it overlooked some of the most pressing issues affecting the people of Tamil Nadu, issues that speak to the heart of governance, federalism and the relationship between the Union and State Governments. As a Member of Parliament, representing Tamil Nadu, it is my responsibility to bring to the forefront the problems that directly impact the State to which I belong and the issues that have been ignored or downplayed by the Union Government in the President's Speech. Tamil Nadu has always been a State that values its autonomy and has fearlessly upheld the principles of federalism. The State has historically played a critical role in social, political and economic progress of India. However, over the last few years, the Union Government has systematically eroded the very foundation of cooperative federalism, undermining the autonomy of States like Tamil Nadu and disregarding the will of people who elected their State Government.

Contents Page

The President's Speech has neglected to address the serious economic challenges that Tamil Nadu faces. Tamil Nadu is one of the largest contributors to the National GDP. Yet, the State continues to be treated unfairly when it comes to resource allocation. Despite its significant contributions, Tamil Nadu received disproportionately low funding for critical areas such as infrastructure development, education, healthcare and welfare schemes. This disparity in the resource allocation has had a long-term consequence for the people of Tamil Nadu. Take, for example, the State infrastructure projects. Tamil Nadu is home to some of the busiest ports and cities in the country and yet the funding for vital infrastructure projects has been slow and inadequate. Chennai port, one of the largest ports in India, oldest port in India, continues to face delays in expansion projects, affecting not just Tamil Nadu but also the national trade.

The Union Government's claim of economic success stands in stark contrast to the reality faced across the country. While the Centre promotes its narrative of economic progress, people nationwide are grappling with rising joblessness, economic inequality and stagnation in key sectors. The Government's failure to address these pressing issues in the President's Address highlights its indifference to widespread challenges affecting the entire nation.

Sir, the Union Government has failed the people of Tamil Nadu in the education sector and in several key areas. In Tamil Nadu, education is the religion. Education is the religion for Tamil people; education is the religion for Tamil Nadu. This is the very key sector for us. Tamil Nadu has a well-established education system that has long prioritized regional language instruction. However, the Union Government's National Education Policy (NEP), highlighted in the President's Address, has raised a significant concern. The Policy mandates Hindi as a compulsory subject, a move that has been widely rejected in Tamil Nadu. The State has always championed the right to preserve and promote its own language and the imposition of Hindi in schools is seen as an infringement of Tamil culture and heritage. The President's Address overlooks this strong opposition and the broader issue of educational autonomy.

Additionally, the Union Government's decision to withhold funds for PM-SHRI Schools under the *Sarva Shiksha Abhiyan* in Tamil Nadu further exemplifies its negligence. This decision is not just a bureaucratic matter, but it directly affects the future of students in the State. It highlights the Union Government's continued disregard for Tamil Nadu's needs. The State has constantly opposed NEP-2020, particularly the Three-Language Formula, as it undermines State's autonomy. Tamil Nadu Government has the right to shape its education system according to the needs

and aspirations of its people. Yet, this crucial issue was entirely ignored in the President's Speech, which failed to address the disparities faced by the students in the State. Continued series of paper leaks that have shaken public trust in the Government recruitment process found no mention.

The Union Government's failure to recognise the need for equitable resource distribution, the disregard for the autonomy of States, and the failure to address the pressing concerns of States like Tamil Nadu are not just political issues, they are issues that affect the lives of millions of people. The Union Government's approach has been one of centralisation and disrespect for the diverse needs of our country. Instead of fostering an environment of cooperation and mutual respect between the Union and State Governments, it has sought to impose a one-size-fits-all approach that fails to acknowledge regional diversity and local need. As an elected representative from Tamil Nadu, I will continue to raise these issues, demand accountability, and seek justice for the people of Tamil Nadu. It is crucial that we restore the spirit of co-operative federalism and ensure that States like Tamil Nadu receive the resources and respect they deserve.

In short, I would say that the President's Address was a missed opportunity to address these critical issues. It failed to acknowledge the real struggles of States like Tamil Nadu and ignored the need for meaningful reforms in governance and resource distribution.

Sir, I would like to conclude by saying that we are just on the opposition side, but we are not enemies of the House. The Treasury Benches always have to take the opposition benches into consideration during the Session. These are not the words of M. Mohamed Abdulla; these are the words of your hon. leader, former Prime Minister, Shri Atal Bihari Vajpayee. I want you to remember his words. With this, I conclude. Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री मुज्जीबुल्ला खान। आपके पास चार मिनट का समय है।

श्री मुज्ज़ीबुल्ला खान (ओडिशा): उपसभाध्यक्ष महोदय, महामहिम राष्ट्रपति जी ओडिशा से हैं, इसलिए मुझे बहुत गर्व महसूस होता है। हमारी राष्ट्रपति महोदया ने जो अभिभाषण किया था, उसमें सबसे बड़ी बात यह थी कि आदिवासियों को न्याय देने के लिए सरकार पूरी कोशिश कर रही है, तो मेरा मानना है कि पोलावरम प्रोजेक्ट, जो बन रहा है, जिसके बारे में अभी नोकझोंक हो रही थी, उस प्रोजेक्ट की हाइट के बारे में हम लोग चिंतित हैं। ओडिशा के तत्कालीन मुख्य मंत्री श्री नवीन पटनायक जी ने उसकी हाइट को लेकर कई बार आंध्र प्रदेश के चीफ मिनिस्टर को और

भारत के प्रधान मंत्री जी को कई बार खत लिखा था कि उसकी हाइट कितनी बढ़ रही है। हाइट बढ़ने की वजह से हमारा जो मल्कानगिरी डिस्ट्रिक्ट है, ओडिशा में आदिवासी बहुल जिला, जिस जिले में 90 परसेंट से ज्यादा आदिवासी रहते हैं, उनकी जमीनें, उनके घर वे सब पानी में डूब जाएंगे। इससे करीब 30-35 हजार लोग प्रभावित होंगे और उसमें से 90 परसेंट आदिवासी लोग हैं। उसके बारे में अभी तक किसी ने कोई स्टेटमेंट नहीं दी है, किसी ने कुछ नहीं बताया है कि उनको कैसे rehabilitate किया जाएगा, क्योंकि उनकी जमीनें, उनके घर और जंगल ये सब पानी में डूब जाएंगे।

सर, हम लोग आदिवासी विकास की बात करते हैं, लेकिन अभी जो समस्या मल्कानगिरी जिले में हुई है, उससे कैसे निपटा जाए? दूसरी बात केंदू लीफ के बारे में है। केंदू का जो पत्ता तोड़ा जाता है, उसमें आदिवासी महिलाएं ज्यादा काम करती हैं। वे केंदू पत्ते को तोड़कर अपने बच्चों को पालती हैं, अपने बच्चों को शिक्षा देती हैं, इंसान बनाती हैं, तो उस केंदू पत्ते के ऊपर 18 परसेंट जीएसटी का टैक्स लगाया जाता है। मेरा मानना है कि अगर केंदू पत्ते पर 18 परसेंट जीएसटी टैक्स लगेगा, तो आदिवासी महिलाएं ही ज्यादा प्रभावित होंगी। उनको उससे कैसे बचाया जा सकता है? इसको लेकर कई बार हमारे तत्कालीन मुख्य मंत्री नवीन पटनायक जी ने चिट्ठी लिखी थी, कई बार डिस्कशन किया था कि केंदू पत्ते से 18 परसेंट जीएसटी हटा देना चाहिए, टोटल जीएसटी रखना ही नहीं चाहिए, क्योंकि आदिवासी महिला लोगों का मामला है, जो कि मेहनत करके जंगल से केंदू पत्ता तोड़ती हैं और सरकार को लाभ पहुंचाती हैं।

सर, कनेक्टिविटी के बारे में बात हुई, रेलवे लाइन के बारे में बात हुई। रेलवे लाइन कश्मीर से कन्याकुमारी तक है, यह हम सबके लिए गर्व की बात है, बहुत खुशी की बात है। मैं ओडिशा के बारे में कहना चाहता हूं कि मैं जब छोटा था, तो बचपन से मैं सुन रहा हूं कि खुर्दा-रोड बोलांगीर लाइन जो है, वह 300 किलोमीटर की है और आज तक इतने साल हो गए, लेकिन वह कम्प्लीट नहीं हो पा रही है। बोलांगीर के साइड से आधा हुआ है, खुर्दा की साइड से आधा हुआ है, लेकिन बीच का रह गया है। मैं केन्द्र सरकार से अनुरोध करूंगा और इसलिए भी कहना चाहूंगा कि हमारे जो रेल मंत्री हैं, वे ओडिशा से हैं। इसलिए हमारे ओडिशा में जो कनेक्टिविटी की समस्या है, उसे जल्द से जल्द कैसे दूर

6.00 P.M.

किया जाएगा और खुर्दा रोड-बोलांगीर रास्ता कैसे कम्प्लीट किया जाएगा, उस पर ध्यान देने की बहुत जरूरत है।

उपसभाध्यक्ष महोदय, हमारे ओडिशा में हम लोग बहुत सालों से स्पेशल कैटेगरी स्टेट का दर्जा देने की जिद कर रहे हैं। ...(**समय की घंटी**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया समाप्त कीजिए।

Contents Page

श्री मुजीबुल्ला खानः हम इस बात के लिए इसलिए जिद कर रहे हैं, क्योंकि वहाँ पर नेचुरल कैलामिटी है। वहाँ बाढ़ आती है, तूफान आता है। उनसे ओडिशा हर वक्त जूझता रहता है। हमारी तत्कालीन सरकार से लेकर आज तक हमसे सब यही बोला करते थे कि अगर double-engine सरकार होगी, तो जरूर करेंगे, लेकिन अभी double-engine सरकार बन चुकी है, इसलिए मैं केंद्र सरकार से आपके माध्यम से अनुरोध करना चाहता हूं कि ओडिशा को कम से कम स्पेशल कैटेगरी स्टेट का दर्जा देना चाहिए ...(**समय की घंटी**)... या स्पेशल स्टेटस देना चाहिए। सभी को एक स्पेशल पैकेज दिया जा रहा, लेकिन ओडिशा को नहीं दिया जा रहा है। हमारी डिमांड है कि ओडिशा को कम से कम स्पेशल पैकेज दिया जाए। उपसभाध्यक्ष जी, मुझे अपनी बात रखने का मौका देने के लिए आपका बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री सुभाष चन्द्र बोस पिल्ली तेलुगू में बोलेंगे।

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, I thank you for giving me the opportunity to speak on the President's Address. *...(Interruptions)...*

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, *...(Interruptions)...*

SHRI SUBHAS CHANDRA BOSE PILLI: Why are you in such a hurry? Please wait. Please wait. *...(Interruptions)...* That is not false. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया आपस में बात मत कीजिए। ...(**व्यवधान**)...

SHRI SUBHAS CHANDRA BOSE PILLI : Please wait. Please wait. *...(Interruptions)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप कृपया बैठिए। ...(**व्यवधान**)... मंत्री महोदय, विराजिए। ...(**व्यवधान**)... एक मिनट सुन लीजिए। यदि माननीय सदस्य बोलें, तो उन्हें बीच में डिस्टर्ब करना उचित नहीं है, उन्हें बोलने दीजिए। यदि कोई गलत बात कहते हैं, कोई असंसदीय बात होगी, तो वह अपने आप कट जाएगी। उनके बोलने के बाद यदि आप अपना कोई प्रतिरोध करना चाहें, तो कर सकते हैं। माननीय सदस्य, आप अपनी बात बोलिए।

SHRI SUBHAS CHANDRA BOSE PILLI: Sir, I thank you for giving me the opportunity to speak on the President's Address. [&] "I would like to convey that the most

[&] English translation of the original speech delivered in Telugu.

important issue today is that the farmers of Andhra Pradesh are in a very critical situation. What are the reasons for farmers to face such critical situations? Why are the farmers, who mainly grow paddy, going into crisis? Both the Central Government and the State Government need to support the farmers. In the previous Government's tenure, the former Chief Minister Shri YS Jaganmohan Reddy implemented many Schemes and supported the farmers in every possible way. Why is the present Government not supporting the farmers? And what are the reasons for not supporting them? Income has not changed, the population has not changed, and expenses have not changed, but why are the farmers being so neglected? Sir, through this august House, I am questioning the Present Andhra Pradesh Government. ...*(Interruptions)*... Listen to me completely. Please wait, let me speak, I will tell you. Listen, why are you so worried?

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down.

SHRI SUBHAS CHANDRA BOSE PILLI: I am not trying to blame anyone for this, I am just trying to bring more help from the Central Government to the State. I am with the intention of bringing more help from the Central Government to the State, which is very important for the State. ...*(Interruptions)*... The entire State of Andhra Pradesh is a cyclone-prone area. Sir, I will also give my reasons for it. Sir, Andhra Pradesh has a coastline of about 974 kilometers. That means the entire state of Andhra Pradesh is in a cyclone prone area. Andhra Pradesh is of three parts, one is Rayalaseema, second is Sarkar districts and the third is Uttarandhra. Agriculture is not very profitable. I am mentioning this, as agriculture is not a profitable sector and the Governments supposed to help the farmers are a little helpless. My intention is not to speak against. My aspiration and my desire is to bring maximum assistance from the Central Government to the State. So, please do not politicize the matter.

Agriculture in the cyclone prone area is not sustainable, the reason for this is, every third year the farmers are at a loss because of the cyclones. If the farmers are making a profit for two consecutive years, in the third year, farmers are seriously affected by the cyclone and are falling into losses. The previous Chief Minister Shri Jaganmohan Reddy had introduced 11 schemes for the benefit of the farmers. Today, if both these Members of this august House, who are fighting against me give their answers, I will be extremely happy. These 11 schemes have been closed. Therefore, the help of the Central Government is needed to start the schemes again. If all these

11 schemes are not implemented, there is a high possibility that all the farmers from the state of Andhra Pradesh will migrate. The situation of the farmers in the state is very miserable.

Today, the farming community consists of only 54 lakh people. Out of the 54 lakh farmers, 15 percent are those who hold ten to fifteen acres of farming land. Out of the remaining 85 percent, 45 percent are tenant farmers and the remaining 40 percent are small and marginal farmers. This means that 80 percent of the farmers are poor. I am only saying that there is a need to implement the schemes again and the responsibility vests with the Government. The Central Government should also help the State in this regard.

Then, Rythu Bharosa Scheme. In this Scheme, an amount of Rupees 13,500 was given to the farmers, out of which rupees 6,000 was from the PMKISAN Scheme and the remaining amount of rupees 7,500 was contributed by the Andhra Pradesh government. I am saying that there is a great need to increase the amount of Rs.6000 given by the Prime Minister. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप उनको संबोधित न करें। आप मुझे संबोधित करें।

SHRI SUBHAS CHANDRA BOSE PILLI: An amount of Rs. 13,500 is provided to all the farmers across the State. ...*(Interruptions)*... Entire interest is paid by the Government. The main object of the scheme is welfare of the farmers. Under this scheme, interest subsidy is provided to the farmers availing crop loan up to rupees one lakh. That is the second scheme. The third scheme is free crop insurance scheme. It is provided to all the farmers across the State. The scheme aims to provide free cover of protection to the farmers against all the excessive climate changes, natural calamities. For this scheme, the farmers paid only one rupee per acre as a token amount for enrolment. ...*(Interruptions)*... Under the Jala Kala Scheme, the farmers got benefit of free bore wells from the Government across the State. ...*(Interruptions)*... You two are opposing me. Tell me that what I am saying is wrong.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down. कृपया समाप्त करें।

SHRI SUBHAS CHANDRA BOSE PILLI: Since all such good schemes are being stopped, please listen to our concerns. Similarly, the Jalakala scheme. Naturally, the

river basins are not in the upland areas. Sir, please allow me for some more time. Any farmer without existing bore well with land ownership of 2.5 acres is eligible.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आपका समय समाप्त हुआ।

SHRI SUBHAS CHANDRA BOSE PILLI: Sir, it is a very important subject. Please give me some more time. ...(*Interruptions*)... Sir, it is a very important subject. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठ जाएँ। ...(**व्यवधान**)... आप बैठिए। ...(**व्यवधान**)... I will not be guided by you. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)... आप बैठिए। आपका समय समाप्त हुआ। Please sit down. ...(*Interruptions*)... Mr. Subhas Chandra Bose Pilli, please sit down. यह रिकॉर्ड पर नहीं जा रहा है। ...(**व्यवधान**)... प्लीज़। ...(**समय की घंटी**)... आप बैठिए। ...(**व्यवधान**)... कृपया आप बैठ जाएँ। प्लीज़ बैठिए। ...(**व्यवधान**)... आप बैठ जाएँ। आपका समय समाप्त हो गया। यह रिकॉर्ड पर नहीं जा रहा है। Nothing is going on record. ...(*Interruptions*)... Please sit down. अगर कोई आपत्तिजनक बात कही गई है, तो माननीय सदस्यों को personal explanation का अधिकार है, इसलिए मैंने चन्द्र शेखर जी को बोलने का अवसर दिया है।

DR. CHANDRA SEKHAR PEMMASANI: If they had brought such wonderful schemes, why did they get 11 seats out of 175? ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप हस्तक्षेप नहीं कर सकते, कृपया आप बैठिए। ...(**व्यवधान**)...

DR. CHANDRA SEKHAR PEMMASANI: The new Government has come in the last seven months. ...(*Interruptions*)... They had left the State with huge burden of debt. ...(*Interruptions*)... Not a single road is a proper road. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): प्लीज़ बैठिए। ...(**व्यवधान**)...

DR. CHANDRA SEKHAR PEMMASANI: All the roads have potholes. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठिए, बैठिए। ...(**व्यवधान**)...

Contents Page

DR. CHANDRA SEKHAR PEMMASANI: Not a single Central Government Scheme has been utilised.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): जब आपका समय आएगा, तब आप बोलिएगा, अभी नहीं। आप विराजिए। ...(**व्यवधान**)... बैठिए, बैठिए। डा. मु. तंबी दुरै।

DR. M. THAMBIDURAI (Tamil Nadu): Sir, on behalf of AIADMK Party, I rise to participate in the discussion on Motion of Thanks to the President's Address delivered on 31st January 2025. I thank my leader Shri Edappadi K. Palaniswami. The hon. President has stated that the Government is steering India to become the world's third-largest economy. Hon. President said that the Government has made headway on two historic river interlinking projects to provide irrigation and drinking water in the drought-affected areas of the country. At the same time, we are missing something. The previous Government promised to link Godavari and Cauvery. This is missing. This is a very important project. I think the Government must solve irrigation problem of Tamil Nadu farmers. The sharing of waters of the Cauvery river has been a source of serious conflict between Tamil Nadu and Karnataka. The Karnataka Government is not at all implementing the award. Even the Supreme Court gave the direction to implement it properly. But the Karnataka Government is not implementing it. Karnataka Government is indulging in constructing Mekedatu Dam against the interest of the people of Tamil Nadu. This has to be taken seriously.

I would like to say here about the Tamil Nadu fishermen problem. This can be solved only by solving the Katchatheevu problem. Without solving that, we cannot solve it. I would like to say that surrendering Katchatheevu was a blunder. It was against the interest of Tamil Nadu. This happened during the time of Congress Government when Mrs. Indira Gandhi was the Prime Minister of this country. DMK was also present at that time. ...(*Interruptions*)... It is a very serious issue. Katchatheevu has to be retrieved. That is our demand.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down.

DR. M. THAMBIDURAI: Sir, I request the Centre to initiate proposal to retrieve Katchatheevu and permanently resolve the issue in the interest of the fishermen of Tamil Nadu, whose only avocation is fishing, which is their livelihood. ...(*Interruptions*)... There is another important thing. We are talking about the empowerment of women. We have discussed that. Also, it is regarding the education

system. Regarding education, you know very well that previously 'Education' was a State subject. But, during the Emergency period in 1976, Mrs. Indira Gandhi, at that time, brought 'Education' to the Concurrent List. Because of that, the NEET examination is taking place. I want to insist now, because the DMK Government is always putting the blame on the Central Government, the NEET examination is one of the bottlenecks in this issue. It is not solved by the Central Government. Who is responsible? It is because at that time 'Education' was included in the Concurrent List by the previous Congress Government. For 18 years, the DMK was in the Central Government. Why did they fail to bring 'Education' to the State subject? ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठे-बैठे मत बोलिए। कृपया उनकी बात सुनिए।

DR. M. THAMBIDURAI: Therefore, they cannot blame the NEET examination. It is because they failed to do what they promised in the election manifesto of the DMK Government that they are going to abolish the NEET exam. They are not able to abolish it. They are only getting signatures from the people. But that is not going to be solved. What they had done is that they missed it earlier. Another problem is regarding women's empowerment which they are talking about. What is the fate of the women? Many people have talked about the safety of the women. We are talking about education. If UGC says that, I can understand that. UGC also cannot get more power bypassing the State Government. I am also expressing that. At the same time, what is happening in the universities, especially Anna University in Tamil Nadu? A girl was raped by an outside fellow. Everybody knows to which party he belongs to. But the State Government of Tamil Nadu is not taking any action. ...(*Interruptions*)... Our leader, Edapaddi Palaniswami, requested that this has to be referred to CBI. CBI has to conduct an inquiry. ...(*Interruptions*)... They are talking about women's empowerment. A girl is raped by a DMK man. ...(*Interruptions*)...The record is there. Therefore, they are not taking action. This has to be done. I request. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया आप बैठिए। Please sit down.

DR. M. THAMBIDURAI: Sir, they are asking for more funds from the Central Government. ...(*Interruptions*)... I am also for that. The Central Government must give more funds to the State Government. But what is the State Government of Tamil

Nadu doing? They have increased all the taxes, especially they have not reduced petrol cess. ...(*Interruptions*)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया अब आप समाप्त करें।

DR. M. THAMBIDURAI: And also, the price of liquor has increased. ...(*Interruptions*)... Illicit liquor is going on. ...(*Interruptions*)... Drugs are going on. Law and order problem is going on in Tamil Nadu. ...(*Interruptions*)... Drug menace is affecting the youth. This is a serious problem we are facing. ...(*Interruptions*)... This is what they are talking about. (*Time-bell rings*)

Sir, before I conclude, I want to make two more points. It is regarding the language issue. On language issue, from Madam Jayalalithaa period onwards, the AIADMK's stand is that we want that all the official languages in the Eighth Schedule must be made official languages of this country. We are not against any language. But our plea is to see that Tamil language is made the official language of this country. This is one of the reasons. Are they accepting it? They shouted before that; let them shout for this purpose. They are not raising this issue. ...(*Interruptions*)... Whether they want to show their interest in this. They only want money. They are going and saying that the Central Government is not giving money. But they are not raising the issue that Tamil language must be made official language. ...(*Interruptions*)... They have not raised this issue. ...(*Interruptions*)... They are doing only lip service. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Please sit down. Let him complete.

DR. M. THAMBIDURAI: Then, I want to raise a tribal issue, which I have raised many times. Our hon. Members also know about that. It is about Valmiki community and Tamil Nadu fisherman community. We are requesting them to include these communities in the tribal category. In Karnataka, Valmiki community is a tribal community; in Tamil Nadu, it is backward class. Therefore, I am going on insisting that this has to be taken seriously. This is what I want to say. My leader, Edapaddi Palaniswami, requested that there is a law and order problem in Tamil Nadu, especially what happened in Anna University. ...(*Interruptions*)... This has to be referred for CBI inquiry. This is a demand of the AIADMK Party. (*Time-bell rings*) Shri Edappadi Palaniswami requested this. What happened at this Anna University is a

serious issue. It has to be taken by the Central Government seriously. I request that all the culprits are arrested. Take necessary action, this is my request.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): श्री रामचंद्र जांगड़ा जी। दस मिनट।

श्री रामचंद्र जांगड़ा (हरियाणा): मान्यवर, आपने मुझे राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव पर बोलने का मौका दिया, इसके लिए आपको धन्यवाद। मान्यवर, जैसे महामहिम राष्ट्रपति जी ने अपने भाषण में उल्लेख किया है कि 10 साल पहले बुनियादी ढांचे के ऊपर 2 लाख करोड़ रुपए की राशि खर्च होती थी और अब बुनियादी ढांचे का जो खर्च है, वह 11 लाख करोड़ रुपए है। मान्यवर, कल्पना की जा सकती है कि अगर 2014 में नरेन्द्र मोदी जी इस देश के प्रधान मंत्री न बनते, भाजपा पूर्ण बहुमत के साथ सत्ता में न आती, 1998 के बाद अटल बिहारी वाजपेयी जी सत्ता में न आते, प्रधान मंत्री ग्राम सड़क योजना न बनती, रेलवे ओवरब्रिज न बनती, रेलवे स्टेशनों का सौंदर्यीकरण न होता, नई ट्रेनें, 'वंदे भारत' ट्रेनें न चलाई जातीं, नए एम्स और नए मेडिकल कॉलेज न खोले जाते, नई यूनिवर्सिटीज़ और कॉलेजेज़ नहीं खोले जाते, तो इस देश में आवागमन के मामले में जनता के क्या हालात होते। अंग्रेजों के जमाने के एक-एक रेलवे फाटकों पर कितनी लंबी-लंबी ट्रैफिक की लाइनें होतीं - यह कल्पना की जा सकती है और जनता के क्या हालात होते, यह भी कल्पना की जा सकती है।

मान्यवर, माननीया राष्ट्रपति महोदया जी ने 10 साल का उल्लेख किया है और पिछले साल की विकास की परियोजनाओं का उल्लेख किया है। आज कश्मीर से कन्याकुमारी तक रेलवे नेटवर्क जुड़ गया है। धारा 370 हटने के बाद कश्मीर में जो विकास की योजनाएं आई हैं, उनके तहत आज चिनाब में रेल ब्रिज बन गया, जो विश्व का सबसे ऊंचा रेलवे ब्रिज है। अंजी खड्ड ब्रिज पहला ऐसा रेलवे केबल ब्रिज है, जो जम्मू कश्मीर के अंदर बना है। अटल चैनल बन गई, सोनमर्ग टनल बन गई, सेला टनल बन गई और हिमाचल तथा लद्दाख को जोड़ने के लिए शिंकुन-ला टनल, जो सबसे ऊंची सुरंग है, वह भी जल्द ही बन कर तैयार हो जाएगी। आज देश जिस किस्म से विकास के रास्ते पर चल रहा है, महामहिम महोदया ने जो 2047 के भारत की कल्पना, विकसित भारत की कल्पना की है, निश्चित तौर पर 2047 में भारत विश्व का एक सबसे शक्तिशाली और सबसे विकसित राष्ट्र होगा, क्योंकि भारत की बागडोर जिस प्रधान मंत्री के हाथों में है, उनके सामने केवल मात्र देश, केवल मात्र राष्ट्र और 24 घंटे देश की चिंता है। प्रधान मंत्री जी ने अपने भाषण में बार-बार कहा है कि उनका जो ध्यान है, वह गरीब कल्याण, युवा कल्याण, किसान कल्याण और नारी शक्ति के उत्थान के लिए नारी कल्याण के लिए है और सारा का सारा विजन उसी के लिए है। उसी के लिए पूरे देश के अंदर परियोजनाएं बनाई जा रही हैं, हर क्षेत्र के लिए परियोजनाएं बनाई जा रही हैं।

मान्यवर, मैं यहाँ पर कुछ उल्लेख करना चाहूंगा। माननीया राष्ट्रपति महोदया ने न्याय संहिता का जिक्र किया है। इस देश के अंदर, अंग्रेजों के जमाने में यानी 1861 में दंड संहिता बनी थी, क्योंकि उन लोगों का नजरिया ही हम लोगों को दंडित करने का था, न्याय देने का तो था ही नहीं, लेकिन अफसोस की बात यह है कि आजादी के बाद भी वही दंड संहिता चलती रही, उसमें

कोई परिवर्तन नहीं हुआ, क्योंकि आजादी के बाद भी जो लोग सत्ता में आए, वे भी भारतीयों को दंडित करने की ही मानसिकता के शिकार रहे, न्याय देने की मानसिकता उनकी बनी ही नहीं।

मान्यवर, मैं इतिहास का उल्लेख करना चाहूंगा। 1871 में जिन लोगों ने वासुदेव बलवन्त फड़के के नेतृत्व में 1857 की क्रांति के बाद लड़ाइयाँ लड़ी थीं, अंग्रेजों द्वारा उन पूरी ट्राइब्स को क्रिमिनल ट्राइब घोषित कर दिया गया था और उनको बार-बार दंडित किया जाता था। यह तो बाबा साहेब भीमराव अंबेडकर थे, जिन्होंने 31 दिसंबर 1952 को, आजादी के 5 साल के बाद उस क्रिमिनल ट्राइबल एक्ट को खत्म करके Habitual Offenders Act लेकर आए थे। आज वे तमाम जातियाँ, भारत में आजादी के 5 साल बाद से, यानी 1952 से हर साल 31 दिसम्बर को 'मुक्ति दिवस' के रूप में मनाती हैं। वे अपने को आजाद भी 5 साल बाद ही मानते हैं, क्योंकि उनको बार-बार इसी तरह से दंडित किया जाता था। मान्यवर, हमें अच्छी तरह से पता है, फिर भी देश के सत्ताधारियों की मानसिकता नहीं बदली। मुझे अच्छी तरह से ध्यान है कि अगर कहीं चोरी हो जाती थी, तो थानेदार चोर को ढूंढने की कोई कोशिश नहीं करता था, बल्कि किसी गरीब सांसी को, किसी गरीब बावरी को बिना कोई अपराध किए चोरी के अपराध में दंडित करके, मारपीट करके उससे उस अपराध को करने की हामी भरवा ली जाती थी और फिर उसको हवालात के सीखचों के अंदर डाल दिया जाता था। फिर, वे लोग चोरी न करते तो और क्या करते? इस किस्म की दंड देने की जो मानसिकता रही, उसको हमारे देश के प्रधान मंत्री के नेतृत्व में हमारी सरकार ने न्याय संहिता के रूप में बदला है, वरना भारतीयों को दंड देने की वह एक प्रक्रिया थी।

मान्यवर, मैं इसमें यह उल्लेख करना चाहूँगा कि अगर उनकी न्याय करने की मानसिकता होती, तो भोपाल गैस त्रासदी के गुनहगार, वारेन एंडरसन तत्कालीन मुख्य मंत्री के सरकारी विमान में बैठकर दिल्ली न आते और सरकार के संरक्षण में उनको अमेरिका न भगाया जाता। उस त्रासदी में हजारों लोग मारे गए और कितने ही लोग अपंग हो गए। वे न्याय की तलाश में भटकते रहे और तत्कालीन ने ऐसे गुनहगार को अपने सरकारी संरक्षण में देश से भगा दिया, क्योंकि उनकी दंड देने की ही एक मानसिकता थी, भारतीयों को न्याय देने की मानसिकता उन लोगों की थी ही नहीं। यह न्याय देने की मानसिकता तो नरेन्द्र मोदी जी के नेतृत्व में आई है।

मान्यवर, मैं इसमें भारतीय संस्कृति का भी उल्लेख करना चाहूँगा, क्योंकि श्यामा प्रसाद मुखर्जी, जिन्होंने इस देश के लिए, भारत की एकता और अखंडता के लिए अपना बलिदान दिया, उन्होंने एक बात कही थी कि सांस्कृतिक चेतना का पुनर्जागरण होना चाहिए। उन्होंने यह भी कहा था कि सच्चा राष्ट्रवाद केवल भारत की भौतिक एकता में नहीं है, बल्कि उसकी सांस्कृतिक एकता को मजबूत करने में है। मान्यवर, मैं इस संबंध में यह उल्लेख करना चाहूँगा कि संस्कृति क्या होती है। हमारे देश में हिंदी का क्या हाल रहा है? इस देश के अंदर आज तक भी भाषाई एकरूपता नहीं आ पाई है, क्योंकि मानसिकता यही थी। हमारा देश ही है, जहाँ राजभाषा के लिए एक कमेटी का गठन करना पड़ा और कानून बनाना पड़ा। वह कमेटी आज तक उस भाषा को लागू करने के लिए पूरे देश के अंदर भ्रमण कर रही है।

मान्यवर, आज नरेन्द्र भाई मोदी जी के नेतृत्व में जो सांस्कृतिक विकास हुआ है, उसका फायदा एक गरीब आदमी को कितना बड़ा हुआ है, मैं उस भाषा के बारे में उल्लेख करना चाहूँगा। हमारे देश में यूपीएससी के एग्जाम्स अंग्रेजी में होते थे और उसके इंटरव्यूज़ अंग्रेजी में होते थे।

गरीब आदमी के अंदर प्रतिभाओं की कमी नहीं थी, उनके अंदर क्वॉलिटी की कमी नहीं थी, लेकिन भाषा उनके सामने एक बाधा थी। जब यूपीएससी के एग्जाम्स मातृभाषा में होने लगे और अभ्यर्थी को उसकी अपनी मातृभाषा में जवाब देने की स्वतंत्रता मिली, तो उसका परिणाम यह हुआ कि आज गरीब से गरीब घरों के बच्चे आईएएस और आईपीएस बन रहे हैं, वरना यह अभिजात्य वर्ग के लिए सुरक्षित था, क्योंकि गरीब लोगों के सामने भाषा की एक बाध्यता थी, उनके सामने भाषा की एक बहुत बड़ी कठिनाई थी। आज हिंदी भाषा के कारण गरीब आदमी को जो अधिकार मिलने लगे, यह हमारे देश के प्रधान मंत्री, नरेन्द्र भाई मोदी जी के नेतृत्व में एक बहुत बड़ी सफलता है।

मान्यवर, मैं एक और बात का उल्लेख करना चाहूँगा। महामहिम राष्ट्रपति महोदया ने अपने भाषण में उल्लेख किया है कि सरकार अगले 5 सालों में देश के मेडिकल कॉलेजों में 75,000 नई सीटों के सृजन के लिए काम कर रही है। मान्यवर, यह देश के लिए मील का पत्थर साबित होगा। 140 करोड़ की आबादी के देश में अगर स्वास्थ्य और शिक्षा के ऊपर ध्यान नहीं दिया जाता, तो इस देश की क्या हालत होती? हम कल्पना कर सकते हैं कि हमारा देश आबादी के मामले में कितना बड़ा है और अगर वही सरकारें सत्ता में होतीं तो आज स्वास्थ्य सेवाओं का क्या हाल होता, शिक्षा के स्तर पर क्या हाल होता।

मान्यवर, अब मैं "मेक इन इंडिया" के विषय में कुछ उपलब्धियों का उल्लेख करना चाहता हूँ। इस देश में लंबे समय तक अंग्रेजों का शासनकाल रहा। बाबर के बाद यहाँ मुगल शासन भी आया। शशि थरूर जी कांग्रेस के ही एक एमपी हैं। मैंने उनकी एक पुस्तक पढ़ी, जिसका शीर्षक "अंग्रेजी का काल, अंधकार का काल" है। उन्होंने लिखा है कि जिस समय औरंगज़ेब इस देश के बादशाह थे, विश्व व्यापार में हिन्दुस्तान की भागीदारी 33 प्रतिशत थी,लेकिन अंग्रेज़ों के आने के बाद उन्होंने केवल संपत्ति ही नहीं लूटी, बल्कि संपत्ति के साधनों को भी लूटा और इस देश से कच्चा माल इंग्लैंड में ले जाकर पक्का माल यहां लाते रहे और इस देश के शिल्पकार को बेरोज़गार कर दिया, देश को निहत्था और कंगाल कर दिया। जिस समय अंग्रेज़ इस देश को छोड़कर गए, तो विश्व व्यापार में हिन्दुस्तान की भागीदारी केवल 1.4 प्रतिशत रह गई। वे विदेशी थे, उनसे कोई गिला-शिकवा नहीं है। विदेशी लोग शोषण करते हैं, उन्होंने किया। आज़ादी के लिए हमारे परवानों ने लड़ाई लड़ी, वे फांसी के तख्ते के ऊपर चढ़े। अंडमान-निकोबार की जेल के अंदर यातनाएं सहीं। आज कुछ लोग सावरकर के नाम से भी चिढ़ते हैं। पता नहीं उन्हें क्या तकलीफ होती है। कुछ लोग कहते हैं कि उन्होंने माफी मांग ली। मैं कई बार अंडमान-निकोबार में गया हूं। उस जेल की कोठरी के अंदर बैठ कर देखा है, जहां सावरकर जी को कैद करके रखा गया था। जो आदमी सावरकर जी के नाम के ऊपर प्रश्नचिन्ह लगा दे ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया बैठ जाएं।

श्री रामचंद्र जांगड़ा : वे उस कोठरी के अंदर 11 दिन बैठकर दिखाएं। वह तो उस कोठरी के अंदर 11 साल रहे थे। उनके ठीक सामने फांसी का फंदा था, जिस पर लोगों को लटकाया जाता था।

Contents Page

उनके ठीक सामने कोड़े लगाए जाते थे, ताकि सावरकर जी का मनोबल टूट जाए। जो लोग उनकी बलिदानी के ऊपर, उनके त्याग के ऊपर प्रश्नचिन्ह लगाते हैं। वे वहां पर 11 दिन बैठ कर देखें, 11 रात उस कोठरी के अंदर बैठ कर देखें, तो उनको पता चल जाएगा कि अंडमान-निकोबार के अंदर उस समय वे किन हालात में रहे थे।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): अब आप समाप्त करें।

श्री रामचंद्र जांगड़ा: मान्यवर, बड़ी हैरानी की बात होती है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): ऑलरेडी ज़्यादा समय हो गया है।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं यह कह रहा हूं कि आज लोग देश की आज़ादी के विषय में प्रश्नचिन्ह लगाते हैं, भाषा के विषय में प्रश्नचिन्ह लगाते हैं। कुछ कहते हैं कि कानून नहीं बदले गए, यह तो केवल भाषा बदली गई है। मान्यवर, आप सबको पता है कि हमारे देश के अंदर एडवर्ड यूं के यूं ज़िंदा रहे। अगर नरेन्द्र मोदी जी नहीं आते - रूस का मैंने पिछले संबोधन में उदाहरण दिया था।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): कृपया समाप्त करें।

श्री रामचंद्र जांगड़ा: एक लेनिनग्राद शहर की तरह सेंट पीटर्सबर्ग शहर बन गया और सौ-सौ फुट ऊंची मार्क्स और लेनिन की मूर्तियां गिरा दी गईं, लेकिन हमारे देश में गुलामी की मानसिकता रही। यहां पर यूं के यूं हमारे इंडिया गेट पर एडवर्ड खड़े रहे। अगर नरेन्द्र मोदी जी नहीं आते, तो एडवर्ड की जगह सुभाष चंद्र बोस भी नहीं आते, हम गारंटी देते हैं। यह देश अब देश बना है, इस देश में राष्ट्रीयता अब जागी है, इसलिए तकलीफ ना मानें।

मान्यवर, मैं एक और उल्लेख करना चाहूंगा। एक चर्चा दिल्ली के पूर्व मुख्य मंत्री की आई थी।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): रामचंद्र जी, आपने पार्टी का समय ज्यादा ले लिया है। आप कृपया समाप्त करें।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं थोड़ी देर में अपनी बात समाप्त कर दूंगा।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): देर में नहीं, अब आप समाप्त करें। आप देर मत करो।

श्री रामचंद्र जांगड़ा: मान्यवर, मैं मात्र एक उल्लेख करना चाहूंगा। कुछ दिन पहले दिल्ली के पूर्व मुख्यमंत्री जी ने हरियाणा के विषय में एक चर्चा की थी और मुझे हैरानी होती है कि उन्होंने

हरियाणा से भेजे जाने वाले पानी की तुलना हिरोशिमा और नागासाकी पर गिराए गए बम से की थी और जैविक हथियारों से की थी। मैं कहता हूं कि आधा हरियाणा दिल्ली में रहता है, वे खुद भी हरियाणा में पैदा हुए, उनकी भी नाल हरियाणा में गड़ी हुई है। आप तो मेरी भाषा को अच्छी तरह से समझते हैं। मान्यवर, देश में स्वतंत्रता प्राप्ति के फौरन बाद पाकिस्तान के साथ हमारा युद्ध हुआ, 1947 में कबालियों के नाम के ऊपर...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आपकी पार्टी का समय कम हो रहा है।

श्री रामचंद्र जांगड़ा: 1965 में हमारा युद्ध हुआ, 1971 में युद्ध हुआ, कारगिल युद्ध हुआ, वह आज भी उग्रवाद भेज रहा है, लेकिन पाकिस्तान भी ऐसा आरोप नहीं लगाता। दरिया-ए-चिनाब का पानी वहां जाता है, दरिया-ए-झेलम का पानी वहां जाता है और सिंधु का पानी भी वहां जाता है। वह दुश्मन देश भी आरोप नहीं लगाता कि जेनोसाइड करना चाहता है, लेकिन इसी देश का मुख्यमंत्री ऐसे आरोप लगाता है। इसलिए ऐसे लोगों को पब्लिक में जन नेता के रूप में जाने के बारे में सोचना नहीं चाहिए। आज वे लोग बेनकाब हो चुके हैं, धन्यवाद।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): रामचंद्र जी, धन्यवाद। श्री शक्तिसिंह गोहिल जी... उपस्थित नहीं हैं। श्री प्रकाश चिक बाराईक... उपस्थित नहीं हैं। डा. कनिमोझी एनवीएन सोमू... उपस्थित नहीं हैं। श्रीमती सुलता देव... उपस्थित नहीं हैं। श्री बीरेन्द्र प्रसाद बैश्य।

SHRI BIRENDRA PRASAD BAISHYA (Assam): Thank you, hon. Vice-Chairman, Sir, for allowing me to speak. I rise here to support the Motion moved on the Address given by Her Excellency, President of India, and speak on behalf of my party of Asom Gana Parishad and our Party President, Atul Bora. The last ten years, under the leadership of hon. Prime Minister, Shri Narendra Modi, is witness for the economic progress of the country, is witness for safety and sovereignty of the country and is witness that our Government is farmer-friendly. And, it is also very nicely established that this Government, under the leadership of Narendra Modi*ji*, is working for the common people, poor people, backward community and backward people of our country. And, I very proudly say that this is the Government, under the leadership of Narendra Modi*ji*, for development, for peace in the North-Eastern region of our country. In her speech, Her Excellency President said that pace of work has tripled in the third-time Government of Narendra Modi*ji*. We witnessed working three times better when compared with previous Governments.

Sir, Modi Government has given an ambition plan - home to everybody. And, the Pradhan Mantri Awas Yojana will provide new homes for three crores people. The Government is working to give appropriate price for the produce of farmers and

Contents Page

increase the farmer's income in our country. The Government also equally given importance to make India the third largest economy of the world. And, this Government is doing everything for the betterment of North-Eastern region. Sir, ten years back, when hon. Prime Minister Narendra Modi*ji* became the Prime Minister of the country, in his first speech, he announced and I quote, 'Priority of my Government will be for the development of the North-Eastern region'. And, he explained North-Eastern region today Ashtalakshmi of the country. Hon. Prime Minister, Narendra Modi*ji* fulfilled his commitment in letter and spirit. This announcement is made. But he has, practically, fulfilled this promise. Sir, Rs.38,000 crores given for petroleum sector development in Assam. Earlier, no Government has given such huge money. Secondly, Rs.27,000 crores is given for establishment of semi-conductor unit in Assam. This is the first biggest step taken by any Government in our country. It is to establish a semi-conductor unit in Assam where world's largest number of chips will be produced in one single day. I must compliment hon. Prime Minister for fulfilling his commitment and, equally, I must compliment hon. Chief Minister of Assam, Dr. Himanta Biswa Sarma, for his initiative. Sir, in the year 2008, when I entered the Rajya Sabha -- I was in the Lok Sabha before that -- we had very long-standing demand to expand Namrup Fertilizer Company. Namrup Fertilizer Company is one of the largest fertilizer companies of the North Eastern region and Northern part of India. Earlier, in our agricultural revolution and in our economic revolution, Namrup Fertilizer Company has played a very vital role.

We are trying, we are fighting. Our Prime Minister was from our State, and the Fertiliser Minister was also from our State. But, nobody did anything for the development of Namrup Fertiliser Company. But I am glad, I am very proud, being a man from Assam and part of the NDA Government. This Government, under the leadership of Shri Narendra Modi, has decided to expand the Namrup Fertiliser Company as a urea company, producing 12.7 lakh metric tonnes of urea annually. Sir, Namrup Fertiliser Company has everything - existing plants, a fast water resource, a gas linkage, and a market. But due to the lack of interest from the previous Government, this project collapsed. However, this Government, under Shri Narendra Modi's leadership, is reviving the project.

I am delighted that this company will play a vital role in fulfilling the fertiliser needs of the North-Eastern Region and can even market to Myanmar and Bangladesh. Sir, I would like to say a few more things in the interest of Assam and the North-Eastern region. You know, the foreign national problem is a significant issue for the people of Assam. For a long time, we have requested for the fulfilment of the

Assam Accord. This Government has taken initiatives, forming a Commission under the chairmanship of a retired High Court Justice to recommend fulfilling the Assam Accord. Accordingly, the Assam Government, under Dr. Himanta Biswa Sarma's leadership, has decided to implement the major recommendations given by the Justice Sarma Committee.

Sir, I urge the Government to expedite the fencing along the Indo-Bangladesh border. Due to the turmoil in Bangladesh, there is a daily influx of people from Bangladesh. I request the Government to stop this influx and seal the border.

The six communities in Assam — Tai-Ahom, Moran, Matak, - have for long been demanding Scheduled Tribe (ST) status. I believe that under Narendra Modi's leadership, this demand will be implemented soon. Assam is a de-policing State, and small tea growers play a vital role in addressing unemployment and promoting economic development in the North-Eastern region. I urge the Government to support these small tea growers, as they contribute significantly to self-employment.I request the Government to help these small tea growers of Assam.

Sir, before Independence, Assam's per capita income was higher than any other part of the country. However, due to floods and erosion, our economy is declining. I request the Government to address this issue seriously and declare the flood and erosion problem in Assam a national problem. I believe that under Narendra Modi's leadership, this will be implemented soon, and the Assam flood and erosion problem will be declared a national problem.

Sir, another critical issue we face today is the threat to the River Brahamputra. The Brahamputra Valley is an ancient simulation of our country. Our culture, economy and social life depend on the River Brahamputra. China has decided to build a massive dam on the river Brahamputra for power generation. If they succeed, they will divert the river's flow towards China, causing the river to die and resulting in a black desert in the North-Eastern Region. Our civilization, social life, and economy will collapse. I request the Government of India to take up this issue seriously with China and raise it on the international platform, if necessary, to protect the country's and North-Eastern Region's interests.

With these words, I thank you very much for giving me this opportunity to speak, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आपको पर्याप्त समय मिल गया। ...**(व्यवधान)**... श्रीमती सुलता देव। माननीय सदस्या, सभी माननीय सदस्यों से यह अपेक्षा की जाती है कि जब उनका नाम पुकारा जाए, तो वे हाउस में रहें। अपवाद के रूप में आपको यह अनुमति दी गई है।

Contents Page

श्रीमती सुलता देव (ओडिशा): सर, मुझे सुनाई नहीं दिया। क्या पहले आपने मुझे कुछ कहा?

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): मैंने यह कहा कि सभी माननीय सदस्यों से यह अपेक्षा की जाती है कि जब उनका नाम पुकारा जाए, तो वे सदन में उपस्थित रहें। आपको ये विशेष परिस्थितियों में अपवाद के रूप में छूट दी गई है। आप बोलिए।

श्रीमती सुलता देव: थैंक यू, वाइस चेयरमैन सर। मुझे राष्ट्रपति जी के अभिभाषण पर बोलने के लिए मौका देने के लिए मैं आपकी तहेदिल से शुक्रगुजार हूं। राष्ट्रपति जी मेरी स्टेट की बेटी हैं और मैं हमेशा उनका आदर करती हूं, मगर राष्ट्रपति जी ने जो स्पीच उस दिन पढ़ी, तो मुझे लगा कि कहीं न कहीं इस सरकार की जो बनी बनायी स्पीच है, वे उसे पढ़ रही थीं, क्योंकि मेरे स्टेट में कुछ प्रॉब्लम्स हैं, तो मैंने देखा कि उस स्टेट की होते हुए भी वे उनको एड्रेस नहीं कर पायीं।

राष्ट्रपति जी ने अपने अभिभाषण में प्रयागराज में जो कुंभ मेला चल रहा है, उसमें जो मृतक हुए हैं, उनके लिए शोक प्रकट किया। मैं यह बोलना चाहती हूं कि कुंभ में जो कुछ हुआ, उसे देखते हुए सारे देश में यह एक ऐसी परिस्थिति है, जिसके ऊपर आलोचना होनी चाहिए, क्योंकि हम जानते हैं कि वहां पर हजारों लोग घर से बेघर हो गए हैं और आज भी नहीं मिल रहे हैं और मिसिंग हैं । वे कहां गए, उनका कुछ पता नहीं चल रहा है। वहां इतनी भीड़ होती है, यह हम एआई से, ऊपर से देख सकते हैं, तो कितने लोग आज मिसिंग हैं, वे कहां गए, इसे हम टेक्नोलॉजी के जरिए क्यों नहीं देख सकते हैं? क्यों उसके ऊपर आलोचना नहीं हो रही है? यही सदन है, जब दिल्ली में वाटर लॉगिंग के कारण 27 जुलाई और 28 जुलाई की रात में कुछ बच्चे मर गए थे, तो हम लोगों ने 29 जुलाई को शॉर्ट ड्यूरेशन डिस्कशन में इसकी चर्चा की। कुंभ में इतना बड़ा इशू हो गया है, मगर हम लोग उसके ऊपर डिस्कशन क्यों नहीं कर रहे हैं? हम लोगों ने सुबह भी इसकी मांग की थी, क्योंकि उसके ऊपर डिस्कशन होना चाहिए। कितने घर से बच्चे लापता हैं, कितनी फैमिलीज़ ढूंढ़ -ढूंढ़ कर परेशान हो रही हैं, वहां फैमिलीज़ बहुत प्रॉब्लम में हैं, उसके ऊपर आलोचना होनी चाहिए, मगर वह आलोचना नहीं हो पा रही है। मैं एक बात और बोलना चाहती हूं। महामहिम राष्ट्रपति जी ने चार नंबर पर एक बात कही है कि the guiding mantra of my Government is, "Sabka Saath, Sabka Vikas, Sabka Vishwas, Sabka Prayas" and its goal is the creation of a "Viksit Bharat". मैं यह बोलना चाहूँगी कि जब हम विकसित भारत की बात कर रहे हैं, तो हमारे ओडिशा का कंधमाल डिस्ट्रिक्ट भी भारत में ही आता है। कंधमाल डिस्ट्रिक्ट में मांडिपंका एक village है, जहाँ पर mango kernel, आम की गुठलियों की खीर खाकर तीन औरतों की death हो गई, मगर आज वे कहीं सुनाई ही नहीं दे रही हैं । वे भी ST, आदिवासी category को belong करती हैं। यह कहाँ का न्याय है? आज अगर हम इतनी बड़ी-बड़ी बातें कर रहे हैं, AI की बात कर रहे हैं, विकसित भारत की बात कर रहे हैं, तो फिर उन्होंने मांडिपंका की बात क्यों नहीं की? मान्यवर, महामहिम को इसकी बात करनी चाहिए थी।

फिर मैं एक और बात बोलूँगी। पोलावरम के बारे में महामहिम जी बोल रही थीं। पोलावरम में कितने सारे आदिवासी हैं, जिनकी जमीन जा रही है, जिनके घर जा रहे हैं, जिनकी जीविका जा रही है, क्यों कुछ नहीं बोला जा रहा है? आन्ध्र प्रदेश को पैसा दिया जा रहा है कि पोलावरम करो, मगर पोलावरम जितना बड़ा होगा, उसमें हमारे मलकानगिरी जैसा इलाका पूरा डूब जाएगा, वह submerge हो जाएगा। मैंने पहले भी बोला था, आज भी बोल रही हूँ कि आप पोलावरम की सराहना कर रही हैं, मगर आप ओडिशा की बेटी हैं, तो आप ओडिशा के बारे में एक बात भी नहीं बोल रही हैं।

मैं एक और बात बोलूँगी। आप आदिवासी community को belong करती हैं। आज ओडिशा के क्योंझर के आदिवासी मुख्यमंत्री हैं। उसी ओडिशा के क्योंझर में जो Essar Minmet Ltd. है, वह एक प्लांट बनाना चाह रहा है। देखा जाए, तो वहाँ पर जो आदिवासी हैं, उनके नाम पर असत्य आरोप दिए जा रहे हैं, असत्य केस देकर उनको अंदर डाला जा रहा है। यह नहीं कि वे लोग आकर जो ग्राम सभा हो रही है, जो सुनवाई हो रही है, वहाँ पर बैठ सकें। फिर यह कहाँ का न्याय है? इसलिए मैं बोल रही हूँ कि आदिवासी होकर भी आदिवासी के लिए लड़ना बहुत जरूरी होता है। आज कोई मीडिया यह सब दिखा ही नहीं रहा है। इसलिए मैं बोल रही हूँ कि जो मीडिया हाउस सरकार से प्रश्न नहीं करे, वह मीडिया है, मगर जो अपोजिशन के बारे में प्रश्न करे, वह मीडिया नहीं, बिस्किट मीडिया है। सरकार से प्रश्न पूछना चाहिए, लेकिन कोई हमारी सरकार से प्रश्न पूछ ही नहीं रहा है।

मैं एक और बात बोलूँगी। मान्यवर, महामहिम जी ने 29 नंबर पर कहा कि earlier this month, my Government organized the *Pravasi Bharatiya Divas* in Bhubaneswar. भुवनेश्वर, जो ओडिशा की राजधानी है, वहाँ पर प्रवासी भारतीय दिवस का inauguration करने के लिए 8 जनवरी को प्रधान मंत्री, नरेन्द्र मोदी जी भी आए थे। मगर आपको मालूम है कि उस दिन में 9 बजे के करीब वहीं heart of Bhubaneswar, city of Bhubaneswar में जहाँ प्रवासी दिवस के लिए प्रवासी जा रहे थे, वहीं से दो-तीन किलोमीटर की distance पर दिनदहाड़े सहदेव नायक, जो हमारे वहाँ पुलिस का informer भी था, उसका सिर धड़ से अलग कर दिया गया। यह क्या है? प्रधान मंत्री खुद जा रहे हैं, सारे NRIs हैं, चारों ओर पुलिस है, मगर दिन के 9 बजे अगर ऐसा हो रहा है, तो law and order कहाँ गया? इसीलिए मैं बोल रही हूँ कि कहीं न कहीं पर हमें यह दुख है।

आप आयुष्मान भारत की बात कर रहे हैं। मैं अभी भी अपने बीजू स्वास्थ्य कल्याण योजना कार्ड के बारे में बोलूँगी, जो नवीन पटनायक जी ने शुरू किया था। इसमें 10 लाख रुपए का assurance था। यह insurance नहीं था, assurance था। पहले कार्ड ले जाने पर लोगों का treatment होता था और पैसा swipe हो जाता था। यह महिलाओं के लिए 10 लाख और पुरुषों के लिए तथा family members के लिए 5 लाख था। मगर यह जो आज आप आयुष्मान भारत बोल रहे हैं, यह insurance scheme है। गरीब कहाँ से पैसा लाएगा? पहले treatment होगा, फिर उसको बिल मिलेगा। गरीब लोगों के लिए ऐसी स्कीम तो होनी ही नहीं चाहिए।

ऊपर से हमने देखा कि आज भी हमारे ओडिशा में बैंक की problem है, बैंक सब जगह नहीं है। Railway connectivity आठ जिलों में नहीं है। सबसे ज्यादा पैसा हम लोग देते हैं। आज भी

Contents Page

हम देखेंगे, तो नेट काम नहीं कर रहा है। हम देखते हैं कि कोई पहाड़ पर चढ़ कर बात कर रहा है, कोई पेड़ के ऊपर चढ़ कर बात कर रहा है। आप कैसे करेंगे? Net connectivity नहीं है। अभी आप DBT के बारे में बोल रहे हैं, पर यह DBT कैसे होगा और हम लोग cashless कैसे करेंगे, अगर net connectivity न हो और bank connectivity न हो? कितने सारे बुजुर्ग हैं, जो चल कर बैंक नहीं जा सकते, जब उनको भत्ता मिलता है, घर के पास उनके बैंक के अकाउंट में पैसा transfer होता है, तब वे क्या करेंगे? इसलिए बैंक का होना जरूरी है।

हमने रेलवे के लिए बार-बार demand की है कि हम लोगों को ज्यादा से ज्यादा रेल लाइन देनी चाहिए। ...(**समय की घंटी**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी): आप समाप्त करें।

श्रीमती सुलता देवः सर, मैं बस एक मिनट में conclude कर रही हूँ। यह देखना चाहिए कि ओडिशा कितना दे रहा है। न coal royalty बढ़ रही है, न ही हमारी कितनी सारी प्रजाति एसटीज़ को शामिल किया जा रहा है। हो, मुंडारी और भूमिज भाषा को भी प्रोत्साहन नहीं दिया जा रहा है। हम demand करते हैं कि राष्ट्रपति जी को इस पर भी ध्यान देना चाहिए। Thank you so much, Sir.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Niranjan Bishi; not present. Shri Ashokrao Chavan; not present. Shrimati Phulo Devi Netam; not present. Shri Banshilal Gurjar.

श्री बंशीलाल गुर्जर (मध्य प्रदेश)**:** माननीय उपसभाध्यक्ष महोदय, आपका धन्यवाद कि आपने मुझे राष्ट्रपति जी के अभिभाषण पर बोलने का अवसर दिया है।

महोदय, निश्चित ही माननीय प्रधान मंत्री नरेन्द्र मोदी जी की सरकार के तीसरे कार्यकाल की प्रशंसा करते हुए माननीय राष्ट्रपति महोदया ने यह उल्लेख किया है कि 'अमृत काल' में, जो ग्रामीण भारत है, उस ग्रामीण भारत के विकास को समुचित रूप से भारत सरकार ने अपने एजेंडे में लिया है। उसका सबसे बड़ा उदाहरण हम सबके सामने है। हम ग्रामीण क्षेत्र के निवासी हैं और गाँव का रहने वाला व्यक्ति चाहे कितना ही अच्छा मकान बना ले और वह कितने ही अच्छे मकान में रह रहा हो, परन्तु उसके पास उसके स्वामित्व का कोई भी प्रमाण नहीं होता था। माननीय प्रधान मंत्री नरेन्द्र मोदी जी की सरकार आने के बाद, इस सरकार ने ग्रामीण क्षेत्र के निवासियों को जो स्वामित्व का अधिकार दिया है, वह सराहनीय है।

महोदय, मैं उल्लेख करना चाहता हूँ कि जब वर्ष 2000 में मैंने गाँव में अपना मकान बनवाया और लोन लेने के लिए बैंक में गया, तो बैंक ने मुझसे वह भूमि मेरी होने का प्रमाण माँगा, जिस भूमि पर हमारे बाप-दादा पीढ़ियों से रहते थे। महोदय, निश्चित ही माननीय प्रधान मंत्री जी ने इस देश के उन करोड़ों लोगों को यह सुविधा उपलब्ध कराई है। मुझे यह कहते हुए खुशी है कि राष्ट्रपति महोदया ने जब इसका उल्लेख किया, तो स्वामित्व योजना के अंतर्गत भारत सरकार 2

करोड़, 25 लाख लोगों को स्वामित्व के कार्ड वितरित कर चुकी है और लोग अब बैंक में अपने उस स्वामित्व के कार्ड को रख कर लोन भी ले सकते हैं और कहीं पर उसकी गारंटी भी दे सकते हैं। भारत सरकार ने यह बहुत बड़ा काम किया है। मैं इसके लिए माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ।

महोदय, मैं इसके साथ ही यह निवेदन करना चाहता हूँ कि माननीय राष्ट्रपति महोदया ने 'प्रधान मंत्री ग्राम सड़क योजना ' का उल्लेख भी अपने अभिभाषण में किया। यह हम सबके लिए एक तथ्य है कि माननीय अटल बिहारी वाजपेयी जी की सरकार से पहले का अगर हम ध्यान करें, तो किसी भी गाँव में डामर की सड़क नहीं होती थी। देश के बहुत कम गाँव ऐसे होते थे, जहाँ डामर की सड़क पहुँचती थी। परन्तु मुझे यह कहते हुए खुशी है कि माननीय प्रधान मंत्री जी ने सभी गाँवों में सड़कें बनाने पर जोर दिया है। अब देश में केवल ऐसी 25,000 बस्तियाँ ही बची हैं, जिनका जुड़ना बाकी है। उन 25,000 बस्तियों को जोड़ने के लिए भी भारत सरकार ने 70,000 करोड़ रुपए का प्रावधान करके, भारत के गाँव के छोटे से छोटे मजरे, टोले और छोटी बस्तियों को जोड़ने का काम किया है। यह निश्चित ही अमृत काल का सबसे बड़ा उदाहरण है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, सदन की अनुमति 7 बजे तक की ही थी, इसलिए आपका भाषण कल जारी रहेगा।

श्री बंशीलाल गुर्जर: माननीय उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 4th February, 2025.

The House then adjourned at fifty-nine minutes past six of the clock till eleven of the clock on Tuesday, the 4th February, 2025.

Contents Page

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)